BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN BENCH, AT PUNE

ORIGINAL APPLICATION NO. 104 OF 2019

(Under Section 14 read with Section 15 and Section 18(1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF:

NITIN DEVRAJ JARU & ANR. … APPLICANT

VERSUS

UNION OF INDIA & ORS. … RESPONDENTS

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THROUGH



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Place: New Delhi
Dated : 13th December 2022

NOTARY ★ GOVERNMENT OF INDIA ★
YOGENDRA S. RAJPUT
Reg. No 6388/08
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(MY COMMISSION EXP. ON 24/01/2023)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN BENCH, AT PUNE
ORIGINAL APPLICATION NO. 104 OF 2019

IN THE MATTER OF:

NITIN DEVRAJ JARU & ANR. ... **APPLICANT**

VERSUS

UNION OF INDIA & ORS. ... **RESPONDENTS**

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6 IN COMPLIANCE OF THE ORDER DATED NOVEMBER 17, 2022

I, Manish Daulani, S/o. Ramchand Daulani aged about 29 years, working as Company Secretary with Respondent No. 6 being authorized by SAL Steel Limited/Respondent No. 6 do hereby solemnly affirm and say as follows :-

1. That the deponent is the Company Secretary and Authorised Signatory of the Respondent No. 6 and duly authorised to file the present affidavit. I am well acquainted with the facts and circumstances of the case and have gone through the documents pertaining to the matter.

2. The present affidavit is being filed on behalf of Respondent No. 6 ("**Answering Respondent**") in view of the order dated November 17, 2022 passed by the Hon'ble National Green Tribunal, Western Zone Bench, Pune ("**Hon'ble NGT**") and is for the limited purpose of placing on record the facts and developments to challenge the original application in the present proceedings.

3. It is submitted that Respondent No. 6 is a group company of SAL Group, which was established 37 years ago, and the SAL Group is engaged in multiple businesses such as production of Steel & Steel Products, Health Care, Education etc. The Respondent No. 6 is a public listed company which was incorporated in 2003 and a manufacturing facility was established in the year of 2005-2006 at Bharapar Village, Kutch District, Gujarat.

4. It is further submitted that Respondent No. 6's manufacturing facility was established pursuant to a Memorandum of Understanding ("**MOU**") dated January 15, 2005 entered into with the Government of Gujarat under the Vibrant Gujarat for re-development of Kutch. As per the MoU, the Government of Gujarat had allocated land of around 200 acres for establishment of steel

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plant in the village of Bharapur, Kutch District, Gujarat. The said land had been allotted to the Respondent No. 6 in a heavy industrial zone as had been declared by the State Government. A copy of the Memorandum of Understanding dated January 13, 2005 is annexed herewith and marked as **Annexure 1**.

5. It is humbly submitted that Respondent No. 6 had started operation at its plant/ unit in the year 2005-06 and has been complying with all the environmental conditions till present.

6. It is humbly submitted that the Applicants have made bald and unsubstantiated allegations, which are false, baseless, and denied in totality. In fact, it is submitted that the Respondent No. 6 has implemented the following measures to ensure compliances with all statutory and legal requirements:

(i) **Revocation Orders issued by Respondent No. 2 / Gujarat Pollution Control Board ("GPCB")**

7. It is pertinent to mention that GPCB issued two closure orders dated April 29, 2019 and July 30, 2019 against the Answering Respondent, which was subsequently revoked by GPCB by way of its revocation orders in view of the compliances made by the Respondent No. 6 of the conditions as contained in the closure orders. The closure order dated April 29, 2019 was revoked by GPCB by way of its revocation order dated May 15, 2019. A copy of the Closure Order dated April 29, 2019 issued by GPCB is annexed herewith and marked as **Annexure 2.** A copy of the Revocation Order of the Closure Order dated May 15, 2019 is annexed herewith and marked as **Annexure 3.**

8. Thereafter, the Closure Order dated July 30, 2019 was revoked by way of Revocation Orders dated August 14, 2019, February 11, 2020 and July 10, 2020 respectively. A copy of the Closure Order dated July 30, 2019 issued by GPCB is annexed herewith and marked as **Annexure 4.** A copy of the Revocation Order of the Closure Order dated July 10, 2020 is annexed herewith and marked as **Annexure 5.**

9. It is further submitted that the revocation order dated March 10, 2022 has been substituted by the latest revocation order dated June 10, 2022 and is valid for a period of six months till December 9, 2022. A copy of the revocation orders dated March 10, 2022 and June 10, 2022 are annexed herewith and marked as **Annexure 6** and **Annexure 7.** Therefore, it is apparent that the unit of the Respondent No. 6 has been fully compliant and there has been no sort of

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environmental degradation committed by the Respondent No. 6 as alleged by the Applicant.

(ii) **Measures undertaken for controlling Air Pollution**

10. It is submitted that the Respondent No. 6 has constantly taken measures towards control and management of air pollution. The Air Pollution Control and Management ("**APCM**") was undertaken by the Respondent No. 6 as per the consents obtained. The Respondent No. 6 had also installed various ESP back filters and had taken other steps for pollution control, including installation of a water sprinkling system on the plant.

11. It is further submitted that for monitoring the air pollution, the Respondent No. 6 had also installed an online gas analyser system and an online stack monitoring system to control the air pollution. Details of the same was provided by the Respondent No. 6 to GPCB in its letter dated May 8, 2019. A copy of the letter dated May 8, 2019 sent by the Respondent No. 6 to GPCB (without annexures) is annexed herewith and marked as **Annexure 8.**

12. Furthermore, Robust APC (Air Pollution Control) measures were taken by the Answering Respondent, including equipping the plant with APC/ ESP. The Respondent No. 6 had also taken appropriate measures for maintaining such systems, such as cleaning, replacing electrodes etc. periodically and the Respondent No. 6 had installed online monitoring system which is monitored by GPCB and Central Pollution Control Board from Gandhinagar and Delhi. The same was duly communicated by the Respondent No. 6 to GPCB vide its letter dated May 14, 2019. A copy of the letter dated May 14, 2019 sent by the Respondent No. 6 to GPCB is annexed herewith and marked as **Annexure 9.**

13. The Respondent No. 6 had also commissioned the remote calibration for online air pollution monitoring system. The same was communicated by the Respondent No. 6 to GPCB by way of its application for revocation of closure orders dated August 7, 2019. On the basis of such submissions, GPCB was pleased to pass the revocation order dated August 14, 2019.

(iii) **Measures undertaken to deal with Coal Storage**

14. It is pertinent to note that the Respondent No. 6 has been strictly compliant with GPCB's coal handling guidelines and has been storing the coal in the storage yard. The coal bunker is located right next to the storage yard, and the loaders

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being used to fill the bunker and sprinklers are provided at all necessary places. The same had been duly communicated by the Respondent No. 6 to GPCB including, by way of its letter dated May 9, 2019 and May 11, 2019. A copy of the letter dated May 9, 2019 sent by the Respondent No. 6 to GPCB is annexed hereto and marked as **Annexure 10**. A copy of the letter dated May 11, 2019 sent by the Respondent No. 6 to GPCB (without annexures) is annexed hereto and marked as **Annexure 11.**

(iv) Measures undertaken towards disposal of Fly Ash

15. It is submitted that the Respondent No. 6 had also submitted a fly ash disposal plan to GPCB vide its letter dated May 9, 2019. By way of the said letter, the Respondent No. 6 informed GPCB of the action taken to dispose fly ash by land filling and sales to various customers for the purpose of making cement, cement products and blending cement for construction activities.

16. It further submitted that one farmer Mr. Hasim A Shaikh had approached the Respondent No. 6 for the development of their land using fly ash for their land filling, which was given by the Respondent No. 6 at no cost. However, after GPCB raised objection for the same, the Respondent No. 6 lifted the entire fly ash at its own cost in the presence of Mamlatdar Gandhidham and GPCB Officials, and the same was discussed in the CRZ Committee at District Collector and Magistrate office, and this was also confirmed by GPCB in the revocation order dated December 12, 2019. Copy of the revocation order dated December 12, 2019 is annexed herewith and marked as **Annexure 12.**

17. It is submitted that since the last two years, the entire generation of fly ash is being sent to the cement producer or block manufacturer company or used for the Answering Respondent's own block making. Further, the old fly ash which was lying in the premises of the Respondent No. 6 had been covered with greet stone & pcc, over which sand filling had also been done to develop a green belt in the Answering Respondent's Manufacturing facility.

18. Thereafter, the Respondent No. 6 had informed the GPCB that the total quantity of remaining dumped fly ash at Tuna Vadi had been lifted by way of the form for permanent revocation of the closure order enclosed in the letter dated September 23, 2019 written by the Respondent No. 6 to GPCB. The lifting of fly ash was also witnessed by Mamalatdar, Gandhidham and a GPCB officer.

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19. It is submitted that the Respondent No. 6 further annexed an action plan taken for fly ash management along with its letter dated November 6, 2019 addressed to GPCB. A copy of the letter dated November 6, 2019 sent by the Respondent No. 6 to GPCB is annexed hereto and marked as **Annexure 13.** It is also submitted that the Respondent No. 6 has been uploading weekly progress reports on its website.

20. Further, the Respondent No. 6 had dealt with the fly ash in the manner provided in its letter dated June 16, 2020, which had also been verified by the independent agency, ATIRA in its report dated May 20, 2020.

21. It is pertinent to note that ATIRA is a renowned and government approved organization working in the field of Environmental Pollution Control. The representatives of ATIRA visited the site for detailed assessment and undertook to (a) assess and verify the fly ash management system for disposal of fly ash in low lying area within the premises of the Answering Respondent, (b) evaluate capacity of the existing systems to cope up with pollution load, (c) evaluate air and soil pollution due to disposal of fly ash in low lying areas and (d) recommend various remedial measures to cope up with the pollution loads. Thereafter, with the help of technical discussions, industry's visit as well as in depth literature search, ATIRA concluded that the Respondent No. 6 has been efficiently managing the generated fly ash and that there had been no adverse environmental impact, as such there cannot be pollution to any nearby area/ farms etc.

22. Furthermore, it was noted by ATIRA that, at present, the Respondent No. 6 is disposing all new generated fly ash to cement supplier on day to day basis. Moreover, the following salient observations, inter alia, were made by ATIRA by way of its report:

a) That the generation and discharge of industrial effluent from the manufacturing process and other ancillary industrial operations is nil as the used waste-water for cooling purpose is reused for water sprinkling purpose in premises.

b) The Unit has installed flow meter at inlet and outlet of ETP, as well as online monitoring system of water pollution.

c) Adequate stack height is provided from proper dispersion of gaseous emission.

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d) The Unit has already installed and operates Bag filer, Electro Static Precipitator (ESP), Multi-Cyclone Separator as Air Pollution Control Measures.

e) The Unit has facility for collection and storage of raw materials, and a covered shed and proper ventilation system is provided for the storage area.

f) Used oil is used in the Unit for lubrication of plant and machinery and discarded containers are used for their own purpose, and some are sold to registered vendors.

g) The Unit has provided fixed and mobile water sprinkler to control fugitive emission.

h) The Unit is regularly doing third party monitoring of Ambient air and stack.

A copy of the detailed environment impact study report dated May 20, 2020 issued by ATIRA is annexed herewith and marked as **Annexure 14.**

(v) Measures undertaken to control Fugitive Emissions

23. It is submitted that the Respondent No. 6 had ensured that all conveyer belts and transfer points are covered to control fugitive emission and followed a regular maintenance practice required for any manufacturing plant. The same was communicated to GPCB vide letter dated May 14, 2019 and August 12, 2019. A copy of the letter dated August 12, 2019 sent by the Respondent No. 6 to GPCB has been annexed hereto and marked as **Annexure 15.**

24. It is further submitted that the Respondent No. 6 had also made arrangements to control fugitive emissions by installing water sprinklers and taking regular maintenance schedule to keep all equipment upgraded. New sprinkler systems with 80 sprinklers with 8 rain guns, which are running along with 100 number of old sprinkler systems to control the fugitive emissions had also been installed. The same was brought to the notice of GPCB by the Respondent No. 6 vide its letter dated November 22, 2019. A copy of the letter dated November 22, 2019 has been annexed hereto and attached as **Annexure 16.**

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25. Further, the Respondent No. 6 had carried out work of growing plants in the manufacturing facility of the Answering Respondent, thereby creating a Green belt project in the plant.

(vi) Measures undertaken for abstraction of Ground Water

26. It is pertinent to note that as per the Guidelines/ Criteria for evaluation of proposals/ requests for ground water abstraction dated November 16, 2015 and notification dated December 12, 2018 issued by the Ministry of Water Resources, River Development and Ganga Rejuvenation, an application for NOC is required to be made for abstraction of ground water for Industrial use. Accordingly, the Respondent No. 6 applied to Central Ground Water Authority (CGWA) for permission for abstraction of ground water by way of its online application, and accordingly permission for the same has been granted.

27. It is submitted that the Respondent No. 6 has been regular in applying for the NOC for extracting ground water and therefore all the valid NOCs have been in the possession of the Respondent No. 6 on timely basis. A copy of the NOC dated December 13, 2019 granted by CGWA to the Respondent No. 6 is annexed herewith and marked as **Annexure 17.**

28. Accordingly, the bore well on the plant is being used as per the NOC provided by CGWA, in situations when the water needs are not met by the Government which provides Narmada water. Further, as the unit is sick and only uses 20% - 25% of its total capacity, the usage of water is also reduced. The same was brought to light by the Respondent No. 6 in its application for revocation of closure order dated August 7, 2019 on which basis the revocation order was passed by GPCB on August 14, 2019.

(vii) Respondent No. 6 has obtained all necessary approvals

29. It is humbly submitted that the Respondent No. 6 has been regular in applying for and has subsequently obtained all the necessary approvals and consents for operation, which inter alia, includes the following:

a) No Objection Certificate dated January 31, 2004 issued by GPCB for setting up of a Steel Plant. The same has been annexed herewith and marked as **Annexure 18.**

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b) Consent to Establish ("**CTE**") No Objection Certificate dated April 21, 2006 issued by GPCB for full capacity utilization of the Steel Plant. The NOC was further amended on September 26, 2017 and had been valid up till September 5, 2022. The same has been annexed herewith and marked as **Annexure 19**.

c) Environmental Clearance dated November 1, 2006 issued by the Ministry of Environment and Forests for expansion of the existing plant. The same has been annexed herewith and marked as **Annexure 20.**

d) Renewed Consolidated Consent and Authorization issued by GPCB dated July 07, 2021 which is valid up till May 3, 2026. The same has been annexed herewith and marked as **Annexure 21.**

e) Environmental Clearance dated May 1, 2017 issued by the Gujarat State Environment Assessment Authority ("**SEIAA**") for stand-alone Clinker Grinding Unit. The same has been annexed herewith and marked as **Annexure 22.**

30. It is pertinent to note that the Hon'ble NGT through its order dated March 30, 2022 (corrected on April 4, 2022) had directed the following:

"***10.*** *Accordingly, we constitute a joint Committee comprising of the CPCB, State PCB, District Magistrate, Kutch and the Central Ground Water Authority to give its report on the issues for further consideration of the matter by this Tribunal. The State PCB will be the nodal agency for coordination and compliance. The joint Committee may meet within 15 days, undertake visit to the site, interact with the stakeholders and furnish a factual and action taken report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. If there are any observations against the PP, a copy of the report may also be simultaneously given to the PP for its response, if any which may be filed before the next date. The Committee may consider the justification for the quantity of potable ground/surface 6 water consumption by the Industry and options available such as treated waste water or the desalinated water. The Committee may also ascertain status of utilisation / management plan of fly ash, slag and other waste.*"

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31. Subsequently, in compliance of the order dated April 4, 2022, a joint committee was constituted by CPCB, GPCB, CGWA and District Magistrate, Kutch, Gujarat comprising of following members:

a) Shri M.V Desai, Sub Divisional Magistrate, Anjar, Kutch;

b) Dr. Arvind Kumar Jha, Scientist E, Central Pollution Control Board (CPCB), Regional Directorate (W), Vadodra, Gujarat;

c) Shri K.B. Chaudhari, Regional Officer, Gujarat Pollution Control Board, Regional Office, Kutch (East), Gandhidham, Gujarat;

d) Dr. Subhas Singh, Assistant Hydrologist, Central Ground Water Authority, Ahmedabad.

Thereafter, in furtherance to the investigations conducted by the said joint committee, a Compliance Report dated May 2022 ("**Joint Committee Report**") with reference to the Respondent No. 6 was submitted by GPCB to the Hon'ble NGT.

32. It is submitted that the joint committee made the following conclusions in the Joint Committee Report in reference to the Answering Respondent:

"6. Conclusion

The unit has taken measures to improve solid waste management and 500 TPD kiln was found in compliance of emission standards prescribed in CC&A. However,

(i) The unit has violated CRZ notification 2011 and accordingly Rs. 12. 60 lakhs is payable as environmental compensation in lieu of illegal disposal of fly ash in CRZ area.

(ii) At present, the unit does not have NOC from CGWA for withdrawal of saline ground water but their application for renewal of NOC is in-process at CGWA.

(iii) Based on present condition, there is no alternative sources of water for plant other than GWIL and saline groundwater. GWIL water supply is designed for domestic and industrial use. However, the unit should consider seawater desalination plant as consistent source (with time

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targeted action plan submission and implementation) and gradually reduce their dependency on existing source namely GWIL and ground water. This will not only improve availability of water for common citizen by GWIL but also positively impact groundwater.

(iv) The unit should install desulphurization system and augment ESP for captive power plant boiler as it uses lignite resulting in exceeding emissions w.r.t. standards prescribed from the power plant stack.

(v) The unit should effectively take measures to control fugitive emissions with time targeted action plan in the process area, improve raw material storage area by wind breaking wall or three tier plantation and improve solid waste utilization to achieve 100% use of ash and slag. Scope exists in terms of concrete block manufacturing and use in infrastructure projects apart from cement industry.

(vi) Dry fog system should be installed all along the conveyor belt and fogger system should be used at all fugitive emission vulnerable sources instead of water sprinkling through tankers. Improved housekeeping clubbed with fogger guns will be more sustainable and effective than heavy water consuming vehicle mounted sprinklers or fixed sprinklers.

(vii) The transfer junctions of all conveyor belts and material transfer points should be provided with dust extraction system.

(viii) Three tier plantation all along the plant boundary is required to contain the fugitive emissions.

(ix) Construct concreted boundary wall all along the existing fly ash dump area and reduce dependency on land disposal of fly ash.

(x) Install Sewage treatment plant comprising of atleast primary and secondary treatment so that treated sewage can be reused.

(xi) Rainwater harvesting may be practiced by the unit."

33. It is humbly submitted that the Respondent No. 6 has taken all the necessary measures in compliance to the conclusions passed in the Joint Committee Report. The same has been submitted by the Respondent No. 6 to the Hon'ble NGT by way of a progress report dated October 10, 2022.

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(viii) **Measures undertaken in compliance of the Joint Committee Report**

A. The unit has violated CRZ notification 2011 and accordingly Rs. 12.60 lakhs is payable as environmental compensation in lieu of illegal dispose of fly ash in CRZ area

34. It is humbly submitted that the unit has not violated the CRZ notification 2011 in lieu of illegal dispose of fly ash in CRZ area. It is a matter of fact that a farmer had approached the Respondent No. 6 for fly ash, to use it for reclamation of land for use of farming. Since his demand was genuine, the Respondent No. 6 had accordingly supplied him the fly ash. However, when it was brought to the knowledge of the Respondent No. 6 that his land was falling in the CRZ area, the Respondent No. 6 had lifted all the fly ash back under the supervision of the Hon'ble Collector and GPCB officer at its own cost. Thereafter, the members of the joint committee also visited the site. Therefore, it is submitted that the Respondent No. 6 has not been involved in violation of the CRZ notification. A copy of the submitted details to the joint committee is annexed herewith and marked as **Annexure 23.**

35. It is however submitted that without prejudice, the Respondent No. 6 is willing to pay the environmental compensation of Rs. 12.60 lakhs for the sole purpose of restoration of the environment and the damage caused.

B. At present, the unit does not have NOC from GGWA for withdrawal of saline ground water but their application for renewal of NOC is in-process at CGWA

36. It is humbly submitted that the Respondent No. 6 has always been in the possession of valid NOCs from CGWA and has been regular in timely applying for renewal of the same.

37. It is pertinent to note that in the recent process of renewal of the NOC, a water impact assessment study report conducted by an approved agency of CGWA was required to be submitted. Accordingly, the same was conducted by J.M. Environment Pvt. Ltd. and subsequently the report was submitted to the department in the month of April 2022. A copy of the same is annexed herewith and marked as **Annexure 24**. Thereafter, the renewed NOC dated July 4, 2022 was issued to the Answering Respondent.

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38. It is therefore submitted that the Respondent No. 6 currently possesses a valid NOC from CGWA for withdrawal of Saline Ground Water and it is valid from a period of December 13, 2021 till December 12, 2024. A copy of the renewed NOC dated July 4, 2022 is annexed herewith and marked as **Annexure 25.**

C. **Based on present condition, there is no alternative sources of water for plant other than GWIL and saline groundwater. GWIL water supply is designed for domestic and industrial use. However, the unit should consider seawater desalination plant as consistent source (with time targeted action plan submission and implementation) and gradually reduce their dependency on existing source namely GWIL and ground water. This will not only improve availability of water for common citizen by GWIL but also positively impact groundwater.**

39. It is pertinent to note that the Respondent No. 6 currently has two sources of water, that is the Narmada water and the saline ground water. For the supply of Narmada water, the State Government has allocated quota to the State Industries and at present more than fifteen thousand units are using Narmada water. Furthermore, GWIL is only an intermediate agency which has been supplying Narmada water to the unit of the Respondent No. 6 within the prescribed limits. A copy of agreement between GWIL and Respondent No. 6 for supply of Narmada water is annexed herewith and marked as **Annexure 26.**

40. It is further submitted that as per the policy of the Central Government, it is always encouraged to increase the use of the saline ground water. However, at present the unit of the Respondent No. 6 is situated at a distance of 20 kms away from the sea source and all the lands between the sea source and the unit belong to private parties, hence no permission would be given to lay the necessary pipelines. Moreover, the land acquisition power is with the State Government, therefore it would not be possible for the Respondent No. 6 to lay the pipelines and use the sea water.

41. It is further submitted that the saline water being used for farming or for drinking water purposes by the unit of Respondent No. 6 is not beneficial and hence it is being used as a kind of wastewater. Therefore, it is humbly submitted that the use of water from the current sources be continued as they are well within the limits. A copy of the guidelines for saline ground water abstraction is annexed herewith and marked as **Annexure 27.**

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D. The unit should install desulphurization system, no augment ESP for captive power plant boiler as it uses lignite resulting in exceeding emissions w.r.t standards prescribed from the power plant stack

42. It is humbly submitted that in order to control the emission of SO2, the unit of Respondent No. 6 has been dosing of lime pre-mixed with coal since the year 2021. Furthermore, in compliance with the GPCB guidelines dated June 3, 2021, the unit of Respondent No. 6 has also installed the facility of automatic dosing system since March 2022. A copy of the lime dosing details for the last 6 months is annexed herewith and marked as **Annexure 28.**

43. It is further submitted that the Respondent No. 6 has completed the replacement of 100 old collecting electrodes with new electrodes. Moreover, the maintenance of 700 emitting electrodes, 3 support insulators, 6 shaft insulators, 30 collecting rapping hammer and discharge rapping hammer each in the 110 TPH ESP had also been performed by the Respondent No. 6 in the month of January 2022. A total cost of Rs. 20, 16, 885/- was incurred for the 110 TPH Boiler work in the month of December 2021.

44. It is pertinent to note that the unit of Respondent No. 6 has currently ordered materials worth Rs. 70 lakhs in order to enhance ESP internals and achieve better efficiency and operate efficiently. Subsequently, on the readiness of the ordered materials, a site execution would be initiated by the Answering Respondent. A copy of the Purchase Order and Photographs depicting ESP maintenance work are annexed herewith and marked as **Annexure 29.**

45. It is therefore submitted that the Respondent No. 6 has been compliant in following measures prescribed by the Joint Committee Report in its conclusions.

E. The unit should effectively take measures to control fugitive emissions with time targeted action plan in the process area, improve raw material storage area by wind breaking wall or three tier plantation and improve solid waste utilization to achieve 100% use of ash and slag. Scope exists in terms of concrete block manufacturing and use in infrastructure projects apart from cement industry.

46. It is humbly submitted that the Respondent No. 6 has already taken the necessary measures to control fugitive emissions by providing sprinkling water at various areas in the unit. Furthermore, as directed, the concrete block facility

For, SAL Steel Limited

Authorised Signatory

has also been installed in the unit. Photographs depicting concrete block facility are annexed herewith and marked as **Annexure 30.**

47. It is pertinent to note that the Answering Respondent, in order to comply with the conclusions given by the joint committee, has planted around 5500 plants in the year of 2019, 3700 plants in the year of 2020, 1000 plants in the year of 2021 and 800 plants in the year of 2022. Furthermore, three tier plantations have also been performed on the boundary of the unit.

48. It is also submitted that the Respondent No. 6 has installed a Block Making Machine in the unit for the utilization of fly ash and the same is being operated efficiently. Photographs of the block machine are annexed herewith and marked as **Annexure 31.**

F. **Dry fog system should be installed all along the conveyor belt and fogger system should be used at all fugitive emission vulnerable sources instead of water sprinkling through tankers. Improved housekeeping clubbed with fogger guns will be more sustainable and effective than heavy water consuming vehicle mounted sprinklers or fixed sprinklers.**

49. It is submitted that the Respondent No. 6 has developed a movable mobile water fogging system at the unit, which includes fogging at coal ground hoppers, conveyors, and fly ash silos. Furthermore, a fixed water fogging system at coal ground hoppers has also been introduced by the Answering Respondent.

50. It is pertinent to note that the Respondent No. 6 has covered the conveyors with canopy of GI sheets to control fugitive emissions at the unit. Moreover, the installation of fogging system at different locations would be completed within a period of 6 months. A copy of the Purchase Order of the Fogger Gun and Photographs depicting fogging system & conveyors are annexed herewith and marked as **Annexure 32.**

G. **The transfer junctions of all conveyor belts and material transfer points should be provided with dust extraction system**

51. It is humbly submitted that the Respondent No. 6 has mostly covered the transfer junctions and conveyors present at the unit with dust extraction system like Bag Filters, Wet Scrubber, Cyclone Separator, and Electrostatic

For, SAL Steel Limited

Authorised Signatory

Precipitators. Furthermore, a dust abstraction system has also been provided at the screening & crushing of coal and iron ore.

52. It is pertinent to note that another dust abstraction system at coal transfer tower, product separations and cooler discharge point has also been provided at the unit by the Answering Respondent, therefore displaying complete compliance with respect to the conclusive measures derived at by the joint committee. Photographs and details depicting transfer junction with dust extraction system are annexed herewith and marked as **Annexure 33.**

H. Three tier plantations all along the plant boundary is required to contain the fugitive emissions

53. It is humbly submitted that the Respondent No. 6 has conducted a number of plantations in the surrounding area of the unit. Furthermore, the Respondent No. 6 has developed the requisite three tier plantations all along the plant boundary and since the year 2019, around 11000 plants have been planted by the Answering Respondent. Photographs depicting plantations on boundary of the unit are annexed herewith and marked as **Annexure 34.**

I. Construct concrete boundary wall all along the existing fly ash dump area and reduce dependency on land disposal of fly ash

54. It is pertinent to note that in order to reduce dependency on land disposal of fly ash, the Respondent No. 6 has initiated the work of boundary wall construction behind the fly ash storage area of the unit. However, due to the rainy season, the work was halted and the same is proposed to be completed by February 2023.

J. Install sewage treatment plant comprising of at least primary and secondary treatment so that treated sewage can be reused

55. It is humbly submitted that the Respondent No. 6 has already ordered the Sewage Treatment Plant ("**STP**") from Orbit Industries for the treatment of sewage water in the unit. Moreover, the location and area for the STP has also been identified and the installation work for the same shall be completed by December 2022. A copy of the Purchase Order of the STP plant is annexed herewith and marked as **Annexure 35.**

K. Rainwater harvesting may be practiced by the unit

For, SAL Steel Limited

Authorised Signatory

56. It is submitted that the Respondent No. 6 has been compliant and is already practicing rainwater harvesting at the unit. Furthermore, the Respondent No. 6 has also developed three percolating wells at the unit to recharge the ground water. Photographs depicting the existing recharge well are annexed herewith and marked as **Annexure 36.**

57. It is therefore humbly submitted that the present additional affidavit be taken on record as the Respondent No. 6 has taken all the necessary measures to comply with the environmental norms as alleged to have been violated by the Applicants. Moreover, the Respondent No. 6 has also been compliant in following all the measures as derived from the conclusions arrived at in the Joint Committee Report. Therefore, this Hon'ble Tribunal be pleased to dismiss the Original Application filed by the Applicants.

58. In view of the above said facts and circumstances, it is most respectfully prayed by the Respondent No. 6 that this Hon'ble Tribunal may be pleased to dismiss the Original Application filed by the Applicant with costs and pass any other such order(s)/ direction(s) as this Hon'ble Tribunal deem fit and proper in light of the facts and circumstances of the matter.

NOTARY GOVERNMENT OF INDIA YOGENDRA S. RAJPUT Reg. No 5399/08 Ahmedabad (MY COMMISSION EXP. ON 24/02/2023)

For, SAL Steel Limited

Authorised Signatory

DEPONENT

VERIFICATION

I, the above-named deponent do hereby verify that the contents of the above affidavit are true and correct to my knowledge. No part of it is false and nothing material has been concealed therefrom.

Verified at Ahmedabad on this 12th day of Dece, 2022

Serial No. 11044 /2022
Solemnly Affirmed & Signed Before Me
YOGENDRA S. RAJPUT
NOTARY PUBLIC
GOVT. OF INDIA
(MY COMMISSION EXPIRES ON DT. 24-02-2023)
12 DEC 2022

For, SAL Steel Limited

Authorised Signatory

DEPONENT

Annexure 1


Vibrant
GUJARAT
Global Investors' Summit
11-14 January 2005

VIBRANT GUJARAT GLOBAL INVESTORS' SUMMIT 2005
Engineering & Automobile Sector

MEMORANDUM OF UNDERSTANDING

THIS Memorandum of Understanding is made on this **13th** day of **January, 2005** at Ahmedabad (Gujarat) during *Vibrant Gujarat Global Investors' Summit 2005*.

Between

SAL Steel Ltd., a Company incorporated under the Companies Act, 1956, having its Corporate Office at 11th Floor, GNFC Info Tower, S.G. Highway, Bodakdev, Ahmedabad 380 054 *(hereinafter referred to as " SSL ")*

And

The Government of Gujarat represented by Industries & Mines Department/Industries Commissionerate (*hereinafter referred to as* **"GOG"**), collectively referred to as ***"the Parties"***.

WHEREAS SSL is having/planning to set up its industrial undertaking/ manufacturing facilities at (location).

AND WHEREAS, GOG is inviting investments from perspective industry houses to set up industrial undertaking manufacturing activities in the State of Gujarat and facilitates implementation of such projects/ activities;

AND WHEREAS, with a view to participate in the industrial development of the State of Gujarat, SSL wishes to establish project as under:

Project	*Location*	*Proposed Investment (In Rs. Cr.)*
New unit for Power Plant (400 MW) Lignite Base, Steel melting, Rolling, Gas, Sponge Iron Ferro Alloys Manufacturing Plants	Bharapar, Taluka Gandhidham District: Kachchh	2000

Now this Memorandum of Understanding witness as under:-

01. SSL proposes to set up Project(s) in Gujarat involving an investment of approximately Rs. 2000 crore.

02. To enable SSL to make the aforesaid investment, GOG would facilitate SSL to obtain necessary permissions/registrations from concerned departments of the State and Central Government and would also help to avail incentives under various schemes announced by the State/Central Government.

03. GOG would assist in providing basic infrastructure facilities like land, power, roads, water supply, etc. and obtaining the statutory approvals for establishing and efficient running of the industrial undertaking.

04. SSL and GOG will fully cooperate with each other to implement the projects outlined herein.

05. SSL intends to commence commercial production by 25th December, 2005 in the proposed projects.

06. This Memorandum of Understanding contains the understanding upon which *the parties* may proceed to facilitate each other for industrial development of Gujarat by proposed establishment of industrial undertaking.

IN WITNESS THEREOF THE PARTIES HAVE DULY EXECUTED THESE PRESENTS THE DAY MONTH AND YEAR HERE UNTO WRITTEN ABOVE.

For and on behalf of
Government of Gujarat

(AUTHORISED SIGNATORY)

Name:

Designation:

GOVERNMENT OF GUJARAT

For and on behalf of
SAL Steel Ltd.

(AUTHORISED SIGNATORY)

Name: **RAJENDRA V SHAH**

Designation:
Chairman-cum-Managing Director

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

CLOSURE DIRECTION UNDER SECTION (31) (A) OF AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981 (HERE IN AFTER REFERRED TO AS THE AIR ACT) AS AMENDED FROM TIME TO TIME

WHEREAS you are having unit at Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch.

AND WHEREAS, you have obtained CCA order vide No AWH-82107, which is valid upto 04/09/2021 for manufacturing of Sponge Iron, steel Ingots and Billets, Pig Iron and Rolling Mill etc.

AND WHEREAS, during inspection of your industrial plant on 19/02/2019 with reference to complaint under Section-24 of the Air Act by the authorized officer of the Board. During visit, plant was in operation and following Non-compliance observed are as under:

1. Coal dust is observed at Hajaldada Mandir, nearby vegetation and at School, located in-between unit and Hajaldada Mandir.
2. Heaps of fly ash observed & through wind, which spreading fugitive emission, which settles over nearby agricultural land parcels.
3. During inspection, emission observed from emergency cap of both SI Kilns and emergency caps are observed open
4. Fugitive emission observed from Ferro alloy plant, coal handling activity, vehicular movement, fly ash handling activities
5. Large quantities of fly ash observed stored in open area. Further, periodical calibration is not carried out to online monitoring system.
6. The production of sponge iron of Feb-19 month is higher than CC&A limit given by Board.

AND WHEREAS, Earlier, board had issued Notices under Section 31-A of Air Act-1981 vide order dated 17.3.2018, 9.10.2018 and 9.1.2019 for majority reasons as mentioned above. Subsequently, you have submitted Compliance report and assured to comply.

However, looking to the latest report, it seems that you have failed to comply with norms and existing APC measures are not operated adequately.

AND WHEREAS considering above complaint regarding Air Pollution against your industrial plant seems true.

Outward No:50-81-29/4/2019

UNDER THE ABOVE CIRCUMSTANCES, I **Smt. U.K. Upadhyay, Environmental Engineer** of Gujarat Pollution Control Board is directed to issue the Directions under Section-(31) (A) of the Air (Prevention and Control of Pollution) Act-1981 as under:

1. To close down the operation of your industrial plant on the above mentioned site.
2. To direct the concerned authority to stop supply of electricity and water.
3. If your plant runs on captive power plant or DG-Set, then you shall stop them also.
4. This order will be effective on 15th day from the date of issue of this order.
5. Immediately take steps to control fugitive emissions generated through coal handling activities, vehicular movement, through fly ash handling activities, material handling (including providing APC measures at transfer points) to avoid to spread dust to nearby areas
6. Provide shed for storage of huge fly ash to mitigate and prevent the generation of fugitive emissions
7. Coal handling guidelines must be Strictly followed
8. Fly-ash management plan shall be submitted

If the above directions are not complied, you are liable for prosecution under Section 41 (2) of the Air (Prevention and Control of Pollution) Act-1981 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

For and on behalf of
Gujarat Pollution Control Board

29/4/2019

(Smt. U.K. Upadhyay)
Environmental Engineer
Date:

No: GPCB/CCA-KUTCH-450(5)/ID 17960/
Issued to:
M/s Sal Steel Ltd.
Survey no. 245/P, Vill: Bharapar,
Ta. Gandhidham, Dist. Kutch

Outward No:503811, 29/04/2019

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

REVOCATION ORDER OF CLOSURE ORDER ISSUED UNDER SECTION - 31 (A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981

WHEREAS you are having an industrial plant for manufacturing of Sponge Iron, steel Ingots and Billets, Pig Iron and Rolling Mill Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch.

AND WHEREAS, the Board had issued closure direction under section 31 (A) of the Air Act-1981. Vide this office order GPCB/CCA-KUTCH-450(5)/GPCB ID 17960/503811, dated: 29/04/2019 the reason stated therein.

AND WHEREAS you have requested for revocation vide letter dated: 09/05/2019 & 11/05/2019 & 14/05/2019 with supporting documents including;

- Notarized undertaking to comply with CCA conditions.
- Bank Guarantee No. 0067BGFD000720 of Rs. 15,00,000/- valid up to 15/05/2020.
- Compliance report within supporting document.

AND WHEREAS, the officials of the Board visited your industrial plant on 14/05/2019. During visit it was observed that;

1. Plant observed in operation.
2. The unit has provided APCM to Kilns (500 TPDS, 100 TPDS) and Boiler (60 TPH) which were observed in operation
3. CEMS reading noted in compliance.
4. Emergency cap observed closed.
5. Provided fixed and mobile water sprinklers to control fugitive emission and were observed in operation.
6. Conveyor belts at various transfer points were observed covered with GI sheets.
7. Coal was observed stored under shed.
8. The activity to decrease the height of the heap of fly ash was going on. Further no shed is provided to cover the fly ash storage area.

Under the above circumstances, I Smt. U. K. Upadhyay, Environmental Engineer, Gujarat Pollution Control Board revoke the closure order for 3 **Months** from the date with conditions;

1. The unit shall operate APCM provided with Kiln and Boiler adequately and efficiently. Emergency cap shall be closed during plant is in operation.

Outward No:5057, 15/05/2019

2. The generated fly ash shall be collected, stored in the fly ash silos through pneumatic system and shall be disposed of as per the provisions of Fly Ash Notification and amended thereof.
3. Unit shall maintain the record of the disposal of the fly ash.
4. The APCM provided and the systems provided to control fugitive emission shall be operated adequately and efficiently so as to achieve the norms.
5. Unit shall comply with the conditions of the CCA.
6. Coal Handling guidelines shall be strictly followed.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

15/5/2019

(Smt. U.K. Upadhyay)
Environmental Engineer

NO: PC/ CCA- KUTCH- 450(5) /GPCB ID: 17960/ **Date:**

Issued to,
Sal Steel Ltd.
Survey no. 245/P,
Vill: Bharapar, Ta. Gandhidham,
Dist. Kutch.

Copy To:
1) **The Superintendent Engineer (SE)**
Paschim Gujarat Vij Company Limited (PGVCL),
Circle Office, Nr Bus Station
Ta – Anjar, Dist – Kutch – 370110.....You are requested to supply of electricity from date of issue of this order to the industrial Plant of **M/s. Sal steel Limited,** at **Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch** for **Three Months** duration and intimate to us accordingly.

Outward No:506527,15/05/2019

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Smt. U.K. Upadhyay)
Environmental Engineer

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
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By R.P.A.D.

CLOSURE DIRECTION UNDER SECTION (31) (A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981 (HEREINAFTER REFERRED TO AS THE AIR ACT) AS AMENDED FROM TIME TO TIME

WHEREAS you are having unit at Survey no. 245/P. Vill: Bharapar, Ta. Gandhidham, Dist. Kutch.

AND WHEREAS, you have obtained CCA order no. AWH – 82107, which is valid upto 04/09/2021 for Sponge Iron, steel Ingots and Billets, Pig Iron and Rolling Mill.

AND WHEREAS, the Board had issued closer direction Under Section 31 (A) of Air Act – 1981 with 15th Day time period vide order dated 29/04/2019. There after considering the submission of unit and inspection report, dated 14/05/2019, the Revocation order was issued on 15/05/2019 for three-month trial with condition stated therein.

AND WHEREAS nos of complaints received regarding Air pollution, unauthorized disposal of fly ash near Zero point of Tuna area in CRZ area, illegal withdrawal of Ground water, fugitive emission and dusting in nearby farms etc from various farmers of surrounding area

AND WHERE AS District Magistrate, Kutch also recommended to take strict action against industrial unit vide letter dated 18.7.2019 considering frequent complaint of Air pollution due to operation of Industrial plant.

AND WHEREAS, during the inspection of your industrial plant on 11/06/2019, 01/07/2019 and 11/07/2019 under Section-24 of the Air Act by the authorized officer of the Board & observed as under:

1. Non compliance of conditions of revocation granted vide order dated 15/05/2019.
2. Illegal dumping of fly ash in huge quantity in open in CRZ area near zero point of tuna vandi.
3. During inspection provided APCM were in operation and air sample was collected on 11.6.2019 from stack attached to 100 TPD SI Kiln and results shows of PM, which is 305 mg/ NM^3, which is higher than prescribed limits.
4. Further, Air sample was taken from Boiler of 60 TPH on 11.7.2019 and as per analysis report, limit of PM is 162 mg/NM^3, which exceeds the permissible limit.
5. The stack attached to 60 TPH boiler observed broken from to @ 6 Meters.
6. Fugitive emission observed from the top of the fly ash silo, Further, Fly ash stock of approx. 18.500 Sq. m area and height of approx. 8 Meter, from where fugitive emission observed due to wind velocity and fly ash observed going to nearby complainer's land on eastern direction.

Outward No: 1956 Dt: 30/7/2019

7 During inspection black dust is observed deposited on land & shrubs in complainer's farm as well as on floor and on shrubs of school & Temple of Hajal Dada.

8. During the inspection, Six bore wells are observed in operation and the extracted ground water is pumped to manufacturing unit of Sal Steel Ltd located about 3.5 KM aerial distance from land of Survey No. 103/1, without CGWA permission.

AND WHEREAS considering above complaint regarding Air Pollution against your industrial plant seems true.

UNDER THE CIRCUMSTANCES, I **Smt. U.K. Upadhyay**, **Environmental Engineer** of Gujarat Pollution Control Board is directed to Re-issue the directions under Section – (31) (A) of the Air (Prevention and Control of Pollution) Act-1981 as under:

1. To prohibit you from manufacturing of above said products.
2. To close down the operation of your industrial plant on the above mentioned site.
3. To direct the concerned authority to stop supply of electricity on 15th day from dated of issue of order.
4. To repair the stack attached & Boiler 60 TPH and provided stack of adequate height.
5. To Remove the illegal dumping of fly ash from CRZ area near zero point at tuna vandi and return the deposited Fly ash from zero point at tuna vandi into your unit, and dispose of Fly ash as per Fly ash notification. Further, you shall submit the action taken report along with documents.
6. To upgrade the APC Measures so as to achieve the emission norms.
7. To upgrade the system provided to control fugitive emission.
8. Not to use bore well water without permission of CGWA.
9. To comply with coal handing guidelines and submit the details of system provided in this reference along with supporting documents.
10. To submit the action plan for the disposal of fly ash.
11. If your plant runs on captive power plant or DG-Set, then you shall stop them also.
12. This order will be effective on 15th day from the date of issue of this order.

If the above directions are not complied, you are liable for prosecution under Section 41 (2) of the Air (Prevention and Control of Pollution) Act-1981 which

Outward No: 55530, 07/07/2011

GPCB

GUJARAT POLLUTION CONTROL BOARD
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Website : www.gpcb.gov.in

provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

For and on behalf of
Gujarat Pollution Control Board

30/7/2019

(Smt. U.K. Upadhyay)
Environmental Engineer
Date:

No: GPCB/CCA-KUTCH-345 (7)/ ID-18021/

Issued to:
M/s Sal Steel Ltd.
Survey no. 245/P, Vill: Bharapar,
Ta. Gandhidham, Dist-Kutch

Outward No:515361,30/07/2019

GPCB

GUJARAT POLLUTION CONTROL BOA.

PARYAVARAN BHAVA.
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

REVOCATION ORDER OF CLOSURE ORDER ISSUED UNDER SECTION - 31 (A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981.

WHEREAS you are having an industrial plant for manufacturing of Sponge Iron, steel Ingots and Billets, Pig Iron and Rolling Mill Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch.

AND WHEREAS, the Board had issued closure direction under section 31 (A) of the Air (Prevention and Control of Pollution) Act-1981 vide this office order no.GPCB/CCA-KUTCH-345(7)/GPCB ID 18021/515362, dated: 30/07/2019 the reason stated therein.

AND WHEREAS, subsequently on the basis of compliance report submitted by you and compliance monitoring report of regional office, the said closure order was revoked vide this office order no. PC/CCA-KUTCH-345(11)/GPCB ID: 18021/554390 dated 11/02/2020 and trial run granted for two month with conditions mentioned therein

AND WHEREASDURING subsequently as per the Board circular dated 30/03/2020, under prevalent COVID – 19 situation, the said revocation was further considered extended upto 30/06/2020.

AND WHEREAS you have submitted compliance report with reference to revocation on 16.06.2020 & subsequently on 23/06/2020, 29/06/2020 & 01/07/2020 along with report of fly ash management prepared by ATIRA and action taken report indicating disposal of fly ash & submitted that,

- Fly ash is provided to cement plant, block manufacturing & block making.
- During April – 19 to March – 2020 about 9111 MT of fly ash dispatched to cement plant, block manufacturing & block making.
- Placed order for automatic brick making machine and same is ready at wander place however due to lockdown unable to take delivery. Machine will be commission within 2 to 3 months. On 50% capacity machine can be used 1500 MT/Month. Thus entire fly ash can be used with in 14 to 16 month.
- Constructed boundary wall however nearby residence had forcefully broken the wall & submitted the photograph regarding the same along with a copy of FIR lodged.

AND WHEREAS, based on your submission compliance was monitored by officers of the Board on **19/06/2020**. During inspection plant was in operation & observed that;

1. Industrial plant, 60 TPH AFBC boiler, 100 TPD SI Kiln with WHR Boiler, one Electric Arc Furnace are observed in operation with provided APCM.
2. During the inspection CEMS system attached to 100 TPD SI Kiln and 60 TPH Boiler observed in operation and data noted for 100 TPD Kiln is PM – 21 mg/Ncum, SO2 – 46 PPM, NOx – 08 PPM, 60 TPH Boiler is PM – 46 mg/Ncum, SO2 – 09 PPM, NOx – 06 PPM.
3. Unit has submitted a study report of Fly Ash Management prepared by Ahmedabad Textile Industry's Research Association (ATIRA), Ahmedabad.

Outward No:564314, 16/07/2020

4. The status of the work related to construct boundary wall/ wind breaking wall near to adjoining nearby farms to control dusting is observed pending.
5. During the inspection, provided APCM, fixed water sprinkling system observed in operation.
6. Loading fly ash in bulker from silo is observed going on
7. Carried out plantation across the boundary
8. Kachha drain provided at boundary observed behind fly ash heap for storm water management;
9. Continues Effluent Monitoring System observed under maintenance and Camera and flow meter with totalize at pump outlet observed installed at RO Reject collection tank instead of at ETP;
10. Tanker loading from RO Reject collection tank is observed for water sprinkling on internal road; blow down water used as a cooling at cooler discharge of SI Kiln. Unit is asked to submit the details of piping network carrying effluent to ETP.

AND WHEREAS submitted reply with reference to on site written remarks on 21/06/2020.

AND WHEREAS you have submitted interim environment damage compensation of Rs. 18,00,000/- (Eighteen lakhs) on 09/07/2020.

Under the above circumstances, I Smt. U. K. Upadhyay, Environmental Engineer, Gujarat Pollution Control Board revoke the closure order further for **2 Months** from the date issue with following conditions;

1. Unit shall resubmit detailed study report of competent agency like NEERI considering OM of MoEF dated 28/08/2019 about 'Guideline for disposal/utilisation of fly ash for reclamation of Low Lying areas and in stowing of abandoned mines/quarries' clearly indicating quantum of the day to day generation of fly ash including dump within premises and impact on environment-ground water, soil and air due to dumping of ash on land.
2. Unit shall immediately complete construction boundary wall/Wind breaking wall near to adjoining nearby farms/land.
3. Industry shall clearly demarcate existing fly ash dump and no further fly ash shall be dumped anywhere within or outside premises.
4. Industry shall maintain complete record regarding daily generation and disposal of fly ash including name and address of user industry, quantum of fly ash disposal against generation with acceptance / acknowledgements of end user industry, separately for fly ash generates daily and for fly ash manage from old dump site. Industry shall submit weekly compliance report to Regional office (Kutch-East) with all supporting documents
5. Unit shall commission fly ash brick machine (Capacity – 3000 T/Month) immediately and submit weekly progress report of brick manufacturing to RO for monitoring.

Outward No:564314,10/07/2020

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

6. Unit shall not dump fly ash at any place/low lying area or use for construction without prior permission of competent authority.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

sd/-

(Smt. U.K. Upadhyay)
Environmental Engineer

NO: PC/ CCA- KUTCH- 345(13) /GPCB ID: 18021/ **Date:**

Issued To,
Sal Steel Ltd.
Survey no. 245/P,
Vill: Bharapar,
Ta. Gandhidham,
Dist. Kutch.

Copy To:

1) **The superintendent Engineer (SE)**
Paschim Gujarat Vij Company Limited (PGVCL),
Circle Office, Nr Bus Station
Ta – Anjar, Dist – Kutch – 370110.....You are requested to supply of electricity from date of issue of this order to the industrial Plant of **M/s.Sal steel Limited,** at **Survey no. 245/P, Vill:Bharapar,Ta.Gandhidham, Dist.Kutch** for **two month** duration and intimate to us accordingly.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Smt. U.K. Upadhyay)
Environmental Engineer

Outward No:564314;10/07/2009

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

REVOCATION ORDER OF CLOSURE ORDER ISSUED UNDER SECTION - 31 (A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981.

WHEREAS you are having an industrial plant for manufacturing of Sponge Iron, ferro alloys, MS/SS ingots round, flat, plate, coil, Angle etc survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch.

AND WHEREAS, the Board had issued closure direction under section 31 (A) of the Air (Prevention and Control of Pollution) Act-1981 vide this office order dated 29/04/2019. Subsequently on the basis of compliance report submitted by you and compliance monitoring report of Regional office, said closure order was revoked vide this office order dated 15/05/2019 & trial run granted for three months.

AND WHEREAS, base on non compliance observed, Board had re implemented closure direction under section 31 (A) of the Air (Prevention and Control of Pollution) Act-1981 vide this office order dated 30/07/2019.

AND WHEREAS, subsequently based on compliance report submitted by you & monitoring of Regional office, this office had extended revocation vide this office order dated 14/08/2019, 12/12/2019, 11/02/2020, 10/07/2020, 16/09/2020, 11/12/2020, 10/03/2021 & latest on 09/09/2021 and granted trial run for six months with conditions mentioned therein.

AND WHEREAS, unit had paid interim Environment Compensation (EDC) of Rs. 18 Lakhs on 09/07/2020.

AND WHEREAS, unit has submitted Bank Guarantee of Rs. 15 Lakhs valid up to 20/05/2022 to assure compliance of Air Act & CCA conditions.

AND WHEREAS, you have submitted compliance of revocation order condition with photographs & supporting documents on 16/02/2022 & 22/02/2022 and requested Board for Permanent revocation of closure direction.

ANDWHEREAS, based on your submission, your industry was monitored by officers of Board on **15/02/2022 under the Air Act, 1981.** During inspection plant was in operation & observed that;

1. AFBC Boiler-110 TPH, 500 TPD SI Kiln with WHR Boiler, 100 TPD SI Kiln with WHR Boiler & one Electric Arc Furnace are observed in operation with its provided APCM.
2. Reading of Online monitoring system attached to 110 TPH Boiler shows: PM- 56 mg/NM^3, SO2- 110 mg/NM^3 and NO_x-29 mg/NM^3 & of 500 TPD SI Kiln: PM- 69 mg/NM^3, SO2- 110 mg/NM^3 and NO_x-35 mg/NM^3 and for 100 TPD SI Kiln: PM- 63 mg/NM^3, SO2-33 mg/NM^3 and NO_x-34 mg/NM^3, which are within the consented norms.
3. Fly ash observed stored nearby cooling area.

Outward No: 615240 10/03/2022

4. Provided water sprinkling system observed in operation in coal handling area.
5. Fugitive emission observed at electric arc furnace area & at DRI ball mill area.
6. Used Fly Ash for Road construction activity: 209.48 MT, Block manufacturer: Nil, Cement manufacturer: 185.17 & used for Block making: 62.10 MT up to inspection date in month of February.

ANDWHEREAS, you have submitted reply of onsite writter remarks given by RO officials with supporting documents & taken remedial measures at site vide your letter dated 22/02/2022.

Under the above circumstances, I Smt. U. K. Upadhyay, Senior Environment Engineer, Gujarat Pollution Control Board revokes the closure order further for **Three months** from date issue of this order with following conditions;

1. Industry shall submit time bound plan for disposal of remaining quantity of fly ash including regular monitoring of ground water in & around dump as per MoEF & CC, New Delhi OM dated 28/08/2019 **within a month.**
2. Industry shall maintain complete record regarding daily generation and disposal of fly ash including name and address of user industry, quantum of fly ash disposal against generation with acceptance / acknowledgements of end user industry, separately for fly ash generates daily and for fly ash manage from old dump site. Industry shall submit weekly compliance report to Regional office (Kutch-East) with all supporting documents.
3. Unit shall operate fly ash brick machine efficiently & adequately for disposal of fly-ash lying in premises and submit weekly progress report of brick manufacturing to RO for compliance monitoring
4. Unit shall not dump fly ash at any place/low lying area or use for construction without prior permission of competent authority.
5. Industry shall comply with CCA conditions.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Smt. U.K. Upadhyay)
Senior Environment Engineer

NO: PC/ CCA- KUTCH- 345(17) /GPCB ID: 18021/ **Date:**

Issued To,
M/s. Sal Steel Ltd.
Survey no. 245/P, Vill: Bharapar,
Ta. Gandhidham, Dist. Kutch.

Outward No: 828840, 10/03/2022

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

GPCB/ Copy To:

1) **The superintendent Engineer (SE)**
Paschim Gujarat Vij Company Limited (PGVCL),
Circle Office, Nr Bus Station
Ta – Anjar, Dist – Kutch 370110... You are requested to continue of electricity for **three months** from date of issue of this order to the industrial Plant of **M/s. Sal Steel Limited,** at **Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch** and intimate to us accordingly.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Smt. U.K. Upadhyay)
Senior Environment Engineer

Outward No:625240, 10/03/2022

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D

REVOCATION OF DIRECTION ISSUED UNDER SECTION - 31 (A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981.

WHEREAS you are having an industrial plant for manufacturing of Sponge Iron, ferro alloys, MS/SS ingots round, flat, plate, coil, Angle etc survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch.

AND WHEREAS, the Board had granted you consent under the provision of Air Act vide CCA order no. AWH-113919 valid up to 03/05/2026 for manufacture items / products subject to the conditions mentioned therein.

AND WHEREAS, the Board had issued closure direction under section 31 (A) of the Air (Prevention and Control of Pollution) Act-1981 vide this office order dated 29/04/2019. Subsequently on the basis of compliance report submitted by you and compliance monitoring report of Regional office, the said closure order was revoked vide this office order dated 15/05/2019 & trial run granted for three months.

AND WHEREAS, subsequently based on non compliance observed, the Board had re-implemented closure direction under section 31 (A) of the Air (Prevention and Control of Pollution) Act1981 vide this office order dated 30/07/2019.

ANDWHEREAS, subsequently based on compliance report submitted by you & monitoring report of Regional office, this office had revoked the said closure order vide this office order dated 12/12/2019, the said revocation order is time to time further extended by this office based on industry's submission & monitoring report of regional offices. Latest revocation was granted on 10/03/2022 and granted trial run for three months with conditions mentioned therein.

ANDWHEREAS, unit has submitted Bank Guarantee of Rs. 15 Lakhs valid up to 20/05/2023 to assure compliance of direction issued along with revocation application.

ANDWHEREAS, unit has paid interim Environment Compensation (EDC) of Rs. 18 Lakhs on 09/07/2020.

AND WHEREAS, you have submitted compliance of revocation order conditions with supporting document on 16/05/2022 & latest on 09/06/2022 and requested for permanent revocation of the closure direction.

ANDWHEREAS, based on your submission, your industry was monitored by officers of Board on **03/06/2022 under the Air Act, 1981.** During inspection plant was in operation & observed that;

1. Fly ash brick machine is observed in operation & fly ash is observed stored (ash heaps observed covered by plastic sheet) nearby cooling tower area within the premises. No Fly ash dump is observed at outside of the premises.

Outward No:674011 10/06/2022

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

2. Unit is observed in operation with CPP & production of sponge iron, Ferro Alloys are going on.
3. 110 TPH AFBC Boiler, 100 TPD SI Kiln with WHR Boiler (10.3 TPH) & one Electric Arc Furnace are observed in operation with its provided APCM.
4. Online monitoring system reading is observed: for 110 TPH Boiler: PM-55 mg/NM3, SO2-110 mg/NM3 & NOx-29 mg/NM3, and for 100 TPD SI Kiln: PM-13 mg/NM3, SO2-138 mg/NM3 & NOx-32 mg/NM3.
5. Provided water sprinkling system at different location & Water fogging facility at coal ground hopper observed in operation.
6. Coal & Lignite is observed stored in storage shed.
7. Industry has submitted last three months record of daily generation & disposal of fly ash including end user party name, quantum of fly ash disposal against new fly ash generation & old stock of fly ash.

ANDWHEREAS, you have submitted reply with reference to onsite written remarks given during inspection vide your letter dated 06/06/2022.

ANDWHEREAS, the matter regarding air pollution and other issues in the matter of OA no 104/2019 (WZ) (IA no 05/2020 & IA 86/2020) is pending before Hon'ble NGT. As per direction of the Hon'ble NGT order dated 30.3.2022, joint committee inspected the plant on 26th & 27th April 2022 and the report is awaited.

Under the above circumstances, I Smt. U. K. Upadhyay, Senior Environment Engineer, Gujarat Pollution Control Board revokes the closure direction under section 31 (A) of the Air (Prevention and Control of Pollution) Act-1981further for **six months** from date issue of this order with following conditions;

1. The Unit shall abide with orders / directions issued by Hon'ble NGT in the matter of OA no. 104 / 2019 (WZ).
2. Industry shall dispose off remaining quantity of fly ash through authorise / consented cement industries, by constructing fly ash bricks/blocks, etc. within revocation period & carry out regular monitoring of Ground water in & around dump as per MoEF & CC, New Delhi OM dated 28/08/2019 & submit progress report to RO.
3. Industry shall comply with CCA conditions.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Smt. U.K. Upadhyay)
Senior Environment Engineer

NO: PC/ CCA- KUTCH- 345(18) /GPCB ID: 18021/ **Date:**

Issued To,
M/s. Sal Steel Ltd.
Survey no. 245/P,
Vill: Bharapar,
Ta. Gandhidham,
Dist. Kutch.

Outward No: [illegible] /06/2022

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

Copy To:

1) **The superintendent Engineer (SE)**
Paschim Gujarat Vij Company Limited (PGVCL),
Circle Office, Nr Bus Station
Ta – Anjar, Dist – Kutch 370110...You are requested to continue of electricity for **six months** from date of issue of this order to the industrial Plant of **M/s. Sal Steel Limited,** at **Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch** and intimate to us accordingly.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Smt. U.K. Upadhyay)
Senior Environment Engineer

Outward No:674817,10/06/2022

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

SAL STEEL LIMITED
Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar- 382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

Date: -08.05.2019

To,
The Unit Head
Gujarat Pollution Control Board
Paryavaran Bhavan,
Sector-10 A
Gandhingar.

8/5/19
Gujarat Pollution Control Board
Head Office
Sector No. 10-A,
Gandhinagar-382016

Kind Attn : Smt. U K Upadhyay, Unit Head, GPCB, Gandhinagar

Sub: Closure direction under section 31-A of Air Pollution [Prevention & Control of Pollution] Act-1981.

Ref : PGPCB outward Letter No. GPCB/CCA-Kutch-450[5]/ID18021/503811 dated : 29.04.2019.

Respected Madam,

We are in receipt of your Notice / Direction under section 31-A of Air Pollution [Prevention & Control of pollution] Act-1981 directing us to comply with the observations which were raised during the inspection of our industrial unit on dtd. 19/02/2019.

We have established this unit around 13 year before and since we are running this unit, because of global melt down and competition from china our unit has became sick, our unit is register as a sick unit with the State Government. Our registration no. SU/LARGE/007 dated: 01.01.2018. Because of financial crunch we are operating our plant at 30 to 40 percentage capacity. We have taken all necessary action / step to control pollution as per prescribe norms. Now we are equipped with online monitoring system.

As regarding the query raise during the inspection, we would like to comply as under.

As regarding query point no. 5 :- We have taken all necessary step like spreading of water, installing sprinkling system in the plant. We have also installed online Gas Analyser System and online Stack monitoring system to control air pollution. Herewith we are providing the water sprinkling system hired by our company, photograph & bill by our company. Copies are attached as per **Annexure-"A"**

As regarding query point no. 6 :- Now we have decided to sell out our fly ash to various users against the generation of 100 Ton a day so around 3000 Tons a month we have booked the order more than 10,000 Tons in last 10 days and the fly ash will

be delivered directly from fly ash cyclo to fly ash broacher so that we will control / prevent all fugitive emissions. Order copies are attached as per **Annexure-"B"**

As regarding point no. 7 :- We are storing all the coal in the storage yard only and we are strictly following the guidelines.

As regarding point no. 8 :- Fly ash management plan we would like to submit that earlier we have plan to use fly ash for making cement for which we have obtain your permission for production of cement having 30% consumption of fly ash as a blending raw material. Unfortunately unavailability of clinker through rail [it was a pre-condition of pollution control board] we are unable to get clinker, the fact we have invested Rs. 25.0 crore for to dispose of the fly ash and to produce cement but the condition of transportation through railway only it has became unviable for the production of our own cement we have store fly ash but in-principally we have decided to dispose of this said fly ash by various way for which we have booked more than 10,000 Ton of various party. Please refer **Annexure – "B"**

Moreover we have started to use stored fly ash in our own land filling and we are expecting complete the job in another two months. Photographs are attached herewith as per **Annexure – "C"**

As regards points of visit on dated 06.03.2019 we have already given our compliances to board vide our letter dated 28.03.2019. the copy is attached herewith **as per Annexure- "D"**

As we are employing more than thousand people working since last 13 years, we are facing lot of problems of getting water, with local villagers as they are on the pay roll and never attend factory and need full salary, not only this around 30 Acre land of our company is grabbed by the local mafias for which we have filed several complains still we are waiting for the result.

Moreover local leaders are also forcing to use their trucks with very high rent which is also very great burden to the company. So we are running the company under lot of adverse circumstances. As we have complied with all norms you are kindly request you to revoke order of closure direction and oblige.

Thanking you,

Yours faithfully,

FOR SAL STEEL LIMITED

AUTHORISED SIGNATORY
Encl: A/a
C.C to :- Regional Officer, RO, GPCB, Kutch [East]

ANN: A
A-1

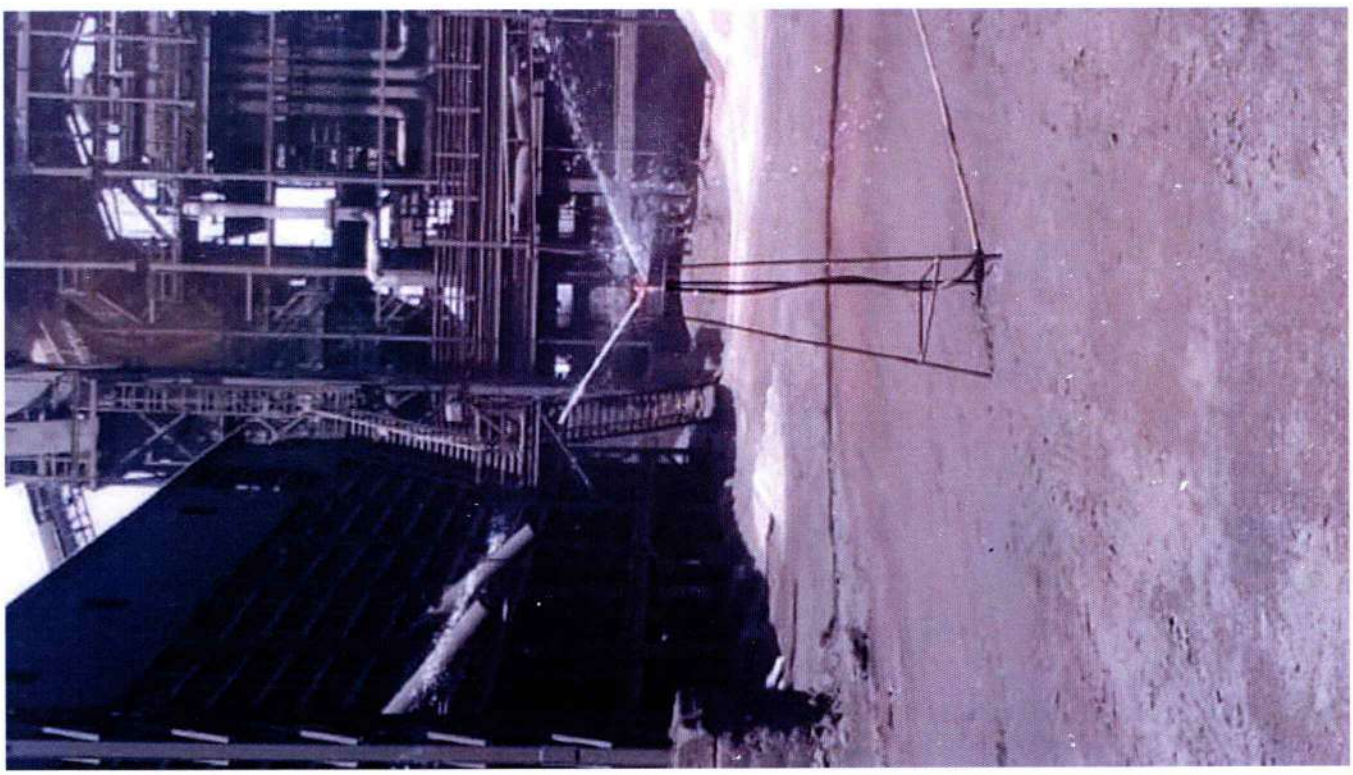




Water Sprinkler

A-2





Water Sprinkler

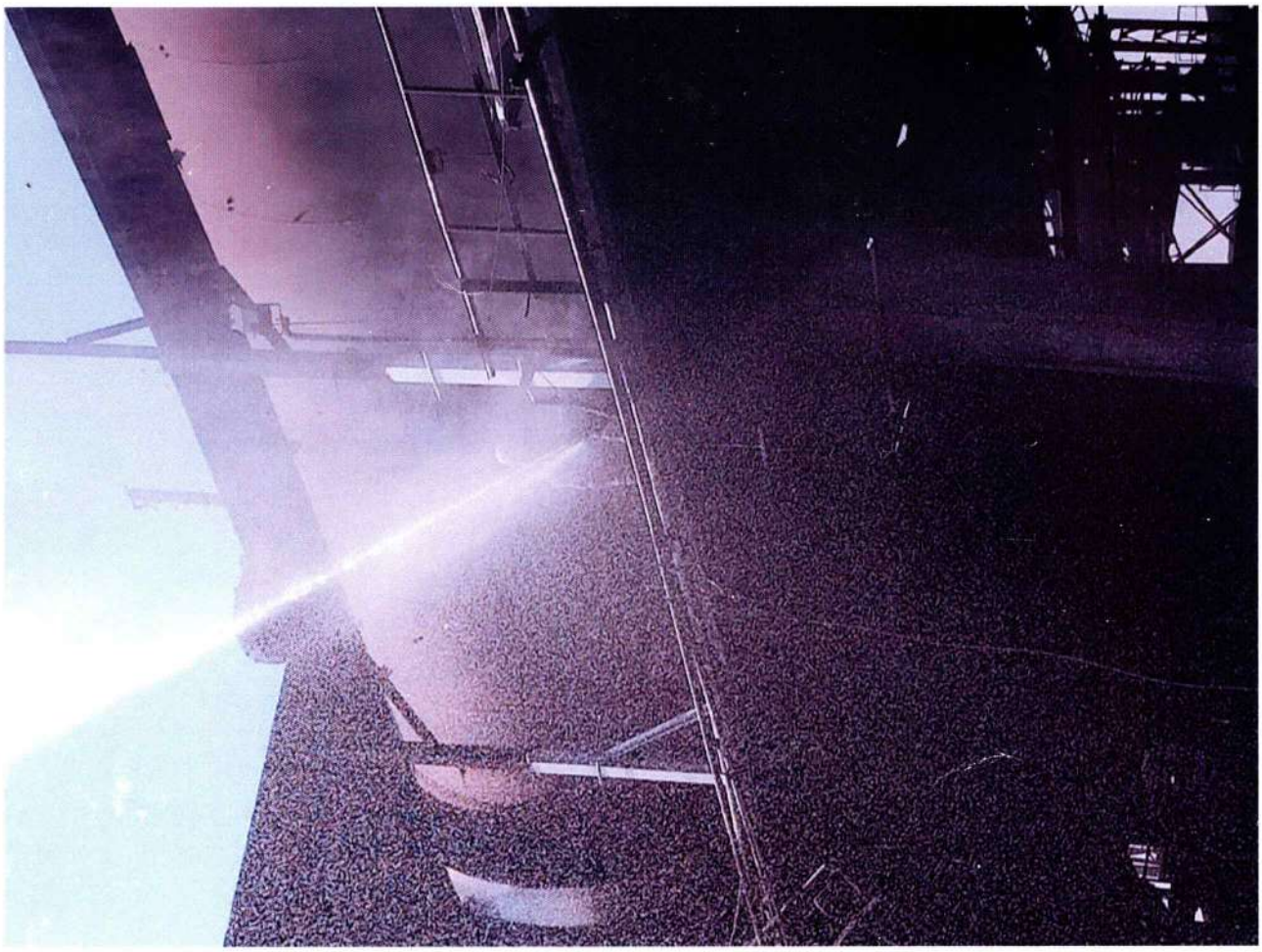
A-3





Water sprinkler

A-4





Water Sprinkler

A-5





Water Sprinkler

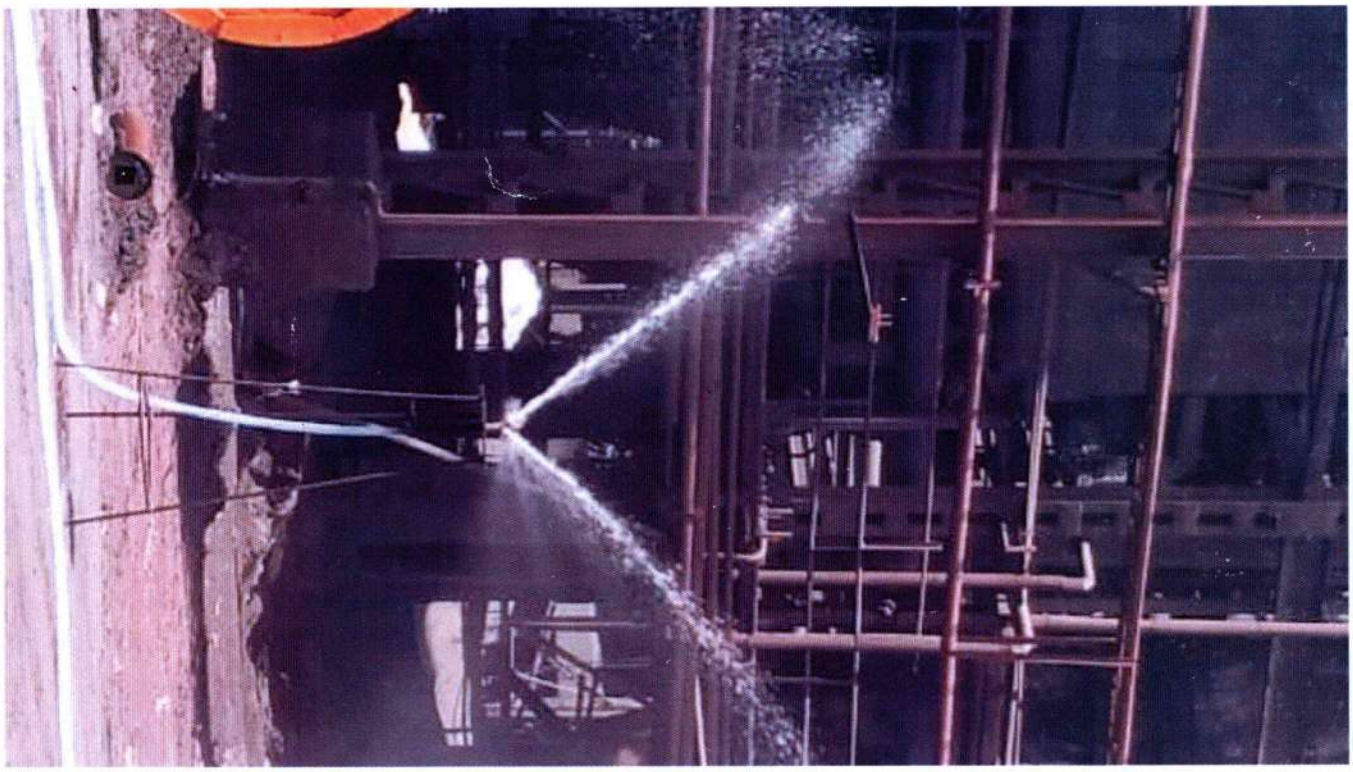
A-6





Water Sprinkler

A-7





Water Sprinkler

A-8





Water Sprinkler

A-9

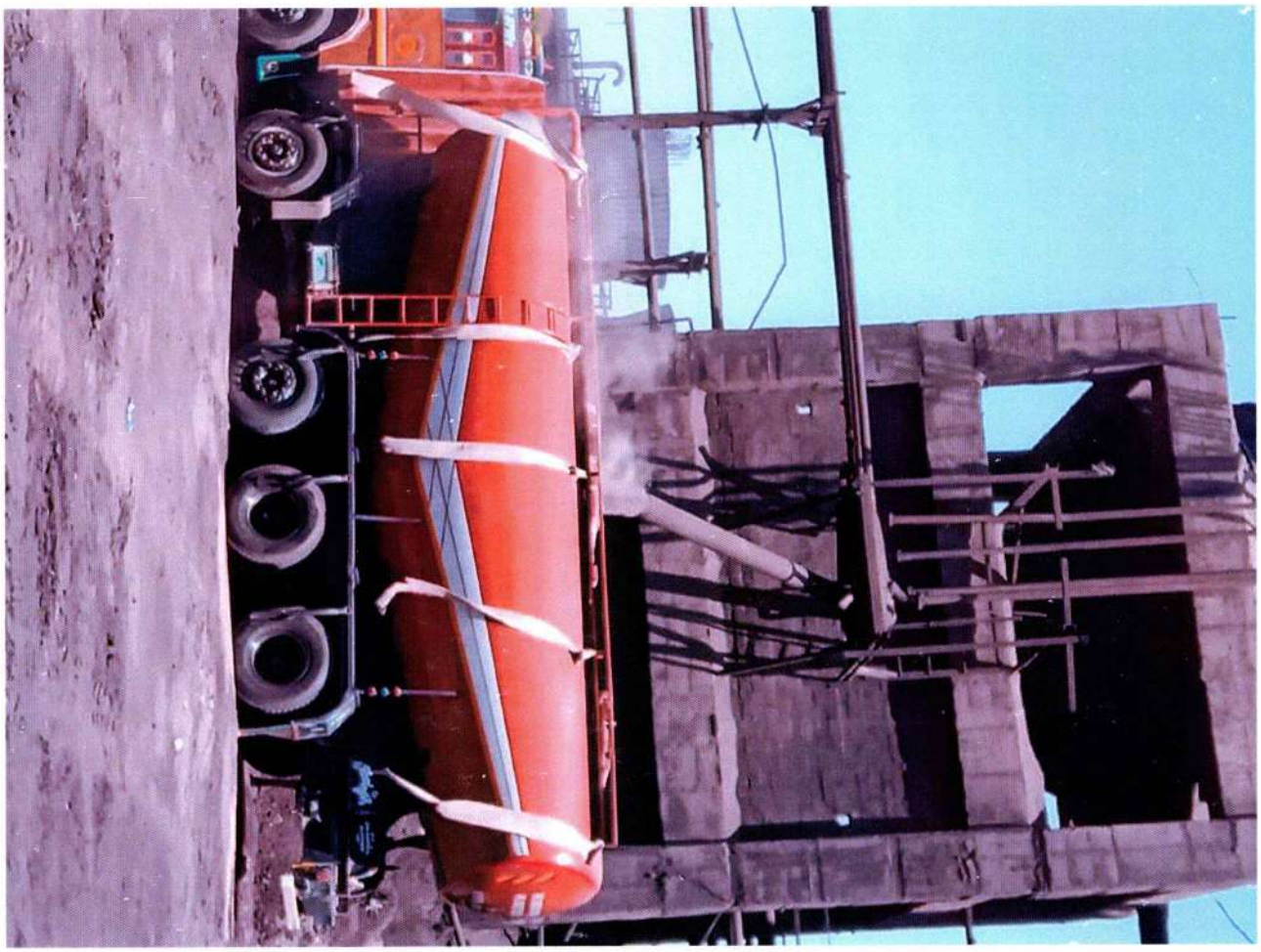




Water sprinkler

A-10





Water Sprinkler

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 114135

Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G. ROAD,GHATKOPAR
(W) Mumbai Maharashtra 400086
Ph. 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN : AAACA8900A

Order No. : SSL/HO/000456/DOM Dated : 12/09/2017
PR No./Date :
Ammendment : 0 Ammendment Date:
Department POLLUTION
Payment Terms :

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE0788	Online Gas Analyser System MODEL NO : ACE 10000 XXCE MAKE : ACE GAS ANALYSERS PVT LTD TECHNICAL SPECIFICATION AS PER ATTACHED ANNEXURE	90271000	EACH	1.00	725,000.00		18.00	725000.00
2	GENELE0785	Online Stack Monitoring Sysyem MODEL NO : ACE 10000 OTPT MAKE : ACE GAS ANALYSERS PVT LTD TECHNICAL SPECIFICATION AS PER ATTACHED ANNEXURE DELIVERY TERMS : FOR SSL GANDHIDHAM PLANT FREIGHT : INCLUSIVE PAYMENT TERMS : 10% ADVANCE , 80% AGAINST PROFORMA INVOICE AND BALANCE 10% AFTER SUCCESSUFUL COMMISSIONING WARRANTY : 12 MONTHS FORM DATE OF COMMISSIONING	90271000	EACH	1.00	200,000.00		18.00	200000.00

Remarks :
SAP PO NO : 1200011168 DT. 20/06/2017

Sub-Total :		**925,000.00**
IGST	18.00%	166,500.00
Total P.O Value :		**1,091,500.00**

Amount (in words) : INR Ten Lacs Ninty One Thousand Five Hundred Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Jigar Desai

Bill with Dimghbal

Service / Work Order

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 141612
NEW SR INFRA
SECTOR-7, PLOT NO.295, GF-02, GANDHIDHAM, KUTCH.
GANDHIDAM Gujarat 370201
Ph. 9978018354
State: 24-GJ-Gujarat
GSTIN: 24CTGPR1641K1ZJ
PAN :

Order No. : SSL/GDM/000351/SER Dated : 13/04/2019
PR No./Date :
Ammendment : 0
Department General
Payment Terms : Payment Against Acceptance

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000048	DISMANTLING OF CONVEYOR CANOPY		M	1100.00	100.00		0.00	110000.00
2	3000046	FABRICATION OF CONVEYOR CANOPY		M	1100.00	200.00		0.00	220000.00
3	3000047	FITTING OF CONVEYOR CANOPY		M	1100.00	125.00		0.00	137500.00

Remarks :
**Work order for Belt Conveyor canopies fabrication, dismantling and fitting works for All Plant.
**Terms & Conditions - As per attached Annexure.
**Work order valid from Apr'19 to May'18.
**Above rates will be common for all belt width sizes.

Sub-Total :	**467,500.00**
CGST	0.00
SGST	0.00
Total P.O Value :	**467,500.00**

Amount (in words) : INR Four Lacs sixty Seven Thousand Five Hundred Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Plant PO

Service / Work Order

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 1125153
Shree Balaji Fabricators
Plot No.174, Survey No.188, Vrundavan Park, Meghpar,
Borichi, Tal-Anjar, Kutch ANJAR Gujarat 370210
Ph. 9879578963
State: 24-GJ-Gujarat
GSTIN:
PAN :

Order No. : SSL/GDM/000306/SER Dated : 19/03/2019
PR No./Date :
Ammendment : 1 Ammendment Date: 26/03/2019
Department General
Payment Terms : Payment Against Acceptance

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000048	DISMANTLING OF CONVEYOR CANOPY		M	800.00	100.00		0.00	80000.00
2	3000046	FABRICATION OF CONVEYOR CANOPY		M	800.00	200.00		0.00	160000.00
3	3000047	FITTING OF CONVEYOR CANOPY		M	800.00	125.00		0.00	100000.00

Remarks :
**Work order for Belt Conveyor canopies fabrication, dismantling and fitting works for All Plant.
**Terms & Conditions - As per attached Annexure.
**Work order valid from Mar'19 to Apr'19.
**Above rates will be common for all belt width sizes.

Sub-Total :	340,000.00
CGST	0.00
SGST	0.00
Total P.O Value :	340,000.00

Amount (in words) : INR Three Lacs Fourty Thousand Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Plant PO

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203. INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 111181
MASTURLAL PRIVATE LIMITED
7TH, MILE BANNERGHATTA ROAD, ARAKERE, BANGALORE
Karnataka 560076
Ph. 9845013893 / 080-26587831
State: 29-KA-Karnataka
GSTIN:
PAN :

Order No. : SSL/HO/000043/DOM Dated : 06/04/2019
PR No./Date : SSL/PR/002047/ENG-20/10/2018
Ammendment : 0 Ammendment Date:
Department POLLUTION
Payment Terms : Against Proforma Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	STRCON0102	FILTER BAG SNAP BAND TYPE DIA-150X3600MM Filter Bag Snap Band type Size : Dia- 150 X 3600 mm MOC- Polister 600 GSM wire breaded snap ben type. Temperature: 150 degree cent.max With TC Note : Before Complete Manufacturing Sample will be Approve by us.	59111000	BAG	400.00	255.00	5.00%	12.00	96900.00

Remarks :
All material is required for CPP MHS bag filter erection

Delivery Terms	Ex.Your Works(Banglore)
Inspection	To be done by us at our end.
Transportation	Extra At Actuals
Certificate Requirement	Material Test certificate
Guarantee/Warranty	Na
Tolerances	Na
Delivery Schedule	Within 02-03 Weeks

Sub-Total :		96,900.00
IGST	12.00%	11,628.00
Total P.O Value :		**108,528.00**

Amount (in words) : INR One Lacs Eight Thousand Five Hundred Twenty Eight Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Jaydipsinh Vaghela

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 111181
MASTURLAL PRIVATE LIMITED
7TH, MILE BANNERGHATTA ROAD, ARAKERE, BANGALORE
Karnataka 560076
Ph. 9845013893 / 080-26587831
State: 29-KA-Kamataka
GSTIN:
PAN :

Order No. : SSL/HO/000041/DOM Dated : 06/04/2019
PR No./Date : SSL/PR/002047/ENG-20/10/2018
Ammendment : 1 Ammendment Date: 18/04/2019
Department POLLUTION
Payment Terms : Against Proforma Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	STRCON0103	CAGES: SNAP BAND TYPE BAG DIA-150X3600MM Cage : Suitable for Snap band type Filter bag Size : Dia 150 X 3600 mm Cage MOC- Aluminium. Circuler dia of cage wire horizontal - 3 mm . vertical wire dia-4 mm. With TC		EACH	400.00	524.00	5.00%	18.00	199120.00
2	MGSPRE1803	VENTURY FOR FILTER BAG CAGE SIZE145X3630 Ventury : Suitable for Filter Bag Cage Size : Dia 145 X 3630 mm - Length- 150 mm MOC- Aluminium. With TC Note : Above Both Items Before Complete Manufacturing Sample will be Approve by us.	84879000	EACH	400.00	135.00	5.00%	18.00	51300.00

Prepared By, Technically Verified By Checked By, Authorised Signatory

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 111181
MASTURLAL PRIVATE LIMITED
7TH, MILE BANNERGHATTA ROAD, ARAKERE, BANGALORE
Karnataka 560076
Ph. 9845013893 / 080-26587831
State: 29-KA-Karnataka
GSTIN:
PAN :

Order No. : SSL/HO/000041/DOM Dated : 06/04/2019
PR No./Date : SSL/PR/002047/ENG-20/10/2018
Ammendment : 1 Ammendment Date: 18/04/2019
Department POLLUTION
Payment Terms : Against Proforma Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount

Remarks :
All material is required for CPP MHS bag filter erection

Delivery Terms	Ex.Your Works(Baroda)
Inspection	To be done by us at our end.
Transportation	Extra At Actuals
Certificate Requirement	Material test certificate
Guarantee/Warranty	Na
Tolerances	Na
Delivery Schedule	Within 02-03 Weeks

Sub-Total :		250,420.00
IGST	18.00%	45,076.00
Total P.O Value :		295,496.00

Amount (in words) : INR Two Lacs Ninty Five Thousand Four Hundred Ninty Six Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

only Payment done in April-19

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 111098
MACAWBER BEEKAY PVT LTD
PLOT NO: SP 3-7(A), RIICO INDUSTRIAL AREA, VILL: KESHWANA,
TEH: KOTPUTLI, Jaipur Rajasthan 303108
Ph. 9910520930 / 0120-4507700
State: 08-RJ-Rajasthan
GSTIN: 08AAECB8838L1Z4
PAN : AAECB8838L

Order No. : SSL/HO/000012/DOM Dated : 03/04/2019
PR No./Date : SSL/PR/003273/ENG-23/03/2019
Ammendment : 0 Ammendment Date:
Department POLLUTION
Payment Terms : Against Proforma Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	MECH000110	DOME SEAL SZ:200NB Dome Seal Insert Seal MOC : Silicon (Red Colour) Size : 200 NB Part No : MB2840C Make : Macawber Beekay	40169990	EACH	10.00	4,350.00	12.00%	18.00	38280.00

Remarks :
required for ash handling system

Delivery Terms	Ex.Your works
Inspection	To be done by us at our end.
Transportation	Extra At Actuals
Certificate Requirement	Material test certificate
Guarantee/Warranty	Guarantee for FITMENT AND INTERCHANGEABIL
Tolerances	Na
Delivery Schedule	Within 04-06 Weeks

Sub-Total :		38,280.00
IGST	18.00%	6,890.00
Total P.O Value :		45,170.00

Amount (in words) : INR Forty Five Thousand One Hundred Seventy Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Jaydipsinh Vaghela

Payment done in May - 19

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 112482
Sampat Ceramics Pvt Ltd.
63/1A SARAT BOSE ROAD,2 ND FLOOR KOLKATTA West Bengal 700025
Ph. 9830086383 / 033-24546781
State: 19-WB-West Bengal
GSTIN: 19AADCS7982D1ZZ
PAN : AADCS7982D

Order No. : SSL/HO/000607/DOM Dated : 29/06/2018
PR No./Date : SSL/PR/000911/ENG-25/06/2018
Ammendment : 0 Ammendment Date:
Department CPP Electrical & Instrumenation
Payment Terms : 30 DAYS PDC

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE0677	CYLIND SUPPORT INSULATOR-53.2/110 TPH SIZE : HEIGHT-520 MM X OD -470 MM X ID-365 MM	85469090	EACH	2.00	14,000.00	8.00%	18.00	25760.00
2	GENELE1147	SHAFT INSULATOR 514 MM X 120 MM X 94 MM X 22 MM FOR 110 ESP , 53.2 ESP, SPARES	85469090	EACH	6.00	7,000.00	8.00%	18.00	38640.00

Remarks :
All materials require for ESP field spare.

Delivery Terms	EX.YOUR WORKS
INSPECTION	TO BE DONE BY US AT OUR END.
TRANSPORTATION	EXTRA AT ACTUAL
BANKERS NAME	----
DELIVERY SCHEDULE	WITHIN 1-2 WEEK

Sub-Total :		64,400.00
IGST	18.00%	11,592.00
Total P.O Value :		75,992.00

Amount (in words) : INR Seventy Five Thousand Nine Hundred Ninty Two Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Minal Patel

Bill with Dineshbhai

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 112482
Sampat Ceramics Pvt Ltd.
63/1A SARAT BOSE ROAD,2 ND FLOOR KOLKATTA West Bengal
700025
Ph. 9830086383 / 033-24546781
State: 19-WB-West Bengal
GSTIN: 19AADCS7982D1ZZ
PAN : AADCS7982D

Order No. : SSL/HO/001924/DOM Dated : 11/01/2019
PR No./Date : SSL/PR/002691/ENG-02/01/2019
Ammendment : 0 Ammendment Date:
Department CPP Electrical & Instrumenation
Payment Terms : 30 DAYS PDC

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE0677	CYLIND SUPPORT INSULATOR-53.2/110 TPH SIZE : HEIGHT-520 MM X OD -470 MM X ID-365 MM	85469090	EACH	6.00	14,000.00	8.00%	18.00	77280.00

Remarks :
Materials require for 110 & 53.2 ESP.

Delivery Terms	EX.YOUR WORKS
Inspection	To be done by us at our end.
Transportation	EXTRA AT ACTUAL
Certificate Requirement	----
Guarantee/Warranty	--
Tolerances	Na
Delivery Schedule	WITHIN 1-2 WEEK
P & F Charges	N.A
Loading Charges	N.A

Sub-Total :		77,280.00
IGST	18.00%	13,910.00
Total P.O Value :		91,190.00

Amount (in words) : INR Ninty One Thousand One Hundred Ninty Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Minal Patel

Bill with Dimensional

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 114135

Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G. ROAD,GHATKOPAR
(W) Mumbai Maharashtra 400086
Ph. 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN : AAACA8900A

Order No. : SSL/HO/001202/DOM Dated : 02/10/2018
PR No./Date :
Ammendment : 0 Ammendment Date:
Department CPP Electrical & Instrumenation
Payment Terms : Against Proforma Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	INSSEN0052	ONLINE OXYGEN ANALYSER , FOR FBC BOILER MODEL : ACE 2000 UHPX ZIRCONIA OXYGEN ANALYSER SET ALL OTHER TECHNICAL DETAILS ARE AS PER ATTACHED ANNEXURE.	90261020	EACH	1.00	205,000.00		18.00	205000.00

Remarks :

Commissioning : Inclusive in Above Rate
Warranty : 12 Months for Back to Bench/unit will be sent to your service during this Period. Sensor Under Warranty for 2 Years from the Date of Dispatch.
Indent No. 10078015 , Dt: 13.04.2017

Delivery Terms	F.O.R. Up to S.A.L. Steel Ltd, Plant
INSPECTION	TO BE DONE BY US AT OUR END.
TRANSPORTATION	Inclusive
CERTIFICATE REQUIREME	Yes
GUARANTEE / WARRANTY	-
TOLERANCES	NO DEVIATION ALLOWED
Delivery Schedule	Within 1-2 Week

Sub-Total :		**205,000.00**
IGST	18.00%	36,900.00
Total P.O Value :		**241,900.00**

Amount (in words) : INR Two Lacs Forty One Thousand Nine Hundred Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Minal Patel

Payment please will not Receive

SERVICE / WORK ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 114135
Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G. ROAD,GHATKOPAR (W) Mumbai Maharashtra 400086
Ph. 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN : AAACA8900A

Order No. : SSL/HO/000355/SER Dated : 05/09/2018
PR No./Date : SSL/PR/180/SER-28/07/2018
Ammendment : 0 Ammendment Date:
Department POLLUTION
Payment Terms : 20% ADV Bal Aga. Prof. Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000164	CALIBRATION Remote calibration modular as per CPCB Guidelines.		EACH	2.00	175,000.00	20.00%	18.00	280000.00
2	3000164	CALIBRATION Modification of existing analyser system to meet the the below replacement of hardware/software: 1. HMI Unit 2. Peristaltic Pump 3. Valve for calibration 4. Flow drop rotameter		EACH	2.00	380,000.00	20.00%	18.00	608000.00

Remarks :
Note: Visit charges are included in above rates.

Delivery Terms	F.O.R. up to SAL Steel Ltd. Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Certificate Requirement	Test Certificate
Guarantee/Warranty	12 months warranty from the date of commissioning.
Tolerances	NA
Delivery Schedule	Within 08-10 weeks.

Sub-Total :		**888,000.00**
IGST	18.00%	159,840.00
Total P.O Value :		**1,047,840.00**

Amount (in words) : INR Ten Lacs Forty Seven Thousand Eight Hundred Forty Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Divyang 2 for Snehal rajpal

Payment done till not Receiv

SERVICE / WORK ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 114135
Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G. ROAD,GHATKOPAR (W) Mumbai Maharashtra 400086
Ph. 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN : AAACA8900A

Order No. : SSL/HO/000272/SER Dated : 25/07/2018
PR No./Date : SSL/PR/151/SER-17/07/2018
Ammendment : 1 Ammendment Date: 04/09/2018
Department POLLUTION
Payment Terms : Against Proforma Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000061	SERVICE & CALIBRATION Calibration charges for ACE 10000X for 110 TPH Boiler- Gas Analyser Sensor.		EACH	1.00	15,000.00		18.00	15000.00
2	3000061	SERVICE & CALIBRATION Calibration charges for ACE 10000X for 53.2 TPH Boiler-Gas Analyser Sensor.		EACH	1.00	15,000.00		18.00	15000.00
3	3000061	SERVICE & CALIBRATION Repairing of HMI (Display) of 53.2 TPH Boiler-Gas Analyser Sensor.		EACH	1.00	12,500.00		18.00	12500.00

Remarks :

Delivery Terms	F.O.R. up to SAL Steel Ltd. Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Delivery Schedule	Wihtin 07-10 days.

Sub-Total :		**42,500.00**
IGST	18.00%	7,650.00
Total P.O Value :		**50,150.00**

Amount (in words) : INR Fifty Thousand One Hundred Fifty Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Snehal Rajpal

Bill with Paid

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 114135

Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G. ROAD,GHATKOPAR
(W) Mumbai Maharashtra 400086
Ph. 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN : AAACA8900A

Order No. : SSL/HO/000699/DOM Dated : 18/07/2018
PR No./Date : SSL/PR/000865/ENG-19/06/2018
Ammendment : 0 Ammendment Date:
Department DRI-PROCESS
Payment Terms : 20% ADV Bal Aga. Prof. Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE2005	PORTABLE FLUE GAS ANALYSER Portable Flue Gas Analyser Make : ACE Model : ACE MAXICEM 8000 Parameters : O2, CO, CO2 [1] With Standard Filter (Pack of 3 Filters) [2] RS 232 Computer Interface (Cable With Software) [3] Calibration Certificate (With Traceability) [4] Other technical details are as per attached Annexure - 1.	90271000	EACH	1.00	77,500.00		18.00	77500.00

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Jigar Desai

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 114135

Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G. ROAD,GHATKOPAR
(W) Mumbai Maharashtra 400086
Ph. 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN : AAACA8900A

Order No. : SSL/HO/000699/DOM Dated : 18/07/2018
PR No./Date : SSL/PR/000865/ENG-19/06/2018

Ammendment : 0 Ammendment Date:
Department DRI-PROCESS
Payment Terms : 20% ADV Bal Aga. Prof. Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount

Remarks :

Warranty :
[1] 12 months for back to bench / unit will have to send to your Service Centre during this period.
[2] Sensors are under warranty for 03 Years from the date of dispatch.

Delivery Terms	F.O.R. up to SAL Steel Ltd. Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Delivery Schedule	Within 02-03 weeks.

Sub-Total :		**77,500.00**
IGST	18.00%	13,950.00
Total P.O Value :		**91,450.00**

Amount (in words) : INR Ninty One Thousand Four Hundred Fifty Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Jigar Desai

Bill with Dispatch

SERVICE / WORK ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 114135
Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G. ROAD,GHATKOPAR (W) Mumbai Maharashtra 400086
Ph. 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN : AAACA8900A

Order No. : SSL/HO/000006/SER Dated : 04/04/2018
PR No./Date : SSL/PR/000423/SERVICE-28/03/2018
Ammendment : 0 Ammendment Date:
Department POLLUTION
Payment Terms : Against Proforma Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000159	SERVICE CHARGES FOR 10.3 TPH (WHRB), 53.2 TPH (WHRB), 60 TPH (FBC) AND 110 TPH (FBC) ONLINE STACK MONITORING EQUIPMENTS WITH ONLINE DATA TRANSFER TO CPCB. DURATION: 01.04.2018 TO 31.03.2020 PRICE BREAKUP: 1. CLOUD LOGIN WITH 1 USER ID, PRICE: RS. 72,000=00 2. ADDITIONAL DEVICES FOR MONITORING (3 NOS. X RS. 36,000 = RS. 1,08,000=00)	998729	EACH	1.00	180,000.00		18.00	180000.00

Remarks :

Sub-Total :		**180,000.00**
IGST	18.00%	32,400.00
Total P.O Value :		**212,400.00**

Amount (in words) : INR Two Lacs Twelve Thousand Four Hundred Only

1) P.O. No, P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9:30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Snehal Rajpal

Bill with Reti

SAL STEEL LIMITED

Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar- 382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

Date : 14.05.2019

14/5/19

Gujarat Pollution Control Board
Head Office
Sector No. 10-A,
Gandhinagar-382010.

To,
The Unit Head
Gujarat Pollution Control Board
Paryavaran Bhavan,
Sector-10 A
Gandhingar.

Kind Attn : Smt. U K Upadhyay, Unit Head, GPCB, Gandhinagar

Sub: Closure direction under section 31-A of Air Pollution [Prevention & Control of Pollution] Act-1981.

Ref: PGPCB outward Letter No. GPCB/CCA-Kutch-450[5]/ID18021/503811 dated : 29.04.2019.

Respected Madam,

With reference to our visit to board on 13.05.2019 and in continuation of our earlier reply dated 08.05.2019 ,10.05.2019 and 13.05.2019, we further submit/clarify as required by you as under:-

1. Maintenance of APC measures : our plants are equipped with APC/ESP recently we have taken shut down one by one of our each plant and have cleaned up, all the electrodes are replaced, and in bag house we have replaces bags also. We are doing this activity periodically, further for the online monitoring system we have purchased online calibration system the bill/certificate copy is attached herewith. **(Annexure - A)**

2. All the transfer points are covered to control fugitive emission. Photos are attached herewith. **(Annexure - B)**

3. As regard stored fly ash, we stored fly ash to use for our own purpose for manufacturing cement, unfortunately non availability of clinker, because of restriction of transportation only by railways. It was not viable so we have decided to use this fly ash for land filing, we have already start this work and the photos of the same are attached herewith. We have planned to complete this job in next 2 to 3 months. Photos are attached herewith. **(Annexure - C)**

Sir, we would like inform you that 300 to 400 workers are staying in our colony and getting water from our pump house, our company is also running canteen and catering food to worker. If our revocation is not granted, this all activity will come to an end. Beside this our labor will run away from the plant and they will not come back again with the fear of closing of our plant. So once you disconnect it will be permanent closer, and it will not be possible to restart the plant. Our entire investment will be wasted and 1000 people will lose the job. In the best interest of industry and the state, we request you to revoke closer direction on top priority and oblige.

Thanking you.

Yours faithfully,

For, S A L STEEL LIMITED

(Authorized Signatory)

Annexure A

ACE GAS ANALYSERS PVT. LTD.
UNIT NO. 342, TESLA – BUILDING NO. 1 – EDISON,
TESLA INDUSTRIAL, RAHEJA DISTRICT,
PLOT NO. GEN 2/1/C (PART),
TTC INDUSTRIAL AREA, MIDC, JUINAGAR,
NAVI MUMBAI – 400 705.
☎ TEL.: 022 – 2087 1056 / 022 -2087 1057
e-Mail: sales@acegasanalysers.com
WEBSITE: www.acegasanalysers.co.in
GST NO.: 27AAACA8900A1Z9

M/s. SAL Steel Ltd.
Survey No. 245, Paiki,
Village Bharapar, Tal. Gandhidham,
Dist. Kutch, Pin -370201,
Gujarat

CALIBRATION TEST REPORT

Date of Calibration: 02/05/2019

EQUIPMENT NAME: ACE–10000XXCE EQUIPMENT SR. NO.: 10000XXCE 112
LOCATION: Gandhidham
TOTAL RANGE: SAME AS OPERATING RANGE.

LEAST COUNTS:			**OPERATING RANGE:**		
SO_2	=	1 PPM	SO_2	=	0 to 500 PPM
NOx	=	1 PPM	NOx	=	0 to 500 PPM

1. Digital Multimeter DCO-08011348 Cert no. SME-2470/M-0200/2018-2019 Dt. 15/06/2018.

Validity: 12 MONTHS. **Due date for recalibration**: 01/05/2020

SO_2 SENSOR SIMULATION TEST

OP AMP O/P	EXPECTED SO_2 PPM	INDICATED SO_2 PPM	ERROR	REMARKS
0	0	0	0	
10	5	5	0	
50	25	25	0	All reading are
100	50	50	0	Within
250	125	123	2	The Specified
500	250	247	3	Tolerance
750	375	380	5	
1000	500	500	0	

NO_x SENSOR SIMULATION TEST

OP AMP O/P	EXPECTED NO_x PPM	INDICATED NOx PPM	ERROR	REMARKS
0	0	0	0	
10	5	5	0	
50	25	25	0	All reading are
100	50	49	1	Within
250	125	124	2	The Specified
500	250	247	3	Tolerance
750	375	380	5	
1000	500	500	0	

Master Sr. No.

1) Cylinder No. 4684 Effectech (1352/18-19/03 Dt. 16/01/2019) for SO_2:320 PPM bal. N_2.
2) Cylinder No. 77349 Effectech (1261/18-19/01 Dt. 29/12/2018) for NO: 336 PPM bal. N_2.
3) Cylinder No. 044535 Effectech (1352/18-19/05 Dt. 16/01/2019) for NO_2: 200 PPM bal. N_2.

Sr. No.	Readings on Master	Readings on Equipment	Error	Remarks
	SO_2: 320 PPM	315 PPM	5 PPM	All parameters
				Reading within the
	NO: 336 PPM	332 PPM	4 PPM	Specified tolerance.

Results: - ✓**1) The above equipment is within acceptable norms.**
2) The above equipment is outside acceptable norms.
3) The equipment cleared for usage with following interactions.

Tested by **Verified by** **Authorized Signatory**

ACE GAS ANALYSERS PVT. LTD.
342, EDISON 1,
TESLA INDUSTRIAL PARK, RAHEJA DISTRICT II,
MIDC JUINAGAR,
NAVI MUMBAI – 400 705.
☎ TEL.: 022 – 2087 1056 / 022 -2087 1057
e-Mail: sales@acegasanalysers.com / acegasindia@gmail.com
WEBSITE: www.acegasanalysers.co.in

Ref: RK/AGAPL/SPARES/19-20/STD **Date: 10/05/2019**

To,
M/s. SAL Steel Ltd.
Survey No. 245, Paiki,
Village Bharapar, Tal. Gandhidham,
Dist. Kutch, Pin -370201,
Gujarat

Kind Attn: Mr. Bharat Shah

Sub.: Offer for Calibration

Ref:

Sr.	Particulars	Qty	Rate	Amount
1	**Labour Charges for Calibration ACE 10000XXCE 112 & 113**	02	15,000.00	30,000.00

TERMS & CONDITIONS:

PRICE: EX-WORKS, MUMBAI.

SALES TAX: IGST @ 18%.

DELIVERY: Immediate.

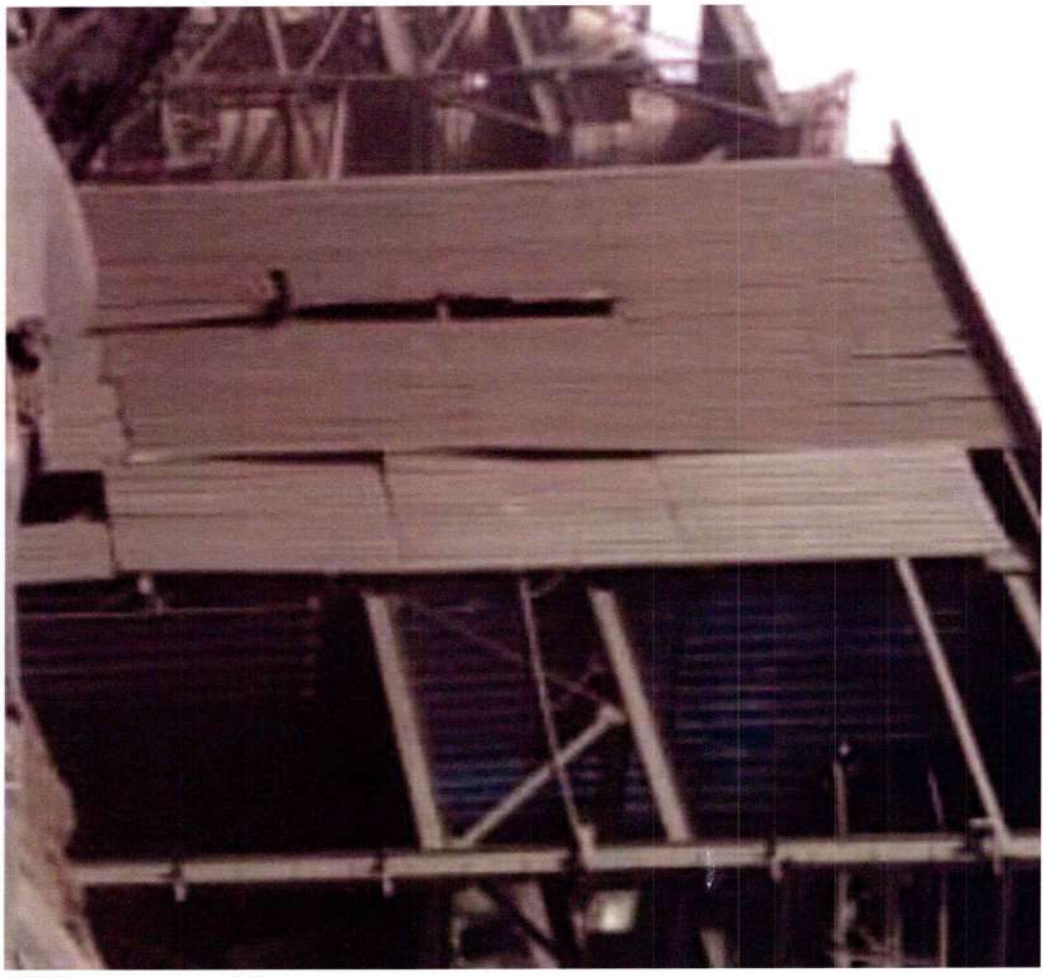
Calibration: Valid for 12months.

PAYMENT: 100% against Proforma invoice.

VALIDITY OF OFFER: 15 DAYS.

AUTHORISED SIGNATORY

Annex B 11





Transfer Point Cover





transfer Point Bag filler

Annexure "C"



Land filing





land filing by fly ash

SAL STEEL LIMITED

Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar- 382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

Date: -09.05.2019

To,
The Unit Head
Gujarat Pollution Control Board
Paryavaran Bhavan,
Sector-10 A
Gandhingar.

Kind Attn : Smt. U K Upadhyay, Unit Head, GPCB, Gandhinagar

Sub: Closure direction under section 31-A of Air Pollution [Prevention & Control of Pollution] Act-1981.

Ref : PGPCB outward Letter No. GPCB/CCA-Kutch-450[5]/ID18021/503811 dated : 29.04.2019.

Respected Madam,

In continuation of our reply dated 08.05.2019 , we would like to submit further explanations and clarification as under.

Regarding to follow GPCB coal handling guidelines, we give herewith our Standard Protocol for Coal Handling: -

1. We have dedicated area for storage of coal.
2. Normally we store the material only for 2-4 days, because of financial crunch.

   But because of close vicinity of the port we are able to manage it.
3. As our coal bunker is adjoining to our coal storage yard, so practically there is nil transportation.
4. We use the loader to fill the bunker, we have provided sprinklers at all necessary places.

As regard your official's observation during visit dated 06.03.2019 we give below our reply point wise as under:-

Gujarat Pollution Control Board
Head Office
Sector No. 10-A,
Gandhinagar-382010.

Point no. 1. Coal dust is observed at Hajaldada Mandir, nearby vegetation and at School, located in-between unit and Hajaldada mandir. :-

Kutch region is large desert area. Some time due to blow of more seasonal wind the effect of dust gathering seen. Beside at nearby area Kandla port and Tuna port situated where loading and unloading activity carried on large scale and on the coastal area where wind velocity is very much high so dust gather on terrace.

Point no.2. Heaps of fly ash observed & through wind, which spreading fugitive emission, which settles over nearby agricultural land parcels. :-

Due to heavy wind velocity it is occurred. We are dispatching the fly ash to various users we attached copy of said invoices and list as per **Annexure 'A'** we also use pneumatic ash conveying system to convey ash to silo where we use water and use fly ash for block making and use for land filing in our 30 Acres land.

Point no. 3. During inspection, emission observed from emergency cap of both SI Kilns and emergency caps are observed open. :-

Emergency cap on klin is one kind of automation safety device. During your visit it was opened for a moment because of power tripping hereafter it was closed.

Point no. 4. Fugitive emission observed from Ferro alloy plant, coal handling activity, vehicular movement, fly ash handling activities:-

To control fugitive emission in Ferro Alloy plant, and other area of our plant we have installed many sprinkler to suppress fugitive emission. Photo of sprinklers already submitted with our letter dtd : 08.05.2019.

Point no. 5. Large quantities of fly ash observed stored in open area. Further, periodical calibration is not carried out to online monitoring system:-

We have places the order for online calibration system and with regard to large quantity of fly ash, we have started dispatch to different party of fly ash users we hereby attaché describe fly ash disposal plan as per **Annexure-'B'.**

Point no. 6. The production of sponge iron of Feb-19 month is higher than CC&A limit given by Board. :-

We have consent for manufacturing of products 1 million ton we have consent to produce goods from iron ore to finish goods. As per market condition we produce up to intermediate level and sale in the market. Sponge iron is our

intermediate product; our total production license capacity for 1 million ton so there is no deviation.

In addition to your query regarding fly ash storage, we have three silos for storage of fly ash having capacity of more than 500 ton against our generation of 100 ton per day on full capacity, but at present our plant is running at 30 % capacity.

We hope that we have complied with your all observations; you are requested to revoke the order of closer direction and oblige.

Thanking you,

Yours faithfully,

For, S A L STEEL LIMITED

Authorized Signatory

ENCL: - A/a

C.C to R.O. Gandhidham, Kutch.

List of Fly ash dispatches.

Order No.	Particulars	Product	Qty	PURPOSE (USE IN)
SSL/DOM/001011	SHREE RADHA KRISHNA CEMENT PRODUCTS	Fly Ash	100.00	FOR MAKING CEMENT PRODUCT
SSL/DOM/000003	PATEL CONSTRUCTION CO.	Fly Ash	5,000.00	TO USE IN CONSTRUCTION ACTIVITES (BLENDING WITH OPC CEMENT)
SSL/DOM/000004	SHREE GOPALESHWAR BLOCK WORKS	Fly Ash	2,000.00	TO USE IN MAKING CEMENT BLOCK
SSL/DOM/000017	MAA WAGHESHWARI ROADLINES	Fly Ash	200.00	TO USE IN ROAD FILLING WORKS
SSL/DOM/000033	SHREE RADHA KRISHNA CEMENT PRODUCTS	Fly Ash	200.00	FOR MAKING CEMENT PRODUCT
SSL/DOM/000089	JAYSHREE VYAPAR LIMITED	Fly Ash	40.00	TO USE IN READY-MIX FOR CONSTRUCTION ACTIVITY
SSL/DOM/000097	SHREE MOMAI SUPPLIER AND CONTRACTOR	Fly Ash	200.00	TO USE IN CONSTRUCTION ACTIVITY
SSL/DOM/000107	JAYSHREE VYAPAR LIMITED	Fly Ash	5,000.00	TO USE IN READY-MIX FOR CONSTRUCTION ACTIVITY
SSL/DOM/000113	SANGHI INDUSTRIES LIMITED	Fly Ash	5,000.00	TO USE FOR MAKING PPC CEMENT (FOR BLEANDING WITH OPC CEMENT)
TOTAL			**17,740.00**	

Annexure-A/1

TAX INVOICE Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To: SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State : 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	Invoice No. **SSL/000019**	Dated : **02/04/2019**
	Delivery No.: SSL/SD/000019/D(	Dated : 02/04/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 02/04/2019
Ship To : SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ16X8052	
	Transporter : SELF BY PARTY	
	Destination: Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	14.16 MT	5.00	70.80
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				0.20
		Total		**14.16**		**75.00**

Amount(in words) : INR Seventy Five Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer. 2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE — Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:
PATEL CONSTRUCTION CO.
"NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch Gujarat 370201
State : 24-GJ-Gujarat Country : INDIA
PAN No. :ADEPK3468M
GSTIN: 24ADEPK3468M1ZA

Ship To :
PATEL CONSTRUCTION CO.
"NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch 370201 Gujarat
State: 24-GJ-Gujarat Country : INDIA
PAN No. :ADEPK3468M
GSTIN: 24ADEPK3468M1ZA

Invoice No. SSL/000031	Dated : 03/04/2019
Delivery No.: SSL/SD/000031/D(	Dated : 03/04/2019
SO No.: SSL/DOM/000003	SO Date: 02/04/2019
PO No.: VERBAL	PO Date: 02/04/2019
L.R. No. : SELF	L.R. Date: 03/04/2019
No. of Packs : LOOSE	Due Date :
Vehicle No.: GJ12BV 8983	
Transporter : SELF BY PARTY	
Destination: Kutch-Gujarat	
Other Reference(s) :	
Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	42.3 MT	5.00	211.50
		CGST			2.50%	5.00
		SGST			2.50%	5.00
		Round Off				0.50
		Total		42.30		222.00

Amount(in words) : INR Two Hundred Twenty Two Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer. 2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE — Triplicate For Supplier

SAL

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000032	Dated : 03/04/2019
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch Gujarat 370201	Delivery No.: SSL/SD/000032/D(	Dated : 03/04/2019
	SO No.: SSL/DOM/000003	SO Date: 02/04/2019
State : 24-GJ-Gujarat Country : INDIA	PO No.: VERBAL	PO Date: 02/04/2019
PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	L.R. No. : SELF	L.R. Date: 03/04/2019
Ship To :	No. of Packs : LOOSE	Due Date :
PATEL CONSTRUCTION CO.	Vehicle No.: GJ12AU 5732	
"NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch 370201 Gujarat	Transporter : SELF BY PARTY	
	Destination: Kutch-Gujarat	
State: 24-GJ-Gujarat Country : INDIA	Other Reference(s) :	
PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	37.44 MT	5.00	187.20
		CGST			2.50%	5.00
		SGST			2.50%	5.00
		Round Off				-0.20
		Total		37.44		197.00

Amount(in words) : INR One Hundred Ninty Seven Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer. 2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE — Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000033	Dated : 03/04/2019
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch Gujarat 370201	Delivery No.: SSL/SD/000033/D(	Dated : 03/04/2019
	SO No.: SSL/DOM/000003	SO Date: 02/04/2019
State : 24-GJ-Gujarat Country : INDIA	PO No.: VERBAL	PO Date: 02/04/2019
PAN No. :ADEPK3468M	L.R. No. : SELF	L.R. Date: 03/04/2019
GSTIN: 24ADEPK3468M1ZA		

Ship To :	No. of Packs : LOOSE	Due Date :
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch 370201 Gujarat	Vehicle No.: GJ12AU 9783	
	Transporter : SELF BY PARTY	
	Destination: Kutch-Gujarat	
State: 24-GJ-Gujarat Country : INDIA	Other Reference(s) :	
PAN No. :ADEPK3468M	Agent :	
GSTIN: 24ADEPK3468M1ZA		

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	35.53 MT	5.00	177.65
		CGST			2.50%	4.00
		SGST			2.50%	4.00
		Round Off				0.35
		Total		35.53		186.00

Amount(in words) : INR One Hundred Eighty Six Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE — Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:
PATEL CONSTRUCTION CO.
"NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch Gujarat 370201
State : 24-GJ-Gujarat Country : INDIA
PAN No. :ADEPK3468M
GSTIN: 24ADEPK3468M1ZA

Ship To :
PATEL CONSTRUCTION CO.
"NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch 370201 Gujarat
State: 24-GJ-Gujarat Country : INDIA
PAN No. :ADEPK3468M
GSTIN: 24ADEPK3468M1ZA

Invoice No. SSL/000034	Dated : 03/04/2019
Delivery No.: SSL/SD/000034/D(	Dated : 03/04/2019
SO No.: SSL/DOM/000003	SO Date: 02/04/2019
PO No.: VERBAL	PO Date: 02/04/2019
L.R. No. : SELF	L.R. Date: 03/04/2019
No. of Packs : LOOSE	Due Date :
Vehicle No.: GJ12AU 6747	
Transporter : SELF BY PARTY	
Destination: Kutch-Gujarat	
Other Reference(s) :	
Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	33.39 MT	5.00	166.95
		CGST			2.50%	4.00
		SGST			2.50%	4.00
		Round Off				0.05
		Total		33.39		175.00

Amount(in words) : INR One Hundred Seventy Five Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer. 2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State : 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	Invoice No. SSL/000069	Dated : 06/04/2019
	Delivery No.: SSL/SD/000069/D(	Dated : 06/04/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 06/04/2019

Ship To :		
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12Z3707	
	Transporter : SELF	
	Destination: Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	14.21 MT	5.00	71.05
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				-0.05
		Total		14.21		75.00

Amount(in words) : INR Seventy Five Only

Remarks: EX-WORKS, BHARAPAR. DIRECT ORDER.

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
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For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000101	Dated : 08/04/2019
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat	Delivery No.: SSL/SD/000101/D(	Dated : 08/04/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
State : 24-GJ-Gujarat Country : INDIA	PO No.: VERBAL	PO Date: 02/04/2019
PAN No. : GSTIN: 24AVIPM2341R1Z7	L.R. No. : SELF	L.R. Date: 08/04/2019
Ship To :	No. of Packs : LOOSE	Due Date :
SHREE GOPALESHWAR BLOCK WORKS	Vehicle No.: GJ12Z 3707	
Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat	Transporter : SELF	
	Destination: Gujarat	
State: 24-GJ-Gujarat Country : INDIA	Other Reference(s) :	
PAN No. : GSTIN: 24AVIPM2341R1Z7	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	12.21 MT	5.00	61.05
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				-0.05
		Total		12.21		65.00

Amount(in words) : INR Sixty Five Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
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For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE — Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000102	Dated : 08/04/2019
MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch Gujarat 370001	Delivery No.: SSL/SD/000102/D(	Dated : 08/04/2019
	SO No.: SSL/DOM/000017	SO Date: 06/04/2019
State : 24-GJ-Gujarat Country : INDIA	PO No.: VERBAL	PO Date: 05/04/2019
PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	L.R. No. : SELF	L.R. Date: 08/04/2019
Ship To :	No. of Packs : LOOSE	Due Date :
MAA WAGHESHWARI ROADLINES	Vehicle No.: GJ12BW7745	
VILLAGE: HABAY Kutch 370001 Gujarat	Transporter : SELF	
	Destination: Kutch-Gujarat	
State: 24-GJ-Gujarat Country : INDIA	Other Reference(s) :	
PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	23.09 MT	5.00	115.45
		CGST			2.50%	3.00
		SGST			2.50%	3.00
		Round Off				-0.45
		Total		23.09		121.00

Amount(in words) : INR One Hundred Twenty One Only

Remarks: EX-WORKS, BHARAPAR.

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

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For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE — Triplicate For Supplier

SAL

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch Gujarat 370001 State : 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	Invoice No. SSL/000106	Dated : 08/04/2019
	Delivery No.: SSL/SD/000106/D(	Dated : 08/04/2019
	SO No.: SSL/DOM/000017	SO Date: 06/04/2019
	PO No.: VERBAL	PO Date: 05/04/2019
	L.R. No. : SELF	L.R. Date: 08/04/2019

Ship To :		
MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch 370001 Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12BW7345	
	Transporter : SELF	
	Destination: Kutch-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	19.35 MT	5.00	96.75
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				0.25
		Total		19.35		101.00

Amount(in words) : INR One Hundred One Only

Remarks: EX-WORKS, BHARAPAR.

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000108	Dated : 08/04/2019
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State : 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	Delivery No.: SSL/SD/000108/D(	Dated : 08/04/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 08/04/2019
Ship To : SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12Z 3707	
	Transporter : SELF	
	Destination: Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	14.63 MT	5.00	73.15
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				-0.15
		Total		14.63		77.00

Amount(in words) : INR Seventy Seven Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
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For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch Gujarat 370201 State : 24-GJ-Gujarat Country : INDIA PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	Invoice No. SSL/000111	Dated : 09/04/2019
	Delivery No.: SSL/SD/000111/D(	Dated : 09/04/2019
	SO No.: SSL/DOM/000003	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 09/04/2019
Ship To : PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch 370201 Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12AU5773	
	Transporter : SELF	
	Destination: Kutch-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	33.8 MT	5.00	169.00
		CGST			2.50%	4.00
		SGST			2.50%	4.00
		Round Off				0.00
		Total		33.80		177.00

Amount(in words) : INR One Hundred Seventy Seven Only

Remarks: EX-WORKS, BHARAPAR. DIRECT ORDER.

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
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For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch Gujarat 370201 State : 24-GJ-Gujarat Country : INDIA PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	Invoice No. SSL/000112	Dated : 09/04/2019
	Delivery No.: SSL/SD/000112/D(	Dated : 09/04/2019
	SO No.: SSL/DOM/000003	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 09/04/2019
Ship To :	No. of Packs : LOOSE	Due Date :
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch 370201 Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	Vehicle No.: GJ12BW5387	
	Transporter : SELF	
	Destination: Kutch-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	41.48 MT	5.00	207.40
		CGST			2.50%	5.00
		SGST			2.50%	5.00
		Round Off				-0.40
		Total		41.48		217.00

Amount(in words) : INR Two Hundred Seventeen Only

Remarks: EX-WORKS, BHARAPAR. DIRECT ORDER.

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
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For, SAL Steel Limited

Authorised Signatory

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch Gujarat 370201 State : 24-GJ-Gujarat Country : INDIA PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	Invoice No. SSL/000113	Dated : 09/04/2019
	Delivery No.: SSL/SD/000113/D(	Dated : 09/04/2019
	SO No.: SSL/DOM/000003	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 09/04/2019

Ship To :		
PATEL CONSTRUCTION CO. "NEELKANTH", B.B.Z.- S-60, ZANDA CHOWK, GANDHIDHAM, Kutch 370201 Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. :ADEPK3468M GSTIN: 24ADEPK3468M1ZA	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12BV8983	
	Transporter : SELF	
	Destination: Kutch-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	41.54 MT	5.00	207.70
		CGST			2.50%	5.00
		SGST			2.50%	5.00
		Round Off				0.30
		Total		41.54		218.00

Amount(in words) : INR Two Hundred Eighteen Only

Remarks: EX-WORKS, BHARAPAR. DIRECT ORDER.

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

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For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE — Triplicate For Supplier

SAL

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000123	Dated : 10/04/2019
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat	Delivery No.: SSL/SD/000123/D(	Dated : 10/04/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
State : 24-GJ-Gujarat Country : INDIA	PO No.: VERBAL	PO Date: 02/04/2019
PAN No. : GSTIN: 24AVIPM2341R1Z7	L.R. No. : SELF	L.R. Date: 10/04/2019
Ship To :	No. of Packs : LOOSE	Due Date :
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat	Vehicle No.: GJ12Z 3707	
	Transporter : SELF	
	Destination: Gujarat	
State: 24-GJ-Gujarat Country : INDIA	Other Reference(s) :	
PAN No. : GSTIN: 24AVIPM2341R1Z7	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	13.86 MT	5.00	69.30
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				-0.30
		Total		13.86		73.00

Amount(in words) : INR Seventy Three Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
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For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		Ship To:
MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch Gujarat 370001 State : 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	Invoice No. SSL/000124 Dated : 10/04/2019 Delivery No.: SSL/SD/000124/D(Dated : 10/04/2019 SO No.: SSL/DOM/000017 SO Date: 06/04/2019 PO No.: VERBAL PO Date: 05/04/2019 L.R. No. : SELF L.R. Date: 10/04/2019 No. of Packs : LOOSE Due Date : Vehicle No.: GJ 12 BW 2745 Transporter : SELF Destination: Kutch-Gujarat Other Reference(s) : Agent :	MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch 370001 Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	15.37 MT	5.00	76.85
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				0.15
		Total		15.37		81.00

Amount(in words) : INR Eighty One Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE — Triplicate For Supplier

SAL

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch Gujarat 370001 State : 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	Invoice No. SSL/000128	Dated : 10/04/2019
	Delivery No.: SSL/SD/000128/D(	Dated : 10/04/2019
	SO No.: SSL/DOM/000017	SO Date: 06/04/2019
	PO No.: VERBAL	PO Date: 05/04/2019
	L.R. No. : SELF	L.R. Date: 10/04/2019

Ship To :		
MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch 370001 Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12BW 5345	
	Transporter : SELF	
	Destination: Kutch-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	15.24 MT	5.00	76.20
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				-0.20
		Total		15.24		80.00

Amount(in words) : INR Eighty Only

Remarks:	Company's Bank Detail : Name of Bank : ICICI BANK LTD. Name of Branch : SHIVALIK 2 Account No. : 006705005481 IFSC/RTGS/NEFT Code : ICIC0000067
1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer. 2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon	For, SAL Steel Limited Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 · Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		Ship To :	
MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch Gujarat 370001 State : 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9		MAA WAGHESHWARI ROADLINES VILLAGE: HABAY Kutch 370001 Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. :AKYPK3414C GSTIN: 24AKYPK3414C2Z9	
Invoice No. SSL/000130	Dated : 11/04/2019		
Delivery No.: SSL/SD/000130/D(	Dated : 11/04/2019		
SO No.: SSL/DOM/000017	SO Date: 06/04/2019		
PO No.: VERBAL	PO Date: 05/04/2019		
L.R. No. : SELF	L.R. Date: 11/04/2019		
No. of Packs : LOOSE	Due Date :		
Vehicle No.: GJ 12 BW 5545			
Transporter : SELF			
Destination: Kutch-Gujarat			
Other Reference(s) :			
Agent :			

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	12.38 MT	5.00	61.90
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				0.10
		Total		12.38		66.00

Amount(in words) : INR Sixty Six Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE — Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000183	Dated : 23/04/2019
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat	Delivery No.: SSL/SD/000183/D(	Dated : 23/04/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
State : 24-GJ-Gujarat Country : INDIA	PO No.: VERBAL	PO Date: 02/04/2019
PAN No. : GSTIN: 24AVIPM2341R1Z7	L.R. No. : SELF	L.R. Date: 23/04/2019
Ship To :	No. of Packs : LOOSE	Due Date :
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat	Vehicle No.: GJ12Z3707	
	Transporter : SELF BY PARTY	
	Destination: Gujarat	
State: 24-GJ-Gujarat Country : INDIA	Other Reference(s) :	
PAN No. : GSTIN: 24AVIPM2341R1Z7	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	15.6 MT	5.00	78.00
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				0.00
		Total		15.60		82.00

Amount(in words) : INR Eighty Two Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer. 2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000195	Dated : 24/04/2019
SHREE RADHA KRISHNA CEMENT PRODUCTS MEHDINAGAR, PARESHBHAI BHATTI NI WADI, MEGHPAR-KUMBARWADI, ADIPUR Kutch Gujarat Ph. 992533836	Delivery No.: SSL/SD/000194/D(	Dated : 24/04/2019
	SO No.: SSL/DOM/000033	SO Date: 13/04/2019
State : 24-GJ-Gujarat Country : INDIA PAN No. :BGMPR0575G GSTIN: 24BGMPR0575G1Z7	PO No.: VERBAL	PO Date: 13/04/2019
	L.R. No. : SELF	L.R. Date: 24/04/2019
Ship To : SHREE RADHA KRISHNA CEMENT PRODUCTS MEHDINAGAR, PARESHBHAI BHATTI NI WADI, MEGHPAR-KUMBARWADI, ADIPUR Kutch Gujarat Ph. 992533836	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12Z3707	
	Transporter : SELF BY PARTY	
	Destination: Kutch-Gujarat	
State: 24-GJ-Gujarat Country : INDIA PAN No. :BGMPR0575G GSTIN: 24BGMPR0575G1Z7	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	13.51 MT	5.00	67.55
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				0.45
		Total		13.51		72.00

Amount(in words) : INR Seventy Two Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State : 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	Invoice No. SSL/000301	Dated : 30/04/2019
	Delivery No.: SSL/SD/000300/D(	Dated : 30/04/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 30/04/2019

Ship To :		
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ 12 Z 3707	
	Transporter : SELF	
	Destination: Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	14.48 MT	5.00	72.40
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				-0.40
		Total		14.48		76.00

Amount(in words) : INR Seventy Six Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:		
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State : 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	Invoice No. SSL/000314	Dated : 01/05/2019
	Delivery No.: SSL/SD/000313/D(	Dated : 01/05/2019
	SO No.: SSL/DOM/000004	SO Date: 02/04/2019
	PO No.: VERBAL	PO Date: 02/04/2019
	L.R. No. : SELF	L.R. Date: 01/05/2019

Ship To :		
SHREE GOPALESHWAR BLOCK WORKS Servey No. 141/2, Kidana Society Road, Kidana- Gandhidham Gujarat State: 24-GJ-Gujarat Country : INDIA PAN No. : GSTIN: 24AVIPM2341R1Z7	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12Z3707	
	Transporter : SELF	
	Destination: Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	11 MT	5.00	55.00
		CGST			2.50%	1.00
		SGST			2.50%	1.00
		Round Off				0.00
		Total		11.00		57.00

Amount(in words) : INR Fifty Seven Only

Remarks:	Company's Bank Detail : Name of Bank : ICICI BANK LTD. Name of Branch : SHIVALIK 2 Account No. : 006705005481 IFSC/RTGS/NEFT Code : ICIC0000067
1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer. 2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon	For, SAL Steel Limited Authorised Signatory

Regd. Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Tel : 02764661100 Email : supplychain@salsteel.co.in
State: 24-GJ-Gujarat

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000329	Dated : 02/05/2019
JAYSHREE VYAPAR LIMITED JAYSHREE VYAPAR BHAVAN, NR. SHIVALIK-5, GONDAL ROAD, RAJKOT Gujarat 360002 Ph. 02812368811 to 18 State : 24-GJ-Gujarat Country : INDIA PAN No. :AAACJ7173J GSTIN: 24AAACJ7173J1ZG	Delivery No.: SSL/SD/000328/D(	Dated : 02/05/2019
	SO No.: SSL/DOM/000089	SO Date: 01/05/2019
	PO No.: VERBAL	PO Date: 01/05/2019
	L.R. No. : SELF	L.R. Date: 02/05/2019
Ship To : JAYSHREE VYAPAR LIMITED JAYSHREE VYAPAR BHAVAN, NR. SHIVALIK-5, GONDAL ROAD, RAJKOT 360002 Gujarat Ph. 02812368811 to 18 State: 24-GJ-Gujarat Country : INDIA PAN No. :AAACJ7173J GSTIN: 24AAACJ7173J1ZG	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ 12 BV 9734	
	Transporter : SELF	
	Destination: RAJKOT-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	21.04 MT	5.00	105.20
		CGST			2.50%	3.00
		SGST			2.50%	3.00
		Round Off				-0.20
		Total		21.04		111.00

Amount(in words) : INR One Hundred Eleven Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
2)This invoice and matters regarding the same are strictly subject to Ahmadabad Jurisdiction only.3) Payment is considered due upon

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No: AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:	Invoice No. SSL/000363	Dated : 06/05/2019
SHREE RADHA KRISHNA CEMENT PRODUCTS MEHDINAGAR, PARESHBHAI BHATTI NI WADI, MEGHPAR-KUMBARWADI, ADIPUR Kutch Gujarat Ph. 992533836 State : 24-GJ-Gujarat Country : INDIA PAN No. :BGMPR0575G GSTIN: 24BGMPR0575G1Z7	Delivery No.: SSL/SD/000362/D(	Dated : 06/05/2019
	SO No.: SSL/DOM/000033	SO Date: 13/04/2019
	PO No.: VERBAL	PO Date: 13/04/2019
	L.R. No. : SELF	L.R. Date: 06/05/2019
Ship To : SHREE RADHA KRISHNA CEMENT PRODUCTS MEHDINAGAR, PARESHBHAI BHATTI NI WADI, MEGHPAR-KUMBARWADI, ADIPUR Kutch Gujarat Ph. 992533836 State: 24-GJ-Gujarat Country : INDIA PAN No. :BGMPR0575G GSTIN: 24BGMPR0575G1Z7	No. of Packs : LOOSE	Due Date :
	Vehicle No.: GJ12Z3707	
	Transporter : SELF	
	Destination: Kutch-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	12.26 MT	5.00	61.30
		CGST			2.50%	2.00
		SGST			2.50%	2.00
		Round Off				-0.30
		Total		12.26		65.00

Amount(in words) : INR Sixty Five Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Certified that the particulars given above are true and correct and amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.
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For, SAL Steel Limited

Authorised Signatory

Ann "B"

FLY ASH DISPOSE PLAN

For Fly ash dispose we took 2 steps as under.

(A) New Generated Fly Ash direct dispose from Fly Ash Silo.

For this, we are booked orders and dispatch to Cement Plants and Ready mixed Plantsdirect from Fly Ash Silo in browsers. Please find give below pics for your reference and records.





In addition, we are installing Telescopic Chute for fly ash browsers loading which will hele us for fast loading with volume quantity and 100% pollution free. Installation work already stared and finish within 15 days.

(B) Old Fly Ash dispose plan.

We take many actions for dispose old fly ash.

(1) Cement Grinding Unit:

We mentioned in our earlier reply that we planned to use stored fly ash by making PPC cement in our cement grinding unit. We spend lots of fund in buying machineries and instrument of testing facility in house as well taking necessary permission and licences for making cement from different government bodies.

We were unable to run the plant due to condition of G.P.C.B. for clinker. It was becoming very difficult to procure clinker from open market. As non-availability of clinker; we were not run the plant and our huge money for established the plant being wasted.

(2) Land Filling:

We have already started dispose of stored fly ash by land filling activity at our own plant area. For that we specially hired vehicles like Dozer, GCV, Loaders and dumpers. Please find given below pics for the same for your reference and records.




BHOOMI


NEELKANTH



As above pics; land filling work already started and we expected to complete with in short of time. We plan to use the land for fabrication yard as well plantation once work completed.

(3) Water Sprinkler:

We already instated water sprinkler system throughout the plant area as well hired water tankers for control pollution. We hereby given below pics for your reference and records.













As above, we already takenecessary action fordispose fly ash by land filling and sales to the various customers who use for making cement, cement products and blending with cement for construction activities.

We assured you for taking further required action for making plant with zero pollution level in coming time.

Thanks & Best Regards,

SAL STEEL LIMITED

O/C

SAL
Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar-382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

ID 18021 - Unit Kutch Bhuj

To,
The Unit Head
Gujarat Pollution Control Board
Paryavaran Bhavan,
Sector-10 A
Gandhingar.

Date: -11.05.2019

Gujarat Pollution Control Board
Sector No. 10 A,
Gandhinagar - 382 010
13/05/19

Kind Attn : Smt. U K Upadhyay, Unit Head, GPCB, Gandhinagar

Sub: -Closure direction under section 31-A of Air Pollution [Prevention & Control of Pollution] Act-1981. And submission of Revocation application duly filled in as prescribed by board.

Ref: -PGPCB outward Letter No. GPCB/CCA-Kutch-450[5]/ID18021/503811 Dated: 29.04.2019.

Respected Madam,

With reference to our Visit to board on dated 10.05.2019 and in continuation of our reply dated 08.05.2019 and 10.05.2019, we would like to submit further explanations and clarification as require by you as under:

1. Details of existing APC measures and its maintenance and operation. : -

   We have all APCM as per our consent and we are operating it, and we have attached with online monitoring system also. For the calibration of online monitoring system we have procured such system it will be installed soon Purchase order is attached herewith. **As per Annexure "A"**

2. Fly ash storage action plan: - we have decided to sell out our fly ash to various users against the generation of 100 ton a day so around 3000 ton a month. We have booked the order more than 10000 ton in last 10 days the fly ash will be delivered directly from fly ash silo to fly ash browsers so that we will control/prevent all fugitive emission. Order and sales copies are already submitted earlier with our letter dated 08.05.2019 and 10.05.2019.

3. Coal storage as per coal handling guideline: - we are storing coal as per coal handling guideline, we store coal in storage yard only and also we have dedicated area of coal storage.

4. As regard plant boundary: - Our plant is covered with compound wall.

5. Fly ash generation and storage: - we have submitted our fly ash disposal plan with our letter dated 10.05.2019.

6. As regard Bank Guarantee of Rs. 15/- in favor of Gujarat Pollution Control Board, Gandhinagar. : - BG of Rs. 1500000/- bearing No. 0067BGFD000720 Dated 13-5-2019 of ICICI Bank Ahmedabad is to be forwarded on Monday.

7. Prescribed Revocation form dully filled in is attached herewith along with enclose kindly on the bases of above and our earlier submission we herewith humbly request your good self revoke your closer direction and oblige.

Thanking you,
Yours faithfully,
For, S A L STEEL LIMITED

(Authorized Signatory)
ENCL: - A/a
CC to R O GPCB Gandhidham.

Annexture Point 1 (A) Annexure A1

SAL

SERVICE / WORK ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist.Gandhinagar-382 721 (Gujarat)
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Ace Gas Analysers Pvt Ltd
1, BIRADARI, OPP.BANK OF BARODA, M.G ROAD,GHATKOPAR (W) Mumbai Maharashtra 400086
Ph: 97699 01208 / 022-2509 3519
State: 27-MH-Maharashtra
GSTIN: 27AAACA8900A1Z9
PAN: AAACA8900A

Vendor Code : 114135

Order No : SSL/HO/000355/SER Dated 05/09/2018
PR No./Date : SSL/PR/180/SER-28/07/2018

Ammendment : 0 Ammendment Date:
Department : POLLUTION
Payment Terms : 20% ADV Bal Aga. Prof. Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000164	CALIBRATION Remote calibration modular as per CPCB Guidelines		EACH	2.00	175,000.00	20.00%	18.00	280000.00
2	3000164	CALIBRATION Modification of existing analyser system to meet the the below replacement of hardware/software. 1. HMI Unit 2. Peristaltic Pump 3. Valve for calibration 4. Flow drop rotameter		EACH	2.00	380,000.00	20.00%	18.00	608000.00

Sub-Total : 888,000.00
IGST 18.00% 159,840.00

Total P.O Value : 1,047,840.00

Remarks :
Note: Visit charges are included in above rates.

Delivery Terms	F.O.R. up to SAL Steel Ltd. Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Certificate Requirement	Test Certificate
Guarantee/Warranty	12 months warranty from the date of commissioning.
Tolerances	NA
Delivery Schedule	Within 08-10 weeks.

Amount (in words) : INR Ten Lacs Forty Seven Thousand Eight Hundred Forty Only

1) P.O. No. P.O. Date & HSN code on the challan / Invoice are mandatory. 2) PO is strictly Subject to Ahmedabad Jurisdiction only. 3) Delivery at works address between 9.30 AM to 4.30 PM. 4) Consignment should be booked only at Gandhidham godown of the transporter. 5) No interest will be payable till 30 days of receipt of intimation from our bankers in case dispatch documents are negotiated through bank. 6) All documents like challan, Invoice, L.R./ R.R. Should be prepared in favor of our works.

Prepared By. Technically Verified By Checked By. Authorised Signatory

Created by Divyang 2 for Snehal rajpal

Scanned by CamScanner

Annexure Point-22

Hanumantha Rao

From: Hanumantha Rao [hanumantharao@salsteel.co.in]
Sent: Monday, March 11, 2019 5:07 PM
To: steel-cpcb@nic.in
Subject: Regarding Stack_5_kiln taken offline.

Respected sir,

Please note that we have taken out Stack_5(WHR Boiler) offline.
We will intimate when the boiler will be taken into operation.

Company Name : SAL Steel Ltd							
Sr No	Stack	Boiler Type	Current Status	Current Status			
				Whether Planned/Unplanned &Occurrence Date	From	To	Reason
1	Stack 5	WHR Boiler	Offline	planned	11.03.019	18.03.019	For Executing planned shutdown maintenance jobs related to Kiln.

We will further inform you incase the shutdown period is extended.

Thanks & Regards,

B.H.Rao
Vice President - Ferro Alloys
Sal Steel Limited
Survey No. 245, Village Bharapar, Tal. Gandhidham, -370201 |
M: +91 99252 05821
www.salsteel.co.in

SAL

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Making a difference is extremely possible. Think before you print.

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Hanumantha Rao

From: Hanumantha Rao [hanumantharao@salsteel.co.in]
Sent: Friday, January 25, 2019 10:26 AM
To: 'steel.cpcb@nic.in'
Subject: Regarding Stack_3_FBC BOILER taken offline

Respected sir,

Please note that we have taken out Stack_3(FBC Boiler) offline.
We will further intimate when the boiler will be taken into operation.

Company Name : SAL Steel Ltd							
Current Status							
Sr No	Stack	Boiler Type	Current Status	Whether Planned/Unplanned &Occurrence Date	From	To	Reason
1	Stack-3	FBC Boiler	Offline	Unplanned	25.01.019	(will further intimate)	Current power Requirement is fulfilled by WHRPP Boiler so, we have taken FBC Boiler offline due to low power demand.

Thanks & Regards,
B. H. Rao
Vice President - Ferro Alloys
Survey No. 245, Village Bharapar, Tal. Gandhidham. - 370201 |
(M) +91 9925205821
(E) hanumantharao@salsteel.co.in
SAL STEEL LTD.

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Regarding stack_3_FBC Boiler taken online Inbox

hanumantharao
to steel.cpcb
27 Feb View details

Respected sir,

Refer to the attached email copy , please note that the boiler which was stopped earlier was taken into operation.

Regards

B H RAO
VICE PRESIDENT
SAL STEEL LIMITED
Mob-[redacted]

New Doc 2019-02-27_1

Reply Reply all Forward

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Hanumantha Rao

From: Hanumantha Rao [hanumantharao@salsteel.co.in]
Sent: Thursday, January 10, 2019 12:13 PM
To: 'steel.cpcb@nic.in'
Subject: Regarding Stack_2_Kiln taken Online

Respected Sir,

Refer to the trailing mail, please note that we have taken 53.2 TPH Boiler Stack into operation

Thanks & Regards,

B. H. Rao
Vice President - Ferro Alloys
Survey No. 245, Village Bharapar, Tal. Gandhidham. - 370201 |
(M) +91 9925205821
(E) hanumantharao@salsteel.co.in

From: Hanumantha Rao [mailto:hanumantharao@salsteel.co.in]
Sent: Wednesday, November 28, 2018 11:53 AM
To: 'steel.cpcb@nic.in'
Subject: Regarding Stack_2_Kiln taken Offline

Respected Sir,

Please note that we have taken Stack_2_Kiln (53.2TPH Boiler) offline

1. **Stack_2_Kiln connected to 53.2TPH Boiler**
   - Status: Offline (taken offline on 28.11.18)
   - Type of Shutdown: Planned
   - Planned Shutdown Duration: 28.11.18 to 28.12.18 (30days)
   - Reason:
     For Executing planned shutdown maintenance jobs related to Kiln.

We will further inform you incase the shutdown period is extended.

Regards,

B.H RAO
Vice President (Ferro Alloys)
Sal Steel Limited
Survey No. 245, Village Bharapar, Tal. Gandhidham. (Kutch-Gujarat) 370201
(M) +91 9925205821

Scanned by CamScanner

Hanumantha Rao

From: Hanumantha Rao [hanumantharao@salsteel.co.in]
Sent: Wednesday, November 28, 2018 11:53 AM
To: 'steel.cpcb@nic.in'
Subject: Regarding Stack_2_Kiln taken Offline

Respected Sir,

Please note that we have taken Stack_2_Kiln (53.2TPH Boiler) offline

1. Stack_2_Kiln connected to 53.2TPH Boiler
   - Status: Offline (taken offline on 28.11.18)
   - Type of Shutdown: Planned
   - Planned Shutdown Duration: 28.11.18 to 28.12.18 (30days)
   - Reason:
     For Executing planned shutdown maintenance jobs related to Kiln.

We will further inform you incase the shutdown period is extended.

Regards,
B.H RAO
Vice President (Ferro Alloys)
Sal Steel Limited
Survey No. 245, Village Bharapar, Tal. Gandhidham. (Kutch-Gujarat) 370201
(M) +91 9925205821

SAL STEEL LTD.

Scanned by CamScanner

Hanumantha Rao

From: Hanumantha Rao [hanumantharao@salsteel.co.in]
Sent: Monday, December 31, 2018 2:18 PM
To: 'steel.cpcb@nic.in'
Subject: Regarding Stack_3_FBC taken online

Respected Sir,
Refer to the trailing mail, please note that our Stack_3 connected 60TPH Boiler which was offline for maintenance works has been taken online on 30.12.18 at 4:45PM.

Thanks & Regards,
B. H. Rao
Vice President - Ferro Alloys
Survey No. 245, Village Bharapar, Tal. Gandhidham. - 370201 |
(M) +91 9925205821
(E) hanumantharao@salsteel.co.in

From: Hanumantha Rao [mailto:hanumantharao@salsteel.co.in]
Sent: Wednesday, November 14, 2018 11:51 AM
To: 'steel.cpcb@nic.in'
Subject: Regarding Stack_1_FBC taken online and Stack_3 taken offine

Respected sir,

Refer to the trailing mail, please note that we have taken STACK_1(110TPH FBC BOILER) into operation. Also Stack_3 Boiler (60TPH) which was running in place of Stack_2 (110TPH) has been taken offline for routine maintenance works.

We will futher intimate in future in case Stack_3 (60TPH) Boiler is taken online.

Regards,
B.H RAO
Vice President (Ferro Alloys)
Sal Steel Limited
Survey No. 245, Village Bharapar, Tal. Gandhidham. (Kutch-Gujarat) 370201
(M) +91 9925205821

From: Hanumantha Rao [mailto:hanumantharao@salsteel.co.in]
Sent: Tuesday, September 04, 2018 12:50 PM
To: 'steel.cpcb@nic.in'
Subject: Regarding Stack_1_FBC taken offline

Respected sir,

Please note that we have taken out Stack_1(110TPH FBC Boiler) offline.
We will further intimate when the boiler will be taken into operation.

Company Name : SAL Steel Ltd
Current Status

Scanned by CamScanner

FORMAT FOR REVOCATION

1. Full Name & Address of the Unit :- S A L STEEL LIMITED
   Plot no.245/p, Bharapar Ta. Gandhidham Dist: Kutch-370 421
2. GPCB ID No :- 18021 CCA No. AWH-83394 Dt.03.02.2017
3. No. & Date of Closure order for Which the Revocation is sought for :-503811 dated 29.05.2019
4. Date of disconnection of electric supply :- ---
5. Date of disconnection of water supply :- ---
6. Remedial measures take to control the Pollution (In the table mentioned below) :-

Reason for Closure	Remedial measures taken	Date of completion of the measures	Where compliance requires more than 7 days time, likely date of its completion
-Immediately take steps to control fugitive emissions generated through coal handling activities, vehicular movement, through fly ash handling activities, material handling (including providing APC measures at transfer points) to avoid to spread dust to nearby areas.	We have taken all necessary steps like spreading of water, installing sprinkler system. On line gas analyzer system and stack monitoring ststem is installed photo graphs are already sent with our letter dated 08.05.2019	Completed	

Provide shed for storage of huge fly ash to mitigate and prevent the generation of fugitive emissions.	As we have stop storing of fly ash, we have started selling it to open market to cement and block/bricks manufactures the past stock we have started using our own land filing it will 3 months to complete exercise of filing the land.	11.08.2019	11.08.2019
Coal Handling guidelines must be strictly followed	We are following the coal handling guidelines we have already describe earlier our letter dated.10.05.2019	Completed	Completed
Fly ash management plan shall be submitted	We have already submitted our fly ash management plan with our letter dated 10.05.19. the old stock will used in our land filing it will take 3 months.	11.08.2019	11.08.2019

7. Where remedial measures to mitigate pollution are likely to last more than 07 days, an undertaking (on stamp paper of Rs. 100/- duly signed and sealed by the Notary) shall be submitted to GPCB stating the measures and likely date of their completion. **Notarized Undertaking attached.**

In addition to this, the company shall also undertake to comply with all provisions of the water Act, 1974, Air Act, 1981 and the Hazardous Wastes (management, Handling and Transboundary Movement) Rules, 2008 and

shall also comply with the conditions stipulated in the Consolidated Consents and Authorizations (CCA) by the board.

8. Letter of Bank Guarantee, if required :- Rs. 15/-Lac no.000678KFD000220, 13-5-19 Attached

9. Status of CCA along with date of expiry :- Valid up to 03.05.2021

10. Up to which period the Water Cess is paid :-2017-2018

11. Are samples Analysis charges paid :-

12. If the unit is critically dark zone are, what is the source of water? If bore well is in use, can it be sealed? Explain with reasons : - we have Narmada water source

13. Closure Order (s) issued to the unit by the GPCB in last two years :- No

14. Detail of monthly detail in form no D2 by the industry :- Filed Copy Attached

15. Detail of yearly detail in form no D4 by the Industry :-Filed Copy attached

16. Detail of environment audit report (If required) :-submitted for 2017-18

17. Had industry filled and submitted the Environment statement (Form V) :- filled copy attached

Date: 11.05.2019

For, S A L STEEL LIMITED

Place : Ahmedabad

Authorized Signatory

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

ગુજરાત ગુજરાત GUJARAT BS 104719

NOTARY ALPA R. VYAS AHMEDABAD-CITY. GUJARAT STATE REGD NO. 8584 / 11 Expires Dt. 07-09-2021 GOVERNMENT OF INDIA

NOTARIAL NOTARIAL FIVE RUPEES

અ.નં. ૯૮૧૫ રૂા.૧૦૦/–

તા. ૬/૦૩/૨૦૧૯.

નામ : કરણ રાજેન્દ્ર શાહ વતી ડી.એલ.ઠાકોર

સરનામું : નવકાર બંગ્લોઝ, વિભાગ : ૫, શુભાષચોક, મેમનગર,

લા.નં. ૦૭/૨૦૧૮. અમદાવાદ.

ડીસ્ટ્રી.કોર્ટ,સે.૧૧,ગાંધીનગરના સ્ટેમ્પ વેન્ડર.

ભરતકુમાર આર.પટેલ

લેનારની સહી....

Sr. No. : 1384 /201

ALPA R. VYAS
NOTARY
GOVT. OF INDIA
12 MAY 2019

UNDERTAKING

I, M A SHAIKH , aged about 58 years, residing at Sonarkui, Dholka Dist Ahmedabad, Gujarat, Authorized Signatory of S A L Steel Ltd., having manufacturing unit at survey no. 245/p at village Bharapar Dist. Kutch on behalf of company do hereby give an undertaking as under:

1. We have installed all the required air pollution control equipments.
2. We have upgraded air pollution control equipments and doing preventive and Periodical maintenance of it to control the pollution.

P.T.O.

3. we are taking adequate steps to control fugitive emission, now will strengthen our APC measure to control fugitive emissions during coal handling, vehicular movement and during fly ash handling activities etc. we will dispose fly ash as per our fly ash management plan.

4. Housekeeping is improved and we are doing it as our routine activity.

5. Plantation is done within the plant premises and planning to grow 10,000 trees during this year.

6. We will operate all APCM to control the pollution and to meet with prescribed norms.

7. We will comply with all the provisions of the water Act -1974, Air Act -1981 and the Hazardous wastes (Management, Handling & Transboundary Movement) Rules -2008 and will also comply with the conditions stipulated in the CC&A by the board.

Above all information is true and correct to the best of my knowledge and belief.

Place :- ~~Gandhinagar~~ AHMEDABAD

Date :-11.05.2019

For, S A L STEEL LTD.

Authorized Signatory



SIGNED BEFORE ME

ALPA R. VYAS
NOTARY
GOVT. OF INDIA

12 MAY 2019

NOTARY ALPA R. VYAS AHMEDABAD-CITY. GUJARAT STATE REGD NO. 8584 / 11 GOVERNMENT OF INDIA

भारत सरकार
GOVERNMENT OF INDIA



શેખ મોહંમદ ઐયુબ અહમદહુસેન

Shaikh Mohammad Aiyub Ahmadhusen

જન્મ તારીખ/ DOB: 29/09/1960

પુરુષ / MALE



8982 9306 5296

મારો આધાર, મારી ઓળખ

NOTARY
ALPA R. VYAS
AHMEDABAD CITY.
GUJARAT STATE
REGD NO. 8584 / 11
Expires Dt.
07-09-2021
GOVERNMENT OF INDIA

R. VY
BAD-CITY.
T STATE
O. 8584 / 11
ires Dt.
09-2021
ENT OF INDIA

आधार

भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

સરનામું :

3-645, સોનાર કુઈ, નાનો
રબારી વાસ, ધોળકા,
અમદાવાદ,
ગુજરાત - 387810

Address:

3-645, Sonar Kui, Nano Rabari
Vas, Dholka, Ahmedabad,
Gujarat - 387810

1947
1800 300 1947
help@uidai.gov.in
www.uidai.gov.in
P.O. Box No. 1947,
Bengaluru-560 001

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

REVOCATION ORDER OF CLOSURE ORDER ISSUED UNDER SECTION - 31 (A) OF THE AIR(PREVENTION AND CONTROL OF POLLUTION) ACT-1981

WHEREAS you are having an industrial plant for manufacturing of Sponge Iron, steel Ingots and Billets, Pig Iron and Rolling Mill Survey no. 245/P, Vill: Bharapar, Ta.Gandhidham, Dist. Kutch.

AND WHEREAS, the Board had issued closure direction under section 31 (A) of the Air Act-1981 vide this office order GPCB/CCA-KUTCH-345(7)/GPCB ID 18021/515362, dated: 30/07/2019, for the reasons stated therein.

AND Whereas, on the basis of observations of inspection report and compliance report submitted by you the revocation order was issued for THREE MONTHS by vide order no. PC/CCA-KUTCH-450(5)/GPCB ID 17960/516998, dated 14/08/2019 with conditions stated in it.

AND WHEREAS, the unit was jointly visited on 22/11/2019 and 23/11/2019 by the officers of the Board and following observations were made;

1. During the inspection, 110 TPH AFBC boiler, Electric arc furnace No-1Tcement plant observed not in operation.
2. Fly ash stacked and stored in premises above ground level. The height of dumped fly ash is varies from 1 m to 5 m The heap of stacked fly ash observed covered with crushed slag on top side. Unit has started to develop green belt on fly ash cover for temporarily to avoid fugitive emission from fly ash heap. Fly ash heap edge towards complainant farm is found overturn due to rain at few places.
3. Unit has started construction work of compound wall towards complainant farm, which is stopped by local residents as informed by contacted person.
4. Unit has provided water sprinkling system on fly ash stack, which is observed in operation during the inspection.
5. Unit has applied for NOC of CGWA for ground water extraction.

AND WHEREAS you have requested for revocation and submitted the compliance report with respect to remarks issued on 10/12/2019 and as per that following observations are made;

- The unit has submitted the fly ash disposal generation and disposal data.
- The unit has repaired the broken chimney.
- The unit is disposing fly ash since six months the by sending to cement industry.

Outward No:530487 12/12/2019

- The unit has proposed to utilize fly ash for block making and they have placed an order for automatic fly ash bricks making machine.
- Unit has submitted the contour map for their land area.
- Unit has lifted the fly ash from Tuna CRZ area.
- The boundary wall construction is in progress.

Under the above circumstances, I **Smt. U. K. Upadhyay**, Environmental Engineer, Gujarat Pollution Control Board directed to extend the revocation order for duration of **Two Months period** from the date of issue of order with following conditions;

1. Unit shall completely dispose the fly ash as per the notification issued from competent authority and Office Memorandum issued by MoEF & CC.
2. Unit shall maintain the records of the fly ash generation, storage & disposal and shall submit to Regional Office, Kutch (East) and to this office along with supporting documents regularly.
3. The construction work of boundary wall shall be completed. Also unit shall take adequate measures to control fugitive emission and shall submit the action taken report within 15 days.
4. Unit shall not dump fly ash at any place including low lying area/ mines without prior approval of competent authority.
5. Unit shall submit the weekly progress report to the Regional office, Kutch (East) and to this office.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

12/12/2019

(Smt. U. K. Upadhyay)
Environmental Engineer

NO: PC/ CCA- KUTCH- 450(5) /GPCB ID: 17960/ Date:

Issued to,

M/s Sal Steel Ltd,
Survey No. 245/P,
Vill: Bharapar, Ta. Gandhidham,
Dist. Kutch.

Copy to:

1) The superintendent Engineer (SE)
Paschim Gujarat Vij Company Limited (PGVCL),

Outward No: 52087, 12/12/2019

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

Circle Office, Nr Bus Station
Ta – Anjar, Dist – Kutch – 370110.....

I am directed to request you to continue the supply of Electricity from the date of issue of this order to the industrial Plant of **M/s. Sal steel Limited,** at **Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch** for **Two Months** duration and intimate to us accordingly.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

12/12/2019

(Smt. U. K. Upadhyay)
Environmental Engineer

Outward No:530487,12/12/2019

OIC

SAL STEEL LTD.

SAL
Works : Village Bharapar, Tal.: Gandhidham, Dist.: Kutch-Gujarat. Phone : 09925195017,18,19,20
Website : www.salsteel.co.in

ID 18021 - Unit Kutch Bhuj

To,
The Unit Head
Gujarat Pollution Control Board
Paryavaran Bhavan,
Sector-10 A
Gandhingar.

Date:06.11.2019

Kind Attn : Smt. U K Upadhyay, Unit Head, GPCB, Gandhinagar

Sub: -Compliance of GPCB visit Point of 04.11.2019

Respected Madam,

This is with reference to above subject, we submit herewith our compliances point wise as under: -

1. Regarding Point no.1. We are making fly ash blocks with the use of fly ash and also selling it to the brick/block makers, cement manufacturers. Beside this we also use fly ash in our land filling work. We attach herewith action taken plan for fly ash management as per fly ash notification as per **Annexure 'A'** we are also uploading weekly progress report regularly on your web site.

2. Regarding point no. 2. We have to submit that in last two months our total fly ash generation is 844 MT out of we have used 800 MT for brick making and our land filling work and 44MT selling to cement manufacturing unit. we here attached invoice copy for you reference and record **Annexure 'B**

3. Regarding point no. 3. We submit that there was a technical error occurred in CEMS and due to that it display was not working, we have already taken necessary action and restarted the same we hereby attach latest photograph for your reference and record. Please refer **Annexure 'C'.** Remote monitoring system is installed and it is in connectivity procedure.

4. Regarding Point no. 4. We have already submitted our compliance of points of notice of direction of 27.09.2019. Please refer **Annexure 'D'**.

   We have already complied with all norms of the board, you are kindly requested to revoke your order of closer direction permanently and oblige.

Thanking you,
Yours faithfully,
For, S A L STEEL LIMITED

(Authorized Signatory)
ENCL:- A/a
CC TO Regional Officer, RO, GPCB, Kutch (East)

7/11/19
Gujarat Pollution Control Board
Head Office
Sector No. 10-A,
Gandhinagar-382010.

CIN-L 29199GJ2003PLC043148

ANNEXTURE 'A'

ACTION TAKEN PLAN FOR FLY ASH MANAGEMENT

Point	Action Taken/Compliance status
Fly ash disposal as per the norms. (fly ash new generation and stored old fly ash)	- Fly ash is non-hazardous waste and can be used in land filing purpose as per notification. Our stored fly ash is to be used in land filing purpose we have enough land. Most of the fly ash is used in our land filing and we have created first layer of sand than created PCC work. We have ear marked some area of land for this purpose. - We are disposing new generated fly ash as per the norms for the block making, land filing, internal road making and selling to the brick and cement manufacturers. - We have provided water sprinklers to control the fugitive emission covering the fly ash storage area of the plant.

Ann-B

TAX INVOICE

Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No:AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To: PARTH HARDWARE & STEEL PARTH COMPLEX, 150 FEET RING ROAD, MAVDI CHOWKDI, RAJKOT Gujarat 360004 Ph. 02812360701 State : 24-GJ-Gujarat Country : INDIA PAN No. :AGCPB0576A GSTIN: 24AGCPB0576A1Z9	Invoice No. **SSL/002546**	Dated : **25/09/2019**
	Delivery No.: SSL/SD/002545/D(	Dated : 25/09/2019
	SO No.: SSL/DOM/000499	SO Date: 24/09/2019
	PO No.: VERBAL	PO Date: 24/09/2019
	L.R. No. : SELF	L.R. Date: 25/09/2019
Ship To : PARTH HARDWARE & STEEL PARTH COMPLEX, 150 FEET RING ROAD, MAVDI CHOWKDI, RAJKOT 360004 Gujarat Ph. 02812360701 Sta 24-GJ-Gujarat Country : INDIA PAN No. :AGCPB0576A GSTIN: 24AGCPB0576A1Z9	No. of Packs : LOOSE	Due Date : 25/09/2019
	Vehicle No.: GJ 12 BV 6488	
	Transporter : SELF	
	Destination: RAJKOT-Gujarat	
	Other Reference(s) :	
	Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	21.71 MT	5.00	108.55
		CGST			2.50%	3.00
		SGST			2.50%	3.00
		Round Off				0.45
		Total		**21.71**		**115.00**

Amount(in words) : INR One Hundred Fifteen Only

Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Goods under this invoice forwarded on your account & risk 2)Payment is considered due on date of this invoice 3) Material is sold on no claim, As is where is basis 4)Buyer is liable to pay 24% interest P.A. for any delay beyond agreed credit period,if any 5)All matters regarding this invoice are subject to Ahmedabad jurisdiction only.

For, SAL Steel Limited

Authorised Signatory

TAX INVOICE Triplicate For Supplier

SAL Steel Limited

Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, INDIA

GSTIN: 24AAHCS8284J1ZU PAN No:AAHCS8284J CIN No: L29199GJ2003PLC043148

Bill To:
PARTH HARDWARE & STEEL
PARTH COMPLEX, 150 FEET RING ROAD, MAVDI CHOWKDI,
RAJKOT Gujarat 360004
Ph. 02812360701
State : 24-GJ-Gujarat Country : INDIA
PAN No. :AGCPB0576A
GSTIN: 24AGCPB0576A1Z9

Ship To :
PARTH HARDWARE & STEEL
PARTH COMPLEX, 150 FEET RING ROAD, MAVDI CHOWKDI,
RAJKOT 360004 Gujarat
Ph. 02812360701
St[redacted] 24-GJ-Gujarat Country : INDIA
PAN No. :AGCPB0576A
GSTIN: 24AGCPB0576A1Z9

Invoice No. **SSL/002749**	Dated : **14/10/2019**
Delivery No.: SSL/SD/002747/D[redacted]	Dated : 14/10/2019
SO No.: SSL/DOM/000499	SO Date: 24/09/2019
PO No.: VERBAL	PO Date: 24/09/2019
L.R. No. : SELF	L.R. Date: 14/10/2019
No. of Packs : LOOSE	Due Date : 14/10/2019
Vehicle No.: GJ12 BW 6185	
Transporter : SELF	
Destination: RAJKOT-Gujarat	
Other Reference(s) :	
Agent :	

Sr. No.	HSN Code	Particulars	Tax%	Qty	Rate	Amount
1	26219000	FLY ASH	5.00	23.56 MT	5.00	117.80
		CGST			2.50%	3.00
		SGST			2.50%	3.00
		Round Off				0.20
		Total		**23.56**		**124.00**

Amount(in words) : INR One Hundred Twenty Four Only

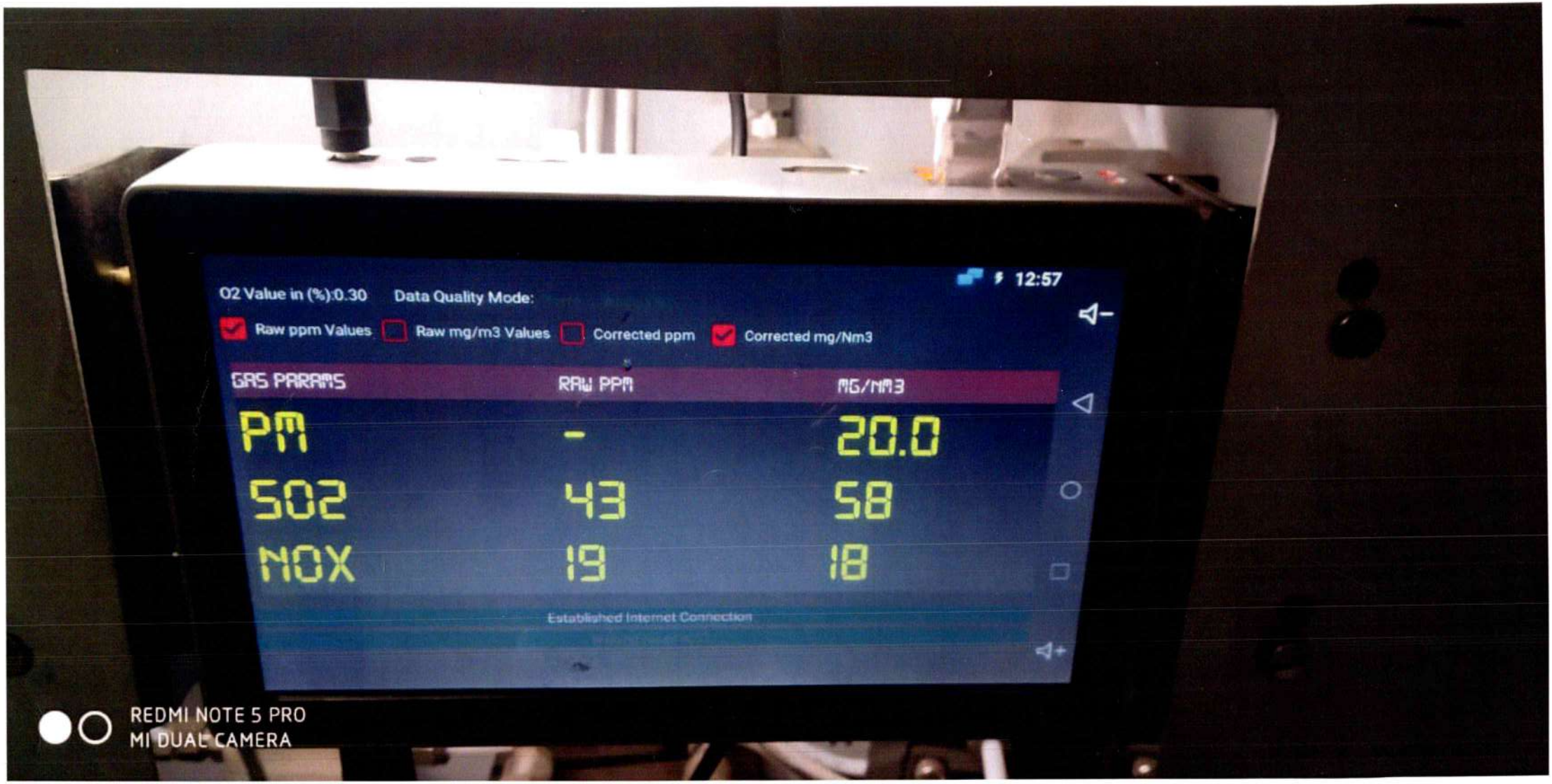
Remarks:

Company's Bank Detail :
Name of Bank : ICICI BANK LTD.
Name of Branch : SHIVALIK 2
Account No. : 006705005481
IFSC/RTGS/NEFT Code : ICIC0000067

1)Goods under this invoice forwarded on your account & risk 2)Payment is considered due on date of this invoice 3) Material is sold on no claim, As is where is basis 4)Buyer is liable to pay 24% interest P.A. for any delay beyond agreed credit period,if any 5)All matters regarding this invoice are subject to Ahmedabad jurisdiction only.

For, SAL Steel Limited

Authorised Signatory


12:57
O2 Value in (%):0.30
Data Quality Mode:
Raw ppm Values
Raw mg/m3 Values
Corrected ppm
Corrected mg/Nm3
GAS PARAMS
RAW PPM
MG/NM3
PM
-
20.0
SO2
43
58
NOX
19
18
Established Internet Connection
REDMI NOTE 5 PRO
MI DUAL CAMERA

934

Ann-D

SAL STEEL LIMITED

Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar- 382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

O/C

21/5/2022

તારીખ :- ૧૪.૧૦.૨૦૧૯

પ્રતિ,
યુનિટ હેડ (કચ્છ પૂર્વ)
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,
ગાંધીનગર-૧૨

15/10/19

Gujarat Pollution Control Board
Head Office
Sector No. 10-A,
Gandhinagar-382010

વિષય :- જી.પી.સી.બી. નોટીસ ઓફ ડાયરેક્શન, ઈ.આઉટવર્ડ નં.૫૨૨૮૯૩ તા.૨૭.૦૯.૨૦૧૯
અનુ :- આપનો પત્ર ક્રમાંક નં.સી.સી.એ.-કચ્છ-૩૪૫ (૧૦)/આઈ.ડી.૧૮૦૨૧ તા.03.૧૦.૨૦૧૯

મે. સાહેબ,

સાલ સ્ટીલ છેલ્લા ૧૫ વર્ષથી કાર્યરત છે, અંદાજે 1000 થી વધારે કામદાર કામ કરે છે.

બોર્ડની સુચના ને આધારે ફ્લાયએશ ડિસ્પોઝ માટે જુદા જુદા પગલા લિધેલ છે – જેમાં સીમેન્ટ ઉત્પાદન કરી, અમે 30 / 35 ટકા ફ્લાયએશ વાપરી ફ્લાયએશ નો વપરાશ કરવા માટે ગુજરાત પ્રદુષણ કંટ્રોલ બોર્ડ ની પરવાનગી મેળવેલ, સદર પરવાનગી માં ક્લીનકર ફક્ત રેલ્વે દ્વારા મળતા હોવાથી અમો ક્લીનકર મેળવી શકતા નથી, જેથી અમારા કરેલ ઈન્વેસ્ટમેન્ટનો ઉપયોગ અમે કરી શકતા નથી. સીમેન્ટ બનાવતી ફેક્ટરીઓમાં અમો ફ્લાયએસ સીમેન્ટ બનાવવા આપીએ છીએ, તેમજ અમારે ત્યાં બ્લોક બનાવવા માટે પણ વાપરીએ છીએ.

(૧) તુણા-વંડી ખાતે આવેલ ખેડુતે પોતાની એગ્રીકલ્ચર લેન્ડ ડેવલોપ કરવા માટે પુરાણ કરવા ફ્લાયએશ અમોએ સ્વ ખર્ચે પુરી પાડેલ, જે ખેડુત પોતાની જમીન સમતલ કરવા માટે માટી નાખીને ખેતી કરવાનું પ્રયોજન કરેલ પણ અમારે ત્યાં ટ્રાન્સપોર્ટના ધંધા સાથે સંકળાયેલ પાર્ટીઓના પોતાના અંગત સ્વાર્થ માટે વાંધો દર્શાવેલ જેથી અમોએ તમામ ફ્લાયએશ આપ સાહેબની સુચના મુજબ પાછી લીધેલ છે, આ સાથે (ANN.-A) મુજબ આપેલી ફ્લાયએશ ૨૮૩૩ ટન જ્યારે ઉપાડેલ ફ્લાયએશ માટી સાથે ૩૬૯૧ ટન અમોએ સંપૂર્ણ જથ્થો ઉપાડેલ જેની જાણ આપ શ્રી ને તથા કલેક્ટર શ્રી ને કરેલ હતી, હવે ૧ મહિના પછી કેટલાક લોકો અમને હેરાન કરવા માટે થોડો ફ્લાયએશનો જથ્થો નાખી આપ સાહેબશ્રી ને વિઝીટ કરાવી અને અમારા પર ફરી આરોપ નાખીને અમારી કંપની બંધ કરવાનું સડયંત્ર કરવામાં આવલે છે. અમોએ ફરી આજ રોજ જે કોઈએ નાખેલ ફ્લાયએશ ફરી સાફ કરી આપેલ છે. જેમના ફોટોગ્રાફ્સ તથા વિડીયો આ સાથે રજુ કરીએ છીએ – Annexture-'A'

(૨) અમારા એરીયામાં ખૂબજ હેવી વરસાદ ને લીધે સમગ્ર એરીયામાં પાણી આવી ગયેલ હતું આ પાણી પ્લાન્ટમાં અને પ્લાન્ટની બહાર અંદાજે ૨ થી ૩ ફુટ ભરાઈ ગયેલ હતું, અમારી સંપૂર્ણ ફેક્ટરીમાં બાઉન્ડી વોલ (દિવાલ) કરવામાં આવેલ છે, પણ અમારા બાજુના એક ખેતરવાળા અમોને દિવાલ કરવા દેતા નથી અને ધાક ધમકી આપી કામ રોકેલ છે, જેના માટે અમોએ પોલીશ ફરીયાદ કરી ને પોલીશ પ્રોટેક્શન દિવાલ કરવા માટે માગેલ છે. જ્યારે આજુ બાજુ ના વિસ્તારમાં પાણી ભરાયા ત્યારે કેટલાક મડ પાણી

સાથે ગયેલ હોઈ શકે જેને અમોએ સાફ કરાવેલ તેમ છતાં તુણાની જેમ અંદીયાની ફરીથી ફ્લાયએશ નાખીને અમારી સામે કમ્પલેન ઉભી કરવાાં આવેલ છે.

અમોએ આપના કહેવાથી ફરીથી આજુ બાજુના ખેતરમાંથી અમારા સ્વ-ખર્ચે સાફ કરાવી આપેલ છે, જેમના ફોટોગ્રાફ્સ અને વિડીયો આ સાથે લીધેલ છે. - Annexture-'B'

(૩) અમારી પાસે રહેલી ફ્લાયએશ નો જથ્થો અમારી જમીનમાં પુરાણમાં વાપરીને કાયમી નિકાલ કરેલ છે અને તેની ઉપર વિવિધ જગ્યા એ માટી નાખીને ૨૦૦૦ થી વધારે વૃક્ષો વાવી ગ્રીન એરીયા ડેવલોપ કરવાનું કામ કરેલ છે. જેના ફોટા આ સાથે બિડેલ છે. હાલમાં ઉત્પન્ન થતી ફ્લાયએશ સીમેન્ટ તેમજ બ્લોક ઉત્પાદન કાર્ય માટે આપીએ છીએ તેમજ સીમેન્ટ બ્લોકમાં વાપરીએ છીએ.

અમો આપને દર મહીને ફ્લાયએશ ઉત્પાદન અને નિકાલની માહીતી આપતા રહીશું તેમજ અમે દર અઠવાડીયે અમારા કામોની જાણ આપની ઓનલાઈન સીસ્ટમમાં અપડેટ કરીએ છીએ, જે આપના જાણ અને રેકોર્ડ માટે.

(૪) અમો APMC નિયમીત રીતે અપગ્રેડ કરીએ છીએ અને નિયમીત સમયે મેન્ટેનન્સ કરીએ છીએ, જેમાં અમોએ બેગ ફીલ્ટર્સ નવા લગાડેલ છે, જેના ફોટા આ સાથે સામેલ કરીએ છીએ. Annexture-'C'

(૫) અમો ફ્લાયએશ તમારી મંજુરી ધરાવતી પાર્ટીઓને આપીશું એની બાહેંધરી આપીએ છીએ,

આ સાથે અમો આપના દરેક કાર્ય પૂર્ણ કરેલ છે, જેમના પૂરાવા આ સાથે બીડેલ છે, તો આપશ્રીને વિનંતી કરીએ છીએ કે અમોને પરમેનન્ટ રીવોકેશન કરી આપવા નમ્ર વિનંતી છે.

બસ એજ

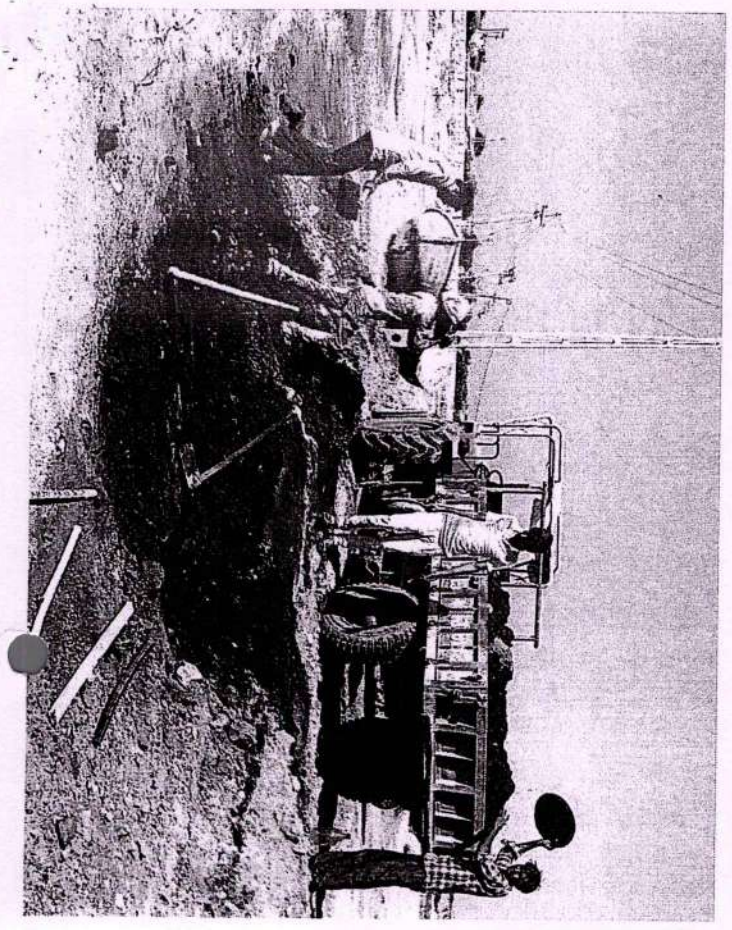
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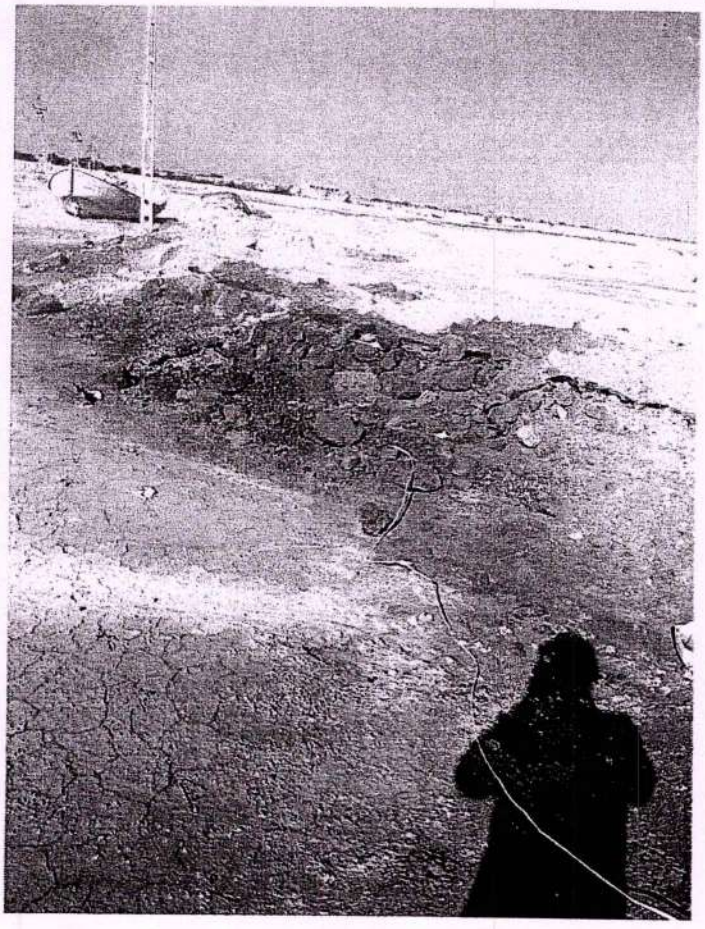
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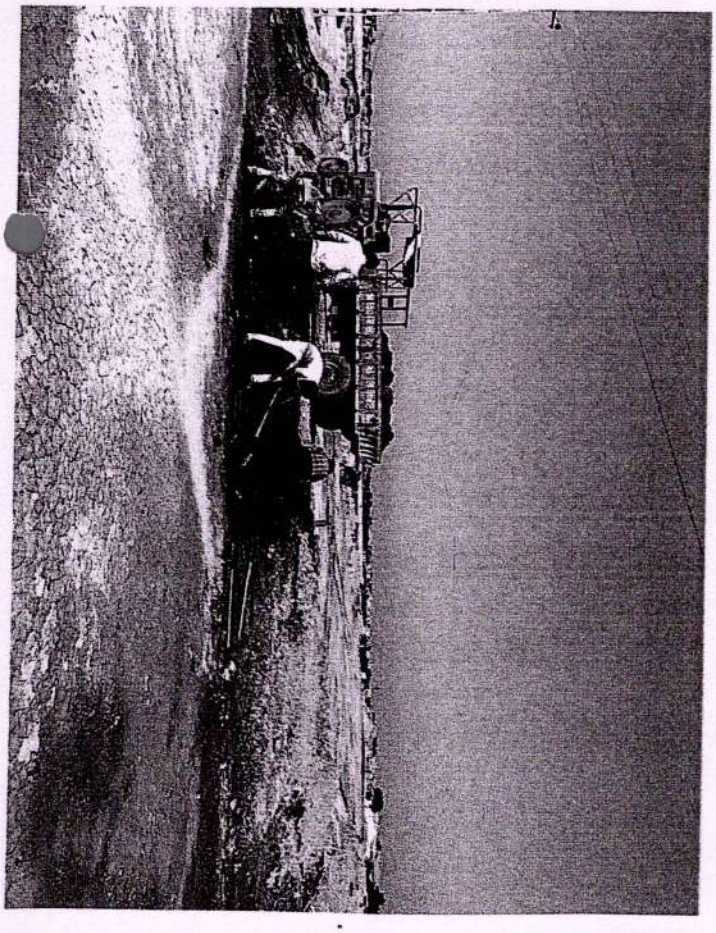
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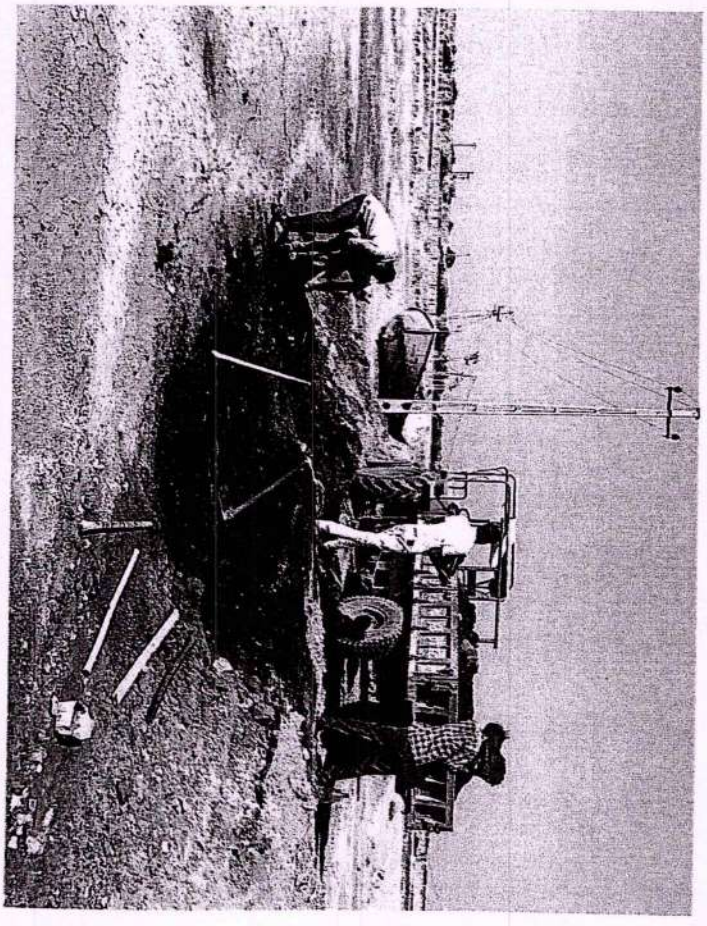
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ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ
ગાંધીધામ - કચ્છ.

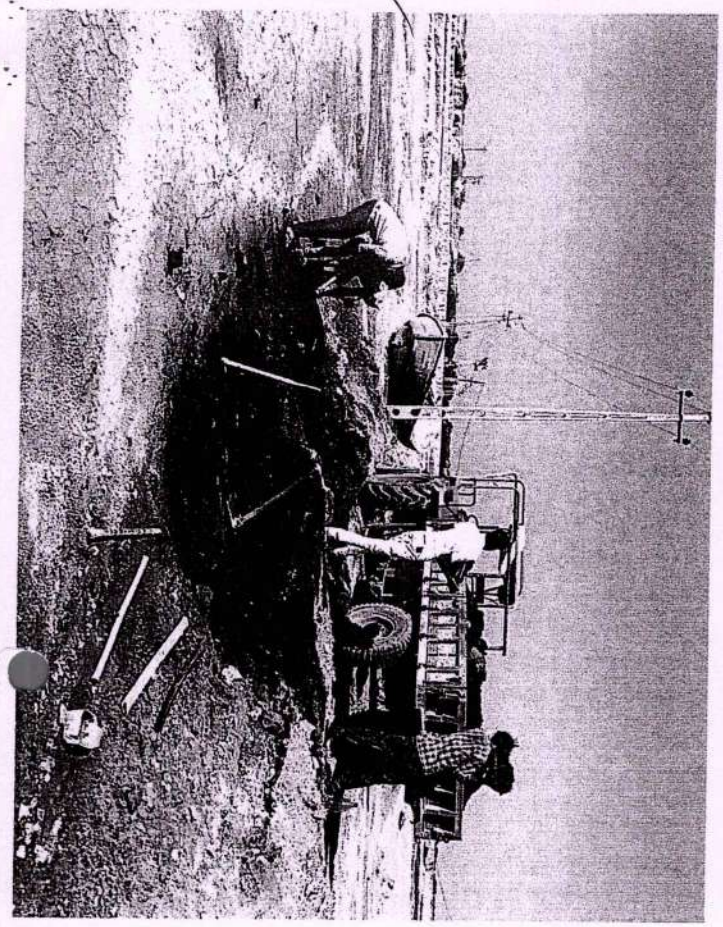
Annexture "A"

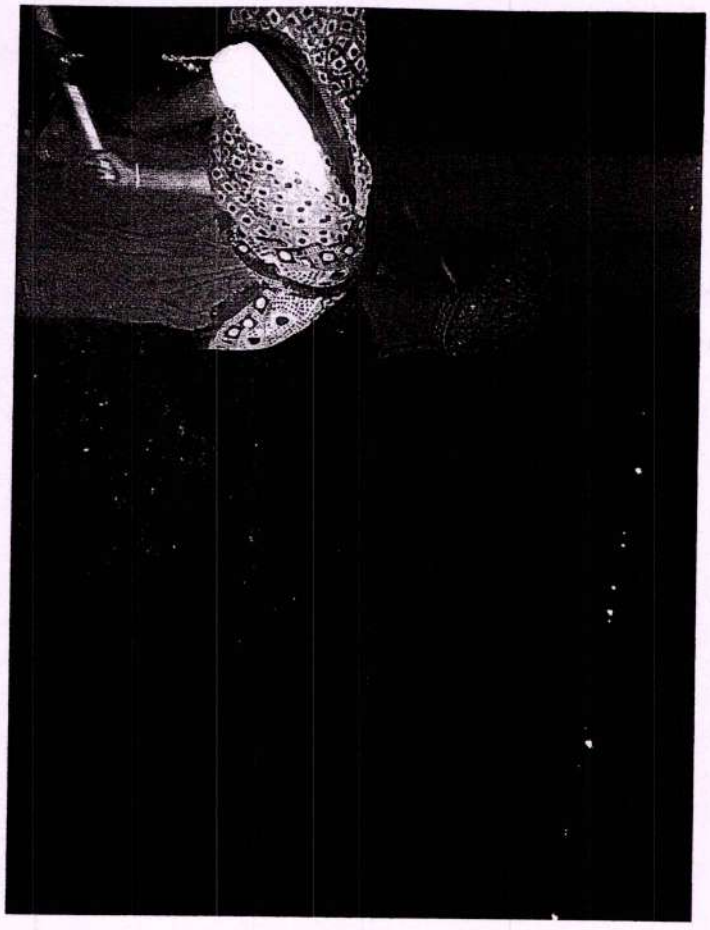


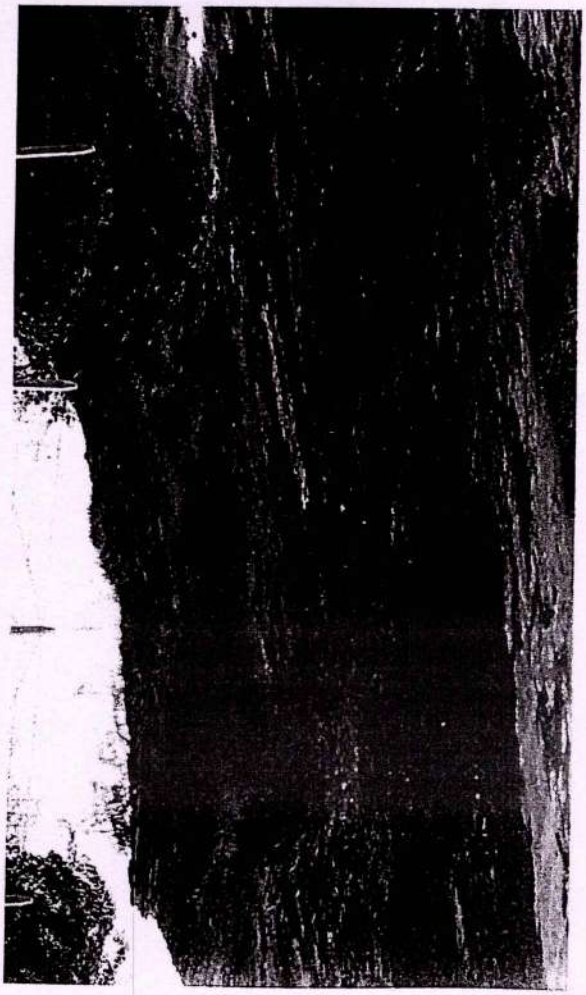


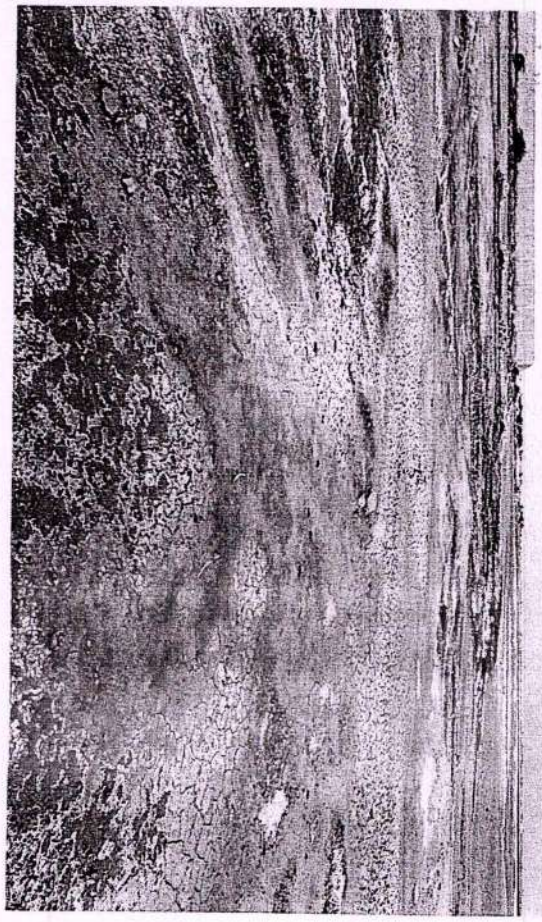


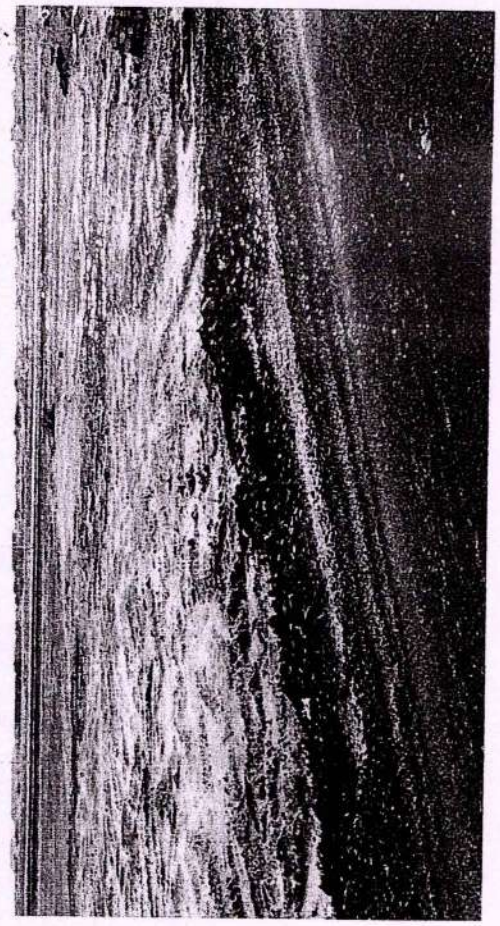


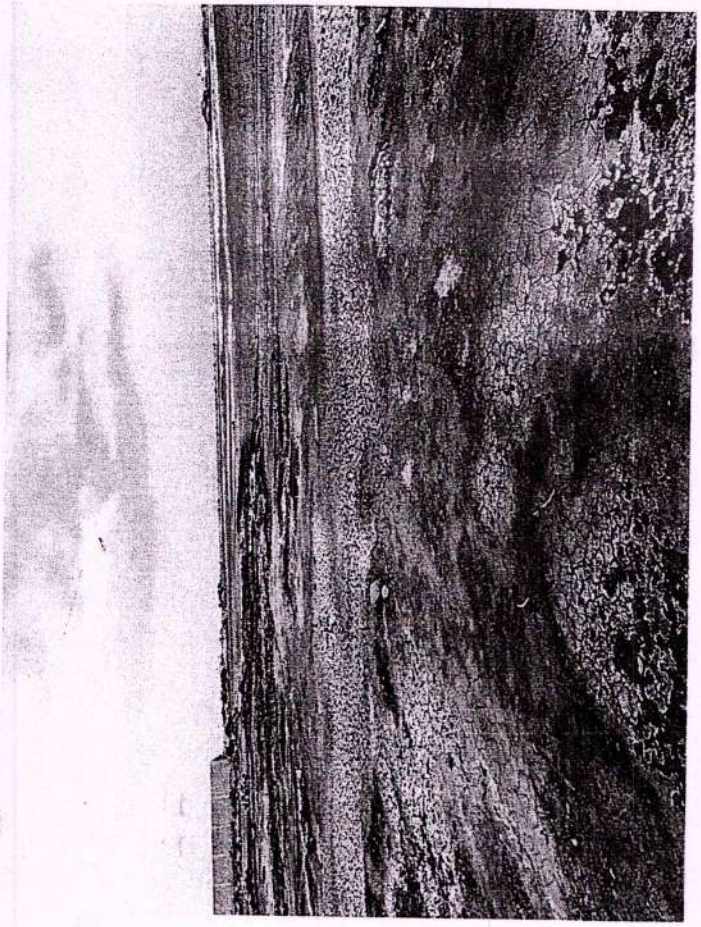


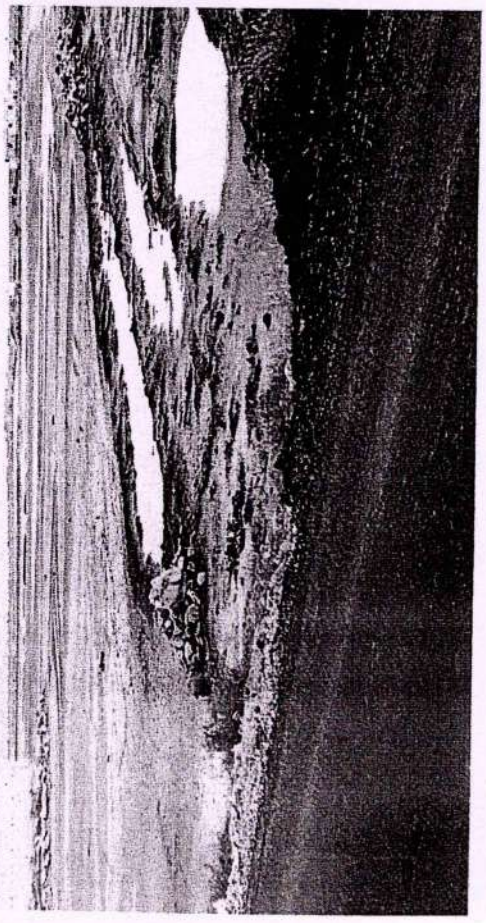


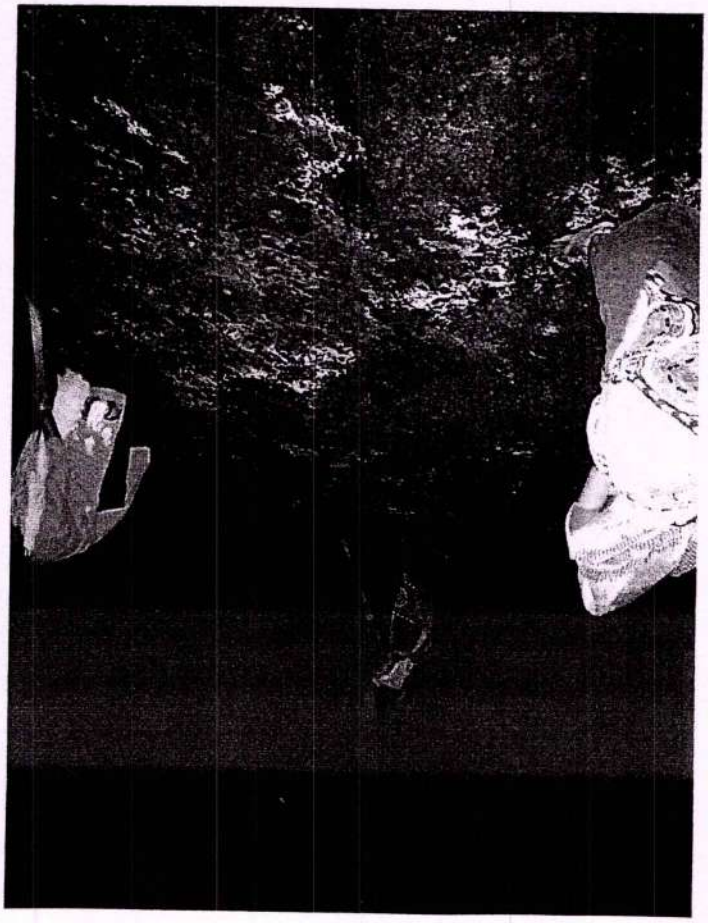




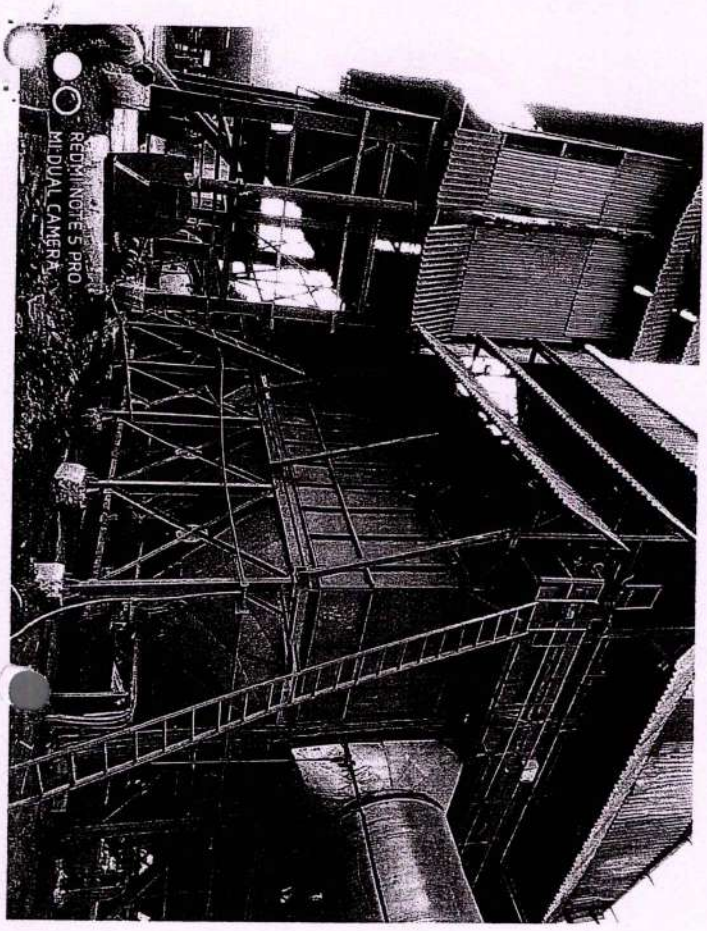


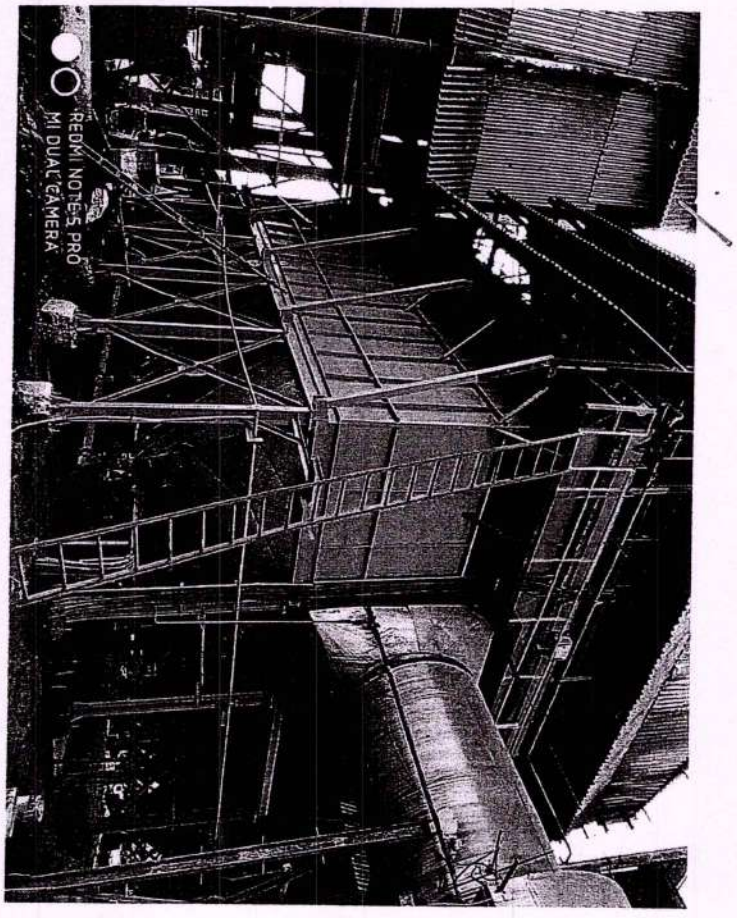




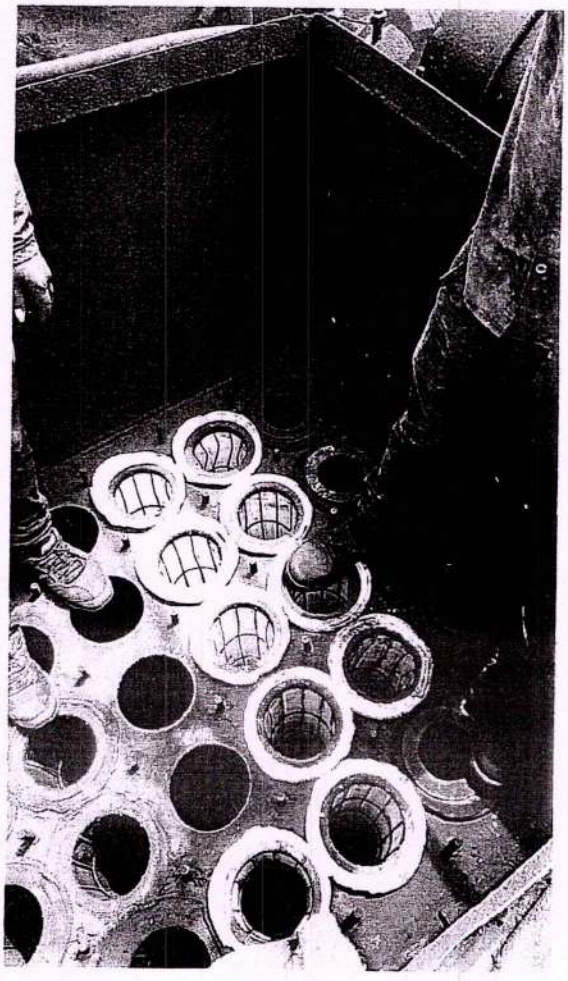


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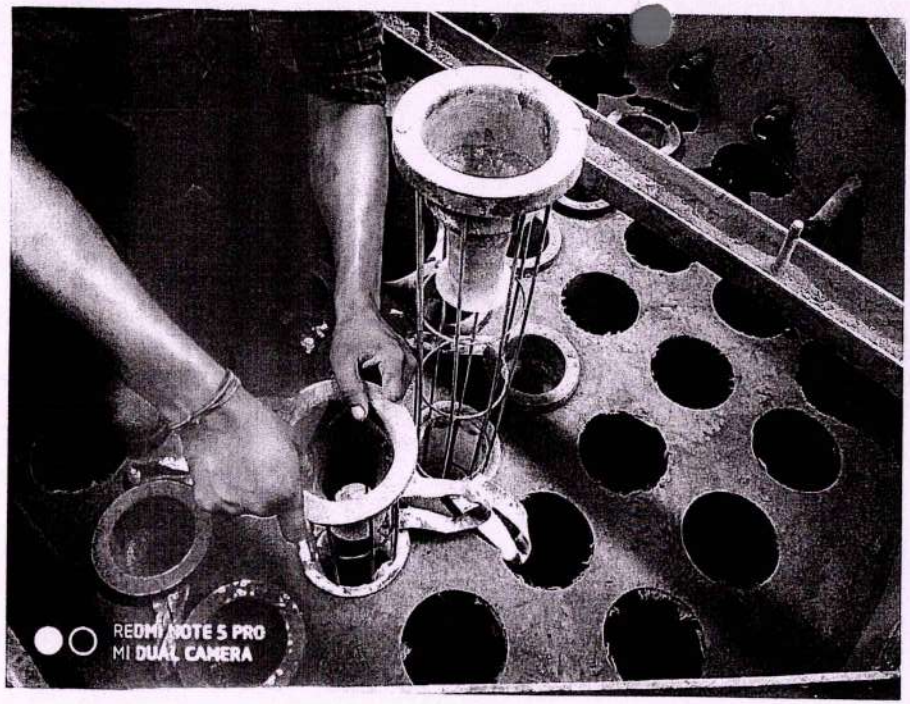

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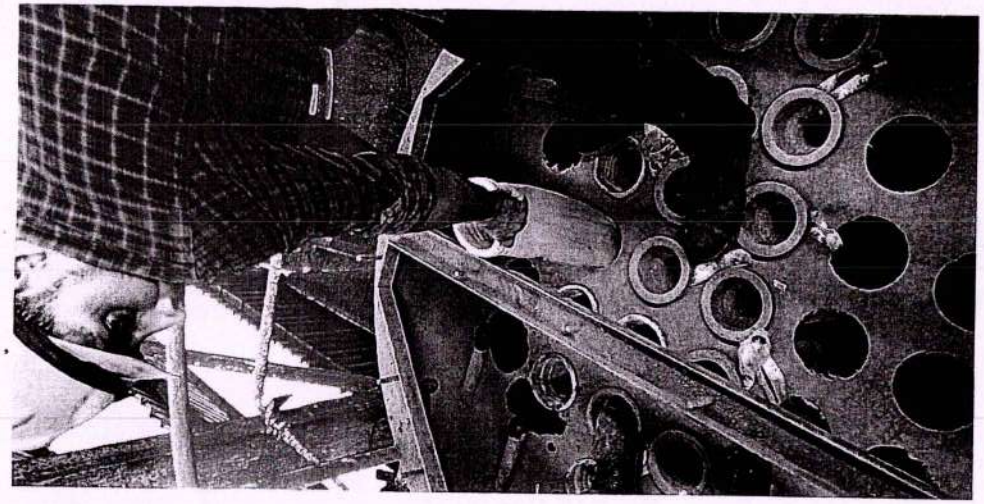


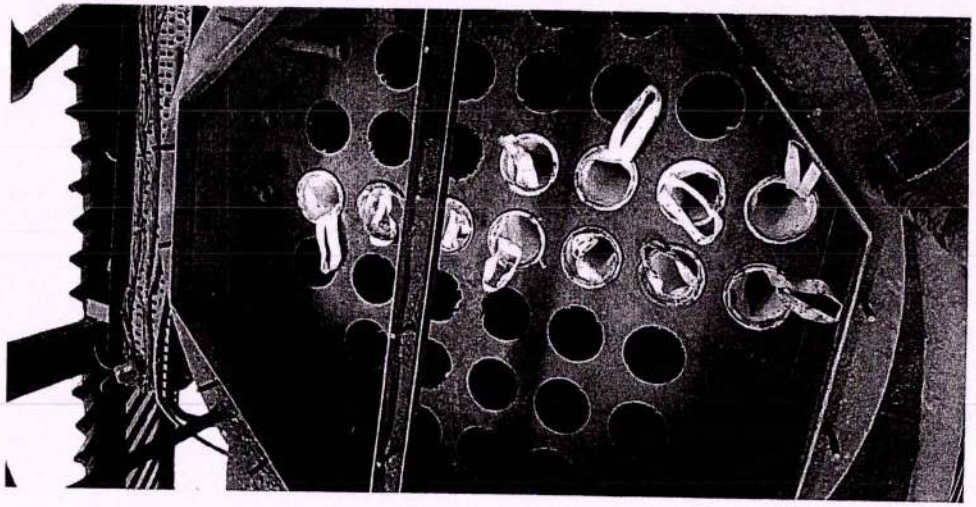


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Annexure 14

F 1

STUDY REPORT

OF

FLY ASH MANAGEMENT

AT

M/S. S.A.L STEEL LTD.
(GANDHIDHAM, DIST: KUTCH)

AHMEDABAD TEXTILE INDUSTRY'S RESEARCH ASSOCIATION

P.O. AMBAWADI VISTAR, AHMEDABAD: 380 015

Phone : 079- 26306365, 26307921, 26307922,26307923, 26307895
FAX : 079-26300966, 26304677
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MAY, 2020

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INTRODUCTION:

M/s. S.A.L Steel Ltd. is an existing unit; located at Plot No.: 245/P, Village: Bharapar, Ta: Gandhidham, Dist: Kutch – 370 201. **M/s. S.A.L. Steel Ltd.** is involved in producing steel and other steel products and having power plant for captive consumption. The company is having well qualified and experienced personnel. The unit has already acquired the 'CC&A' from Gujarat Pollution Control Board, Gandhinagar, Consent order no..: AWH-83394, dated 31/12/2016, valid up to 03.05.2021.

M/s. S.A.L Steel Ltd. approached Ahmedabad Textile Industry's Research Association, (ATIRA), Ahmedabad with a request to assess the efficacy and adequacy for Fly Ash Management, ATIRA being recognized Schedule-I Environment Auditor.

The present study is, primarily, aimed at ascertaining the pollution from disposal of fly ash in low lying area within industry's premises, including the EMS Adequacy.

ABOUT ATIRA:

Ahmedabad Textile Industry's Research Association, ATIRA, is a cooperative research institute, working in the field of textiles and allied chemicals industries. Management of ATIRA is through Council of Administration, consisting of elected members from industry, nominees of Government and co-opted scientists. Environment Engineering Division of ATIRA started working in the field of Environmental Pollution Control in the late seventies. In the beginning, ATIRA concentrated its efforts on the specific water pollution and air pollution problems faced by the member textile industries. ATIRA owns one of the best Eco-test laboratories of India. This laboratory is equipped with many State of the Art instruments for testing parameters pertaining to the environmental pollution. The laboratory has NABL Accreditation, too. The large work force of ATIRA's Environmental Engineering Division has Chemical Engineers, Environmental Engineers, Doctorates in Microbiology and Chemistry and Graduate and Post Graduate Chemists and others.

❖ ENVIRONMENTAL ENGINEERING DIVISION:

ATIRA started working in the field of Environmental Pollution Control in the late seventies. In the beginning, ATIRA concentrated its efforts on the specific water pollution and air pollution problems faced by the member textile industries. Based on the interactions of ATIRA with a large number of the textile mills during the course of these consultancy assignments ATIRA also realized that there was a growing need for development of appropriate technology for novel problems of the Indian Industry in a cost effective and shop-floor friendly way. This paved the way for ATIRA's R&D efforts in the pollution control. Over the years, ATIRA has also developed techniques for recovery of chemicals from wastewater and its re-use in the manufacturing operations and devices, which reclaim water from the effluents and minimize water consumption. ATIRA has done lot of research work and has got many National and International patents. ATIRA has been undertaking turnkey execution for all types of pollution control plants viz. water, air, solid waste. In the recent past ATIRA has developed "Zero Discharge Technique" to solve the problems of achieving Zero Discharge standard prescribed by regulatory authority to land locked industrial units. Moreover, ATIRA is carrying out Environment Audit work of many Schedule-I industries since last 17 years. ATIRA had a good fortune of undertaking many international projects in the field of Environment Management System such as USAID sponsored Greening the Supply Chain Management, Establishment of Centre for Environmental Counselling & Information (CECI), Indo Dutch Textile Counselling Programme, Indo-Australian-Chinese Project on treatment of wool scouring effluent and Clean Production project of the World Bank and Switzerland- funded project on Cleaner Technology for the dye stuff and dye intermediate industry in Gujarat. ATIRA owns one of the best Eco-test laboratories of India. This laboratory is equipped with many State of the Art instruments for testing parameters pertaining to the environmental pollution. The large work force of ATIRA's Environmental Engineering Division has Chemical Engineers, Environmental Engineers, Doctorates in Microbiology and Chemistry, and Graduate and Post Graduate Chemists and others.

OBJECTIVES OF THE PRESENT STUDY:

1. Assessment and Verification of fly ash management system for disposal of fly ash in low lying area within premises by M/s. S.A.L. Steel Ltd.
2. Capacity evaluation of the existing systems to cope up with pollution load.
3. Evaluation of air, and soil pollution due to disposal of fly ash in low lying area within premises.
4. Recommendations of various remedial measures for cope up with the pollution loads, if any

MODUS OPERANDI:

ATIRA team visited the site and factory to assess, evaluate and review current facility of fly ash disposal in low lying area within premises to cope up with the pollution loads due to present production capacities and Design of APCM presently available with the Industry. The pollution load covers environmental pollution due to hazardous solid waste and ambient air contamination and other miscellaneous wastes from the factory premises.

ATIRA team, during its visit to the site, carried out detailed assessment by verification of APCM facility. ATIRA team also assessed and checked relevant data furnished by M/s. S.A.L. Steel Ltd., including estimation of the pollution level as well as various potential sources of water, air, solid and other miscellaneous waste pollutions.

During the course of the above surveys and subsequent extensive threadbare discussions with the promoter of M/s. S.A.L. Steel Ltd., it was conveyed that, based on the data collected by ATIRA team, relevant technical data furnished by M/s. S.A.L. Steel Ltd. and the outcome of the discussions, and detailed theoretical and laboratory exercise carried by ATIRA team, it would be possible to give the comments and views whether the predicted pollution load manageable by the applied EMS facilities of the industrial unit.

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ATIRA'S CONCLUSIONS AND RECOMMENDATIONS:

M/s. S.A.L. Steel Ltd. approached ATIRA to seek the Study report on Fly Ash Management. Accordingly, ATIRA team had held a series of discussions with Plant Manager and visited the Industry in order to verify the actual process for the products and Disposal of Fly Ash. **With the help of technical discussion as well as industry's visit, and in depth literature search was also carried out, In order to get a clear idea of the Fly Ash Management, the entire process, including its use by the industry. Salient observations made during visit and confirmed as per detailed study for the product are as follows:**

1. Unit has given commitment that; M/s. S.A.L Steel Ltd. would abide by their commitments for implementation of the recommended remedial measures to cope up the pollution load, if any.
2. There will be no increase in the production quantity/capacity.
3. The generation and discharge of industrial effluent from the manufacturing process and other ancillary industrial operations is nil as used waste water for cooling purpose is reused for water sprinkling purpose in premises.
4. The unit has installed flow meter at inlet and outlet of ETP. The unit has also installed online monitoring system of water pollution.
5. Adequate stack height is provided for proper dispersion of gaseous emission.
6. The Ash collected at convection pass hopper, economizer, air pre-heater and ESP (Electro Static Precipitator) hopper will be pneumatically conveyed to ash silos. For bottom ash, a separate conveying and for fly ash system, a separate system is provided. The storage capacity of each silo is about 1 day.
7. **Details of current practices for fly ash management :-**

New Generation: - The present generation of fly ash is around 600 MT/Month, which are selling to cement manufactures and block manufacturers. Records are attached herewith.

Old fly ash: - The land area of plant is around 200 acres, almost around 50 acres area land is of low lying area as per the available map certified by the competent authority State Government, R&B Department.

Company has used approx 25000 MT fly ash for filing the land area around 20 to 25 acres where the height of ash filing is around 3 to 4 feet below the road line but around 6 to 8 feet above the present ground area. The ash is covered with the greet kupchi, PCC work and sand coverage is created on this ash some of the area is also covered with the plantation. There is no any adverse environmental impact, as such there cannot be any pollution to any nearby area/farms etc. fly ash is non-hazardous waste can be used or stored.

8. The company has also placed an order for automatic brick making machine the delivery is be expected within 2 months. The capacity of this machine is huge it use fly ash 2500 MT per month.
9. Fly ash can be used in low lying land filing work/reclamation of low lying area using ash. Fly ash Notifications/guideline as under. Copies attached.
   1. Ministry of Environment and forests Notification No. S.O. 2804 (E) dated 3rd November, 2009
   2. Office memorandum issued by MoEF & CC, New Delhi, dated 28.08.2019 (Guideline refer point no. 5.0 page 12)
10. The unit has already installed & operates Bag filter, Electro Static Precipitator (ESP), Multi Cyclone Separator as Air Pollution Control Measures.
11. The unit has facility for collection and storage of raw materials. Covered Shed and proper ventilation system provided for storage area.
12. Used oil is used in the unit for lubrication of plant and machinery and discarded containers are used in their own propose and some they selling out to registered venders.
13. Unit has provided fixed and mobile water sprinkler to control fugitive emission.
14. Medical facilities are available in industry.
15. There is no any fire explosion in past years.
16. Unit needs to ensure good housekeeping and provides safety measures to employees. Moreover, unit has developed greenbelt in and surrounding the premise but still it should be thicker as a preventive step for abatement of environment pollution.
17. The unit is regularly doing third party monitoring of Ambient air and stack.
18. **ATIRA's conclusions and recommendations as mentioned above are subject to automatic cancellation in case of any change takes place in disposing facilities/management of Fly Ash and efficiency of EMS equipments.**

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Based on above observations, it can be concluded that the M/s. S.A.L. Steel Ltd. is efficiently manage generated fly ash, seeing that Company has used their fly ash for filing the land area around 20 to 25 acres where the height of ash filing is around 3 to 4 feet below the road line but around 6 to 8 feet above the present ground area. The ash is covered with the greet kupchi, PCC work and sand coverage is created on this ash some of the area is also covered with the plantation. There is no any adverse environmental impact, as such there cannot be any pollution to any nearby area/farms etc. fly ash is non-hazardous waste can be used or stored.

At present company is disposing of all new generated fly ash to cement supplier by day to day.

The company has also placed order for automatic brick making machine. Present generation of fly ash if monthly around 600 MT against the brick making machine for use fly ash is around 2500 MT.

Place: Ahmedabad

Date: 20/05/2020

Binita Prajapati
Chemical Engineer

Sumit Joshi

Sumit Joshi
Chemist

Mr. M.R.Parikh
Authorised Signatory
Environment Engineering Division, ATIRA

ANNEXURE: 1

LIST OF PRODUCTS & RAW MATERIALS

Details of products:

Sr. No.	Name Of Product	Maximum Quantity
1	Sponge Iron	15000 MT/Month
2	Ferro Alloys	2500 MT/Month
3	MS/SS Ingots Round, Flat, Plate, Coil, Angle & Others Structural Material	2000 MT/Month
4	HR Coil/Plate/Structural/Steel/I-Beam, Angles, Channels, H-Beams, Wire Roads, MS Round (Through Blast Furnace, Sponge Iron & Rolling Mills)	1000000 MT/Year
5	Electricity Power	95 MW
6	Cement from Klinker (Grinding Alone)	40000 T/M

By Product

Sr. No.	Name Of Byproduct	Maximum Quantity
1	Fly Ash	Approx 600 MT/Month

Details of raw material:

Sr. No.	Description of Principal inputs	Quantity code*	Description of finished goods in which principal input mentioned in column (2) is used	Quantity code*	Quantity of principal input mentioned in column (2) required for use in the manufacture of unit quantity of finished goods mentioned in column (5)
1	2	4	5	7	8
1	IRON ORE	MT	Sponge Iron	MT	1.55- 1.70
2	COAL	MT			0.90- 1.20
3	DOLOMITE	MT			0.065- 0.085
4	IRON ORE PELLET	MT			1.50- 1.60
1	CHROM ORE	MT	Ferro Chrome	MT	2.650
2	METALLURGICAL COKE	MT			0.700
3	QUARTZ	MT			0.300
4	MEGNESITE	MT			0.050
5	CARBON PEST	MT			0.021
1	CLINKER	MT	CEMENT	MT	0.820
2	GYPSAM	MT			0.160
3	FLY ASH	MT			0.030

ANNEXURE: 2

MANUFACTURING PROCESS, FLOW DIAGRAMS AND MACHINERY USED IN MFG. PROCESS

1. SPONGE IRON MANUFACTURING PROCESS:

Sal steel Limited, Gandhi ham, Gujarat produces sponge iron by "lurgi technology" in which sized Iron/pellet and coarse fraction of non-cooking coal are fed into rotary kiln from inlet in the required proportion. Dolomite is also fed as per the requirement along with coal as a de-sulphurising agent. The coal which acts as reductant also supplies heat that is required for maintaining the temperature of charge within the kiln. Counter current coal is also introduced from the discharge end. The temperature of the kiln is con-trolled by the air input from blowers which are mounted on the kiln shell. The temperature is maintained between 850'c to 1050'c for solid state reduction of iron ore. The controlled combustion of coal for its conversion to carbon monoxide amounts to the success of the process.

The following stepwise chemical reactions take place inside the kiln.

(1) $3Fe_2O_3 + CO \rightarrow 2Fe_3O_4 + CO_2$

(2) $Fe_3O_4 + CO \rightarrow 3FeO + CO_2$

(3) $FeO + CO \rightarrow Fe + CO_2$

The required amount of carbon monoxide for the above reactions is generated according to the Boudourd reaction.

$$CO_2 + C \rightarrow 2CO \text{ (Endothermic)}$$

At higher temperature, this carbon monoxide removes oxygen form the iron ore. The higher the temperature, the faster is the removal. The removal of oxygen starts from the surface of iron ore, proceeds gradually towards the center as reduction progresses micro pores are left in the iron ore as oxygen is removed, giving rise to the name SPONGE IRON.

After the iron ore is metallised , the sponge iron and excess dolochar are discharge form the kiln in to the cooler, in the cooler the sponge iron is cooled to 100'c before being discharge out for magnetic separator, After magnetic separator the magnetic particle called sponge iron & non –magnetic particles is called dolochar which is used in FBC boiler.

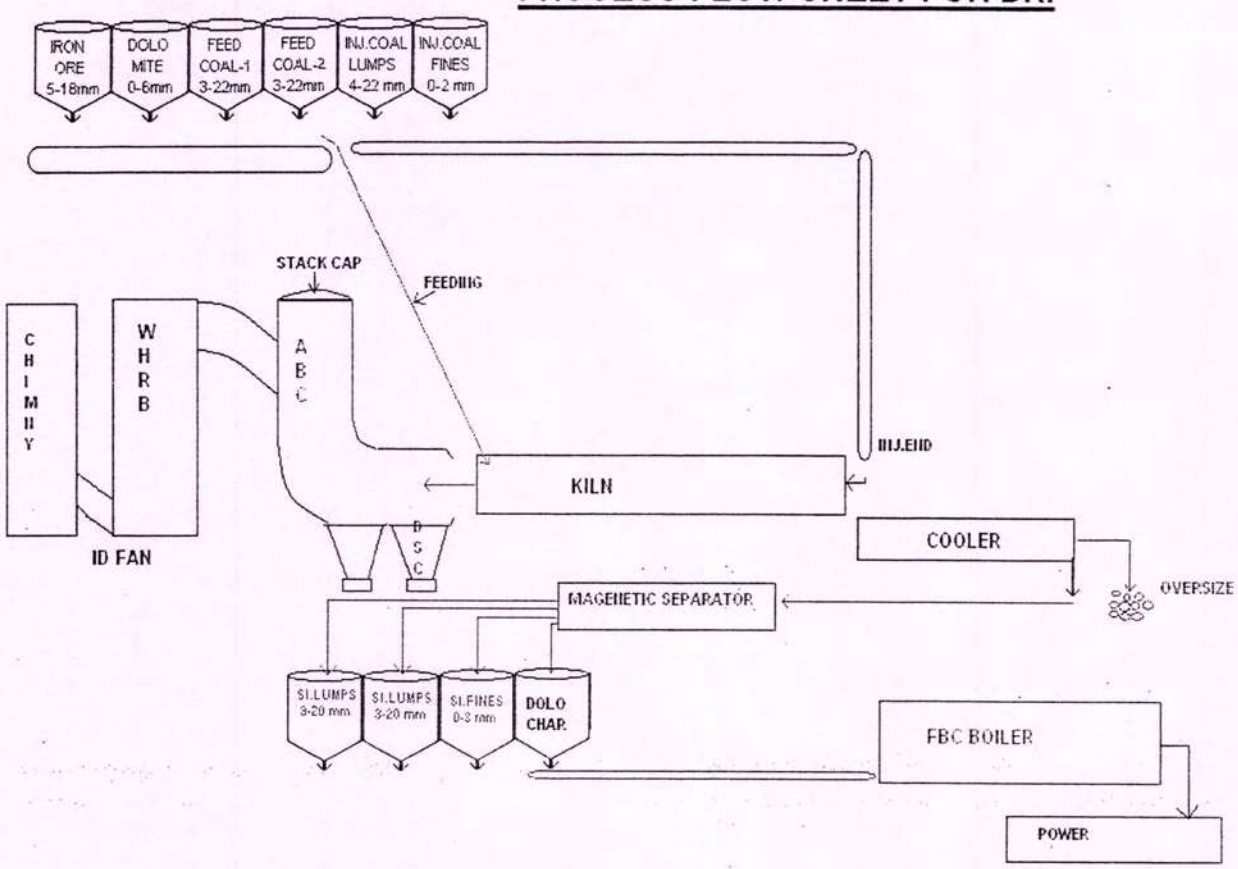
ROTARY KILN

	500 TPD	100 TPD
1) Length:-	80m	40m
(2) Inner dia:-	4.6m	3.2m
(3) Internal diameter after cast able lining:-	4.2m	2.8m
(4) Stack height:-	40m	30m
(5) inclination:-	2.5%	2.5%

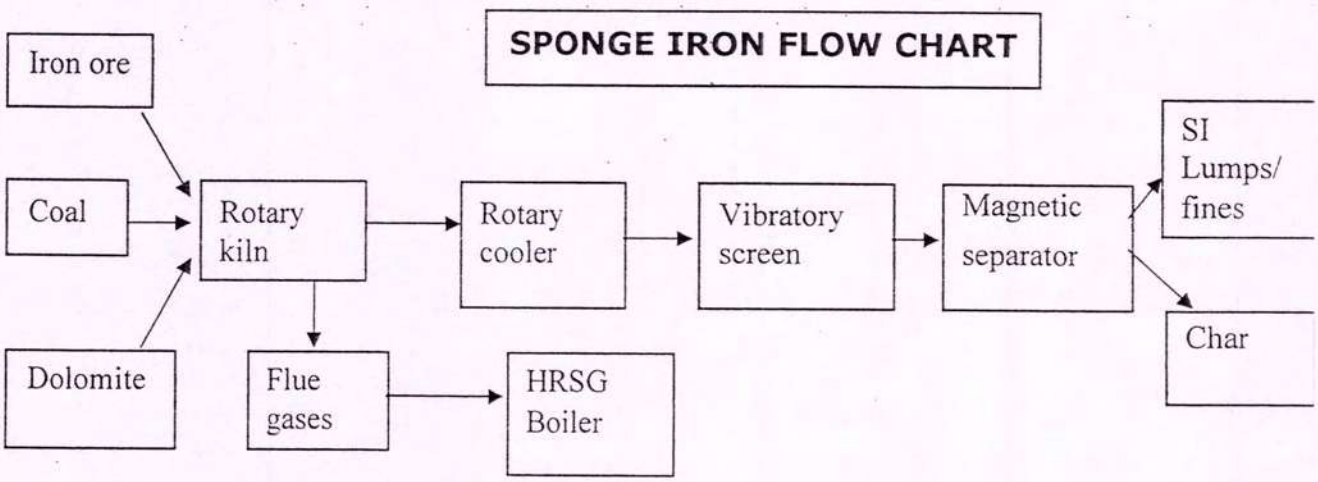
ROTARY COOLER:-

(1) Length:-	40m	20m
(2) Diameter:-	4m	3m
(3) inclination:-	2%	2%

PROCESS FLOW SHEET FOR DRI



SPONGE IRON FLOW DIAGRAM:



2. FERRO ALLOYS MANUFACTURING PROCESS:

Raw Material Storage:

Raw Materials received through road, rail and ship are stacked separately as per their grade. For Ferro Chrome production, the raw materials used are Cr Ore, Coke, Quartz, Bauxite, Magnesite, Electrode Paste, etc.

For Ferro Manganese or Silico Manganese, the raw materials used are Mn Ore, Coke, Charcoal, Dolomite, Quartz, Flourspar, Electrode Paste, etc.

Briquetting:

Briquetting is the agglomeration process to give a sized, compact shape for Fines material. Both Cr Ore & Mn Ore fines are processed to produced their respective Briquettes. Hydrated Lime & Mollases are used as binder material. Furnace Oil is used to operate the Dryer for removal of moisture from fines.

Lime @ 4% and Mollases @ 6% are used as binders for briquetting of Cr Ore and Mn Ore fines. These are nominal quantities, but without these briquettes cannot be made.

Raw Material Feeding to Day Bins:

Each Furnace has 10 Day Bins for the storage of raw materials. The raw materials are fed to their respective Day Bins for keeping buffer stock and it is fed to furnace through the Weighing & Batching system. The raw materials are fed in the Ground Hopper through dumpers. Conveyor belts & Shuttle conveyors are provided to shift the material from Ground Hopper to Day Bins.

Charge Mix Preparation & it's feeding to Furnace:

Charge Mix Preparation is done as per the customer's specifications through material Balancing. The required Charge Mix is being set in the PLC system and the same quantity is being fed to Furnace through the Weighing & Batching system.

Furnace Operation:

We have two 24 MVA submerged Electric Arc Furnaces. It consists of three 8 MVA transformers. Each Furnace has three soder berg self baking Electrodes for carrying Electrical current from the transformers. We use Carbon Paste @ 1% of ore quantity, which is very essential raw material for making electrodes. Control Room Operators operate the furnace as per the guideline with monitoring the electrode penetration & load.

Tapping & Casting:

Tapping is the process to evacuate molten metal and slag from furnace after set duration of time and heat. The molten metal & slag is collected in Circular Pans & Slag Pots. It is kept for a set time period to cast it in solid state. The solid metal cakes then shifted to Metal Handling Yard for its processing.

Metal Handling & Despatch:

The metal cakes are being broken to fixed sizes as per customer's requirement. 92% of the produced metal is recovered thus and the rest 8% of the metal is recovered through Jigging & picking. The recovered metals are then dispatched to customer as per the advice of the dispatch department.

3. Cement Grinding Unit:

The Cement grinding unit at S.A.L. Steel Ltd, Gandhidham, is conceptually for the consumption of fly ash generated from its own power plant. The cement grinding unit will produce PPC cement (fly ash based) and will consume fly ash generated from own thermal power plant in eco-friendly manner.

Main raw material for producing fly ash based PPC cement is:

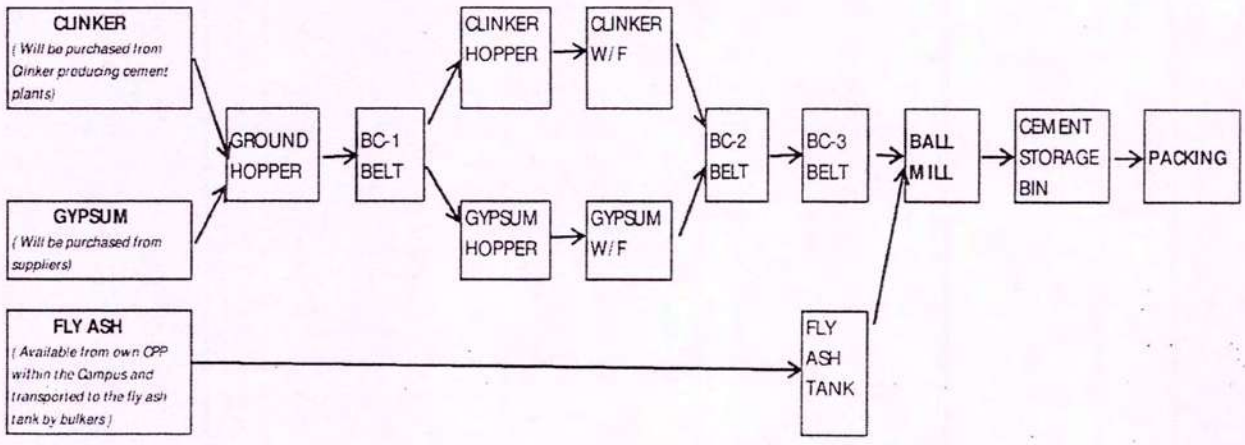
1. Clinker (is purchased from outside)
2. Gypsum (is purchased from outside), and
3. Fly ash (is taken from own power plant)

Raw materials are ground in ball mill and finished product i.e. PPC cement will be stored and packed in PP bags of 50 kg for marketing.

Bag dust collectors (BDC) is installed as a pollution control equipments at mill outlet and material transfer points for clean environment. There will not be any water disposal during the process of cement grinding.

CEMENT GRINDING UNIT FLOW DIAGRAM:

SAL STEEL LTD., GANDHIDHAM (KUTCH)
CEMENT GRINDING UNIT FLOW DIAGRAM



ANNEXURE: 3

DETAILS OF WATER CONSUMPTION & WASTEWATER GENERATION

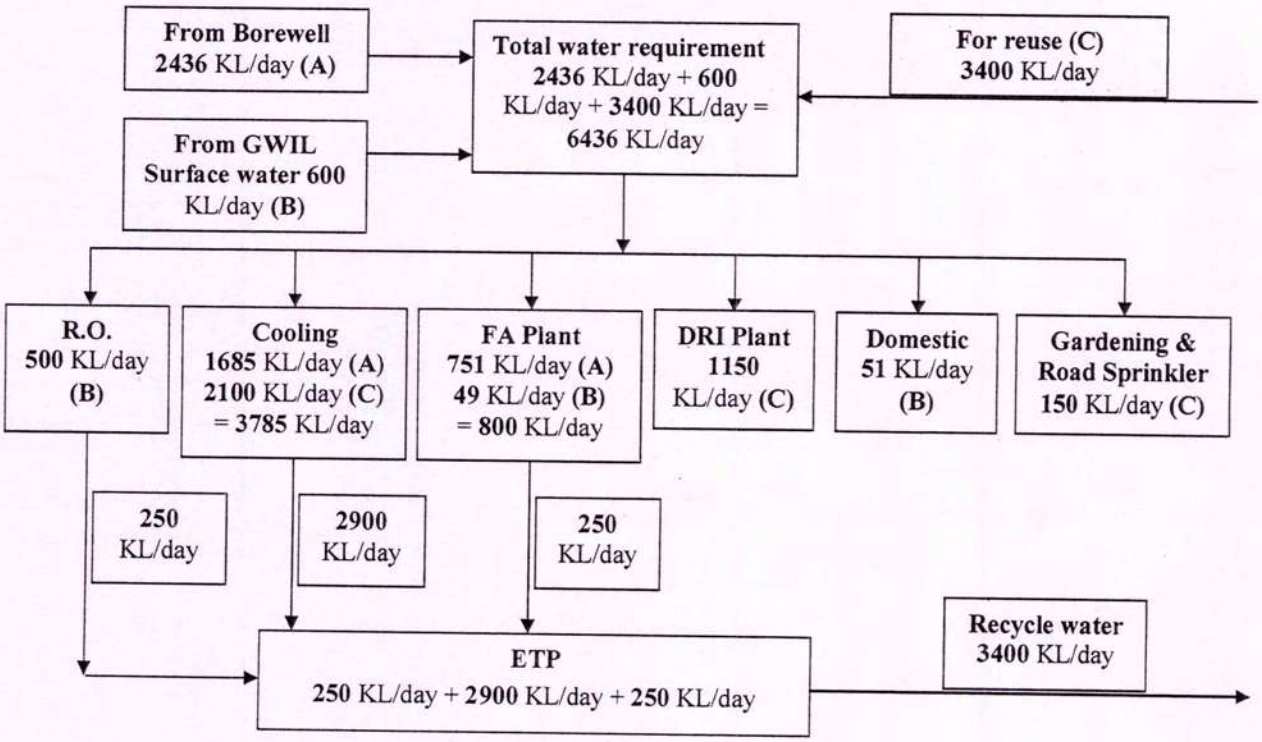
Water:

Existing requirement of fresh water is 3036 KL/Day (2436 KL/day from Borewell and 600 KL/day from GWIL Surface water). 500 KL/day used in R.O., 3785 KL/day for Cooling purpose (1685 KL/day from Borewell, 2100 KL/day from reuse water), 800 KL/day for FA (751 KL/day from Borewell and 49 KL/day from Surface water), 1150 KL/day for DRI (from reuse water), 51 KL/day for domestic use (from surface water), 150 KL/day for gardening and road sprinkler (from reuse water).

The waste water generation detail is given as under.

Particular	Generation (KL/day)	Total Generation (KL/day)
R.O. reject water	250	250
From Cooling	2900	2900
From FA	250	250
Total	**3400**	**3400**

Water Balance Diagram



ANNEXURE: 4

LIST OF EQUIPMENT

- Existing List of Equipments:

1. Power Plant 40 MW
2. Pelletizing Plant
3. Kilns
4. Furnaces
5. Rolling Mill

ANNEXURE: 5

DETAILS OF AIR POLLUTION CONTROL MEASURES

- **Flue gas stacks:**

Sr. No.	Stack attached to	Stack height in meter	Air Pollution Control System (APCS)	Parameters	Permissible limit
1	Induction Furnace-1	40	Bag Filter	PM SO_2 NO_x	50 mg/NM^3 100 ppm 50 ppm
2	Induction Furnace-2	40	Bag Filter		
3	FBC Boiler (Power Plant)	75	Electro Static Precipitator	PM SO_2 NO_x	150 mg/NM^3 100 ppm 50 ppm
4	Reheating Furnace	20	---		
5	Kiln	40	Electro Static Precipitator		
6	Electric Arc Furnace-1	40	Bag Filter		
7	Electric Arc Furnace-2	40	Bag Filter		
8	D.G. Set (Stand By)	11	---		

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- **Process Gas Stacks:**

Sr. No.	Stack attached to	Stack height in meter	Air Pollution Control System (APCS)	Parameters	Permissible limit
1	Kiln	40	Multi Cyclone Separator	PM	150 mg/NM^3
2	Heating Furnace	20	Ducting & Chimney	PM	150 mg/NM^3
3	Screen Setter 1 & 2	20	Bag Filter	PM	150 mg/NM^3
4	Bunker House	20	Bag Filter	PM	150 mg/NM^3
5	Crushing Screening House	11	---	PM	150 mg/NM^3
6	Be-quanching Plant - 1	30	Cyclone Separator	PM	150 mg/NM^3
7	Day Bin Building	20	Bag Filter	PM	150 mg/NM^3
8	Convertor of Iron Ore Plant	30	Bag Filter	PM	150 mg/NM^3
9	Be-quanching Plant - 2	30	Cyclone Separator	PM	150 mg/NM^3
10	Fly Ash Bunker	25	Bag Filter	SPM	150 mg/NM^3
11	Clinker Ceushing and Proportioning of Raw Material & Feed Hopper/Ground Hopper	25	Common Bag Filter of adequate capacity		
12	Cement Mill and discharge tube, cement blending silo and packing house	32	Common Bag Filter of adequate capacity	SPM	150 mg/NM^3

ANNEXURE : 6

DETAILS OF HAZARDOUS WASTE GENERATION

Sr. No.	Waste	Quantity/Year	Category	Disposal Method
1.	Used Oil	0.360 KL/Year	5.1	Collection, storage, Transportation, Disposal by selling out to registered recyclers/re-processor
2.	Discarded Containers	725 Nos./Year	33.3	Collection, storage, Decontamination, Transportation and Disposal by selling out to registered Vendors

ANNEXURE: 7
PHOTOGRAPHS FOR LOW LYING AREA

- Ash Covered with Greet, PCC work, sand coverage and plantation.











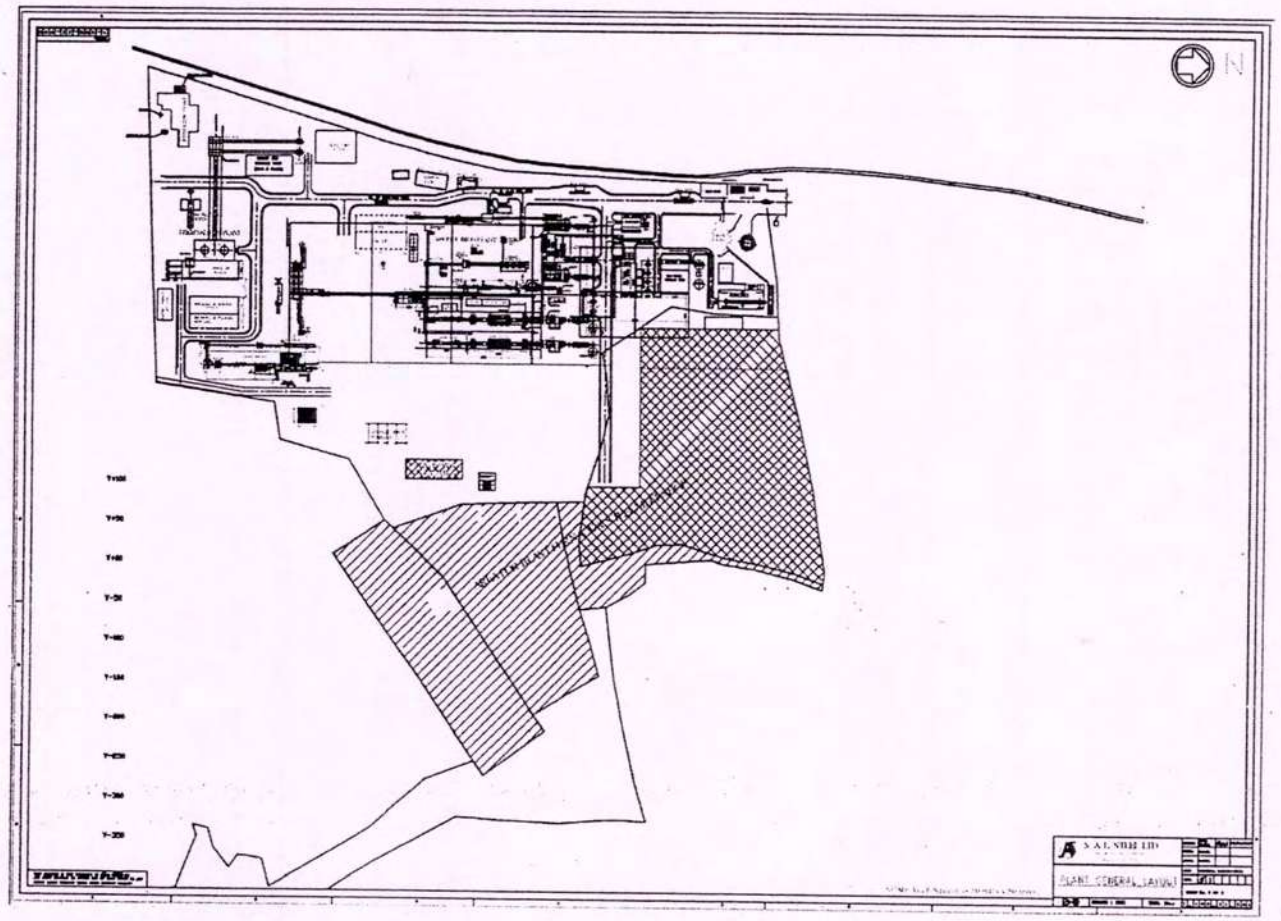


ANNEXURE: 8

SUPPORTIVE DOCUMENTS

- Site Plant
- CC&A
- Revocation Order
- Third Party Analysis Report
- Fly Ash Notifications/Guideline
- Purchase Order of Cement Industry

Site Plan:



GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector 10-A, Gandhinagar 382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 6(2) of the Hazardous & Other Waste (Management & Transboundary Movement) Rules-2016, framed under the Environmental (Protection) Act-1986.The board has granted the consent order no. **AWH- 43958** vide letter No. PC/CCA-KUTCH/345(3)/ID-18021/99843, dated-18/12/2011 which is valid up to 03/05/2016.

And whereas Board has received application inward No. **115879** dated **04/12/2016** for the **Renewal Consolidated Consent and Authorization** (CC&A) of the Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:
(Under the provisions /rules of the aforesaid environmental act

To
M/s. S.A.L. STEEL LTD,
PLOT NO. 245/P,
VILLAGE: BHARAPAR,
TA: GANDHIDHAM,
DIST: KUTCH – 370 201.

1. Consent Order No. AWH-83394 Date ... e: 31/12/2016.

2. The consent shall be valid up to 03/... 21 for manufacturing of following products:

SR.NO.	...UCT	MAXIMUM QUANTITY
1	SPONGE IRON	15000 MT/MONTH
2.	FERRO ALLOY...	2500 MT/MONTH
3.	MS/SS INGO... ...UND, FLAT, PLATE, COIL, ANGLE & OTHERS ... CTURAL MATERIAL	2000 MT/MONTH
4.	HR ... L/PLATE/STRUCTURAL/STEEL/I-BEAM, ANGLE ... ANNELS, , H-BEAMS, WIRE RODS, MS ROU... (THROUGH BLAST FURNACE, SPONGE IRO... OLLING MILLS)	10,00,000 MT/YEAR
5.	E...TRICITY POWER	95 MW

SU... TO THE FOLLOWING SPECIFIC CONDITIONS:

1. Yo... shall not carry out any activity that may attract the applicability of EIA Notification 2006.
2. No ground water shall be used for the project coming under Dark zone without permission of competent authority.

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3. Unloading of raw material by trucks or wagon shall be carried out with proper care to avoid dropping of the material from the height.
4. The regular maintenance of valves, pumps and other machineries shall be carry out to control and minimize the fugitive emission.
5. You shall have to install online oxygen meter and U-tube manometer at the out and inlet of ESP.
6. You shall have to improve the house keeping within plant premises and submit the corrective action plan to this board to minimize the fugitive emission within plant premises.
7. You shall have to submit the fly ash management plan to this board within three month.
8. You shall have to submit the details of generation and disposal of hazardous waste at the quarterly bases to this board.
9. You shall have to install and operate sprinklers to minimize the fugitive emission within plant premises.

3. CONDITIONS UNDER WATER ACT 1974:

3.1 The generation and discharge of industrial effluent fr[illegible] manufacturing process and other ancillary industrial operations shall be **Nil**. [illegible]sed waste water for cooling purpose shall be reused for water sprinkling pur[illegible] premises.

3.2 The quantity of the domestic waste water (Sr[illegible] shall not exceed **10 KL/Day.**

3.3 The quality of the sewage shall conform t[illegible]llowing standards;

PARAMETER	PERMISSIBLE LIMIT
BOD (5 days at 20^0 C)	20 mg/L
Suspended Solid	30 mg/L
Residual Chlorine	Minimum 0.5 mg/L

3.4 The domestic effluent (s[illegible]) shall disposed through septic tank/soak pit.

3.5 The unit shall install [illegible]v meters at the inlet and out let of the ETP and other utilities for measuring cate[illegible]ise (Category as given in Water –Cess Act-1977 schedule II) consumption [illegible].

4 **CONDITIONS U[illegible]F AIR ACT 1981:**

4.1 The followi[illegible] shall be used as fuel in the boiler/ furnace / Thermic fluid Heater / D.G Sets as f[illegible]ring rates:

Sr. no.	Name of Fuel	Quantity
1.	Lignite	15000 MT/Day
2.	LDO	500 Liters/Day
3.	Furnace Oil	200 Liters/Day

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GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector 10-A, **Gandhinagar** 382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

4.2 The applicant shall install & operate air pollution control system in order to achieve flue gas emission norms as prescribed below.

Sr. no.	Stack attached to	Stack height in meters	Air Pollution Control System	Parameter	Permissible limit
1	Induction Furnace-1	40	Bag Filter	P M SO_2 NOx	50 mg/NM^3 100 ppm 50 ppm
2.	Induction Furnace-2	40	Bag Filter		
3.	FBC Boiler (Power Plant)	75	Electro Static Precipitator	P M SO_2 NOx	150 mg/NM^3 100 ppm 50 ppm
4.	Reheating Furnace	20	--		
5.	Kiln	40	Electro Static Precipitator		
6.	Electric Arc Furnace-1	40	Bag Filter		
7.	Electric Arc Furnace-2	40	Bag Filter		
8.	D.G. Set (Stand By)	11	--		

4.3 The applicant shall install & operate air pollution control system in order to achieve process gas emission norms as prescribed below.

Sr. no.	Stack attached to	Stack height in meters	Air Pollution Control System	Parameter	Permissible limit
1.	Kiln	40	Multi Cyclone Separator	P M	150 mg/NM^3
2.	Heating Furnace	20	Ducting & Chimney	P M	150 mg/NM^3
3.	Screen Setting	20	Bag Filter	P M	150 mg/NM^3
4.	Bunker House	20	Bag Filter	P M	150 mg/NM^3
5.	Crushing & Screening House	11	---	P M	150 mg/NM^3
6.	Beneficiating Plant-1	30	Cyclone Separator	P M	150 mg/NM^3
7.	Raw Bin Building	20	Bag Filter	P M	150 mg/NM^3
8.	Converter of Iron Ore Plant	30	Bag Filter	P M	150 mg/NM^3
9.	Be-quanching Plant -2	30	Cyclone Separator	P M	150 mg/NM^3

4.4 The concentration of the following parameters in the ambient air within the premises of the industry shall not exceed the limits specified hereunder as per National Ambient Air Quality Standards issued by MoEF & CC dated 16th November-2009.

Sr. No.	Pollutant	Time Weighted Average	Concentration in Ambient air in µg/m^3
1.	Sulphur Dioxide (SO_2)	Annual 24 Hours	50 80
2.	Nitrogen Dioxide (NO_2)	Annual 24 Hours	40 80
3.	Particulate Matter (Size less than 10 µm) OR PM_{10}	Annual 24 Hours	60 100
4.	Particulate Matter (Size less than 2.5 µm) OR $PM_{2.5}$	Annual 24 Hours	40 60

4.5 The applicant shall provide portholes, ladder, platform etc at [illegible]ney(s) for monitoring the air emissions and the same shall be open for inspe[illegible] The chimney(s) vents attached to various sources of emission shall be designe[illegible]umbers such as S-1, S-2, etc. and these shall be painted / displayed to facilitate [illegible]cation.

4.6 The concentration of Noise in ambient air within [illegible]mises of industrial unit shall not exceed following levels:

Between 6 A.M. to [illegible]. : 75 dB (A)
Between 10 P.M [illegible].M. : 70 dB (A)

5 **Authorization under Hazardous & [illegible] Waste [Management, Transboundary Movement] Rules, 2016 & amende[illegible]**

5.1 **Authorization Number: AWH-8[illegible]nd shall valid up to 03/05/2021.**

5.2 **M/s. S.A.L. STEEL LTD,,** is [illegible]by granted an authorization to operate facility for following hazardous waste[illegible]e premises situated at, **PLOT NO. 245/P,VILLAGE: BHARAPAR, TA: GAND[illegible]M, DIST: KUTCH – 370 201.**

Sr. No.	Waste	[illegible]ity/Year	Category	Facility
1.	Used Oil	[illegible].180 KL/Year	5.1	Collection, storage, Transportation,, Disposal by selling out to registered recyclers/re-processer
2.	[illegible]ed [illegible]ainers	325 Nos/Year	33.3	Collection, storage, Decontamination, Transportation and Disposal by selling out to registered Vendors

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5.3 The authorization is granted to operate a facility for collection, storage, within factory premises, transportation, and ultimate disposal of Hazardous wastes by selling out to registered recyclers.

5.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

5.5 **TERMS AND CONDITIONS OF AUTHORISATION:**

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through ... authorization.
4. Any unauthorized change in personnel, equipment or ... ing conditions as mentioned in the application by the person authorized ... constitute a breach of his authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted co... ing all site specific possible scenarios such as spillages, leakages, fire e... their possible impacts and also carry out mock drill in this regard at regula... al of time;
6. The person authorized shall comply ... e provisions outlined in the Central Pollution Control Board guidelines ... plementing Liabilities for Environmental Damages due to Handling and Di... of Hazardous Waste and Penalty"
7. It is the duty of the authorized ... or to take prior permission of the State Pollution Control Board to close down ... ility.
8. The imported hazardous ... ner wastes shall be fully insured for transit as well as for any accidental o... ce and its clean-up operation.
9. The record of cons... n and fate of the imported hazardous and other wastes shall be maintain...
10. The hazardou... and other waste which gets generated during recycling or reuse or recovery o... rocessing or utilization of imported hazardous or other wastes shall be ... and disposed of as per specific conditions of authorization.
11. The i... or exporter shall bear the cost of import or export and mitigation of dam... if any.
12. ... plication for the renewal of an authorization shall be made as laid down under ... e Rules.

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13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

7. GENERAL CONDITIONS:

7.1 As per "Public liability insurance act-91" company shall get Insurance policy of total project cost, if applicable & submit the valid policy to this office.

7.2 Unit shall develop green belt within premises as per the CPCB guidelines. However, if the adequate land is not available within premises, the unit shall tie up with local agencies like gram panchayat, school, social forestry office etc. for the plantation at suitable open land in nearby locality and submit an action plan of plantation for next three years to GPCB.

7.3 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is at least 100 trees per acre of land and a green belt of **10** meters width shall be developed.

7.4 The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water (Prevention and Control of Pollution) Cess Act, 1977.

7.5 In case of change of ownership/management, the name and address of the new owners/partners/directors/proprietor should immediately be intimated to the Board.

7.6 The applicant shall however, not without prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial unit. The applicant is required to make applications to the Board for this purpose in the prescribed forms under the provisions of the Water (Prevention and Control of Pollution) Act-1974, the Air (Prevention and Control of Pollution) Act-1981 and the Environment (Protection) Act-1986.

7.7 The overall noise level in and around the plant area shall be kept well within the standards by providing noise control measures including engineering control like acoustic insulation hoods, silencers, enclosures etc on all sources of noise generation. The ambient noise level shall conform to the standards prescribed under the Noise Pollution (Regulation and Control) Rules, 2000 framed under Environment (Protection) Act, 1986.

7.8 Applicant is required to comply with the manufacturing, Storage and Import of Hazardous Chemicals Rules-1989 framed under the Environment (Protection) Act-1986.

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7.9 If it is established by any competent authority that the damage is caused due to their industrial activities to any person or his property in that case they are obliged to pay the compensation as determined by the competent authority.

7.10 Applicant shall have to comply with all the guidelines / directive issued / being issued by MoEF&CC / CPCB / DoEF from time to time.

7.11 Environmental cell shall be setup and shall be responsible for the total Environmental management.

7.12 Monitoring in respect to Air, Water, Noise level shall be carried out and results shall be submitted to GPCB on quarterly basis.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Sushil Vegda)
Senior Environment Engineer

NO: PC/ CCA- KUTCH- 345(5)/ ID 18021/ **Date:**
ISSUED TO:
M/s. S.A.L. STEEL LTD,
PLOT NO. 245/P,
VILLAGE: BHARAPAR,
TA: GANDHIDHAM,
DIST: KUTCH – 370 201.

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

AMENDMENT OF CONSOLIDATED CONSENT AND AUTHORIZATION (C C & A)

GPCB/CCA-Kutch 345 (6)/ ID-18021- Date

To,
Sal steel Limited,
Plot No: 245/P,
Bharapar, Taluka: Gandhidham,
Dist: Kutch – 370 421

Sub: - Amendment of Consolidated Consent and Authorization (CC& A) of this Board under the provision the Water (Prevention and Control of Pollution) Act-1981, the air Prevention and Control of Pollution) 1981 and the Hazardous Waste (Management, Handling & Transboundary Movement) Rules 2008 framed under the Environmental (Protection) Act-1986.

Ref: -

1. Consent Order No. AWH – 83394 vide no PC/CCA-KUTCH – 345 (5)/ ID : 18021 /403163 dated 03/02/2017
2. EC – issued by SEIAA /GUJ/EC/3 (b)/713/2017 dated 01/05/2017.
3. Your CCA- Amendment application Inward no-127801 dated 18.9.2017

The Board has granted Consolidated Consent (CC &A) vide order No: AWH-83394 dated 03/02/2017 validity up to 03/05/2021 issued vide letter No: GPCB/CCA-Kutch-345(5)/ID-18021/403163 dated 03/02/2017 is amended as under:

1. The above referred CC&A order is amended as order No: AWH-83394 and issued dated 31/12/2016 and validity period i.e. up to 03/05/2021 & shall remains unchanged.
2. The Products mentioned at Condition No. 2 of the above said CCA order is amended as under:

No.	Name Of Product	Exisin Quantity	Proposed Quantity	TOTAL Quantity
1.	Sponge Iron	15000MT/Month	----------	15000 MT/Month
2.	Ferro Alloys	2500 MT/Month	----------	2500 MT/Month
3.	MS/SS Ingots Round, Flat, Plate, Coil, Angle& other structural Material	2000 MT/Month	--------	2000 MT/Month
4.	HR COIL/ PLATE/STRCTURAL STEEL/ I-BEAM,ANGLE,CHANNELS, H- BEAMS, WIRE RODS, MS ROUNDS (THROUGH BLAST FURNACE, SPONG & ROLLINGSS MILLS)	10,00,000 MT/YEAR	------	10,00,000 MT/YEAR
5.	ELECTRICITY POWER	95 MW	----------	95 MW
6.	Cement from clinker(Grinding alone)	-------	40000	40000T/M

SPECIFIC CONDITIONS:

1. Industry shall comply with the all conditions stipulated by SEIAA in order of Environment Clearance dated 01/05/2017.
2. You shall have to comply with the undertaking submitted vide letter dated 27/09/2017, where you shall provide online monitoring system within 2 months time period.
3. **TRADE EFFLUENT:**

3.1 The quantity of domestic waste water (Sewage) shall be 10.8 KL/Day after expansion.

3.2 Domestic effluent shall be disposed off through Septic Tank/ Soak pit system or it shall be treated separately to conform to the following standards:

PARAMETERS	GPCB NORMS
Suspended Solids	20 mg/l
BOD (5 days at 20 °C)	10 mg/l
Residual Chlorine	Minimum 0.5 ppm

4. **CONDITIONS UNDER AIR ACT 1981:**

4.1 Existing flue gas emission shall be used for proposed expansion & there shall be no additional flue gas emissions:

4.2 The applicant shall install & operate air pollution control system in order to achieve process gas emission norms as prescribed below.

Sr. no.	Stack attached to	Stack height in meters	Air Pollution Control System	Parameter	Permissible limit
EXISTING					
1.	Kiln	40	Multi Cyclone Separator	P M	150 mg/NM^3
2.	Heating Furnace	20	Ducting & Chimney	P M	150 mg/NM^3
3.	Screen Setter 1 & 2	20	Bag Filter	P M	150 mg/NM^3
4.	Bunker House	20	Bag Filter	P M	150 mg/NM^3
5	Crushing Screening House	11	---	P M	150 mg/NM^3
6.	Be-quanching Plant-1	30	Cyclone Separator	P M	150 mg/NM^3
7.	Day Bin Building	20	Bag Filter	P M	150 mg/NM^3
8.	Converter of Iron Ore Plant	30	Bag Filter	P M	150 mg/NM^3
9.	Be-quanching Plant -2	30	Cyclone Separator	P M	150 mg/NM^3
PROPOSED					
1.	Fly AshBunker	25	Bag filter	SPM	150 mg/NM^3
2.	Clinker Crushing And Proportioning of Raw Material & Feed Hopper/Ground hopper	25	Common Bag Filter Of adequate Capacity		
3.	Cement mill and discharge tube, cement Blending silo and packing house	32	Common Bag Filter Of adequate Capacity	SPM	150 mg/NM^3

5. Condition NO 5.2 shall be amended for addition of waste as under, in accordance with the Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2016 as under:

Sr. No.	Waste	Existing Quantity	Proposed Quantity	Total Quantity	Cat.	Facility
1.	Used oil	0.180 KL/ Year	0.180 KL/ year	0.360 KL/ year	5.1	Collection, storage, Transportation and Disposal by selling to GPCB authorized recyclers/sent back to suppliers.
2	Discarded Containers/ Barrels/ Liners/ Bags	325 Nos./ Year	400 Nos./ Year	725 Nos./ Year	33.1	Collection, storage, decontamination, transportation and Disposal by selling to GPCB authorized recyclers/sent back to suppliers.

6. Remaining all other conditions of Consolidated Consent (CC&A) vide order No: AWH-83394 dated 03/02/2017 validity up to 03/05/2021 issued vide letter No: GPCB/CCA-Kutch-345(5)/ID-18021/403163 dated 03/02/2017 shall remains unchanged.

For and on behalf of
Gujarat Pollution Control Board

14/11

(P.J. Vachhani)
Sr. Environmental Engineer

Outward No:427785,14/11/2017

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D.

REVOCATION ORDER OF CLOSURE ORDER ISSUED UNDER SECTION - 31 (A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981

WHEREAS you are having an industrial plant for manufacturing of Sponge Iron, steel Ingots and Billets, Pig Iron and Rolling Mill Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch.

AND WHEREAS, the Board had issued closure direction under section 31 (A) of the Air Act-1981. Vide this office order GPCB/CCA-KUTCH-450(5)/GPCB ID 17960/503811, dated: 29/04/2019 the reason stated therein.

AND WHEREAS you have requested for revocation vide letter dated: 09/05/2019 & 11/05/2019 & 14/05/2019 with supporting documents including;

- Notarized undertaking to comply with CCA conditions.
- Bank Guarantee No. 0067BGFD000720 of Rs. 15,00,000/- valid up to 15/05/2020.
- Compliance report within supporting document.

AND WHEREAS, the officials of the Board visited your industrial plant on 14/05/2019. During visit it was observed that;

1. Plant observed in operation.
2. The unit has provided APCM to Kilns (500 TPDS, 100 TPDS) and Boiler (60 TPH) which were observed in operation
3. CEMS reading noted in compliance.
4. Emergency cap observed closed.
5. Provided fixed and mobile water sprinklers to control fugitive emission and were observed in operation.
6. Conveyor belts at various transfer points were observed covered with GI sheets.
7. Coal was observed stored under shed.
8. The activity to decrease the height of the heap of fly ash was going on. Further no sheds provided to cover the fly ash storage area.

Under the above circumstances, I Smt. U. K. Upadhyay, Environmental Engineer, Gujarat Pollution Control Board revoke the closure order for 3 **Months** from the date with conditions;

- The unit shall operate APCM provided with Kiln and Boiler adequately and efficiently. Emergency cap shall be closed during plant is in operation.

2. The generated fly ash shall be collected, stored in the fly ash silos through pneumatic system and shall be disposed of as per the provisions of Fly Ash Notification and amended thereof.
3. Unit shall maintain the record of the disposal of the fly ash.
4. The APCM provided and the systems provided to control fugitive emission shall be operated adequately and efficiently so as to achieve the norms.
5. Unit shall comply with the conditions of the CCA.
6. Coal Handling guidelines shall be strictly followed.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

15/5/2009

(Smt. U.K. Upadhyay)
Environmental Engineer

NO: PC/ CCA- KUTCH- 450(5) /GPCB ID: 17960/ **Date:**

Issued to,
Sal Steel Ltd.
Survey no. 245/P,
Vill: Bharapar, Ta. Gandhidham,
Dist. Kutch.

Copy To:
1) **The Superintendent Engineer (SE)**
Paschim Gujarat Vij Company Limited (PGVCL),
Circle Office, Nr Bus Station
Ta – Anjar, Dist – Kutch – 370110.....You are requested to supply of electricity from date of issue of this order to the industrial Plant of **M/s. Sal steel Limited,** at **Survey no. 245/P, Vill: Bharapar, Ta. Gandhidham, Dist. Kutch** for **Three Months** duration and intimate to us accordingly.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(Smt. U.K. Upadhyay)
Environmental Engineer

SANGHI CEMENT
Turning Dreams into Concrete Reality

Sanghi Industries Limited
Clinker Plant,Sanghipuram
PO - Sanghipuram,Tal - Abdasa
Kachchh-370511, (Gujarat)

Tel : 02831-274131/32/36
Fax : 02831-274106
IMS / COM / F04
Rev.No.00,eff.dt.01/07/03

PURCHASE ORDER

12143 S.A.L. Steel Limited
Survey No. 245, Paiki,
District # Kutch Gujarat - 370201
Ph.No. : 02836-282195 Fax No. :
Mobile No : 02836-282198
Vendor GSTN no : 24AAHCS8284J1ZU
State Code : 24

PO No	**: 1719000101 (Ver : 0)**
PO Date	**: 21.01.2020**
Release Date	**: 21.01.2020**
IND No.	**: 4619000471**
IND. Date	**: 21.01.2020**
Quot.No.	**: APPROVAL**
Quot. Date	**: 21.01.2020**

Contact : Mr. Pandey **E-Mail : suresh.goyal@salsteel.co.in**

Dear Sir,
With reference to your above Quotation No. and subsequent discussion. We are pleased to place this purchase order for supply of the following materials subject to the terms & conditions stated below & overleaf.

Sr. No.	Material Code	Description	HSN Code	Quantity	Unit	Unit Price	Total Amount (INR)
1	1100000152	FLY ASH (SAL STEEL) Delivery Date : 21.01.2020 SGST @ 2.5 % CGST @ 2.5 %	2621	3000.000	MT	45.00	135000.00

FLY ASH FOR SAL STEEL -GANDHIDHAM
M/S.SAL STEEI IS AGREED TO SUPPLY 3000 MT AT ABOVE PRICE.
MATERIALS COST NEW APPROVED RATE RS.45/-PMT. AND
TRANSPORTATION CHARGE RS.390/-PMT FOR (TRANSPORTOR NAME-J D BULK).
PAYMENT TERMS:-30 DAYS GREDIT.

Sub Total(INR)	135,000.00
Others	1,170,000.00
CGST	3,375.00
SGST	3,375.00
Net Total(INR)	1,311,750.00

In Words : INR THIRTEEN LAKH ELEVEN THOUSAND SEVEN HUNDRED FIFTY ONLY

1. Prices : Prices are net & firm till completion of order & are on EXW - Sal Steel
2. Delivery :
3. Payment : General
4. Despatch : **Please despatch securely packed material to destination:**
   Delivery at : AT SANGHIPURAM.
   Billing Address : Sanghi Industries Limited
   P.O. Sanghipuram, Tal -Abdasa, Kachchh - 370511,Gujarat,India
5. Insurance : To be covered by you at your cost / by us. Please inform us depatch details on Fax / Email as soon as the materials are despatched.
6. Important Note : GST Invoice (If applicable) should accompany with the transporter or otherwise no bills are payable by us.
7. Note : Please Mention this HSN / SAC code, Sanghi Industries Limited's GSTIN details in your all documents & Correspondences.
   Invoice : **Original of Recipient / Commercial Tax Invoice and Duplicate for Transporter copy (If applicable) must be sent along with material on Factory billing address and Extra copies of all despatch documents must be sent at our Corporate office Ahmedabad.**
8. : **Seller must be sent the draft invoice before generating final invoice for Buyer's approval.**

GST STANDARD CONTRACT CLAUSE

State : **GUJARAT**
GSTIN : **24AAECS5510Q1Z4**

Prepared By
Ashish Sharma

Checked By
Gajendra Sen

Digitally Signed By:
RAKESH KUMAR CHATURVEDI
Wed 22-Jan-2020 10:53:23 IST
For SIL
695250A6F7C5CAD1

Continue . . . .

SANGHI CEMENT
Turning Dreams into Concrete Reality

Sanghi Industries Limited
Clinker Plant,Sanghipuram
PO - Sanghipuram,Tal - Abdasa
Kachchh-370511, (Gujarat)

Tel : 02831-274131/32/36
Fax : 02831-274106
IMS / COM / F04
Rev.No.00,eff.dt.01/07/03

PO No. : 1719000101 (Ver : 0) **PURCHASE ORDER**

1. Seller / Contractor Agrees to do all things (not limited to) like providing GST invoices or other documentation as per GST law relating to the service under this order like, payment of taxes, timely filing of valid statutory returns for the tax period on the goods and service tax portal etc. that may be necessary to match the invoice on GSTN common portal and enable SANGHI INDUSTRIES LIMITED to claim input tax credit in relation any GST payable under this agreement or in respect of any service provided under this order.
2. In case the input tax credit of GST denied or demanded or recovered from SANGHI INDUSTRIES LIMITED on account of any non-compliance by the seller, including non-payment of GST changed and recovered, the seller shall indemnify SANGHI INDUSTRIES LIMITED in respect of all claims of tax, penalty and / or interest, loss, damages, costs, expenses and liability that may arise due to such non compliance.
3. Seller shall maintain high GST compliance rating track record at any given point of time.
4. **E Way Bill - "For non generation of E - Way Bill, M/s. Sanghi Industries Ltd. will not be responsible for any consequences whatsoever".**

State : **GUJARAT**
GSTIN : **24AAECS5510Q1Z4**

For Sanghi Industries Ltd.

Digitally Signed By:
RAKESH KUMAR CHATURVEDI
Wed 22-Jan-2020 10:53:23 IST
For SIL
695250A6F7C5CAD1

Prepared By
Ashish Sharma

Checked By
Gajendra Sen

Authorised signatory

40

TERMS & CONDITIONS

(These Conditions form an integral part to this Purchase Order)

1. Delivery Period: All items must be despatched within the specified delivery period unless the time limit is extended by us. In case items are not despatched within the stipulated delivery period, we reserve the right to obtain items from other sources holding you liable for the difference in prices and incidental expenses arising there from if any.

2. LD Clause: Timely delivery is the essence of the order. In the event of delay beyond agreed delivery period or non supply of materials the vendor should be liable to pay damages @ 0.5% of the total contract price per week of delay subject to a maximum of 5% of the total price (by way of liquidated damages), prejudice to the right of the purchaser to take any other action. The amount shall also be recoverable from any other contract on account of the Vendor.

3. Guarantee Clause: The Equipment#s/ Spares to be supplied must be brand new and in first class workmanship. The supplier shall warranty to replace, rectify or repair at their own cost, the components or part of machinery proved to have become unserviceable due to any of above defects, for a period of 12 months from the date of commissioning or 18 months from the date of dispatch. All papers of guarantee/warranty of the goods supplied with proper execution of papers & seal of the supplier on it, should be send to the purchaser along with the goods supplied.

4. Approval of Material Supplied: The order is placed subject to approval of the material delivered at our works and subject to testing certificates, if applicable. All items which are not approved, being not considered by us in accordance with specifications laid down in the order are liable to be rejected & returned to the supplier at their own risk & cost. If the material is rejected, the proportionate GST, Packing & Forwarding, Lorry/Railway freight etc. paid by us will be recovered from you. Company has a right to take approval of material from any certifying authority & its report regarding genuineness of material.

Since it is obviously not possible to check each & every piece while receiving and accepting the supply, it is understood that pieces not confirming to the specifications set-out or otherwise found defective/dented/damaged during the course of utilization will be subject to replacement as and when the defect or damage is detected, at the supplier's own risk & cost.

5. Packing: All items should be securely & properly packed to avoid breakage & pilferage in transit. Instruction to transporter for careful handling, if required, depending upon nature of item, should be highlighted on each packing. Delivery challan / packing slip must be put in each packing case.

6. Weight & Measurement: all the goods supplied should confirm to all the provisions of weight & measurement Act. if the goods supplied require verification & calibrations by weight & measurement act it shall be done at the cost of supplier. Quantity recorded/verified at our stores will be accepted as final & supplier#s bill will be passed accordingly.

7. Patent/ Trade Mark/ Copy Right/ Sample: Supplier alone shall be responsible for any infringement of law or Patent, drawing samples claimed by any other manufacturer or by you. You shall indemnify us against all such claims & shall bear all legal expenses therein.

8. Inspection/ Test Certificate: All material / equipment shall be inspected by SIL or its representatives before dispatch. At least 15 days notice has to be given by the supplier to SIL for the inspection. In case SIL waives inspection the supplier or sub-supplier will critically inspect and dispatch the same with all test certificates & SIL reserves the right to arrange for third party inspection unless waiver is taken in writing before dispatch of material. However final inspection in such cases will be carried out by us at our works, Sanghipuram. Third party inspection or waiver of inspection by SIL does not absolve supplier from their responsibility of quality and guarantee of equipments.

9. Control Regulations: The supply & despatch should be arranged in strict confirmity with any Control Regulation of Govt. applicable & after obtaining permits, if any, required under the regulations in force from time to time.

10. HSN / SAC details: Please mention HSN No. of the each material /SAC No of each service against this order & address in your Invoice.

11. Our PAN: AAECS5510Q.

12. Our GST / UIN Details: As per state wise details given below.

Gujarat - 24AAECS5510Q1Z4
Maharashtra - 27AAECS5510Q1ZY
Rajasthan - 08AAECS5510Q1ZY
Kerala - 32AAECS5510Q1Z7
Madhya Pradesh - 23AAECS5510Q1Z6

13. Invoice: All invoices should be sent to us in duplicate mentioning G. S. T. no, State code, our Purchase Order No. and should be properly signed & seal of the authorized person with proper date and contact no. and CIN no in case of registration under the Companies Act.

14. ISO Clause: You will have to provide all particulars as needed for ISO 9001, 14001, 18001 (OHSAS) & SA 8000 System.

15. Jurisdiction: Any dispute arising to touching the construction, meaning or the effect of this agreement or any clause herein contained or as to the rights liabilities of the parties herein, shall be subject to the Jurisdiction of the appropriate courts in the city of Ahmedabad only and not any other place.

16. Confidential Information/Non Disclosure Clause : Each party recognizes that it may be given and have access to certain confidential Information and assets of the other party. Each party undertakes not to use any such confidential information and information about organisation assets except as required by law or permitted hereunder, without the prior written consent of the other party. The parties further undertake that they shall at all times during and after the termination of the Agreement keep the confidential Information confidential and not disclose it to any third party.

17. Arbitration: In case of any dispute between the parties, the same shall be solved through mutual understanding. In case it persists than the same shall be referred to Arbitration. The Arbitration shall be governed by the The Arbitration and Conciliation Act,1996 as applicable to whole of India along with subsequent amendments made from time to time. The award passed by the Sole Arbitrator shall be final and binding to all the parties and the place of Arbitration shall be Bhuj. The cost of Arbitration shall be borne by the party itself. The language of Arbitration shall be English (U.K.).

18. Insurance of Goods: All the goods supplied as per purchase order should be insured by the supplier at his own cost .

Seller shall arrange insurance for 110% of the invoice value from the loading point to unloading point or warehouse to warehouse basis.

19. Acceptance of Order: We should receive the acceptance of this Order within 03 days from the date of this order. If nothing to the contrary is heard from you within 03 days it will be presumed that this order has been accepted by you.

20. Code of Conduct: Ref. to the link - http://www.sanghicement.com/themes/bartik/pdf/KPMG_Vendor_Code_Conduct.pdf

Digitally Signed By:
RAKESH KUMAR CHATURVEDI
Wed 22-Jan-2020 10:53:23 IST
For SIL
695250A6F7C5CAD1

SANGHI CEMENT
Turning Dreams into Concrete Reality

Sanghi Industries Limited
Clinker Plant,Sanghipuram
PO - Sanghipuram,Tal - Abdasa
Kachchh-370511, (Gujarat)

Tel : 02831-274131/32/36
Fax : 02831-274106
IMS / COM / F04
Rev.No.00,eff.dt.01/07/03

PURCHASE ORDER

12143 S.A.L. Steel Limited
Survey No. 245, Paiki,
District # Kutch Gujarat - 370201
Ph.No. : 02836-282195 Fax No. :
Mobile No : 02836-282198
Vendor GSTN no : 24AAHCS8284J1ZU
State Code : 24

PO No	**: 1719000098 (Ver : 0)**
PO Date	**: 18.01.2020**
Release Date	**: 18.01.2020**
IND No.	**: 4619000467**
IND. Date	**: 18.01.2020**
Quot.No.	**: APPROVAL**
Quot. Date	**: 18.01.2020**

Contact : Mr. Pandey **E-Mail : suresh.goyal@salsteel.co.in**

Dear Sir,
With reference to your above Quotation No. and subsequent discussion. We are pleased to place this purchase order for supply of the following materials subject to the terms & conditions stated below & overleaf.

Sr. No.	Material Code	Description	HSN Code	Quantity	Unit	Unit Price	Total Amount (INR)
1	1100000152	FLY ASH (SAL STEEL) Delivery Date : 18.01.2020 SGST @ 2.5 % CGST @ 2.5 %	2621	500.000	MT	5.00	2500.00

FLY ASH FOR SAL STEEL -GANDHIDHAM
M/S.SAL STEEI IS AGREED TO SUPPLY EXTRA 500 MT AT ABOVE PRICE.(SAMPLE ALREADY APPROVED)
MATERIALS COST RS.5/-PMT. AND TRANSPORTATION CHARGE RS.390/-PMT FOR (J D BULK).
PAYMENT TERMS:-30 DAYS GREDIT.

Sub Total(INR)	2,500.00
Others	195,000.00
CGST	62.50
SGST	62.50
Net Total(INR)	197,625.00

In Words : INR ONE LAKH NINETY-SEVEN THOUSAND SIX HUNDRED TWENTY-FIVE ONLY

1. Prices : Prices are net & firm till completion of order & are on FOR - Sanghipuram (Grinding Unit)
2. Delivery :
3. Payment : General
4. Despatch : **Please despatch securely packed material to destination:**
   Delivery at : AT SANGHIPURAM.
   Billing Address : Sanghi Industries Limited
   P.O. Sanghipuram, Tal -Abdasa, Kachchh - 370511,Gujarat,India
5. Insurance : To be covered by you at your cost / by us. Please inform us depatch details on Fax / Email as soon as the materials are despatched.
6. Important Note : GST Invoice (If applicable) should accompany with the transporter or otherwise no bills are payable by us.
7. Note : Please Mention this HSN / SAC code, Sanghi Industries Limited's GSTIN details in your all documents & Correspondences.
   Invoice : Original of Recipient / Commercial Tax Invoice and Duplicate for Transporter copy (If applicable) must be sent along with material on Factory billing address and Extra copies of all despatch documents must be sent at our Corporate office Ahmedabad.
8. : **Seller must be sent the draft invoice before generating final invoice for Buyer's approval.**

GST STANDARD CONTRACT CLAUSE

State : **GUJARAT**
GSTIN : **24AAECS5510Q1Z4**

Prepared By
Ashish Sharma

Checked By
Gajendra Sen

Digitally Signed By:
RAKESH KUMAR CHATURVEDI
Sat 18-Jan-2020 15:10:06 IST
For SIL
C184F70E79482041

Continue . . . .

SANGHI CEMENT
Turning Dreams into Concrete Reality

Sanghi Industries Limited
Clinker Plant,Sanghipuram
PO - Sanghipuram,Tal - Abdasa
Kachchh-370511, (Gujarat)

Tel : 02831-274131/32/36
Fax : 02831-274106
IMS / COM / F04
Rev.No.00,eff.dt.01/07/03

PO No. : 1719000098 (Ver : 0) **PURCHASE ORDER**

1. Seller / Contractor Agrees to do all things (not limited to) like providing GST invoices or other documentation as per GST law relating to the service under this order like, payment of taxes, timely filing of valid statutory returns for the tax period on the goods and service tax portal etc. that may be necessary to match the invoice on GSTN common portal and enable SANGHI INDUSTRIES LIMITED to claim input tax credit in relation any GST payable under this agreement or in respect of any service provided under this order.
2. In case the input tax credit of GST denied or demanded or recovered from SANGHI INDUSTRIES LIMITED on account of any non-compliance by the seller, including non-payment of GST changed and recovered, the seller shall indemnify SANGHI INDUSTRIES LIMITED in respect of all claims of tax, penalty and / or interest, loss, damages, costs, expenses and liability that may arise due to such non compliance.
3. Seller shall maintain high GST compliance rating track record at any given point of time.
4. **E Way Bill - "For non generation of E - Way Bill, M/s. Sanghi Industries Ltd. will not be responsible for any consequences whatsoever".**

State : **GUJARAT**
GSTIN : **24AAECS5510Q1Z4**

For Sanghi Industries Ltd.

Digitally Signed By:
RAKESH KUMAR CHATURVEDI
Sat 18-Jan-2020 15:10:06 IST
For SIL
C184F70E79482041
Authorised signatory

Prepared By
Ashish Sharma

Checked By
Gajendra Sen

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TERMS & CONDITIONS

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4. Approval of Material Supplied: The order is placed subject to approval of the material delivered at our works and subject to testing certificates, if applicable. All items which are not approved, being not considered by us in accordance with specifications laid down in the order are liable to be rejected & returned to the supplier at their own risk & cost. If the material is rejected, the proportionate GST, Packing & Forwarding, Lorry/Railway freight etc. paid by us will be recovered from you. Company has a right to take approval of material from any certifying authority & its report regarding genuineness of material.

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7. Patent/ Trade Mark/ Copy Right/ Sample: Supplier alone shall be responsible for any infringement of law or Patent, drawing samples claimed by any other manufacturer or by you. You shall indemnify us against all such claims & shall bear all legal expenses therein.

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Madhya Pradesh - 23AAECS5510Q1Z6

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Digitally Signed By:
RAKESH KUMAR CHATURVEDI
Sat 18-Jan-2020 15:10:06 IST
For SIL
C184F70E79482041

F. No. 22-13/2019-IA.III
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Aliganj, Jorbagh Road
New Delhi 110 003

Dated: 28th August, 2019

Office Memorandum

Sub: Change in conditions stipulated in the Environmental Clearances of Thermal Power Plants and Coal Mines in line with the Fly Ash Notification and subsequent amendments - reg.

The Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986 mandates the requirement of prior environmental clearance to the projects/activities listed in the schedule to the said Notification. These projects/activities have been categorized under category A or B and require appraisal/and approval by the respective regulatory authorities (MoEF&CC/SEIAAs) at the Central/State level.

2. As per the provisions of the EIA Notification, 2006, read with subsequent amendments, mining of minerals is covered under Category A/B of the Schedule to the EIA Notification, 2006 based on their areal extent, and thus requiring prior environmental clearance from the concerned regulatory authority.

3. Based on the proposals submitted by the project proponent and recommendations of the sectoral Expert Appraisal Committee, mining projects and thermal power plants were granted Environmental Clearance by the Ministry/State Environment Impact Assessment Authorities (SEIAAs) from time to time, subject to compliance of certain terms and conditions as environmental safeguards necessitated at that stage, which also included the condition for backfilling of mines voids, use/disposal of fly ash in low lying areas, etc.

4. In order to address the environmental concerns of fly ash and to improve its utilization, MoEF&CC has issued a Notification on 14th September, 1999 and subsequent amendments issued vide Notifications dated 27th August, 2003, 3rd November, 2009 and 25th January, 2016 from time to time.

The Fly Ash Notification issued vide S.O.2804 (E) dated 3rd November, 2009 provides for mandatory use of fly ash in the external overburden dump, backfilling or stowing of mines. The main concern is poor fly ash utilization by the pithead power plants mainly because of limited potential in cement industries/road projects and non-utilization of fly ash in stowing and overburden in coal mines.

5. An Expert Committee was constituted for developing a focussed strategy for best utilization of flyash to manufacture end products. The Committee has made recommendations for enhanced utilization of flyash in various sectors viz. mines, roads, bricks manufacturing, cement manufacturing, etc. During an Inter-ministerial consultation held on 21st January, 2019 under the Chairmanship of Secretary (EF&CC), recommendations of the Expert Committee were accepted, which *inter-alia* included the following:-

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PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 1125438

Q GREEN TECHCON PRIVATE LIMITED
PLOT NO. 5 & 6, R. S. NO. 362, KAMALPUR - PADHARIYA LINK ROAD, AT & PO. PADHARIYA, TA & DIST. : MEHSANA MEHSANA
Gujarat 382865
Ph. +91-9766102324
State: 24-GJ-Gujarat
GSTIN: 24AAHCR0833Q1Z2
PAN : AAHCR0833Q

Order No. : SSL/HO/001943/DOM Dated : 27/02/2020
PR No./Date :

Ammendment : 0 Ammendment Date:
Department POLLUTION CONTROL
Payment Terms : As per Remarks Transport Payment Mode: paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	INSCPU0247	Fly Ash Bricks Machine Model No. : RT3 (QT3) List of Main Equipments : [1] Feeder [2] Conveyor - 08 Mtr. Long [3] Bi-Directional PAN Mixer [4] Conveyor - 08 Mtr. Long [5] Collecting Hopper [6] Block Machine [7] 01 Mould of 14 Bricks (SAL Logo included) [8] Hydraulic Oil - 210 Ltr. [9] Automatic Stacking System Size of Brick : 75 mm x 110 mm x 230 mm All other Technical Specifications are as per your Quotation No. : 18-19/AS/0306, Dated on 02.12.2019.		Set	1.00	4,000,000.00	30.00%	18.00	2800000.00

To A/c, please release cheque of Rs. 5,60,000=00 as 20% Advance payment
MOST URGENT
Snehal 29/02/20

Paid 6/3/20

Prepared By, Created by : Snehal Rajpal 27/02/2020

Technically Verified By Snehal 27/02/20

Checked By,

Authorised Signatory

45

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat.India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

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PLOT NO. 5 & 6, R. S. NO. 362, KAMALPUR - PADHARIYA LINK ROAD, AT & PO. PADHARIYA, TA & DIST. : MEHSANA MEHSANA
Gujarat 382865
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State: 24-GJ-Gujarat
GSTIN: 24AAHCR0833Q1Z2
PAN : AAHCR0833Q

Order No. : SSL/HO/001943/DOM **Dated :** 27/02/2020
PR No./Date :

Ammendment : 0 **Ammendment Date:**
Department POLLUTION CONTROL
Payment Terms : As per Remarks **Transport Payment Mode:** paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount

Remarks :

Payment Terms :
[1] 20 % of Basic PO Value will be paid as an Advance.
[2] 70 % of Basic PO Value + 100 % Taxes will be paid against Proforma Invoice against readiness of Equipments.
[3] Balance 10 % of Basic PO Value will be paid within 30 Days after Successful Commissioning.

Note : Vendor has to prepare following documents in three sets by mentioning our PO Number, PO Date, HSN Code, PAN No & GST Number & provide the same with Dispatch Document.

[1] Tax Invoice / Delivery Challan / Packing List
[2] Warranty / Guarantee Certificate for total system & major bought out items.
[3] Material Test Certificate, Hardness Report, Ultrasonic Test Report & Dimension Report in case of machined components as per drawing.
[4] Test Report for total system & major bought out items.
[5] Material Dispatch Clearance Certificate along with inspection clearance if any.
[6] Installation Manual.
[7] Maintenance Manual.
[8] Chart for trouble shooting, if applicable.
[9] Electrical Circuit Diagram, if applicable.

Delivery Terms	F.O.R. up to SAL Steel Ltd. Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Certificate Requirement	Test Certificate
Warranty	12 / 18 Months From Dt. of Comm. / Supply
Delivery Schedule	Within 03 - 04 Weeks
P & F Charges	Inclusive
Loading Charges	Inclusive
Insurance	In Vendor's Scope
Erection & Commissioning	Only Supervision Included

Sub-Total :		2,800,000.00
CGST	9.00%	252,000.00
SGST	9.00%	252,000.00

BH Prepared By, 27/02/2020
Technically Verified By Snehal 27/02/20 Checked By,
Authorised Signatory
Created By : Snehal Rajpal

47

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
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Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 1125438

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Payment Terms : As per Remarks Transport Payment Mode: paid

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GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount

Total P.O Value : 3,304,000.00

Amount (in words) : INR Thirty Three Lakhs Four Thousand Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

BH Prepared By (Dhyeng Halaniya) 27/02/2020
Technically Verified By Snehal 27/02/20
Checked By,
Authorised Signatory

Created by : Snehal Rajpal

48

Arihant
SOLUTIONS
Environmental Management & Technical Consultants

No : ASEMTC/2019-20/SS/AAQMS/REPORTS/101 Date : 18/02/2020

ANALYSIS REPORT
(For the Month of February -2020)

Client Name	M/s. Sal Steel Ltd.
Address	Plot No : 245/P, Village : Bharapar, Ta : Gandhidham, Dist : Kutch-370210, State : Gujarat
Date of Sampling	17/02/2020
Location	Near Sub Station
Duration of Sampling	8 Hrs.
Sample Code	$PM_{2.5}$ – 21, PM_{10} – 25, ASEMTC/ENV/AM/022020/33(SO_2) ASEMTC/ENV/AM/022020/34(NO_x)
Test Method	IS 5182
Wind Direction	North -> South
Sampling Done By	Mr. Savan B. Vekariya
Analysis Starts on	18/02/2020
Analysis Completion On	18/02/2020

AMBIENT AIR QUALITY MONITORING ANALYSIS RESULTS

Sr. No.	Parameters	Unit	GPCB Norms	Results
1.	Particulate Matter (PM_{10})	$\mu g/m^3$	100	80.41
2.	Particulate Matter ($PM_{2.5}$)	$\mu g/m^3$	60	42.61
3.	Sulfur dioxide (SO_2)	$\mu g/m^3$	80	25.84
4.	Oxides of Nitrogen (NO_x)	$\mu g/m^3$	80	31.16

Addreshh : 302-B, 2nd Floor, Shyamal Complex, Opp. Sahyog Hospital, Mavdi Main Road, Rajkot - 360(
M : 90 99 98 92 94, Email : arihant.emtc@gmail.com

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Arihant
SOLUTIONS
Environmental Management & Technical Consultants

ANALYSIS REPORT
(For the Month of February -2020)

Client Name	M/s. Sal Steel Ltd.
Address	Plot No : 245/P, Village : Bharapar, Ta : Gandhidham, Dist : Kutch-370210, State : Gujarat
Date of Sampling	17/02/2020
Location	Near Main Gate
Duration of Sampling	8 Hrs.
Sample Code	$PM_{2.5}$ – 22, PM_{10} – 26, ASEMTC/ENV/AM/02020/35(SO_2) ASEMTC/ENV/AM/022020/36(NO_x)
Test Method	IS 5182 (Part-2)
Wind Direction	North to South
Sampling Done By	Mr. Savan B. Vekariya
Analysis Starts on	18/02/2020
Analysis Completion On	18/02/2020

AMBIENT AIR QUALITY MONITORING ANALYSIS RESULTS

Sr. No.	Parameters	Unit	GPCB Norms	Results
1.	Particulate Matter (PM_{10})	$\mu g/m^3$	100	86.51
2.	Particulate Matter ($PM_{2.5}$)	$\mu g/m^3$	60	52.19
3.	Sulfur dioxide (SO_2)	$\mu g/m^3$	80	26.10
4.	Oxides of Nitrogen (NO_x)	$\mu g/m^3$	80	31.72

Address : 302-B, 2nd Floor, Shyamal Complex, Opp. Sahyog Hospital, Mavdi Main Road, Rajkot - 360004
M : 90 99 98 92 94, Email : arihant.emtc@gmail.com

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Environmental Management & Technical Consultants

ANALYSIS REPORT
(For the Month of February -2020)

Client Name	M/s. Sai Steel Ltd.
Address	Plot No : 245/P, Village : Bharapar, Ta : Gandhidham, Dist : Kutch-370210, State : Gujarat
Date of Sampling	17/02/2020
Location	Near Ferro R. O
Duration of Sampling	8 Hrs.
Sample Code	$PM_{2.5}$ – 23, PM_{10} – 27, ASEMTC/ENV/AM/022020/37(SO_2) ASEMTC/ENV/AM/022020/38(NO_x)
Test Method	IS 5182
Wind Direction	North -> South
Sampling Done By	Mr. Savan B. Vekariya
Analysis Starts on	18/02/2020
Analysis Completion On	18/02/2020

AMBIENT AIR QUALITY MONITORING ANALYSIS RESULTS

Sr. No.	Parameters	Unit	GPCB Norms	Results
1.	Particulate Matter (PM_{10})	$\mu g/m^3$	100	88.04
2.	Particulate Matter ($PM_{2.5}$)	$\mu g/m^3$	60	50.48
3.	Sulfur dioxide (SO_2)	$\mu g/m^3$	80	24.20
4.	Oxides of Nitrogen (NO_x)	$\mu g/m^3$	80	34.92

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Environmental Management & Technical Consultants

ANALYSIS REPORT

(For the Month of February -2020)

Client Name	M/s. Sal Steel Ltd.
Address	Plot No : 245/P, Village : Bharapar, Ta : Gandhidham, Dist : Kutch-370210, State : Gujarat
Date of Sampling	17/02/2020
Location	Near Rolling Mill
Duration of Sampling	8 Hrs.
Sample Code	$PM_{2.5}$ – 24, PM_{10} – 28, ASEMTC/ENV/AM/022020/39(SO_2) ASEMTC/ENV/AM/022020/40(NO_x)
Test Method	IS 5182
Wind Direction	North -> South
Sampling Done By	Mr. Savan B. Vekariya
Analysis Starts on	18/02/2020
Analysis Completion On	18/02/2020

AMBIENT AIR QUALITY MONITORING ANALYSIS RESULTS

Sr. No.	Parameters	Unit	GPCB Norms	Results
1.	Particulate Matter (PM_{10})	$\mu g/m^3$	100	84.01
2.	Particulate Matter ($PM_{2.5}$)	$\mu g/m^3$	60	52.36
3.	Sulfur dioxide (SO_2)	$\mu g/m^3$	80	24.97
4.	Oxides of Nitrogen (NO_x)	$\mu g/m^3$	80	33.73

Analyzed By

Environmental Management & Technical Consultants ★ Arihant Solutions

Checked By

Note:

1. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Laboratory in writing.
4. This office is not responsible for the authenticity for the samples not collected by our officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.

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ENTECH LABORATORIES
ENVIRONMENTAL AUDITOR - SCHEDULE - II

Corresponding Address :
202, Trade Square, Opp. Torrent Power House,
Sabarmati, Ahmedabad-380 005. Phone : 079-2757 2758
Mo. : +91 99099 75904 • e-Mail : emsprakash@gmail.com

TEST REPORT

LABORATORY ID:	ETL/STK/01-20/5918	**REPORT ID:** 17946	**ISSUE DATE:** 24/01/2020
CUSTOMER NAME	: M/S SAL STEEL LTD.		
ADDRESS	: Plot No. 245/P , Village: Bharapar , Taluka: Gandhidham , District : Kutch – 370201, State: Gujarat.		

SAMPLE DETAILS

SAMPLE TYPE	:	Flue Gas Stack
SAMPLING PROTOCOL/TYPE	:	IS:11255/ Iso-kinetic Sampling
SAMPLING DATE	:	21/01/2020
ANALYSIS START DATE – END DATE	:	22/01/2020- 24/01/2020
SAMPLING LOCATION	:	Stack attached to WHRP (10.3 TPH)
FUEL	:	NA.
AIR POLLUTION CONTROL MEASERE	:	ESP (3 Stage)
AMBIENT TEMPERATURE	:	25 ^{0}C
STACK TEMPERATURE	:	112 ^{0}C
DURATION OF SAMPLING	:	30 min
VELOCITY OF STACK GAS	:	13.10 m/s

ANALYSIS DETAILS

SR. No.	PARAMETER	UNIT	RESULT	GPCB NORMS	TEST METHOD
01.	PARTICULATE MATTER	mg/Nm^3	50.8	150	IS:11255(PART 1) RA 2014
02.	SULFUR DIOXIDE (SO_2)	ppm	17.1	100	IS:11255(PART 2) RA 2014
03.	NITROGEN DIOXIDE (NO_2)	ppm	28.5	50	IS:11255(PART 7) RA 2017

TESTED BY: Nitesh Jain

S.N. Ansari
AUTHORISED SIGNATORY

--End of Report--

Note:
1. The results relate only to the items tested.
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ENVIRONMENTAL AUDITOR - SCHEDULE - II

Corresponding Address :
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Sabarmati, Ahmedabad-380 005. Phone : 079-2757 2758
Mo. : +91 99099 75904 • e-Mail : emsprakash@gmail.com

TEST REPORT

LABORATORY ID: ETL/STK/01-20/5919	REPORT ID: 17947	ISSUE DATE: 24/01/2020

CUSTOMER NAME : **M/S SAL STEEL LTD.**
ADDRESS : Plot No. 245/P , Village: Bharapar , Taluka: Gandhidham , District : Kutch – 370201, State: Gujarat.

SAMPLE DETAILS

SAMPLE TYPE	:	Flue Gas Stack
SAMPLING PROTOCOL/TYPE	:	IS:11255/ Iso-kinetic Sampling
SAMPLING DATE	:	21/01/2020
ANALYSIS START DATE – END DATE	:	22/01/2020- 24/01/2020
SAMPLING LOCATION	:	Stack attached to Boiler With 500 Kiln(53.2 TPH)
FUEL	:	Coal
AIR POLLUTION CONTROL MEASERE	:	ESP (3 Stage)
AMBIENT TEMPERATURE	:	23 ^{0}C
STACK TEMPERATURE	:	134 ^{0}C
DURATION OF SAMPLING	:	30 min
VELOCITY OF STACK GAS	:	14.18 m/s

ANALYSIS DETAILS

SR. No.	PARAMETER	UNIT	RESULT	GPCB NORMS	TEST METHOD
01.	PARTICULATE MATTER	mg/Nm^3	44.5	150	IS:11255(PART 1) RA 2014
02.	SULFUR DIOXIDE (SO_2)	ppm	25.9	100	IS:11255(PART 2) RA 2014
03.	NITROGEN DIOXIDE (NO_x)	ppm	35.1	50	IS:11255(PART 7) RA 2017

S. N. Ansari
AUTHORISED SIGNATORY

TESTED BY: Nitesh Jain

--End of Report--

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TEST REPORT

LABORATORY ID: ETL/STK/01-20/5920	**REPORT ID:** 17948	**ISSUE DATE:** 24/01/2020

CUSTOMER NAME : **M/S SAL STEEL LTD.**
ADDRESS : Plot No. 245/P , Village: Bharapar , Taluka: Gandhidham , District : Kutch – 370201, State: Gujarat.

SAMPLE DETAILS

SAMPLE TYPE	:	Flue Gas Stack
SAMPLING PROTOCOL/TYPE	:	IS:11255/ Iso-kinetic Sampling
SAMPLING DATE	:	21/01/2020
ANALYSIS START DATE – END DATE	:	22/01/2020- 24/01/2020
SAMPLING LOCATION	:	Stack attached to AFBC Boiler (60 TPH)
FUEL	:	Coal
AIR POLLUTION CONTROL MEASERE	:	ESP , Economize, APH
AMBIENT TEMPERATURE	:	24 ^{0}C
STACK TEMPERATURE	:	150 ^{0}C
DURATION OF SAMPLING	:	30 min
VELOCITY OF STACK GAS	:	13.34 m/s

ANALYSIS DETAILS

SR. No.	PARAMETER	UNIT	RESULT	GPCB NORMS	TEST METHOD
01.	PARTICULATE MATTER	mg/Nm^3	**60.4**	150	IS:11255(PART 1) RA 2014
02.	SULFUR DIOXIDE (SO_2)	ppm	**23.6**	100	IS:11255(PART 2) RA 2014
03.	NITROGEN DIOXIDE (NO_x)	ppm	**36.3**	50	IS:11255(PART 7) RA 2017

TESTED BY: Nitesh Jain

S.N. Ansari
AUTHORISED SIGNATORY

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Note:
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Sabarmati, Ahmedabad-380 005. Phone : 079-2757 2758
Mo. : +91 99099 75904 • e-Mail : emsprakash@gmail.com

TEST REPORT

LABORATORY ID:	ETL/STK/01-20/5921	**REPORT ID:** 17949	**ISSUE DATE:** 24/01/2020

CUSTOMER NAME : **M/S SAL STEEL LTD.**
ADDRESS : Plot No. 245/P , Village: Bharapar , Taluka: Gandhidham , District : Kutch – 370201, State: Gujarat.

SAMPLE DETAILS

SAMPLE TYPE	:	Process Stack
SAMPLING PROTOCOL/TYPE	:	IS:11255/ Iso-kinetic Sampling
SAMPLING DATE	:	21/01/2020
ANALYSIS START DATE – END DATE	:	22/01/2020- 24/01/2020
SAMPLING LOCATION	:	Stack attached to Transfer Point
FUEL	:	NA.
AIR POLLUTION CONTROL MEASERE	:	Bag Filter
AMBIENT TEMPERATURE	:	25 °C
STACK TEMPERATURE	:	42 °C
DURATION OF SAMPLING	:	30 min
VOLUME OF STACK GAS	:	8.19 m/s

ANALYSIS DETAILS

SR. No.	PARAMETER	UNIT	RESULT	GPCB NORMS	TEST METHOD
01.	PARTICULATE MATTER	mg/Nm^3	64.0	150	IS:11255(PART 1) RA 2014

TESTED BY: Nitesh Jain

S.N. Dhasi
AUTHORISED SIGNATORY

--End of Report--

Note:
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Annexure 15

14

NOTARY * GOVT. OF GUJARAT (INDIA) * DIVYABALA N. MODI AHMEDABAD CITY OF GUJARAT STATE REGD. NO. 1302/10 EXP. DT. 10/2/2025

Letterhead of SAL Steel Ltd.

Works : Village Bharapar, Ta. Gandhidham, Dist. Kutch-Gujarat.
Phone : 099251 95017, 18, 19. Website : www.salsteel.co.in

Dtd. 12-08-2019

Sr.No. H-233 Dt. 16/6/2020
D. N. Modi
DIVYABALA N. MODI
NOTARY
GOVT. OF GUJARAT

To,

The Police Sub Inspector,

Kandla Marine

Kandla Police Station,

Subject : Demolition /Removal of Wire Fencing

With respect it is submitted that our company SAL Steel Ltd. been permitted a plant on land bearing Survey No. 245 paiki 38 admeasuring 136783 sq.mtrs. situated at Bharapar, outskirt of Ta. Gandhidham. Recently our company started wire fencing work around plant for safety & security of plant at our cost with necessary police protection. However, some haughty & anti-socialists encroached our land, demolished the 120 mtrs. fencing wire during night with standing poles thereof. Hence they illegally & forcibly entered into company site which itself is an offensive act.

Therefore, you are humbly requested to initiate prompt & strict legal actions against said rowdy people & do the needful at earliest.

Thanking you in anticipation.

Yours faithfully,

For, SAL STEEL Ltd.
Authorized Signatory Illegible SD/-

Stamp of inward by PSO, Kandla Marine Pstn., dtd. 12-8-19, Time : 18:15 hrs.
Encl : 3 photographs

Certified true and correct
Translation of a Gujarati/Hindi
Document Produces before me.
D. N. Modi
DIVYABALA N. MODI
NOTARY
GOVT. OF GUJARAT



SAL STEEL LIMITED

Annexure 16

Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar- 382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

Date: 22nd November, 2019

To.

The Member of Secretory

Gujarat Pollution Control Board

Gandhinagar

Subject: Work Progress and action plan of Sal Steel Limited.

Kind Attention – Shri Tabhani Sir

Respected Sir,

Greetings from SAL Family...

We would like drown in your kind notice that we had received closure notice from your department with the below observations.

(1) Coal dust observed at Hajaldada Mandir, nearby Vegetation and at School located in between unit and Hajaladada Mandir.
(2) Heaps of Fly Ash observed & through wind spreading fugitive emission which settles over nearby agriculture land parcels.
(3) Emission observed from emergency cap of both SI kilns and emergency caps are observed open.
(4) Fugitive emission observed from Ferro alloy plant, Coal handling activity, vehicular movement and Fly ash handling activities.
(5) Large quantities of fly ash observed stored in open area.
(6) Periodical calibration is not carried out to online monitoring system.

As above all points we were getting closure from the GPCB department.

We strongly believe that **"GPCB doesn't want to close the plant but they want to run the plant with to follow all the norms of pollution control board"**.

We take your closure very seriously and started working. We mainly split our area of improvement in two part.

(A) Short Term Action Plan:

We mainly focus on to control plant related pollution and operation related pollution immediately as well pollution nearby areas in this plan.

25/11/19
Gujarat Pollution Control Board
Sector No. 10 A,
Gandhinagar - 382 010

SAL STEEL LIMITED

Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar- 382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

Area of Improvement (Duration – May'19 to Oct'19)

(1) Air Pollution Control.
(2) Heaps of Fly Ash & Control Fly Ash spread nearby area, School and Temples.
(3) Fugitive Emission Control.
(4) Coal Shad.
(5) Online monitoring system.
(6) Fly ash Dispose Plan

Achievement at Glance (During May'19 to Oct'19) -

(1) Air Pollution Control:

We takes all necessary actions and precautions to control air pollution as under.

- Modified and upgrade APC measures.
- Commission Remote Calibration Systems.
- Changed New Bag Filters for dust collection.
- Preventive & Periodical maintenance of all equipment.

(2) Heap of Fly Ash & Control Fly Ash spread nearby area, School and Temple:

- By nature Kutch Region is desert and windy area. Sometimes high velocity of wind spreading dust and fly ash nearby areas.
- For immediate action plan to control spreading fly ash; we have taken following actions.
  (A) We cut down the length of heaps of fly ash and filling approx. 10 Acres low level land area in our own land /plant. We covered with first layer of stone and slag chips and make PCC work.
  (B) From above area; we converted 5 Acres area as Greenfield project. We had plantation of more than 8000 plants and converted in to green top.
  (C) As above we totally control spreading of fly ash nearby areas school and temple.

(3) Fugitive Emission Control:

We take strong actions to control fugitive emission in our plant and nearby areas. We are happy to share now we control total fugitive emission pollution from last 3 months which we follow the same in future.

SAL STEEL LIMITED

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Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

We take following action as under.

- Installed New Sprinkler Systems with total 80 no. of Sprinkler with 8 Rain Gun which running with our old sprinkler systems of 100 no. of Sprinkler to control fugitive emission in our plant.
- In addition, we also used two water sprinkler tankers to control fugitive emission.
- We covered all conveyor belts by canopies to control fugitive emission.

(4) Coal Shad:

We built up special shad for coal as per the coal guidelines. We are storage total quantitates of coal in coal shad only. We also handling coal as per the guideline only.

(5) Online Monitoring System:

We are regularly calibrating of online monitoring system to work smoothly and give accurate results.

(6) Fly Ash Dispose Plan:

We are dispose our new fly ash generation to supply Cement Manufacturers, Block Manufacturers and Block Making for our self-consumptions.

We hereby provide details of generation and disposal as under.

MONTH	GENERATION OF FLY ASH (APPROX.)	FLY ASH DISPOSAL				TOTAL DISPOSAL OF FLY ASH
		SALES TO CEMENT MANUFACTURER	SALES TO BLOCK MANUFACTURER	SELF UES IN BLOCK MAKING	LAND FILLING IN LOW LEVEL AREA AT SAL PLANT	
MAY'19	600	44	689	0	0	733
JUNE'19	600	673	274	0	0	947
JULY'19	600	895	202	0	0	1097
AUG'19	600	0	0	280	0	280
SEP'19	600	0	22	280	0	302
OCT'19	600	0	24	280	0	304
NOV'19	300	53	0	150	0	203
TOTAL	3900	1665	1211	900	0	3866

SAL STEEL LIMITED
Admn. Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta. Kalol, Dist. Gandhinagar- 382721
Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

As above we have already taken short term action to control pollution in our plant and nearby areas. We are 100 % succeed in our plan to control pollution.

We are heartily respect you and your all team members and very seriously follow all advice and instructions given by them as well trying our level best to follow the same.

We hope you all satisfied with our short term actions taken and dedication towards department and society.

(B) Long Term Action Plan:

Some actions are time taking and approval bases which we covered in long term action plan. Our long terms action plan is as under.

(1) Permanent Disposal of Fly Ash

As per the short time action, we totally covered our stored fly ash in land filling in our own plant and covered by stone and slag chips as well make PCC work for not spreading in nearby areas and control pollutions.

As per our long term action plan to dispose stored fly ash; we took following steps as under.

- We have applied to allot of abended mines in Mining Department – Anjar (Kutch) on dtd. 14th August, 2019 by written application.
- We are continue follow up and personally meeting with the concern and requested to allot as earliest.
- We are getting assurance from them to allot very shortly.
- Once we get allocation, we will takes approval from concerns authority and departments and start permanent dispose of fly ash as well provide you time bound action plan for the same.

(2) Boundary Wall

We have 200 Acres land where we have set up our plant. We have already constructed boundary wall on approx. 197 Acres and following 3 Acres land was balance to make due to land dispute.

We have started work of construction for boundary wall but some antisocial peoples detained our work. We have lodged police complained against them and ask police protection for completion of work.

We will submit work details once we make it done with photographs.

SAL STEEL LIMITED

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Regd. Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad- 6. India
Phone : 02764 - 661100

We are request you to please consider our works and dignity towards department and society; please give revocation as earliest.

Thanks & Best Regards,

SAL Steel Limited

Authorized Signatory

Cc – Shri Unit Head – GPCB, Gandhinagar

Application Status

Annexure 17

Application No : 21-4/5301/GJ/IND/2019
Receive Date : 13/12/2019
Name of Industry : SAL STEEL LIMITED
Application Processing Fee : Rs. 1000.00/- (Rupees One Thousand Only) **(Submitted:** Yes)
Final Status Approved

Current Status

Application Verification

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
06/08/2019		**(Evaluation Officer)** Central Ground Water Board West Central Region	**(Evaluation Officer)** Central Ground Water Board West Central Region	28/11/2019	Approved	application under evaluation	08/08/2019

Application Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Recom Per Day	Ground Water Recom Annual
28/11/2019	**(Evaluation Officer)** Central Ground Water Board West Central Region	**(Evaluation Officer)** Central Ground Water Board West Central Region	**(Approval Officer)** Central Ground Water Board West Central Region	28/11/2019	Forward	Recommended for 2506 KLD saline gw .	2506.00	902160.00
28/11/2019	**(Evaluation Officer)** Central Ground Water Board West Central Region	**(Approval Officer)** Central Ground Water Board West Central Region	**(Regional Director)** Central Ground Water Board West Central Region	02/12/2019	Forward	Recommended for 2506 KLD saline gw .	2506.00	902160.00
02/12/2019	**(Approval Officer)** Central Ground Water Board West Central Region	**(Regional Director)** Central Ground Water Board West Central Region	**(Evaluation Officer)** Central Ground Water Authority	02/12/2019	Forward	Recommended for 2506 KLD saline gw .	2506.00	902160.00

02/12/2019	**(Regional Director)** Central Ground Water Board West Central Region	**(Evaluation Officer)** Central Ground Water Authority	**(Member Secretary)** Central Ground Water Authority	13/12/2019	Forward	Recommended for 2436 KLD saline gw .	2436.00	876960.00
13/12/2019	**(Evaluation Officer)** Central Ground Water Authority	**(Member Secretary)** Central Ground Water Authority	**(Chairman)** Central Ground Water Authority	13/12/2019	Forward	Recommended for 2436 KLD saline gw .	2436.00	876960.00
13/12/2019	**(Member Secretary)** Central Ground Water Authority	**(Chairman)** Central Ground Water Authority	**(Approval Officer)** Central Ground Water Authority	13/12/2019	Approved	NOC approved for 2436 KLD for saline gw .	2436.00	876960.00

NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
13/12/2019	**(Chairman)** Central Ground Water Authority	**(Approval Officer)** Central Ground Water Authority	**(Approval Officer)** Central Ground Water Authority	13/12/2019	Approved	NOC approved.

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
13/12/2019	**(Approval Officer)** Central Ground Water Authority	**(Approval Officer)** Central Ground Water Authority		13/12/2019	Approved	NOC approved.

GUJARAT POLLUTION CONTROL BOARD

Paryavaran Bhavan
Sector - 10-A, Gandhinagar - 382 010
Phone : 3222756, 3222095, 3222096
Gram: CLEANWATER, Fax: (079) 3232156
Website : www.gpcb.gov.in

NO:FT-102/ 2735

To,
S.A.L. Steel Limitd,
5/1, Shreeji House,
5th Floor,
B/h M J Library,
Ashram Road,
Ahmedabad 380006

31 JAN 2004

SUB :- **NO OBJECTION CERTIFICATE.**
REF :-. Your application No. Nil dated. 27/1/2004

Sir,

Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986 and without reducing your responsibilities under the said Acts in any way, this is to inform you that this Board **has No Objection to setting up of an industrial plant at Survey no. 143, 145, 146 of village shinoy and Survey no. 245, of village Bharapar Taluka Gandhidham District Kutch** for manufacturing of the following items: -

ITEMS	Production Capacity
1. Sponge Iron	15000 MT/Month
2. Ferro Alloyes	2500 MT/Month
3. Power	20 MW
4. SS/MS Round, Flat, Angles, & other Structural Steel	2000 MT/Month

SUBJECT TO THE FOLLOWING CONDITIONS: -

1. The quantity of the industrial effluent from the manufacturing process and other ancillary industrial operations shall be nil.
2. The quantity of the Domestic effluent shall not exceed 5000 lit/day.
3. Domestic Effluent shall be dispose through septic Tank Sock pit arrangement.
4. Lignite at the rate of 7000 MT/day shall be use in the melting furnace/Kiln and LDO 500 liter per day shall use as fuel in DG Set.
5. Following Air Pollution Control Measures shall be installed and commissioned prior to commission the manufacturing plant.
   - Dust Suppression system & water spry in Raw Material Storage area
   - Coal Storage shall be covered and dust extraction system shall install.
   - Dust extraction system comprise Bag Filters Shall install in Production Plant
   - Dust settling Chamber, Post Combustion Chamber and Gas conditioned Tower followed by ESP shall install with Direct Reduction Unit.
6. Gaseous emission from the stack of 40 meters attached to Furnaces/Kiln shall confirm to the following standards.:

PARAMETERS	PERMISSIBLE LIMIT
Particulate Matter	150 mg/NM3
SO2	100 mg/NM3
NOx	

7. For flue gas emission Unit shall also install in Production plant area for control of Ambient Air Quality with Cyclone separator followed by Wet Scrubber and emission shall always confirm above standards.
8. Applicant shall not carry out Heat treatment or Electroplating at above premises.
9. Slag arise from manufacturing process shall not be dispose out side premises prior to utilization programme approved by Board.
10. Stack monitoring facilities like porthole, platform/ladder etc., shall be provided with stacks/vents chimney in order to facilitate sampling of gases being emitted into the atmosphere.
11. Ambient air quality within the premises of the industry shall conform to the following standards :-

PARAMETERS	PERMISSIBLE LIMIT
Suspended Particulate Matter	200 Microgram/M3
SO2	80 Microgram/M3
NOx	80 Micro gram/M3

12. All measures for the control of environmental pollution shall be provided before commencing production.
13. Solid waste if any shall be disposed of by incineration or it shall be disposed of by secured land filling method at a site approved by the Board.
14. Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is atleast 1000 trees per acre of land and a green belt of 5.0 meters width is developed.
15. The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act-1974.
16. In case of change of ownership/management the name and address of the new owners/partners/directors/proprietor should immediately be intimated to the Board.
17. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial plant. The applicant is required to make applications to this Board for this purpose in the prescribed forms under the provisions of the Water Act.1974, the Air Act-1981 and the Environment (Protection) Act-1986.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

P.J. Vachhani

(P. J. VACHHANI)
ENVIRONMENTAL ENGINEER

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

GPCB

AMENDMENT OF CONSENT TO ESTABLISH
CTE- 88129

No. PC/CCA-KUTCH-345(6)/GPCB ID-18021/ **Date:**

To,
Sil Steel Ltd.
Plot No. 245/P,
Vill: bharapar,
Tal. Gandhidham, Dist. Kutch, 370 201.

Sub: - Consent to Establish (NOC) under Section 25 of Water (Prevention and Control of Pollution) Act 1974 and Section 21 of Air (Prevention and Control of Pollution) Act1981.

Ref: -
(1) CTE issued vide order No FT/102/2735 dated 31.1.2004
(2) CTE issued vide order no Unit-3/FT-102/10793 dated 21.4.2006
(3) EC issued vide order NO J-11011/70/2006-IA-II (I) dated 1 11.2006
(4) ECD issued by SEIAA vide order No SEIAA/GUJ/EC/3 (b)/713/2017 dated 1 5.2017

The Consent to Establish (NOC) issued vides Order No: No. UNIT -3/FT-102/10793, dated 21/04/2006 is amended as under:

1 The CTE issued vide order No CTE-88129 is valid up to 04/05/2022 for manufacturing of cement of 40000 T/ Month from Clinker (Stand alone grinding) at S No 245/P, Vill: bharapar, Tal: Gandhidham, Dist. Kutch, 370 201.

2 The condition No.2 of above said CTE order is amended as under

No	Name of products	Existing	Proposed	Total
1	Sponge Iron	15000 MT/Month	-----	15000 MT/Month
2	Ferro Alloys	2500 MT/Month	-----	2500 MT/Month
3	MS/SS Ingots Round, Flat, plate, Coil, Angle & other Structural Material	2000 MT/Month		2000 MT/Month
4	HR COIL / PLATE / STRUCTURAL / STEEL / I-BEAM, ANGLES, CHANNELS, H-BEAMS, WIRE RODS, MS ROUNDS (THROUGH BLAST FURNACE, SPONGE IRON & ROLLING MILLS)	10,00,000 MT/YEAR	----------	10,00,000 MT/YEAR
5	ELECTRICITY POWER	95 MW	--------	95 MW
6	Cement from Clinker (Grinding alone)	-----	40000	40000 T/M

3.0 CONDITIONS UNDER WATER ACT-1974

3.1 The quantity of the domestic waste water (Sewage) shall be 10.8 KL/ Day after expansion.

CONDITIONS : UNDER AIR ACT 1981:

4.1 Existing flue gas emission shall be used for proposed expansion & there shall be no additional flue gas emissions.

Online Gujarat Pollution Control Board
ISO-9001-2008 & ISO-14001 - 2004 Certified Organisation

4.2 The applicant shall install & operate air pollution control system in order to achieve process gas emission norms as prescribed below:

Sr. no.	Stack attached to	Stack height in meters	Air Pollution Control System	Parameter	Permissible limit
	EXISTING				
1.	Kiln	40	Multi Cyclone Separator	P M	150 mg/NM^3
2.	Heating Furnace	20	Ducting & Chimney	P M	150 mg/NM^3
3.	Screen Setter 1 & 2	20	Bag Filter	P M	150 mg/NM^3
4	Bunker House	20	Bag Filter	P M	150 mg/NM^3
5.	Crushing Screening House	11	—	P M	150 mg/NM^3
6.	Be-quenching Plant-1	30	Cyclone Separator	P M	150 mg/NM^3
7	Day Bin Building	20	Bag Filter	P M	150 mg/NM^3
8	Converter of Iron Ore Plant	30	Bag Filter	P M	150 mg/NM^3
9.	Be-quenching Plant -2	30	Cyclone Separator	P M	150 mg/NM^3
	PROPOSED				
1.	Fly Ash Bunker	25	Bag filter	SPM	150 mg/NM3
2.	Clinker Crushing and proportioning of Raw material & Feed Hopper Ground hopper	25	Common Bag Filter Of adequate Capacity	SPM	150 mg/NM3
3	Cement mill and Discharge tube, Cement Blending silo and Packing house	32	Common Bag Filter Of adequate Capacity	SPM	150 mg/NM3

5.0 The rest of conditions of referred Consent to establish issued vide Order No (1) CTE-Issued vide order No FT/32/2735/5 dated 31.1.2004 and (2) CTE issued vide order no Unit-3/FT-102/10793 dated 21.4.2006 shall remains unchanged.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(P.J. Vachhani)
Senior Environmental Engineer

outward no:424088, 26/09/2017

F. No. J-11011/70/2006- IA II (I)
Government of India
Ministry of Environment and Forests
(I.A. Division)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003

E-mail : pb.rastogi@nic.in
Talefax : 011-24367668
Dated 1st November, 2006

To,

Shri Om Agrawal
Chief Executive Officer
M/s S.A.L. Steel Ltd.
5/1, Shreeji House
5th Floor, B/h. M.J. Library
Ashram Road
Ahemdabad – 380 006
Gujarat.

Fax No : 079- 5530 8120

Subject : Expansion of existing plant at Bharapar, Gandhidham, Kutch-Bhuj, Gujarat by M/s S.A.L. Steel Ltd. – Environmental clearance reg.

Sir,

This has reference to your letter no. nil dated 27th January, 2006 on the above mentioned subject alongwith application, questionnaire, EIA/EMP and related project documents and subsequent clarifications furnished by you vide your letters dated 25th April, 2006, 9th May, 2006 for environmental clearance on the above mentioned project. The Ministry of Environment and Forests has examined your application. It is noted that the proposed expansion will be carried out in the existing 228 ha notified industrial area at Paiki, Bharapar, Kutch, Gujarat as per details given below :

S. N.	Name of the Products	Units	Production Capacity		
			Existing	Proposed Expansion	
			Ph-I	Ph-II	Ph-III & IV
1.	Sponge iron	MTPM	15,000	---	---
2.	Ferro alloy	MTPM	2,500	2,500	---
3.	SS/MS Round, Flat, Angles & other Structural Steel	MTPM	2,100	---	---
4.	Power (CPP)	MW	20	20	75 MW
5.	HR Coils/Plates Structural Steel, I. Beams, Angles, Channels, H. Beams, and wire rods, MS rounds (BF, Arc furnace, Sponge iron and rolling mill)	MTPM	---	---	10,00,000

2.0 Gas cleaning system, dust extraction system, bag filters and electrostatic precipitators (ESP) shall be installed to control air emissions. Total water requirement from river Narmada will be 3,000 m^3/d and permission has already been accorded by the Gujarat Water Supply and Sewerage Board. 800 m^3/d water requirement will be met from desalination plant. All the treated waste water will be recycled and reused. No effluent will be discharged. Spent oil, packing material, liners, discarded containers generated as solid waste will be stored in hazardous waste storage area and sold to GPCB registered vendors.

3.0 Public hearing meeting was held on 21st January, 2006. 'No Objection Certificate' has been accorded by the Gujarat State Pollution Control Board (GSPCB) vide letter no. Unit – 3/FT-102/10793 dated 21st April, 2006. Total cost of expansion project will be 1,920.097 Crores.

4.0 The Ministry of Environment and Forests hereby accords environmental clearance to the above project under the provisions of EIA Notification dated 27th January, 1994 as amended subsequently subject to strict compliance of the following specific and general conditions:

A. SPECIFIC CONDITIONS :

i The gaseous emissions from various process units shall conform to the load/mass based standards notified by this Ministry on 19th May, 1993 and standards prescribed from time to time. The GSPCB may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time, the emission levels shall go beyond the prescribed standards. In the event of failure of any pollution control system adopted by the unit, the respective unit shall not be restarted until the control measures are rectified to achieve the desired efficiency. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit. On-line continuous monitoring system shall be installed in stacks to monitor SPM and the data be submitted to CPCB and GSPCB regularly.

ii. In-plant control measures for checking fugitive emissions from all the vulnerable sources like spillage/raw materials/coal handlings etc. shall be provided. The specific measures like dust suppression system and dust extraction system shall be installed to control air emissions. Centralized fume extraction system shall be installed comprising of bag filters in EAF, induction furnace and ladle furnace. De-dusting system i.e. collection of fugitive emissions through suction hood and subsequent treatment through bag filter or any other device and finally emission through a stack of appropriately designed height shall be installed to conform to the standards. Fugitive emissions shall be regularly monitored and records maintained.

iii The company shall install Waste Heat Recovery Boilers (WHRB) to recover the waste heat and generate power from the steam produced by the WHRB. The particulate emissions from the WHRB shall be controlled by installation of ESP as per the CPCB specifications and particulate emissions shall not exceed 50 mg/Nm^3. Further, the company shall install bag filter, After Burner Chamber (ABC), suction hood, dust extraction device and fume extraction system.

iv. Total water requirement from river Narmada shall not exceed 3,000 m^3/d as permitted by the Gujarat Water Supply and Sewerage Board, Gandhinagar, Gujarat. 800 m^3/d water requirement will be met from desalination plant. 'Zero' discharge shall be followed

strictly as proposed. As reflected in the EIA/EMP report, the wastewater generation from the various units and its proper recycling and reuse shall be ensured. The effluent during the monsoon shall be discharged after conforming to the prescribed standards. The domestic wastewater shall be treated in STP and treated wastewater after conforming to the prescribed standards shall be used in green belt development.

v. Char shall be used in the FBC boiler and the FBC boiler shall be as per the CPCB guidelines. All the solid waste generated shall be stored in properly designed waste storage area and spent oil shall be sold to authorized recyclers/reprocessors only.

vi. The company shall undertake rainwater harvesting measures by collecting the rainwater through drains. The water collected shall be connected to raw water pipeline for reuse in the plant.

vii. A green belt of adequate width and density shall be developed in at least 33 % of plant area and along the boundary wall of the site in consultation with the local DFO and as per the CPCB guidelines.

viii. Occupational Health Surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.

ix. The Company shall comply with all the recommendations/action points made in the Charter on Corporate Responsibility for Environment Protection (CREP) and progress report shall be submitted to MOEF/CPCB.

B. **GENERAL CONDITIONS :**

i. The project authorities must strictly adhere to the stipulations made by the Gujarat Pollution Control Board (GPCB) and the State Government.

ii. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests.

iii. At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of SPM, SO_2 and NO_x are anticipated in consultation with the Gujarat Pollution Control Board. Data on ambient air quality and stack emission shall be regularly submitted to this Ministry including its Regional Office at Bhopal and GPCB / CPCB once in six months.

iv. Industrial wastewater shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended form time to time. The treated wastewater shall be utilized for plantation purpose.

v. The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).

vi. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA / EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.

vii. As mentioned in the EIA/EMP, Project authorities shall ensure judicious utilization of Rs. 19.00 Crores and Rs. 19.00 Crores earmarked towards the capital cost and recurring expenditure/annum respectively for the environmental pollution control shall be used judiciously to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. An implementation schedule for complying with all the conditions stipulated herein shall be submitted to the Regional Office of this Ministry at Bhopal / CPCB / GPCB. The funds so provided shall not be diverted for any other purposes.

viii. The Regional Office of this Ministry at Bhopal / CPCB / GPCB shall monitor the stipulated conditions. A six monthly compliance report and the monitored data alongwith statistical interpretation shall be submitted to them regularly.

ix The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board/ Committee and may also be seen at Website of the Ministry of Environment and Forests at http:/envfor.nic.in. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional office.

x. The Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

5.0. The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

6.0. The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner will implement these conditions.

7.0. The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management and Handling) Rules, 2003 and the Public (Insurance) Liability Act, 1991 along with their amendments and rules.

(DR. P. B. RASTOGI)
Additional Director

Copy to

1. The Secretary, Department of environment and forests, Govt. of Gujarat, Gandhi Nagar, Gujarat.
2. The Chief Conservator of Forests (Central), Ministry of Environment & Forests, Regional Office (West), Link Road No. 3, E - 5, Arera Colony, Bhopal - 462 016, M. P.
3. The Chairman, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, New Delhi – 110 032.
4. The Chairman Gujarat Pollution Control Board, Paryavaran Bhawan, Sector 10-A, Gandhi Nagar – 382 010, Gujarat.
5. JS (CCI-I), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi.
6. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhawan, CGO Complex, New Delhi.
7. Guard File.
8. Monitoring File.
9. Record File.

11/11/06

(DR. P.B. RASTOGI)
Additional Director

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 6(2) of the Hazardous and Other Waste (Management and Transboundary) Rules. 2016 framed under the Environmental (Protection) Act-1986.

And whereas Board has received consolidated consent application **inward no. 192580** dated **29/03/2021** for the **Renewal of Consolidated Consent and Authorization (CC&A)** of this Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:
(Under the provisions /rules of the aforesaid environmental acts)

To,
M/s. Sal Steel Ltd. (18021),
Survey no- 245/P,
Vill: Bharapar,
Tal: Gandhidham,
Dist: Kutch – 370 201

1. **Consent Order No. AWH-113919 Date of issue: 26/07/2021.**
2. The consents shall be **valid upto 03/05/2026** for the use of outlet for the discharge of trade effluent and emission due to operation of industrial plant for manufacturing of the following items/ products:

Sr. No	Product	Quantity
1	Sponge Iron	15,000 MT/Month
2.	Ferro Alloys	2,500 MT/ Month
3.	MS/SS Ingots Round, Flat, Plate, Coil. Angle & others Structural Material	2,000 MT/ Month
4.	HR Coil/Plate/Structural/Steel/I-Beam, Angles, Channels, . H-Beams, Wire Roads, MS Rounds (Through Blast Furnace, Sponge Iron & Rolling Mills)	10,00,000 MT/Year
5.	Electricity Power	95 MW
6.	Cement from Clinker (only grinding)	40,000 MT/Month

Outward No: 507757 / 1/08/2021

Subject to specific condition:

1. Industry shall not carry out any activity which attracts provisions of EIA Notification& its amendment.
2. Industry shall comply with conditions of Environment Clearance granted for cement plant by SEIAA vide order no. SEIAA/GUJ/EC/3(b)/713/2017 dated 01/05/2017.
3. Industry shall renew Public Liability Insurance Policy time to time & submit a copy of the same to this office.

4. Industry shall provide dedicated storage facility/ silos for fly ash & dispose of fly ash as per fly ash notification.
5. Industry shall comply with Fly Ash Notification 1999 and amendments made therein.
6. FO is not approved fuel as per GPCB notification dated 12/12/2019. Industry shall explore possibility for using of other approved fuel in place of FO & submit details within one month period.
7. Industry shall dispose of fly ash as per fly ash notification.
8. Industry shall provide dedicated storage area for storage of solid fuel.
9. Industry shall comply with coal handling guideline of the Board for storage of solid fuel i.e. lignite.
10. Industry shall take adequate measures to control fugitive emission due to movement of vehicles, storage, handling & transportation of fly ash & lignite etc.
11. Industry shall submit proposal for STP as per the Board policy
12. Industry shall comply with condition of NOC issued by CGWA dated 26/12/2019.
13. Industry shall install water scrubber as per your letter dated 26/05/2021.

3. CONDITIONS UNDER THE WATER ACT:

3.1 Source of Water -GWIL + Bore well.

3.2 The quantity of the fresh water consumption for industrial purpose shall not exceed 3055 KL/Day (Cooling: 3005 KLD + others: 50 KLD).

3.3 The quantity of the fresh water consumption for domestic purpose shall not exceed 51 KL/Day.

3.4 There shall be no discharge of industrial effluent, the effluent generated from cooling is totally reused for water sprinkling purpose within plant premises & there shall not be waste water generation.

3.5 The quantity of domestic waste water shall not exceed 10.8 KLD.

3.6 Industry shall provide fixed pipeline and flow meter for reuse/ recycling of treated effluent and maintain its records at site

3.7 Domestic effluent shall be disposed off through septic tank/soak pit system.

3.8 Disposal system for storm water shall be provided separately. In no circumstances storm water shall be mixed with the industrial effluent.

4. Conditions under the Air Act-1981:

4.1. The following shall be used as a fuel in Furnace & D.G. set respectively:

Sr. no.	Utility	Fuel	Quantity
1.	Boiler	Lignite	15000 MT/Day
2.	D.G. Set	LDO	500 Lit/Day
3.	Furnace	Furnace Oil	200 Lit/Day

4.2. The applicant shall install & operate air pollution control system efficiently in order to achieve prescribed norms

Outward No:597751/01/08/2021

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
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Website : www.gpcb.gov.in

4.3. The flue gas emission through stack attached to induction furnaces, boiler & D.G. set etc. shall conform to the following standards

Sr. no.	Stack attached to	Stack height in meters	APCM	Parameter	Permissible limit
1	Induction Furnace-1 (5 MT/Heat)	40	Bag Filter	PM SO_2 NOx	50 mg/NM^3 100 ppm 50 ppm
2.	Induction Furnace-2 (5 MT/Heat)	40	Bag Filter		
3.	FBC Boiler (Power Plant) (110 TPH)	75	ESP	PM SO_2 NOx	150 mg/NM^3 100 ppm 50 ppm
4.	Reheating Furnace (50 TPH)	20	--		
5.	Kiln (500 TPD)	40	ESP		
6.	Electric Arc Furnace-1 (24 MVA)	40	Bag Filter		
7.	Electric Arc Furnace-2 (24 MVA)	40	Bag Filter		
8.	D.G. Set (1250 KVA) (Stand By)	11	---		

4.4. The process gas emission through stack attached to kiln, heating furnace screen setter etc. shall conform to the following standard:

Sr. no.	Stack attached to	Stack height in meter	APCM	Parameter	Permissible limit
1.	Kiln	40	Multi Cyclone Separator	PM	150 mg/NM^3
2.	Heating Furnace	20	Ducting & Chimney		
3.	Screen Setter 1 & 2	20	Bag Filter		
4.	Bunker House	20	Bag Filter		
5.	Crushing Screening House	11	---		
6.	Be-quenching Plant-1	30	Cyclone Separator		

Outward No:597157, 1/08/2021

7.	Be-quenching Plant -2	30	Cyclone Separator	PM	150 mg/NM^3
8.	Day Bin Building	20	Bag Filter		
9.	Converter of Iron Ore Plant	30	Bag Filter		
10.	Fly Ash Bunker	25	Bag Filter		
11.	Clinker Crushing and proportioning of raw material & feed Hopper/ ground hopper	25	Common bag filter of adequate capacity		
12.	Cement mill and Discharge tube. cement blending silo and packing house	32	Common bag filter of adequate capacity		

4.5. The concentration of the following parameters in the ambient air within the premises of the industry and a distance of 10meters from the source) other than the stack/vent) shall not exceed the following levels.

Sr. No.	Pollutant	Time Weighted Average	Concentration in Ambient air in µg/M^3
1.	Sulphur Dioxide (SC_2)	Annual	50
		24 Hours	80
2.	Nitrogen Dioxide (NC_2)	Annual	40
		24 Hours	80
3.	Particulate Matter (Size less than 10 µm) or PM	Annual	60
		24 Hours	100
4.	Particulate Matter (Size less than 2.5 µm) or PM	Annual	40
		24 Hours	60

4.6. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.\

4.7. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and70 dB (A) during night time Daytime is reckoned in between 6a.m. and10 p.m. and nighttime is reckoned between 10 p.m and 6 a.m.

Outward No:59787, 11/05/2021

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
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4.8 D.G. Sets Conditions

The D.G. Set shall have acoustic enclosure and shall comply with the standards specified at Sr. no. 95 of Schedule-I of the rule-3 of E.P. Rules -1986 and Noise pollution level as per the Air Act-1981.

D.G. Sets standards:-

The flue gas emission through stack attached to D.G. Sets shall conform to the following standards.

a) The minimum height of stack to be provided with each of the generator set shall be H=h + 0.2 (KVA) 1/2, where H= Total stack height in meter, h= height of the building in meters where or by the side of which the generator set is installed.

b) Noise from DG set shall be controlled by providing an acoustic enclosure or by reating the room acoustically, at the users end.

c) The acoustic enclosure or acoustic treatment of the room shall be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on the higher side (if the actual ambient noise is on the higher side, it may not be possible to check the performance of the acoustic enclosure/ acoustic treatment. Such circumstances the performance may be checked for noise reduction up to actual ambient noise level, preferably, in the night time). The measurement for insertion loss may be done at different points at 0.5 m from the acoustic enclosure/room, and the averaged.

d) The D.G. Set shall be provided with proper exhaust muffler with insertion loss of minimum 25 dB (A).

e) All efforts shall be made to bring down the noise level due to the D.G. Set, outside the premises, within the ambient noise requirements by proper siting and control measures. Installation of a D.G. Sets must be strictly in compliance with the recommendations of the D.G. Set manufacturer.

f) A proper routine and preventive maintenance procedure for the D.G. Set should be set and followed in consultation with the DG Set manufacture which would help prevent noise levels of the DG Set from deteriorating with use.

5. AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]

5.1 Authorization order no:-**AWH-113919** Date of issue: 26/07/2021.

5.2 **M/s. Sal Steel Ltd.,** is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at Survey no- 245/P, Vill: Bharapar, Tal: Gandhidham, Dist: Kutch.

Sr. No.	Waste	Quantity per Annum	Schedule &Category	Facility
1.	Used Oil/ Spent Oil	0.36 MT	I-5.1	Collection, storage, transportation and disposal by selling to registered recyclers.

Outward No: 557757 11/08/2021

2.	Discarded Containers/ Barrels/ Liners/ Bags	725 Nos. or 10.88 MT	I-33.1	Collection, storage, transportation and disposal by selling out to registered recyclers.

5.3 The authorization shall be valid up to **03/05/2026.**

5.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

5.5 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no 5.2 to the industry having valid CCA of this Board.

5.6 **TERMS AND CONDITIONS OF AUTHORISATION**

1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a beach of this authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities forEnvironmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty"
7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous and Other Waste Rules, 2016.
9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
12. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

Outward No: 59757 11/08/2021

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

14. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.
15. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.
16. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.
17. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.
18. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.
19. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists.
20. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.
21. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003.
22. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

6. **SPECIFIC CONDITIONS:-**
   - 6.1 The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.
   - 6.2 Handling over of the hazardous and other wastes to the authorized actual user shall be only after making the entry in the passbook of the actual user.
   - 6.3 In case of renewal of authorization, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.
   - 6.4 The occupier of the facility shall comply Standard operating procedure/guidelines published by MOEF&CC or CPCB or GPCB from time to time.
   - 6.5 Unit shall comply provisions of E-Waste Management Rules-2016.
   - 6.6 The disposal of Hazardous Waste shall be carried out as per the waste Management hierarchy.
   - 6.7 The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding **ninety days**. Prior permission of the Board shall be obtained for extension of the storage period.
   - 6.8 The occupier shall maintain the records of generation, sale, storage, transport, recycling, co processing and disposal of hazardous waste and make available during the inspection.

Outward No:59737 11/08/2024

6.9 The transportation of the hazardous waste shall be carried out in GPS mounted dedicated vehicles.

7. GENERAL CONDITIONS: -

7.1 Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.

7.2 Applicant shall also compiy with the general conditions given in annexure I.

7.3 Whenever due to accident or other unforeseen act or ever. such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station Office of Directorate of Health Service. Department of Explosives, Inspectorate of Factories and local body

7.4 In case of failure of pollution control equipments, the production process connected toit shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.

7.5 The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.

7.6 The Environmental audit shall be carried out yearly and the environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.

7.7 The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.

7.8 In case of change of ownership/management the name and address of the new owners/ partners/directors/proprietor should immediately be intimated to the Board.

7.9 Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme order in w.p. no. 657 of 1995 dated 14th October 2003.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

In charge Unit Head (Kutch East)
DEE, Head Office

NO: GPCB/CCA-Kutch-345(16)/ID-18021/ **Date:-**

Issued to:

M/s. Sal Steel Ltd.,
Survey no- 245/P,
Vill: Bharapar,
Tal: Gandhidham,
Dist: Kutch – 370 201

Outward No: 597757, 11/08/2021

DR. GAURAV DAHIYA, IAS
MEMBER SECRETARY
SEIAA (GUJARAT)

STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY
GUJARAT

Government of Gujarat

No. SEIAA/GUJ/EC/3(b)/713/2017 **Date: 01/05/2017** By R P A D

Sub: Environment Clearance to M/s. SAL Steel Ltd. for the stand alone clinker grinding unit at existing Survey No. 245/P, Vill. Bharapar, Tal. Gandhidham, Dist. Kutch..... In Category 3(b) of Schedule annexed with EIA Notification dated 14/09/2006. **Time Limit**

Ref: Your Proposal No. SIA/GJ/IND/63363/2016.

Dear Sir,

This has reference to your application along with Form-I dated **26/10/2016** submitted to SEIAA, seeking Environmental Clearance under Environment Impact Assessment Notification, 2006 and additional information / documents submitted vide letter dated **24/03/2017** to the SEAC.

The proposal is for Environmental Clearance to **M/s. SAL Steel Ltd. for the stand alone clinker grinding unit at existing Survey No. 245/P, Vill. Bharapar, Tal. Gandhidham, Dist. Kutch.** It is a proposed unit for manufacturing of cement – 40000 MT/Month from the clinker (stand alone grinding unit), which falls in the category - 3(b) of the schedule of the EIA Notification-2006.

The project activity is covered in 3(b) and is of 'B' Category. Since, the proposed project is B2 category project, public consultation is not required as per paragraph 7(i) (III) (i) (e) of the Environment Impact Assessment Notification-2006.

The SEAC, Gujarat vide their letter dated **01/05/2017** had recommended to the SEIAA, Gujarat, to grant the Environment Clearance for the above-mentioned project based on its meeting held on **19/04/2017**. The proposal was considered by SEIAA, Gujarat in its meeting held on **01/05/2017** at Gandhinagar. After careful consideration, the SEIAA hereby accords Environmental Clearance to above project under the provisions of EIA Notification dated 14th September, 2006 subject to the compliance of the following conditions.

A. CONDITIONS :

A. 1 SPECIFIC CONDITION :

1. Project proponent shall comply the guidelines published vide O.M. no. J-13012/12-2013-IA-II (I) dated 24/12/2013 i.e. transportation by railways should not be less than 90 % of the traffic (Inward and outward put together) as per the undertaking submitted by project proponent vide letter no. NIL dated 28/03/2017.

A. 2 WATER :

2. Water consumption for the project shall not exceed 6000 liter per day from Narmada Water Canal/Water Tankers. A water meter shall be provided for the measurement of the consumption of the water and its logbook shall be maintained.
3. There shall not be any industrial wastewater discharge from the unit.
4. Domestic wastewater should be discharged as per GPCB norms.

A. 3 AIR:

5. As per the guidelines of CPCB for cement plant (considering only grinding part of the guidelines) following minimum Air Pollution Control Measures (APCM) should be provided.

Sr. no.	Section	Type of APCM
1	Fly Ash Bunker	**Bag filter** (with proper metallic casing, adequate stack height and stack monitoring requirement facility).
2	Clinker Crushing And Proportioning Of Raw Material & Feed Hoper/ Ground Hopper	**Bag filter** (with proper metallic casing, adequate stack height and stack monitoring requirement facility).
3	Cement Mill And Discharge Tube & Cement Blending Silo & Packing Hose	**Bag filter** (with proper metallic casing, adequate stack height and stack monitoring requirement facility).

6. The above air pollution control devices are indicative in nature. Cement Plant may explore the possibilities of other latest devices to achieve the better results to comply with the air pollution control norms prescribed by the GPCB.
7. The applicant shall carry out third party monitoring with respect to the design, and efficacy of the proposed air pollution control equipments through the credible institute like NPC, LDCE or any other institute of repute.

MEMBER SECRETARY
State Level Environment
Impact Assessment Authority
(SEIAA)
Gujarat Pollution Control Board
"Paryavaran Bhavan"
Sector-10 A, Gandhinagar-10

8. The fugitive emission in the work zone environment and ambient air environment shall be monitored. The emission shall confirm to the standards prescribed by the concerned authorities including the Director of Industrial Hygiene and Safety as well as the Gujarat Pollution Control Board from time to time. Following indicative guidelines shall be followed to reduce the fugitive emission.
    a. Enclosure shall be provided at all loading and unloading operations.
    b. Water shall be sprayed on all raw materials stockpile periodically to retain some moisture in top layer except wet gypsum to reduce the fugitive emission.
    c. All transfer points shall be fully enclosed.
    d. Accumulated dust on the ground and other surfaces shall be removed / swept regularly and water the area after sweeping.
    e. Internal road shall be either paved properly to reduce the fugitive emission during vehicular movement.
    f. Air borne dust shall be controlled with water sprinklers at suitable interval in the plant.

A. 4 SOLID / HAZARDOUS WASTE:

9. The company shall strictly comply with the rules and regulations with regards to handling and disposal of Hazardous waste in accordance with the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016, as may be amended from time to time. Authorization of the GPCB shall be obtained for collection / treatment / storage / disposal of hazardous wastes.
10. Hazardous wastes shall be dried, packed and stored in separate designated hazardous waste storage facility with pucca bottom and leachate collection facility, before its disposal.
11. Used oil / waste oil shall be sold only to the registered recycler.

A. 5 SAFETY:

12. Personal Protective Equipments shall be provided to workers and its usage shall be ensured and supervised.
13. First Aid Box shall be made readily available in the unit.
14. Occupational health surveillance of the workers shall be done and its records shall be maintained. Pre-employment and periodical medical examination for all the workers shall be undertaken on regular basis as per Factories Act & Rules.

A. 6 NOISE:

15. The overall noise level in and around the plant area shall be kept well within the standards by providing noise control measures including engineering control like acoustic insulation, hoods, silencers, enclosures etc. on all source of noise generation. The ambient noise level shall confirm to the standards prescribed under Environment (Protection) Act & Rules, 1986 amended from time to time.
16. Noise levels for workers shall be as per the Factories Act & Rules.

A. 7 CLEANER PRODUCTION AND WASTE MINIMISATION:

17. The company shall undertake various waste minimization measures including :
    a) Metering and control of quantities of active ingredients to minimize waste.
    b) Reuse of by-products from the process as raw materials or raw materials substitutes in other process.
    c) Use of automated and enclosed filling to minimize spillage.
    d) Venting equipment through vapour recovery system.
    e) Use of close feed system into batch reactors.

A. 8 GREEN BELT AND OTHER PLANTATION:

18. The unit shall develop green belt within premises as per the CPCB guidelines. However, if the adequate land is not available within the premises, the unit shall take up adequate plantation on road sides and suitable open areas in GIDC estate or any other open areas in consultation with the GIDC / GPCB and submit an action plan of plantation for next three years to the GPCB.
19. Drip irrigation / low-volume, low-angle sprinkler system shall be used for the green belt development within the premises.

B. OTHER CONDITIONS:

20. Transportation of the clinker and the cement shall be done in the vehicles covered from the top.
21. All the recommendations made in the EMP report of the project and the undertaking submitted by the project proponent shall be implemented.
22. Unit must harvest the rainwater from roof tops and storm water drains to recharge the ground water.
23. The project proponent shall also comply with any additional condition that may be imposed by the SEAC or the SEIAA or any other competent authority for the purpose of the environmental protection and management.
24. In the event of failure of any pollution control system adopted by the unit, the unit shall be safely closed down and shall not be restarted until the desired efficiency of the control equipment has been achieved.
25. The project authorities must strictly adhere to the stipulations made by the Gujarat Pollution Control Board (GPCB), State Government and any statutory authority.
26. During material transfer, spillages shall be avoided and garland drain be constructed to avoid mixing of accidental spillages with domestic wastewater or storm water.
27. Pucca flooring / impervious layer shall be provided in the work areas, chemical storage areas and chemical handling areas to minimize soil contamination.

MEMBER SECRETARY
State Level Environment Impact Assessment Authority
GUJARAT

Office: Gujarat Pollution Control Board, *"Paryavaran Bhavan"* Sector-10 A, Gandhinagar-382010
Phone No.:- (079) 232-32152,232-41514 Fax No.:-(079) 232-22784
E-mail : msseiaagj@gmail.com, Website:- www.seiaa.gujarat.gov.in

28. The funds earmarked for environment protection measures shall be maintained in a separate account and there shall not be any diversion of these funds for any other purpose. A year-wise expenditure on environmental safeguards shall be reported.
29. Leakages from the pipes, pumps, shall be minimal and if occurs, shall be arrested promptly.
30. No further expansion or modifications in the plant likely to cause environmental impacts shall be carried out without obtaining prior Environment Clearance from the concerned authority.
31. The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act,1974, Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and the Public Liability Insurance Act, 1991 along with their amendments and rules.
32. The project proponent shall comply all the conditions mentioned in "The Companies (Corporate Social Responsibility Policy) Rules, 2014" and its amendments from time to time in a letter and spirit.
33. The project management shall ensure that unit complies with all the environment protection measures, risk mitigation measures and safeguards recommended in the EMP report and Risk Assessment study report as well as proposed by project proponent.
34. The project authorities shall earmark adequate funds to implement the conditions stipulated by SEIAA as well as GPCB along with the implementation schedule for all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.
35. The applicant shall inform the public that the project has been accorded environmental clearance by the SEIAA and that the copies of the clearance letter are available with the GPCB and may also be seen at the Website of SEIAA/ SEAC/ GPCB. This shall be advertised within seven days from the date of the clearance letter, in at least two local newspapers that are widely circulated in the region, one of which shall be in the Gujarati language and the other in English. A copy each of the same shall be forwarded to the concerned Regional Office of the Ministry.
36. It shall be mandatory for the project management to submit half-yearly compliance report in respect of the stipulated prior environmental clearance terms and conditions in hard and soft copies to the regulatory authority concerned, on 1st June and 1st December of each calendar year.
37. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.
38. The project authorities shall also adhere to the stipulations made by the Gujarat Pollution Control Board.
39. The SEIAA may revoke or suspend the clearance, if implementation of any of the above conditions is not found satisfactory.
40. The company in a time bound manner shall implement these conditions. The SEIAA reserves the right to stipulate additional conditions, if the same is found necessary.
41. The project authorities shall inform the GPCB, Regional Office of MoEF and SEIAA about the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.
42. This environmental clearance is valid for seven years from the date of issue.
43. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
44. Submission of any false or misleading information or data which is material to screening or scoping or appraisal or decision on the application makes this environment clearance cancelled.

With regards,
Yours sincerely,

(Dr. Gaurav Dahiya, IAS)
Member Secretary

Issued to:
M/s. SAL Steel Ltd.,
Shah Alloys Corporate House,
Sola- Kalol Road, Santej, Ta: Kalol,
Dist: Gandhinagar - 382721

Copy to:-
1. The Secretary, SEAC, C/O. G.P.C.B. Gandhinagar - 382010.
2. The Secretary, Forests & Environment Department, Govt. of Gujarat, Block 14, 8th floor, Sachivalaya, Gandhinagar-382010.

MEMBER SECRETARY
State Level Environment Impact Assessment Authority (SEIAA) - Gujarat
Gujarat Pollution Control Board,
"Paryavaran Bhawan"
Sector-10-A, Gandhinagar-10

3. The Chairman, Central Pollution Control Board , Parivesh Bhavan, CBD -cum-Office Complex, East Arjun Nagar, New Delhi-110032
4. The Chief Conservator of Forests (Central), Ministry of Environment & Forests, Regional Office (WZ), E-5, Arera Colony, Link Road-3, Bhopal-462016, MP
5. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi-110003.
6. The Member Secretary, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector-10 A, Gandhinagar-382010
7. Select File

(Dr. Gaurav Dahiya, IAS)
Member Secretary

MEMBER SECRETARY
State Level Enviironment
Impact Assessment Authority
(SEIAA) Gujarat)
Gujarat Pollution Control Board,
"Paryavaran Bhawan"
Sector-10-A, Gandhinagar-10

Annexure 23

પુનિતભુિાણ.
આઇ. જી.એમ. પુ. લિ.
ભાવનગર ૩૨૪૦૦૧

વિષય: ઈમાયશીન બાબતે. ઉજાગારી માટે મદદ કરવા બાબતે.

માનનિય મહોદયશ્રી,

જય ભારત સાથે જણાવવાનું કે, હું મારા પરિવાર સાથે વર્ષો થી અહીં રહું છું. ત્યા મારી જમીન છે. અને ત્યા ઈમાયશીન બાબતનો ખાવિદ્યો બાકી પુરાવો મારા અને અંગના ઉપર છે. તેિયાબાબતે મારી ઉજાગારી બાકી કરી રહું. ત્યા ઈમેરીટા. 300 થી 600 વ્યાર જેટલા છે. જે પાકી ગયુ છે કે ઉપિકિત બાબત. દીઓ કરીબાપી બોલી મારી વિનંતી છે. અમને ત્યા જગીન જવાથી પગા ગુમ પંચાયતને કુટ પડતા હોવાથી છે. પાછી ગામી દઈશ ત્યા મારા પરિવારના ઉજાગારી બાર છે. આમ ઉપિકિત બાબતે આપ મહોદયને વધારે ગાબડી આપુ છુ કે. પુર્વ ગા દુષાથી દુખા મહિલાનો મોટ વર્ષ કાર્યપીયની દરગાદ અહિલાર છે. અને રાજકીય બાબુ ત્યા સરકાની જરૂરા અંગિલો છે. અને ઉપરનાં મોહાના રહોટ. અંગિલેા ત્યા. અને દરિયાવા દુખા બાબની બાદીનું કારણ કે બાદી અંગિલો છે. જે ઉપરિકિત બાબતે આપ મોહદયને વિનંતી છે. અને આ જગીન બાબની બાબક છે. એટલે ત્યા જગીન પંચાયતા ગા અપીલ છે. તેની કૃપા દિષ્ટી દોવી.

(આપનો વિશ્વાસુ.)

નીલાભાઈ બી ગોડ.
વડી તા. બાકિદ.
૯૫૨૬૫ ૪૧૨૧૨

TRUE COPY

SUBMISSION TO CENTRAL GROUND WATER AUTHORITY /BOARD

IMPACT ASSESSMENT REPORT

AS PER

GAZETTE NOTIFICATION OF CENTRAL GROUND WATER AUTHORITY DATED 24.09.2020 AND SUBSEQUENT PUBLIC NOTICES

EXISTING STEEL UNIT
AT PLOT NO. 245/P, VILLAGE: BHARAPAR,
TEHSIL GANDHIDHAM, DISTRICT KUTCH, GUJARAT

BLOCK: GANDHIDHAM

NABET ACCREDITED CONSULTANT

J.M. ENVIRONET PVT. LTD.
(NABET CERTIFICATE NO. NABET/EIA/2023/RA 0186)
EMMAR DIGITAL GREENS, TOWER – B, UNIT NO. 1517, GOLF COURSE EXT. ROAD, SECTOR – 61, GURUGRAM (HARYANA)
Email: jmenviron@hotmail.com
Certificate No.: NABET/GWCO/IA/GW018 &
Date: Sep 23, 20221

PROJECT PROPONENT

M/S. SAL STEEL LIMITED



VILLAGE: BHARAPAR,
TEHSIL: GANDHIDHAM, DISTRICT: KUTCH (GUJARAT)

TRUE COPY

April 2022

Sensitivity: Internal (C3)

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CHAPTER – 1 SALIENT FEATURES OF THE PROPOSAL

1. SAILENT FEATURES OF THE PROJECT

1.	**Application No.**	21-4/5301/GJ/IND/2019
2.	**Accredited by**	NABET_GWCO (Attached as Annexure I)
3.	**Date of Accreditation**	23rd September 2021
4.	**Validity upto**	8th September 2026
5.	**Work Order Date (Attach copy of the Work Order with masking details of charges)**	10.02.2022
6.	**New/ Existing Project**	Existing
7.	**CTE issued date**	26.09.2017
8.	**Alluvium/ Non-alluvium**	Alluvium (Soft Rock)
9.	**Block Name & Category (GWRA, 2020)**	Gandhidham Assessment Block of Kutch District, Saline Category
10.	**Ground water requirement**	2436 Cum/Day
11.	**Ground water Modelling Required (Yes/No)**	Yes (Incorporated in the report.)
12.	**In case the report is prepared jointly by accredited Institute and Individual consultant, name/details of chapters prepared by the Individual consultant**	Not Applicable
13.	**Signature Of Consultant**	

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CHAPTER – 2 ABOUT THE PROJECT

2. BRIEF ABOUT THE PROPOSED PROJECT GIVING LOCATION DETAILS, COORDINATES, GOOGLE/ TOPOSHEET MAPS, ETC. DEMARCATING THE PROJECT AREA.

2. A PROJECT DESCRIPTION

Project Details

M/s. S.A.L Steel Ltd. is an existing unit; located at Plot No.: 245/P, Village: Bharapar, Block & Tehsil: Gandhidham, District: Kutch – 370 201. **M/s. S.A.L. Steel Ltd.** is involved in producing steel and other steel products and having power plant for captive consumption. The company is having well qualified and experienced personnel. The unit has already acquired the 'CC&A' from Gujarat Pollution Control Board, Gandhinagar, Consent order no.: AWH-113919, dated 26/07/2021, valid up to 03.05.2026.

SAL Steel is a versatile steel, Ferro Alloys and Power Company having operations near Kandla Port in the state of Gujarat in Western India. Plant product range consists of Direct Reduced Iron (DRI/Sponge Iron), Ferro Alloys, Iron Ore pellets and various finished steel products. We are also selling power to various customers from our 40 MW power plant. The company has double advantage of having proximity one of the busiest commercial port and also to the customer of company's finished products. Plant have been successful in securing long term tie-up for our various raw materials by renowned suppliers. This has led up to achieve consistent high standard of quality in our finished products.

The company has engaged ***JM EnviroNet Pvt. Ltd.***, to prepare an Impact Assessment Report with respect to the groundwater withdrawal and its impact in their project premises and around the vicinity of 10 km radius buffer zone of their project. Therefore JM EnviroNet Pvt. Ltd. will carry out detailed hydrogeological investigation and prepare the Impact Assessment Report based of the data collected. Henceforth the same will be submitted in order to obtain NOC for Groundwater abstraction from Central Ground Water Authority (CGWA) for the aforementioned project.

2. B BRIEF INTRODUCTION ABOUT COMPANY

M/S. SAL Steel Limited was incorporated in the year 2003 and manufacturing facility was established in the year of 2005/06 at Bharapar Village, Kutch District, in Gujarat. As there had been a huge disaster after the earth quake in Kutch district, Gujarat Government had invited number of industries for redevelopment of the Kutch Region. Accordingly, SAL Steel Limited had also entered in the MOU with State Government to develop the steel plant in Kutch District. The company is public limited listed entity and listed on the main boards of both NSE & BSE since 2004. As there had been a huge disaster after the earth quake in Kutch district, Gujarat Government had invited number of industries for redevelopment of the Kutch Region. Accordingly, SAL Steel Limited had also entered in the MOU with State Government to develop the steel plant in Kutch District. The company is public limited listed entity and listed on the main boards of both NSE & BSE since 2004.

2. C NEED AND PURPOSE OF THE STUDY

SAL Steel Limited had obtained NOC for groundwater abstraction in the tune of 2436 cum/day vide letter no. CGWA/NOC/IND/ORIG/2019/6854 dated 13.12.2019. Gazette Notification of ***Ministry of Jal***

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Shakti (Department of Water Resources, River Development and Ganga Rejuvenation) (Central Ground Water Authority) Notification New Delhi, has been published on dated 24th September, 2020. As per the notification Impact Assessment Report is mandatory for Industries abstracting ground water in the tune more than 100 m3/day.

Total water requirement of existing steel unit is 3055 m3/day which will be sourced from groundwater and Gujarat Water Infrastructure Ltd. (GWIL). The ground water requirement of the unit is 2436 m3/day. Also the aquifers in the aforementioned study area, falling in Saline category (GWRA 2020), are hard rock type therefore there is also the need for Groundwater modelling. Hence along with the application of NOC for groundwater withdrawal the Impact assessment report and groundwater modeling study is being submitted to the CGWA for the same.

The main purpose of this report is to assess sensitivity of the baseline hydrological environment and the potential impacts of the proposed development upon it and proposes mitigation measures in order to ensure that the potential adverse impacts of the project development on the hydrological environment will be slight and neutral. It contains essential information:

- To assess the risk of water quality impacts from the Project to the groundwater resource
- Implementation of groundwater monitoring and contingency program is a common requirement of the project
- Information collected in this study was used to determine if the Project is located in a sensitive groundwater area, and to make recommendations.

2. D LOCATION & ACCESSIBILITY DETAILS

The location map of the study area is given in figure 1. The corner coordinates of the project site are marked in the google earth map and same has been given in figure 2. The Salient features of the project is given in the table 1

Table 1: Salient Features of the Project

S.No	*Particulars*	*Details*
1	Village	Bharapar
2	Tehsil	Gandhidham
3	District and State	Kutch and Gujarat
4	Project Area	10.3 Ha
5	Toposheet Number	F42E4(41 I/4) & F42K1 (41 J/1)
6	Latitude	23° 0'37.43"N
7	Longitude	70° 6'3.46"E
8	Nearest National / State Highway	NH 141/SH 6
9	Nearest Railway Station	Gandhidham Railway Station (7.63 km in SW direction)
10	Nearest Airport	Bhuj Airport, Kutch
11	Water Body (within 10 km radius)	Sang River, Shinai Lake, Gulf of Kutch
12	Seismic Zone	Zone-V

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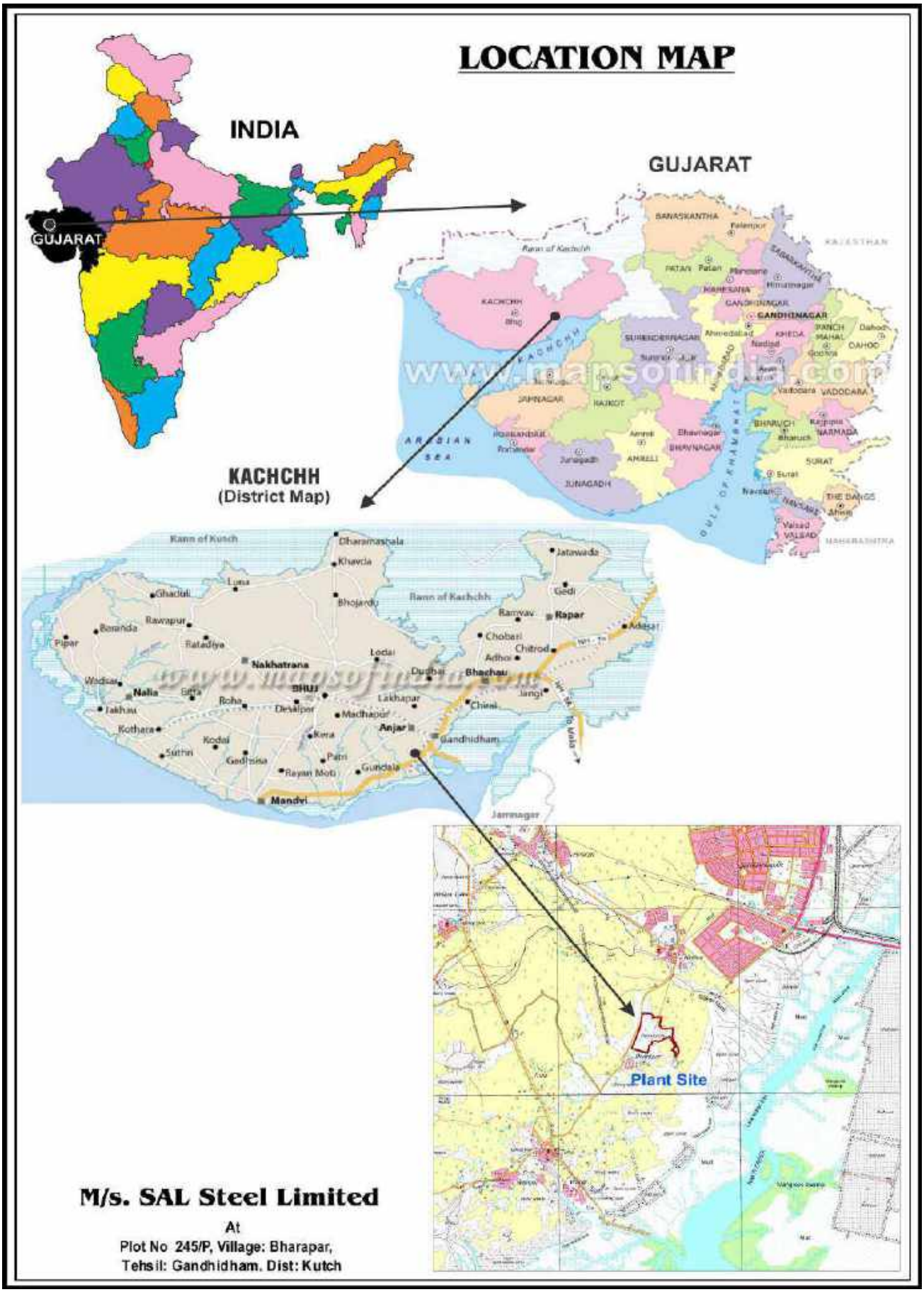


Figure 1: Location Map of the study area

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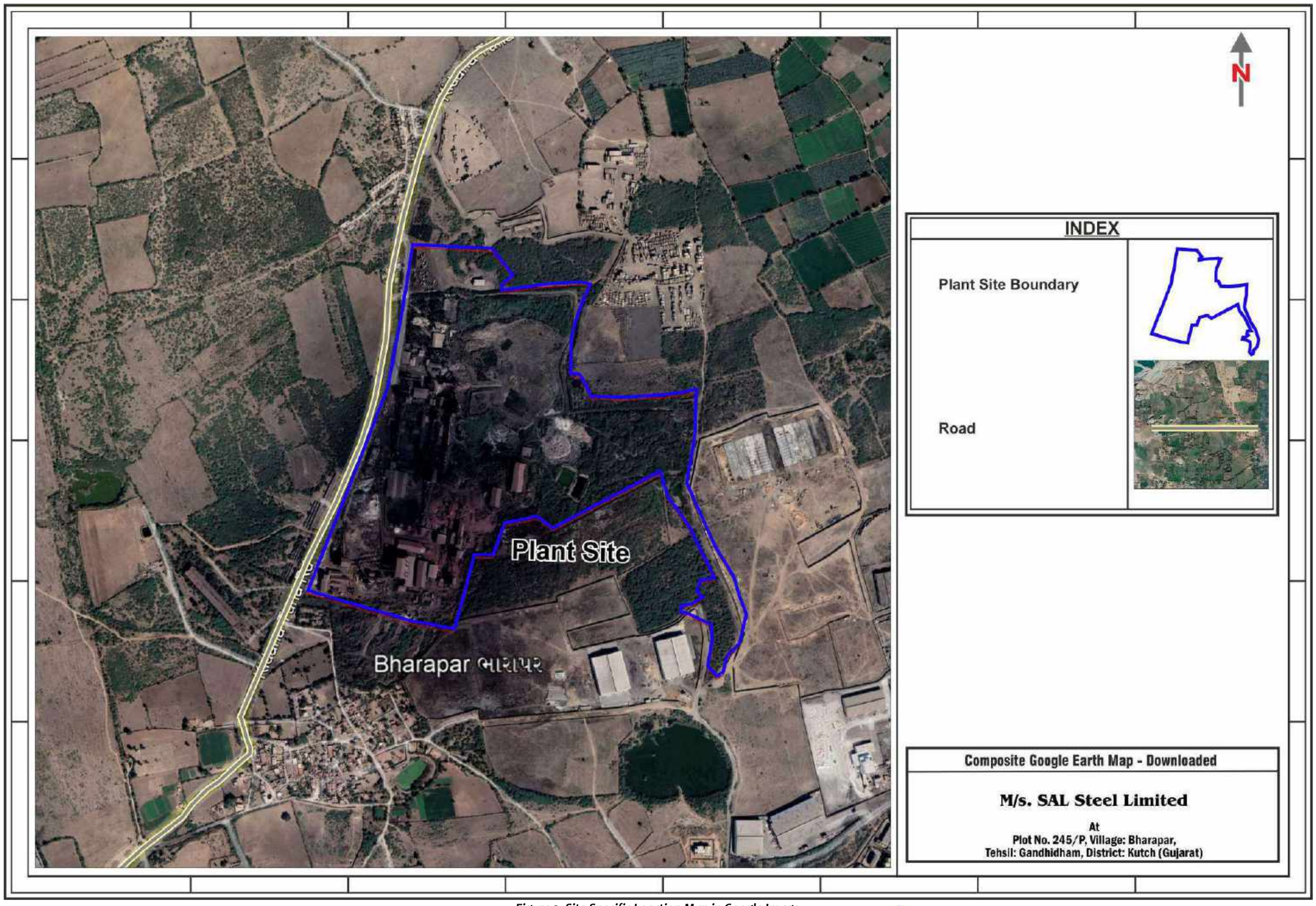


Figure 2: Site Specific Location Map in Google Image

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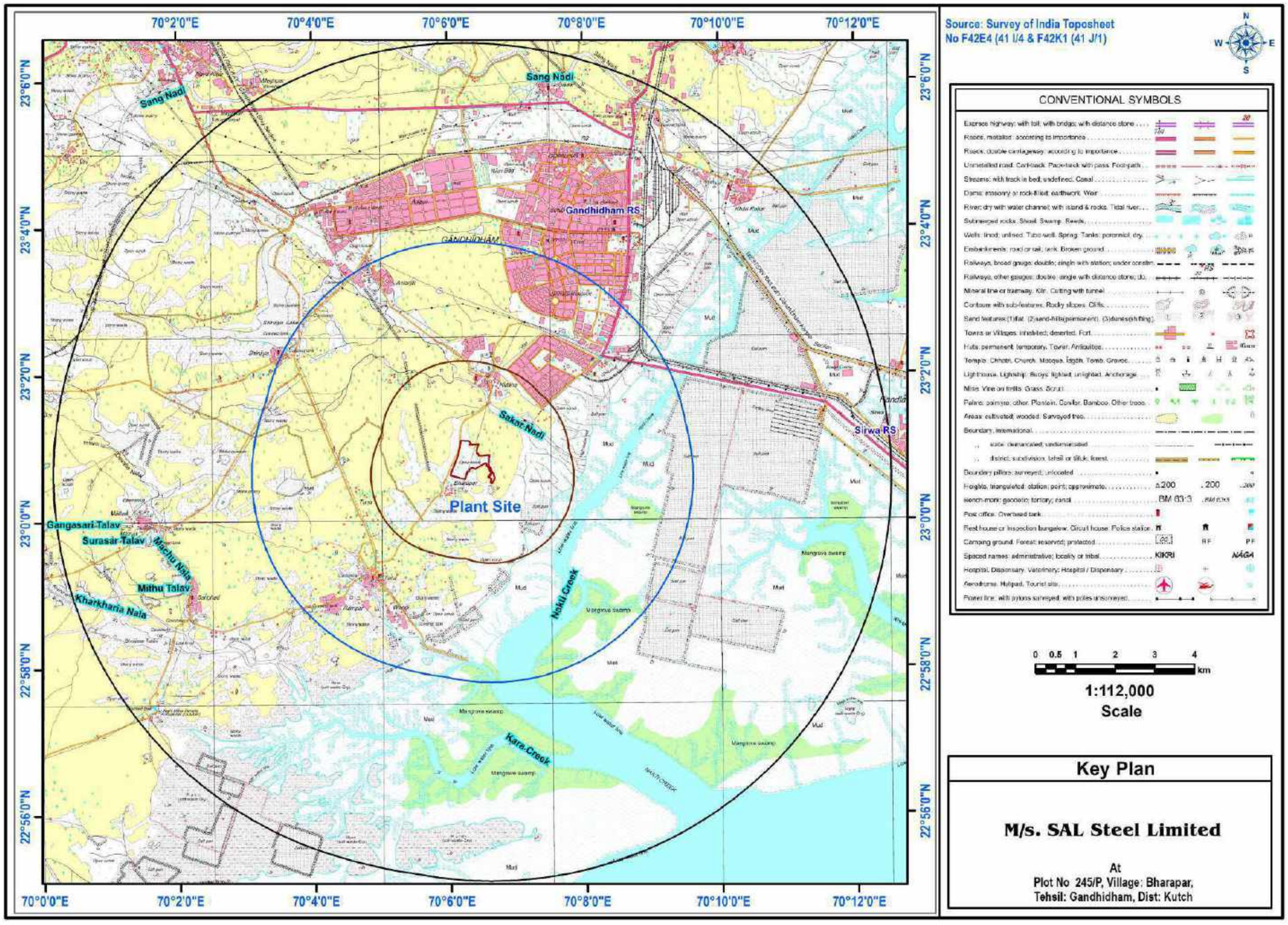


Figure 3: Key Map of M/s. SAL Steel Ltd. showing 5 Km Buffer Area in Toposheet of Survey of India.

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2.1 LANDUSE AND LAND COVER

Current vintage data of Indian Remote Sensing Satellite RESOURCESAT-2 (L4FMX) has been used for preparation of Land use/ Land cover thematic map of study area.

Satellite image has been procured from National Remote Sensing Centre, Hyderabad. Survey of India Toposheet as a reference map on 1:50,000 scale has been used for preparation of base layer data like road, rail network, village and project site for geo-referencing of satellite image.

Table 2: Technical Description

S. No.	*Particulars*	*Détails*
1.	Satellite Image	RESOURCESAT-2 (L4FMX)
2.	Satellite Data Source	NRSC, Hyderabad
3.	SOI Toposheets No	F42E4(41 I/4 & F42K1 (41 J/1)
4.	Software Used	Earth Resources Data Analysis System (ERDAS) Imagine 9.2

Total study area/ buffer zone (**35068.32 ha**) of ***M/s. SAL Steel Ltd.*** mainly comprises of Agriculture land (23.98%) followed by Open scrub land (12.99%), salt pan (20.2%), Human settlements (12.78%) and Wetland (10.78%) respectively. Other classes of buffer area include River/creek/pond (8.94%), road (2.24%). Buffer area seems flat. Detailed break up of Land Use & Land Cover classes is given in ***Table 3*** and Land Use Land Cover Map is given in ***Figure 5*** Land use pattern in buffer zone (10 km Radius) –

Table 3: LULC Classification

S.No.	*LU/LC*	*Area in Ha*	*% Area*
1.	Agriculture Land	***8408.36***	***23.98***
2.	Human Settlements	***4481.19***	***12.78***
3.	Road	***784.5***	***2.24***
4.	Railway	***140.62***	***0.4***
5.	Industries	***833.8***	***2.38***
6.	Mangrove	***1192.48***	***3.4***
7.	Vegetation/ Plantation	***670.06***	***1.91***
8.	Open Scrub/ Waste land/ Salt affected land	***4556***	***12.99***
9.	Salt Pan	***7085.41***	***20.2***
10.	Wetlands /Mudflats	***3780.2***	***10.78***
11.	River/Creeks/Ponds	3135.7	8.94
	Total	**35068.32**	**100**

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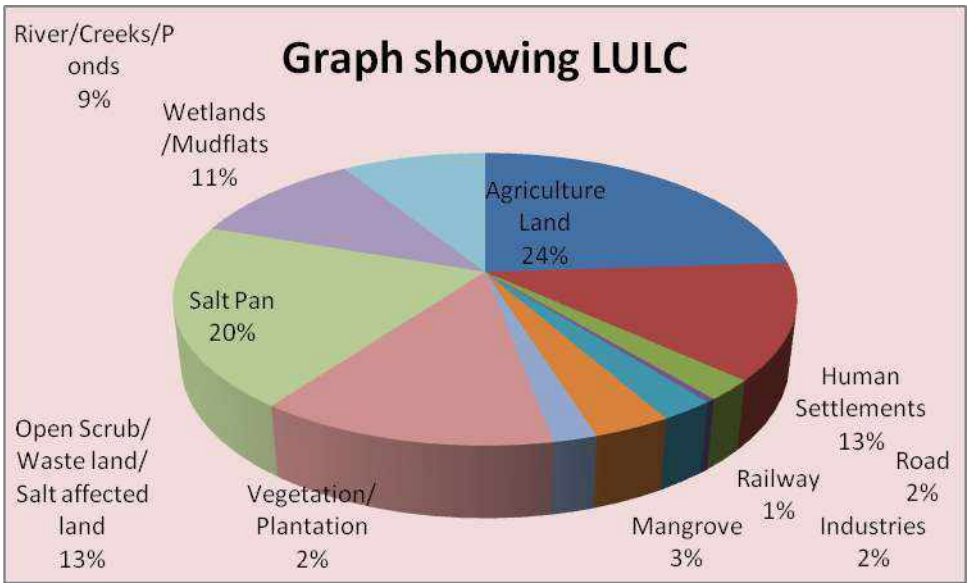
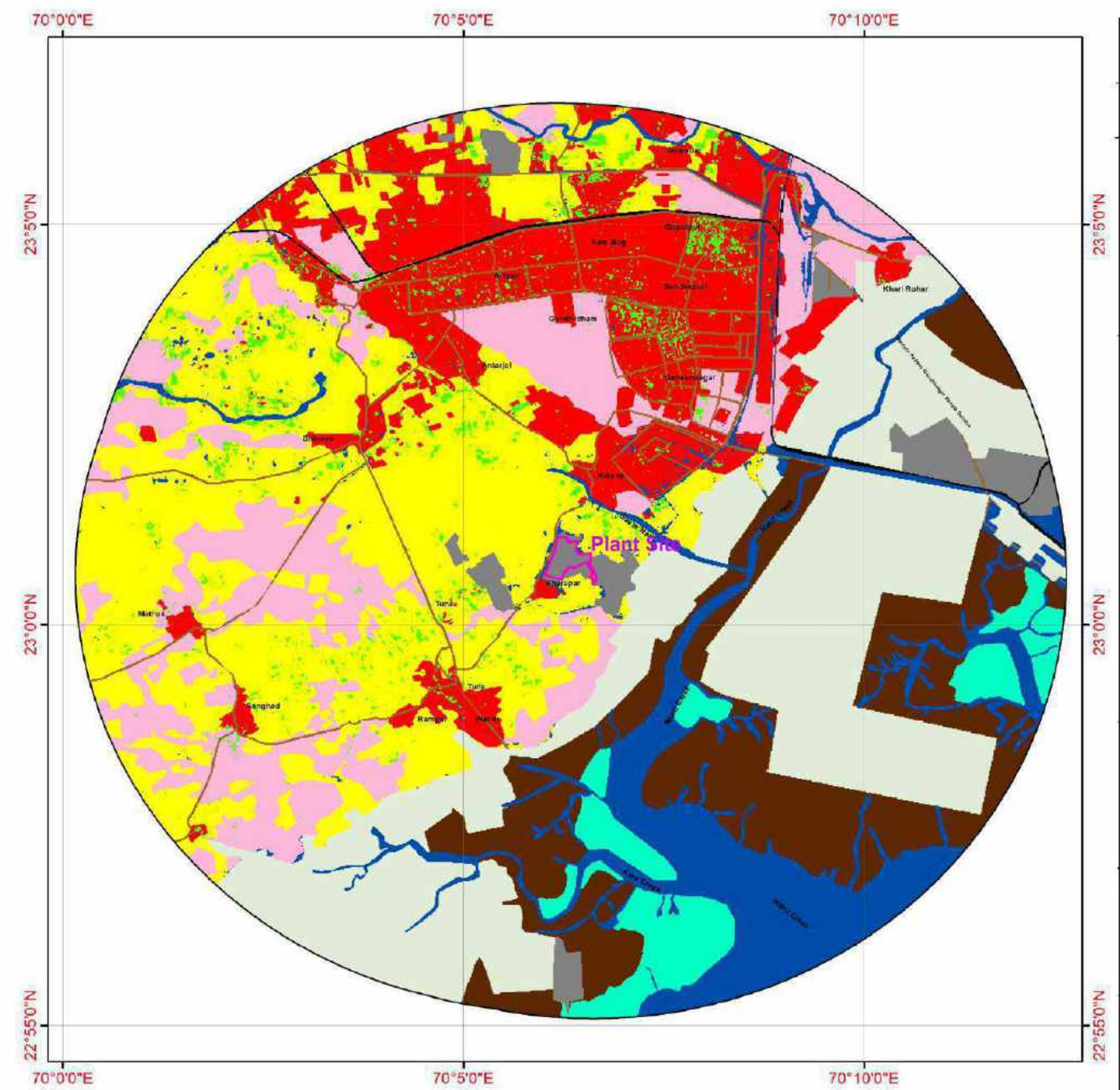


Figure 4: Pie Diagram showing land use of the study area

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LAND USE & LAND COVER MAP OF 10 KM RADIUS STUDY AREA

Area Statistics In %

Colour	Class Name	Area (Ha)	Area %
	Agriculture Land	8408.36	23.98
	Human Settlement	4481.19	12.78
	Road	784.5	2.24
	Railway	140.62	0.4
	Industries	833.8	2.38
	Mangrove	1192.48	3.4
	Vegetation/Plantation	670.06	1.91
	Open Scrub/Waste Land/Salt affected Land	4556	12.99
	Salt Pan	7085.41	20.2
	Wetlands/Mudflats	3780.2	10.78
	River/Creeks/Ponds	3135.7	8.94
	Total	**35068.32**	**100**

M/s. SAL Steel Limited

At

Plot No. 245/P, Village: Bharapar, Tehsil: Gandhidham, Dist: Kutch

Plant Site

Scale
3.5 1.75 0 3.5 Kilometers

Figure 5: Land use/Land cover pattern of SAL Steel Ltd. showing 5 Km Buffer Area

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CLIMATE & RAINFALL

Temperatures vary considerably from season to season. The summers are generally hot and winters are cool. The year may be divided into four seasons. The cold season from December to February is followed by the hot season from March to about middle of June. The period from the middle of June to September is the south-west monsoon season. October and November form the post-monsoon or transition period. The annual average rainfall in the region is around 483.8 mm (average of last ten years rainfall data from 2012-2021**).**

EVAPOTRANSPIRATION

The evaporation variations are almost in similar line with the variations of temperature. The evaporation is maximum during March to June and minimum during the months of December and January**.** The average Evapotranspiration is 198.25 and for the year 2021 it is 141.15 mm/year.

S.No.	*Year*	*Annual Rainfall (mm)*
1.	2012	335.26
2.	2013	639.58
3.	2014	275.68
4.	2015	539.65
5.	2016	338.29
6.	2017	539.61
7.	2018	90.27
8.	2019	749.13
9.	2020	890.83
10.	2021	440.67
Average		483.8

2.2 DEM & TOPOGRAPHY

The mainland of Kutch is an undulating country with rugged broken ground and broad plains and is marked by hill ranges and isolated peaks. There are three hill ranges in the main land namely Dhinodhar, Jura and Vavar, which rise to 387m and 274m amsl. The other uplands in the main land area are in Wagad area in the east forming part of Bhachau and Rapar Talukas. The Pachham, Khadir and Bela islands in the Great Rann in the north also form highlands with maximum elevation of 458 m amsl. All the hill ranges follow a general east-west trend. Kachchh district has about 350 km long coastline and its coastal plain is about 35-45 km wide and attains the elevation up to 80 m amsl. The coast is generally flat and broken by small and big creeks, viz., Kori, Boacha and Godia.

The highest elevation of the Project site is 19 m in West direction and lowest being 11 m in East and NE direction.

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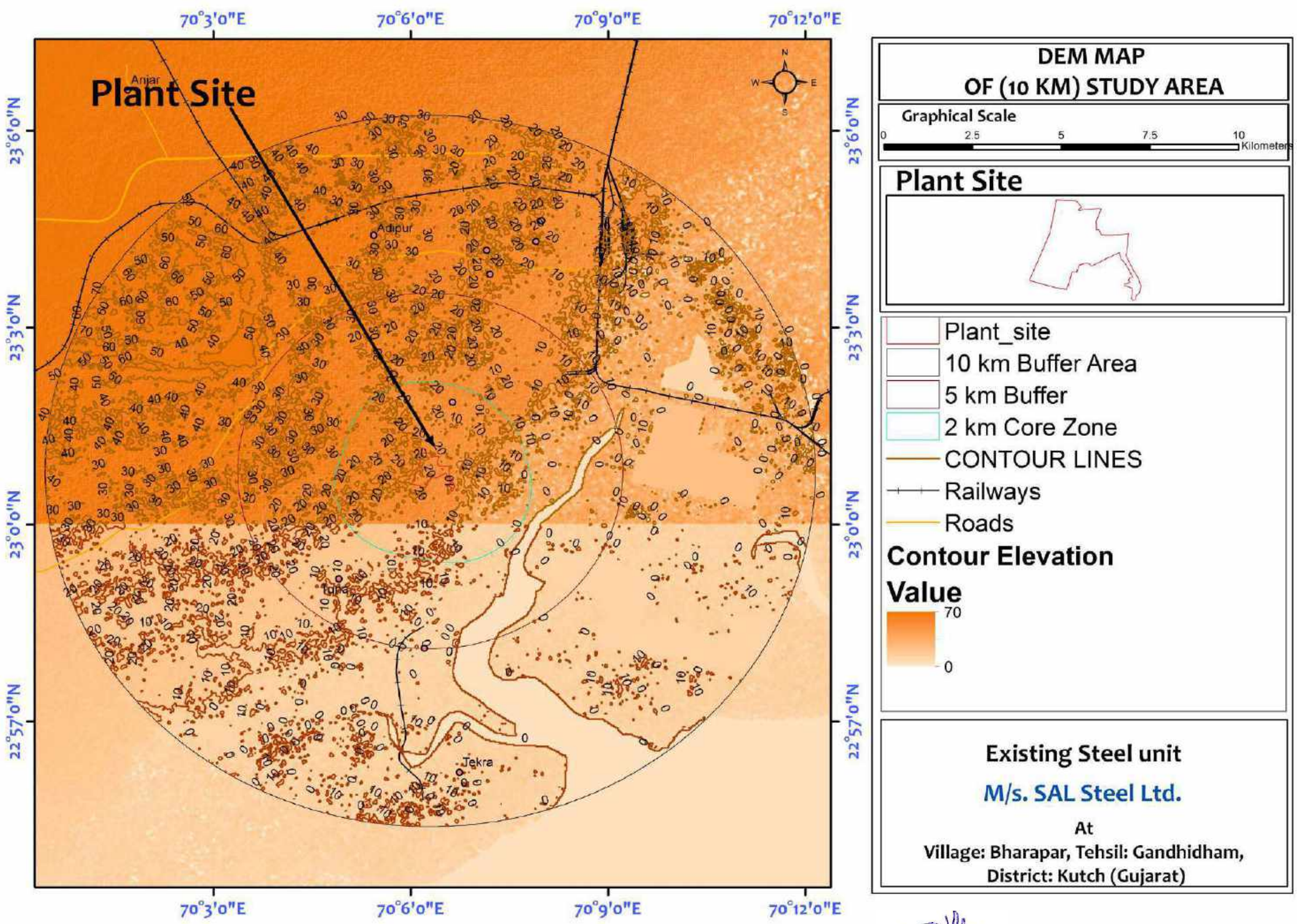


Figure 6: DEM Map of SAL Steel Ltd. showing Project Site (Source: USGS)

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2.3 GEOMORPHOLOGY & DRAINAGE OF STUDY AREA

Geomorphology of kutch is categorized into 4 major E-W trending zones. They are categorized as:

1. Coastal zone-demarcating the southern fringe
2. Kutch mainland – divided the central portion comprising rocky upland, northern hill range and coastal plains.
3. Banni plains- marked by raised fluvio marine sediments, med flat and salt pans.
4. Ran of kutch- found in north and little rann in east comprising vast saline waste land. The boundaries of these main geomorphic region zones are bounded by the major E-W trending faults.

The Rann forms a unique and conspicuous landform and has been divided into the Great Rann in the north and Little Rann in the east. The Rann mainly comprises marshy land, salt/mud flats and is devoid of vegetation and habitation and has a very hostile environment. The total area of Rann is about 25000 sq. km. The kutch landscape comprises an array of tectogenic geomorphic elements in the form of uplifts and residual depressions elevated landform are occupied by Mesozoic and Tertiary rocks, whereas the residual depressions or low lying regions between the uplifts consist of Quaternary sediment successions marked alluvial river terraces in the rocky maintained and the mud flats and salt pans in the great and little rann and Banni plains.

DRAINAGE PATTERN

A lineament is a liner feature in a landscape which is an expression of underlying geological structure such as a fault. Typically, a lineament will comprise a fault-aligned valley, a series of fault or fold-aligned hills, a straight coastline or indeed a combination of these features. Fracture zones, shear zones and igneous intrusions such as dykes can also give rise to lineaments. No any major river falls in the study area while a channel name Mithi river is 2.3kms from the study area which meet to the Gulf of Kutch near Kukadsar village. Kachchh district is occupied by only minor rivers and streams and no major rivers occur in the district.

The local drainage pattern in the area is dendritic to subparallel in nature with low drainage density indicating the formation in the area are comparatively porous and permeable in nature. The flow direction of drainage pattern is towards NE part.

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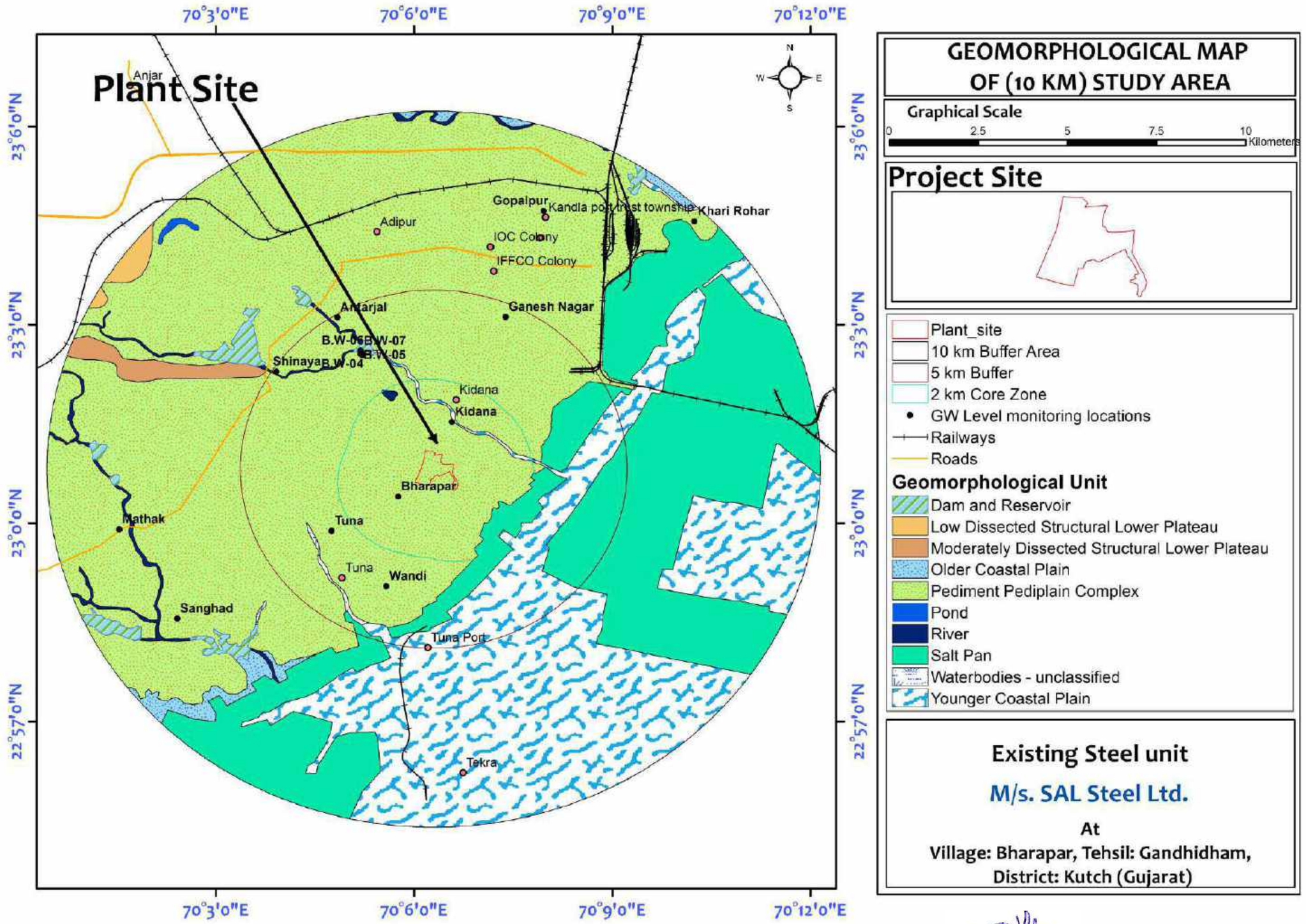


Figure 6: Geomorphological Map of SAL Steel Ltd. showing 5 Km Buffer Area (Source: Bhukosh)

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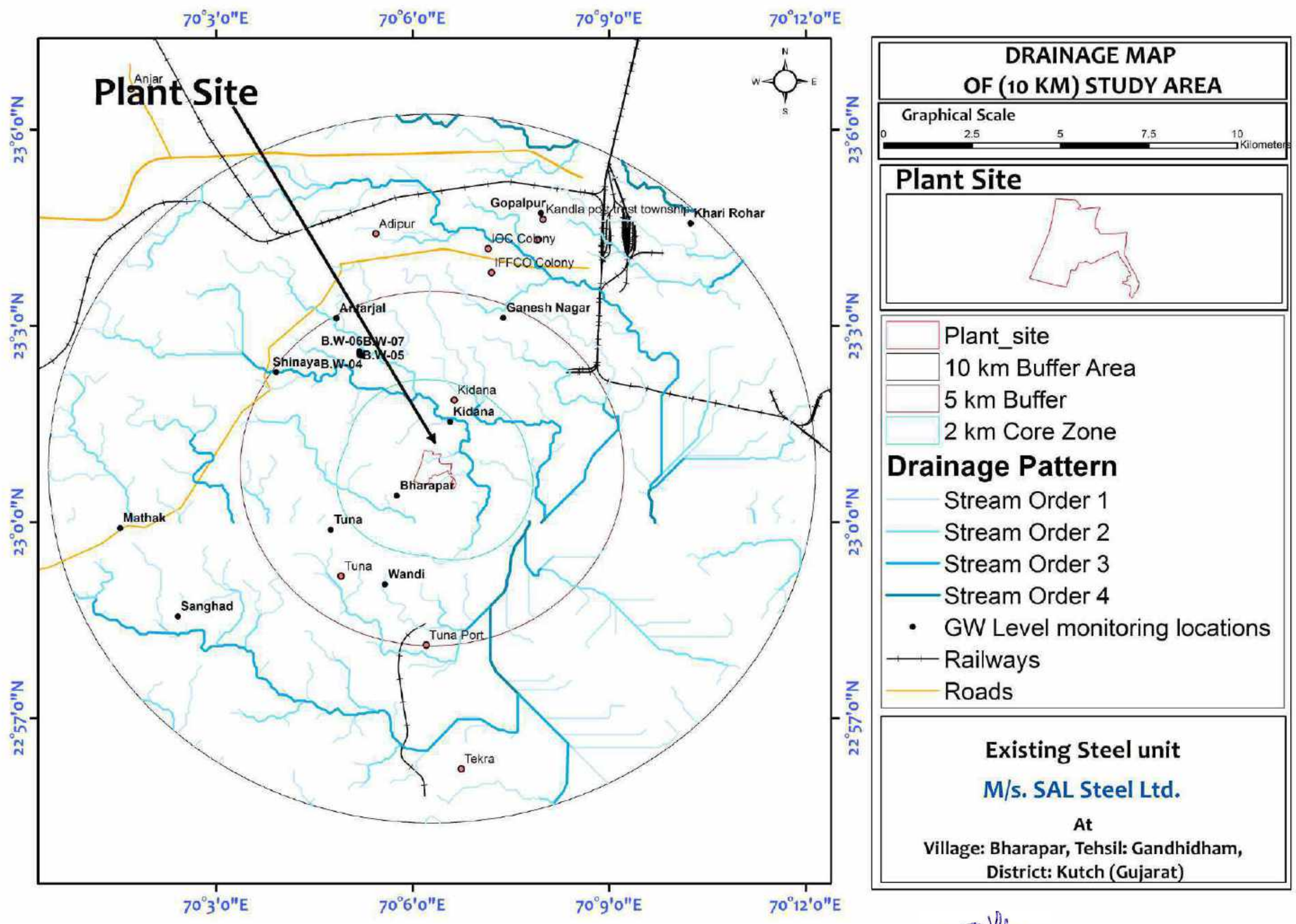


Figure 7: Drainage Pattern of SAL Steel Ltd. showing 5 Km Buffer Area (Source: USGS)

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2.4 DETAILS OF WETLANDS/MAJOR WATER BODIES

A wetland is a distinct ecosystem that is flooded by water, either permanently or seasonally, where oxygen-free processes prevail. The primary factor that distinguishes wetlands from other land forms or water bodies is the characteristic vegetation of aquatic plants, adapted to the unique hydric soil.

Any wetland site which has been listed under the Ramsar Convention that aims to conserve it and promote sustainable use of its natural resources is called a Ramsar Site. As per as Ramsar Site, there is 4 Wetland in Gujarat. The Nearest wetland is Khijadia Wildlife Sanctuary which is located at a distance of 54.64 km in South direction from Project site. Therefore, certificate regarding the same is not applicable for this particular proposal. (**Figure 9**)

MAJOR WATERBODIES

The study area consists of Sang River, Shinai Lake, Gulf of Kutch.

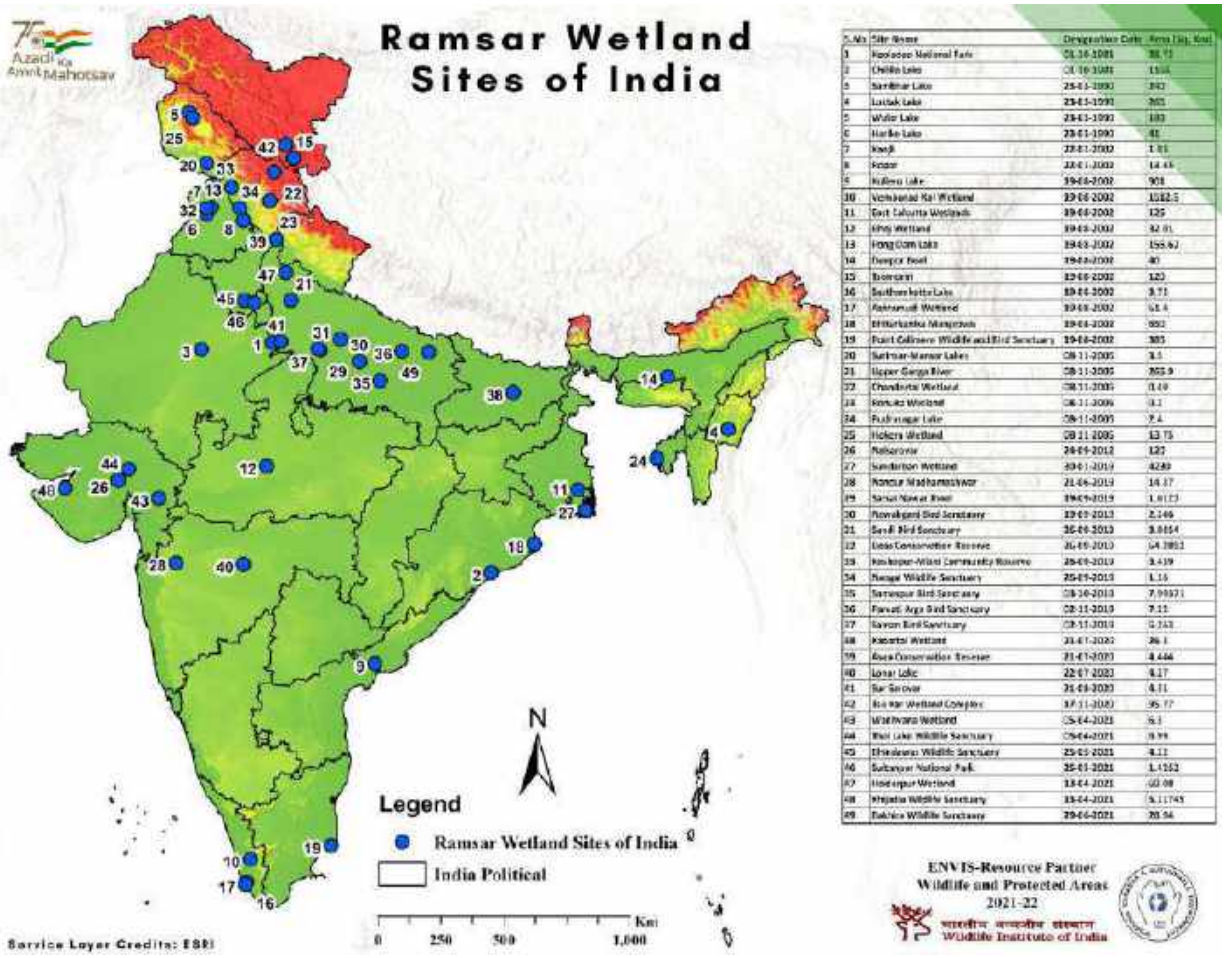


Figure 8: Ramsar Site Map of India.
(Source: Ramsar.org)

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3.1 GEOLOGICAL SETUP

REGIONAL GEOLOGY

The kutch district covers an area of 45,612 square kilometer area. It stretches between latitude 22°44'00" & 24 42'00" & 68 10'00" & 71 45'00" E. The entire Kutch district is a cut off from main land of Gujarat by greater Rann of Kutch and little Rann of Kutch in North West is bounded by Arabian Sea, Gulf of Kutch in west and south respectively.

The oldest rocks exposed in Kutch district are the sedimentary rocks of Jurassic period. Resting comfortably upon this rock is Bhuj formation and infra trappen beds containing soft & stratified clayey and sandey rocks.

Table 4: Stratigraphy of Study Area

Period	Age	Formation
Quaternary Tertiary	Holocene	Soil, Alluvium & Blown Sand
	Lower Miocene	Gaj beds
	Oligocene in Miocene	Nari series, Kirthar series
	Lower Eocene	Lakhi Series
Mesozoic	Upper Cretaceous	Supra trappean sedimentary rocks
	Middle Cretaceous	Infra- trappean sedimentary Beds, Umia series (Bhuj stage)
	Jurassic	Katrol series, chari series and Pacham series

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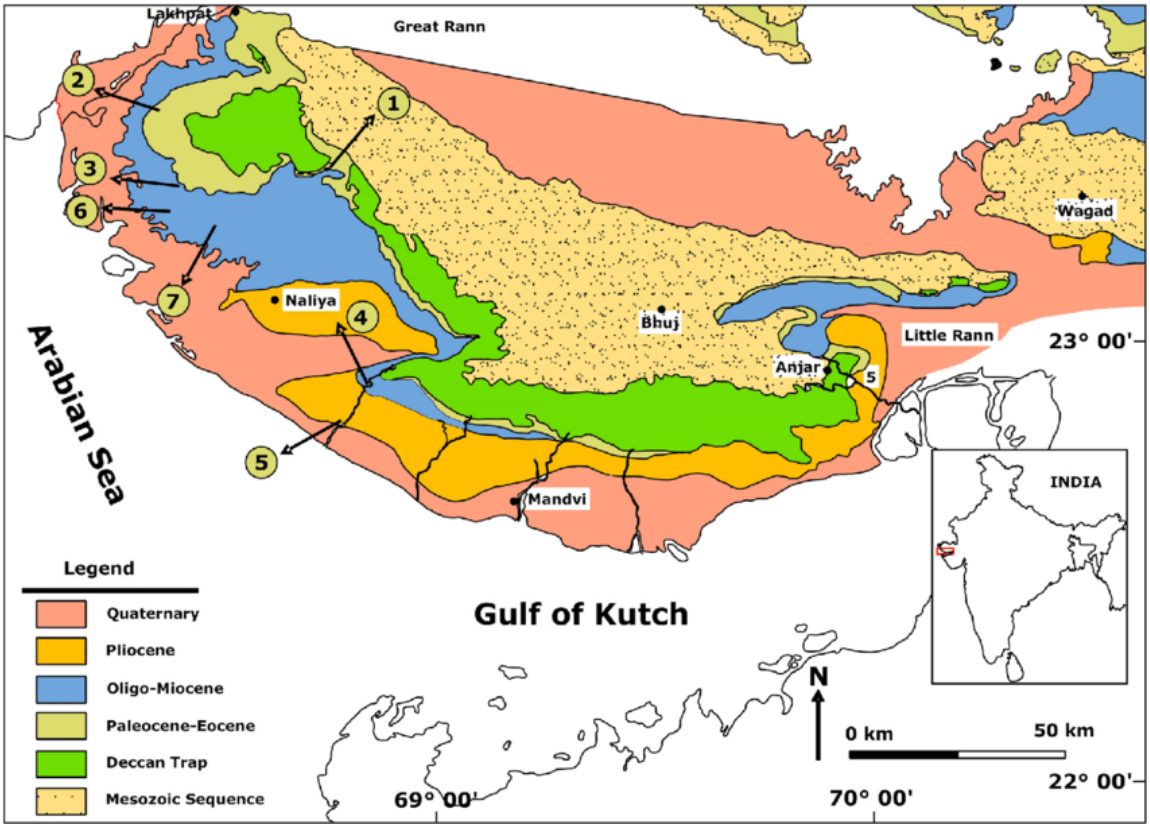


Figure 9: Geological Map of Kutch (Source: CGWB)

LOCAL GEOLOGY

The local geology of the study area is primarily of Pliocene age. The sedimentary rocks are calcarenite, conglomerate, silt, sandstone and clay. The basement rocks in majority of the study area are calcarenite, sandstone, sand, silt and clay, basalt which are part of Sandhan formation of Kutch basin.

Period	Stratigraphic sequence	Depositional Environment	Lithology
Pliestocene To Recent	Alluvium Milolite	Fluviatile	Sands, Dark Clays
Pliocene	Sandhan Formation	Fluviatile And Estuarine	Sands, Clays, Conglomerates, Motiled Sandstone
Creataceous To Eocene	Deccan Trap	Volcanic	Basalts And Dolerite

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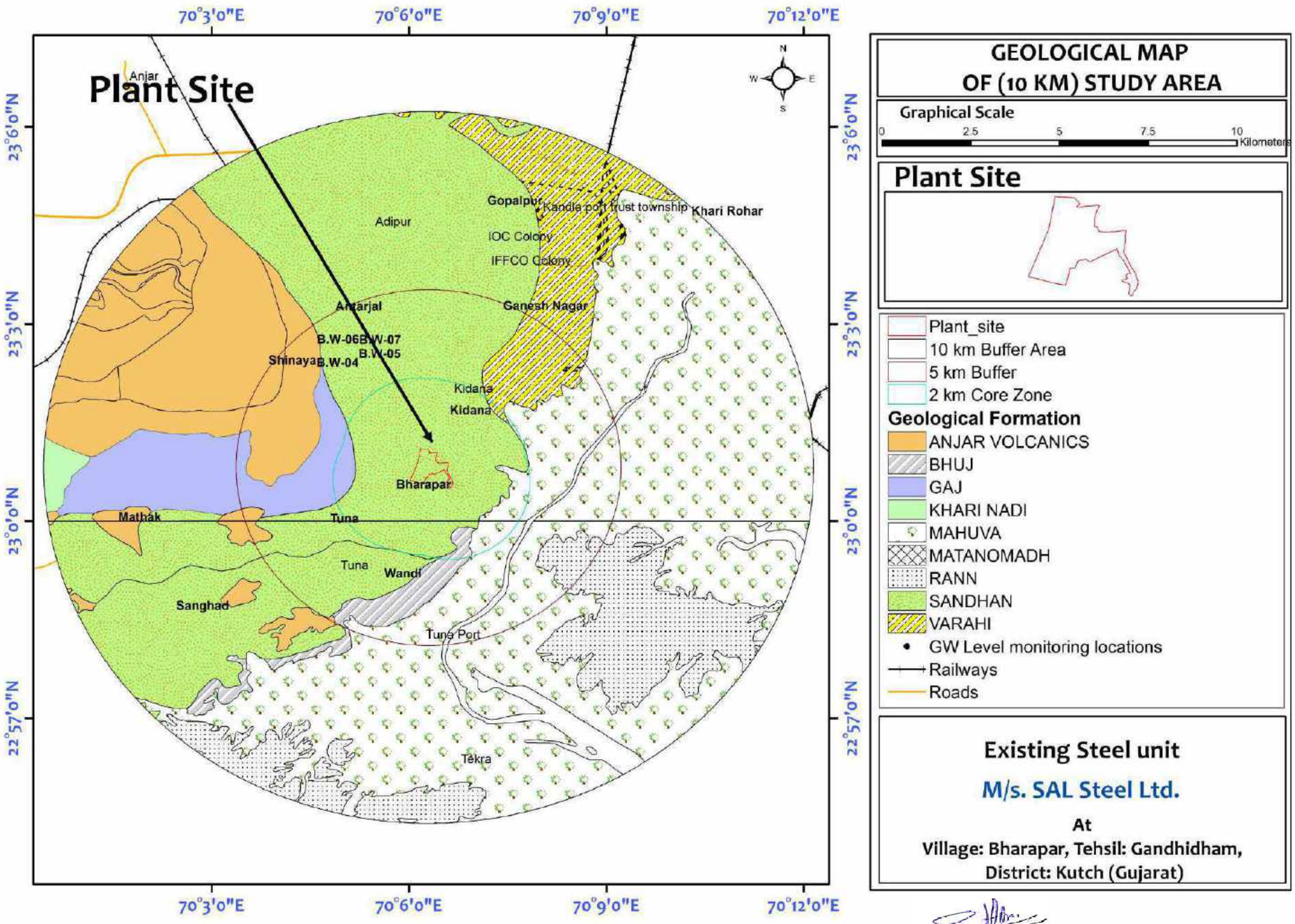


Figure 10: Geological Map of SAL Steel Ltd. showing 5 Km Buffer Area (Source: Bhukosh)

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3.2 HYDROGEOLOGICAL SETUP OF THE AREA

Hydrogeological scenario and generalized ground water conditions are discussed here under. Sedimentary rocks of marine and non marine origin formed under different environmental conditions during middle Jurassic to Recent period occur in the district besides volcanic and intrusive rocks (Deccan Trap) of middle Cretaceous to lower Eocene., the formations forming aquifer or hydrogeological units can be grouped as:

a) Mesozoic formations

b) Deccan trap (Hard rock) as aquifer

c) Tertiary formations

d) Quaternary sediments

The ground water conditions, its occurrence and movement, hydraulic characteristics and chemical quality aspects vary considered in each hydrogeologic group. The pre-cambrian granite and Aravalli rocks are reported be exposed in a tiny hillock i.e. 'MerudaTakkar' in the northern part of great Rann.

Deccan trap:

In the areas underlain by deccan trap, ground water occurs in the weathered mantle and along the interflow zones, joints and fissures. In this formation very limited groundwater development is observed due to poor water bearing characteristics and highly saline ground water particularly in the central and western part. At places this formation has limited thickness and acts only as a capping to underlying formations.

Sandhan formation:

In anjar-kheodai area, the sediments of sandhan formation occur as 185 m or more thick semi consolidated clayey sandstone and conglomeratic sandstone. Fossilferrous sandstone with silt stone and conglomerate, clay shale lime cemented conglomerate. They yield meager to small supplies of brackish water to wells. Locally the water is saline.

Quaternary sediments:

The alluvium yields small quantities of brackish water to shallow wells in bhachau taluka , coarse facies may yield small to moderate supplies of brackish water to wells in anjar-khedoi region.

SITE SPECIFIC HYDROGEOLOGY IN AND AROUND 2 KM CORE ZONE

Hydrogeologicaly the study area can be identified as fissured/consolidated formations. It has potential yield prospects 20-30 cu.m/hr. There are also few identifiable lineaments within the study area trending north north east and south south east. Details of Site specific Hydrogeology given in figure 12.

3.2.1 AQUIFER CHARACTERISTICS

The plant site and the buffer zone is around the gulf of kutch and as per NASA SRTM Digital Elevation Model, Highest and lowest RL of the buffer zone area is 73 m and 0 m in respectively.

Aquifer-I is occurred upto a depth of 78 m whereas second aquifer occurs up to a depth of 163 m beneath the ground surface (as per CGWB Groundwater years book 2018-19, Gujarat State).

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Table 5: Aquifer Properties

S. No.	*Particulars*	*Details*
1.	Aquifer	Alluvial Sandstone of Tertiary Age
2.	Type of Aquifer	Semi-Consolidated to Consolidated
3.	Water Level	5-15 mbgl
4.	Specific Yield	10%
5.	Water Level Trend	Falling/Decline
6.	Hydraulic Conductivity	6 m/day

3.2.2 GROUND WATER FLOW AND AQUIFER INTERACTION WITH SURFACE WATER BODIES

The ground water movement in the buffer zone of 10 km radius of study area is towards north east. And there will be no interaction of surface water with the aquifer.

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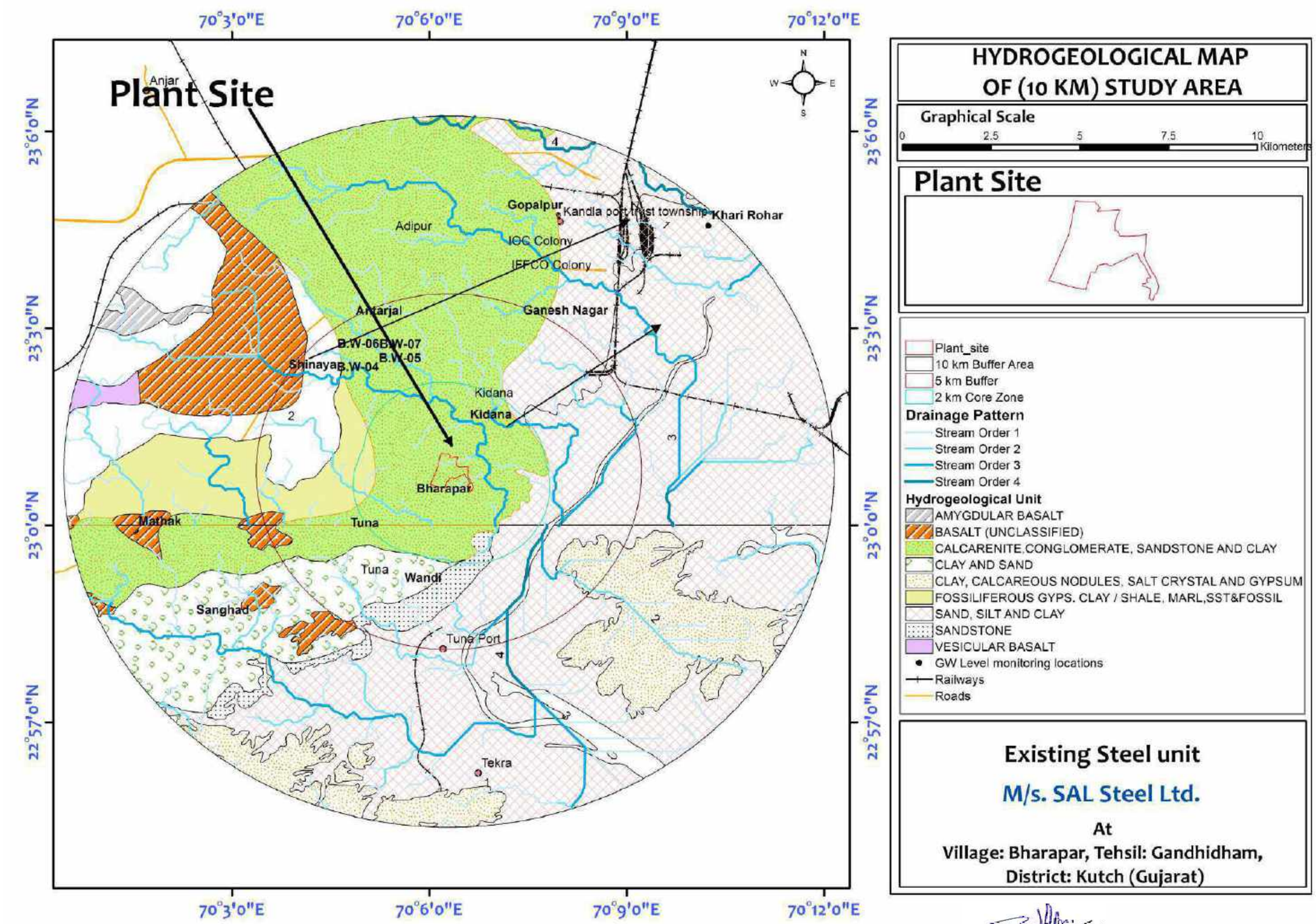


Figure 12: Hydrogeological Map of SAL Steel Ltd. showing 5 km of the study area (Source: Bhukosh)

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3.2.3 DEPTH TO WATER LEVEL

Groundwater level monitoring has been carried during pre-monsoon season at about 22 different locations within buffer zone from existing open wells, dug wells & bore wells. Details of which are presented in **Table 6.** Based on field investigation, contour map for depth to water level (m bgl) and depth to water level (m amsl) for core and buffer zone has been prepared and represented in **Figure 13 & figure 14.**

Depth to water level in study area was found to vary between 2 m to 18m bgl during pre-monsoon season indicating water level to be relatively shallow and good availability of ground water. The minimum and maximum surface elevation of monitoring points in the study area is found to vary between 27mRL to 30 mRL respectively. The groundwater flow follows the general slope of ground surface in the area.








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Table 6: Ground Water monitoring in and around M/s. SAL Steel Ltd. showing Buffer Area.

S.No.	Name of sampling locations	Latitude	Longitude	Details of sampling point (i.e.- borewell, open well, handpump etc,)	Depth of ground water (approx.)	Elevation	water level (amsl)
1	Tuna	22.9980	70.0791	Dug well	5.48	25	19.52
2	Bharapar	23.0067	70.0959	Dug well	5.1	24	18.9
3	Kidana	23.0255	70.1095	Bore well	2.99	27	24.01
4	Antarjal	23.0519	70.0806	Bore well	12.08	30	17.92
5	Wandi	22.9841	70.0929	Dug well	3.27	23	19.73
6	Mathak	22.9984	70.0255	Bore well	3.65	31	27.35
7	Sanghad	22.9759	70.0402	Bore well	3.43	19	15.57
8	Shinaya	23.0382	70.0652	Dug well	3.65	36	32.35
9	Gopalpur	23.0787	70.1326	Bore well	4.55	24	19.45
10	B.W-01	23.0424	70.0871	Bore well	13	30	17
11	B.W-02	23.0426	70.0871	Bore well	13.83	30	16.17
12	B.W-03	23.0425	70.0867	Bore well	14.72	31	16.28
13	B.W-04	23.0427	70.0864	Bore well	18.53	30	11.47
14	B.W-05	23.0430	70.0864	Bore well	24.28	31	6.72
15	B.W-06	23.0435	70.0864	Bore well	14.89	30	15.11
16	B.W-07	23.0434	70.0865	Bore well	18	30	12
17	Ganesh Nagar	23.0520	70.1230	Dug well	5.3	22	16.7
18	Khari Rohar	23.0761	70.1707	Bore well	1.4	12	10.6

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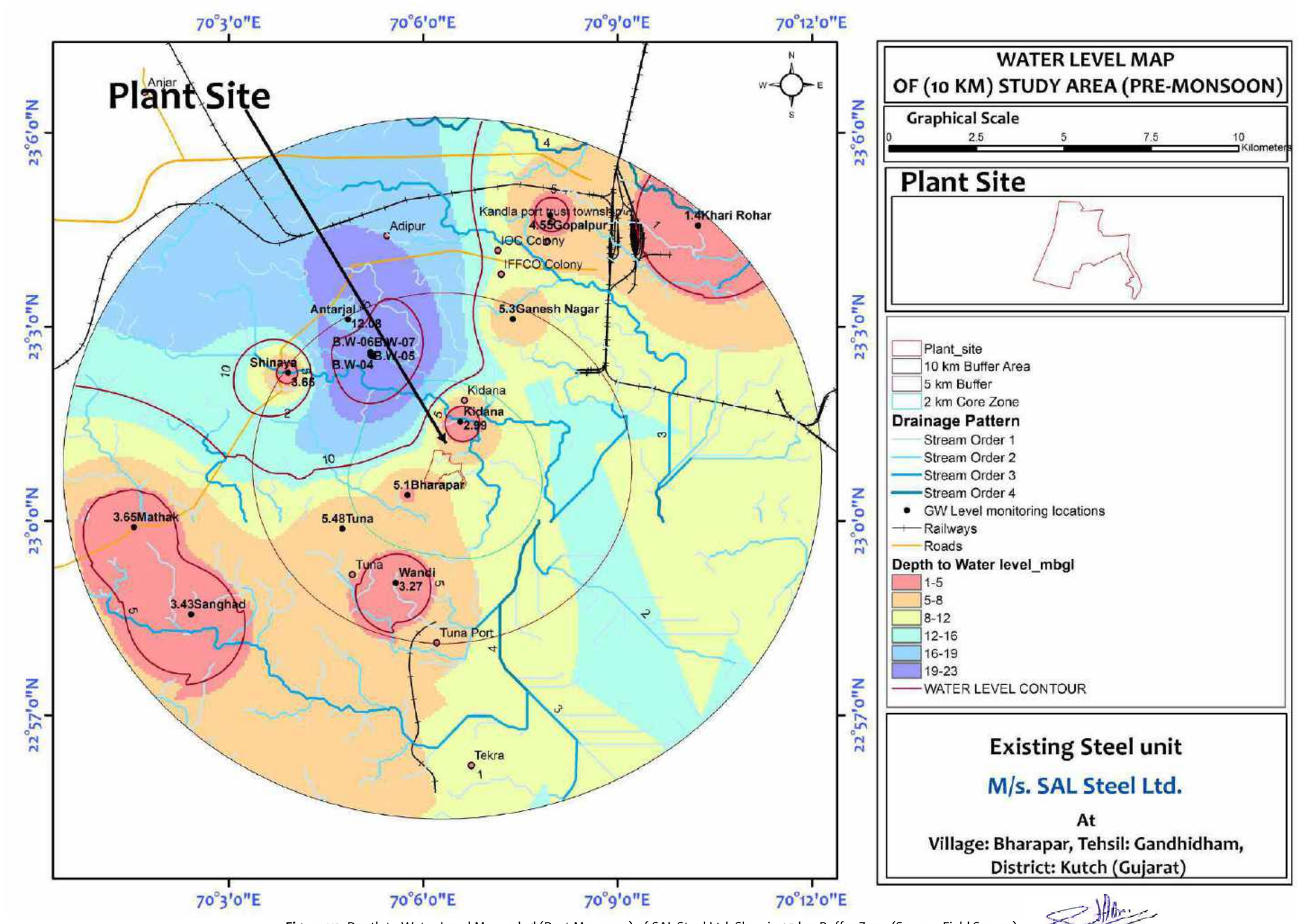


Figure 113: Depth to Water Level Map_mbgl (Post Monsoon) of SAL Steel Ltd. Showing 5 km Buffer Zone (Source: Field Survey)

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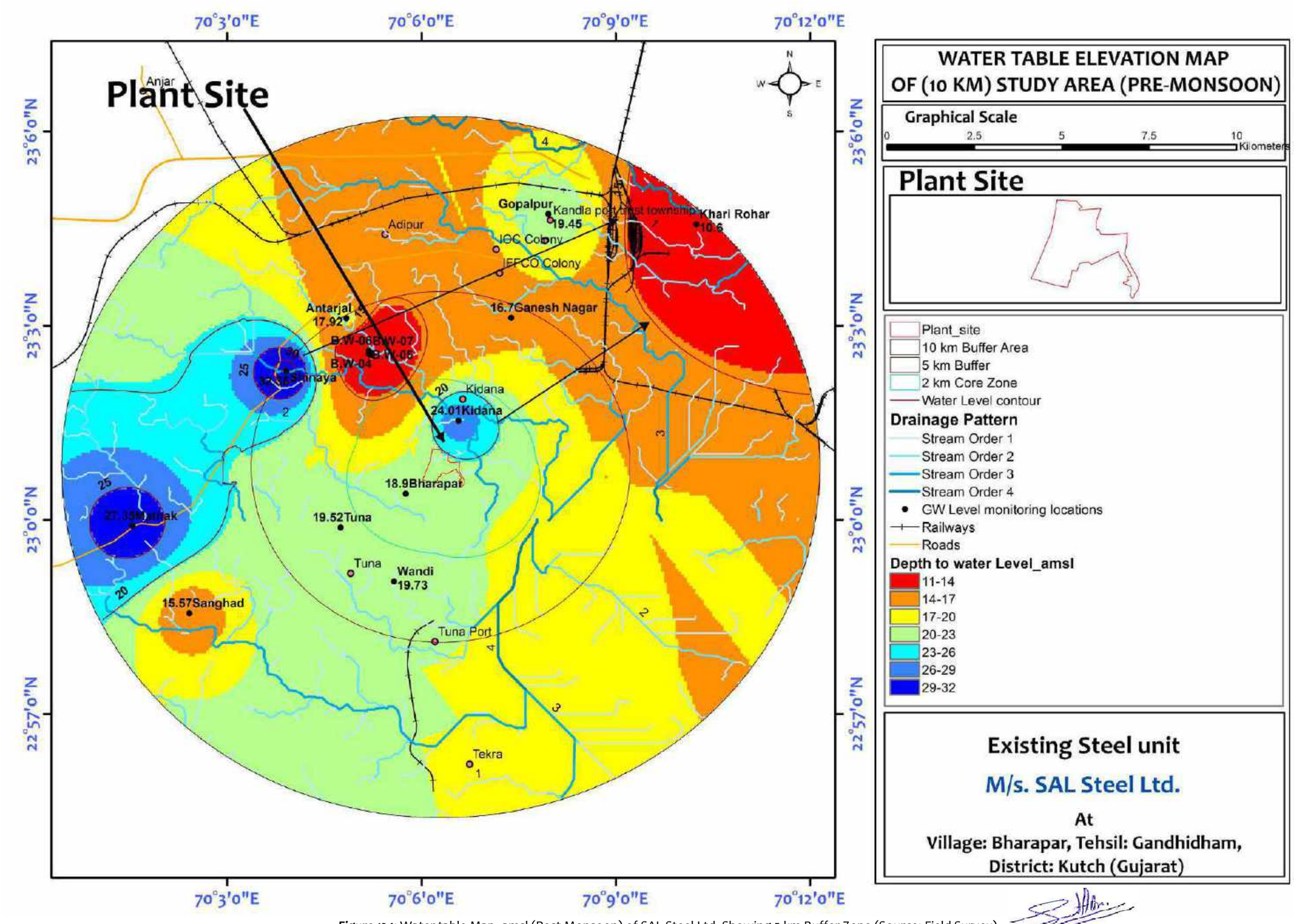


Figure 124: Water table Map_amsl (Post Monsoon) of SAL Steel Ltd. Showing 5 km Buffer Zone (Source: Field Survey)

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3.2.4 LONG TERM WATER LEVEL DATA ANALYSIS

The ground water levels observed over a period provides valuable information on the behavior of the ground water regime, which is constantly subjected to changes due to recharge and discharge phenomenon. When the recharge exceeds discharge, there will be a rise in the ground water storage and vice versa. The decline in water level may be due to increase in draft (for different purposes) or decrease in precipitation (less recharge to ground water). On the other hand, a rise in water level may be due to an increase in rainfall and/or due to changes in irrigation practices. From the pre monsoon and post monsoon depth to water level data collected during May and November respectively, water level fluctuation were computed.

HYDROGRAPH OF THE WATER LEVEL FOR 10 YEARS

A **hydrograph** is a graph showing stage discharge volume of runoff, or other properties of water flow with respect to time. Water Level data of the district for pre monsoon, post monsoon, lean period and monsoon for last 10 years has been accumulated and plotted in graphical representations. The details of groundwater monitoring station considered for hydrograph is given below in table 7

Table 7: Details of Groundwater Monitoring Station

National Water Informatics Centre		
Groundwater Report For Gandhidham 2		
Date : Thu Mar 31 2022 15:08:41 GMT+0530 (India Standard Time)		
Station Name	National Water Informatics Centre	
Source	Groundwater Report For Gandhidham2	
Basin	West Flowing Rivers Of Kutch And Saurashtra Including Luni	
State	GUJARAT	
Lat, Long	23.0756, 70.1514	
Yearly Ground Water trends for Jaina more from 01-Jan-2013 to 31-Dec-2021		
Year	Pre Monsoon (mBGL)	Post Monsoon(mBGL)
2013	7.05	4.3
2014	5.7	3.9
2015	7	5.33
2016	6.44	5.54
2017	8.3	6.65
2018	6.65	6.65
2019	6.65	12.4
2020	12.4	12.4
2021	12.4	12.4

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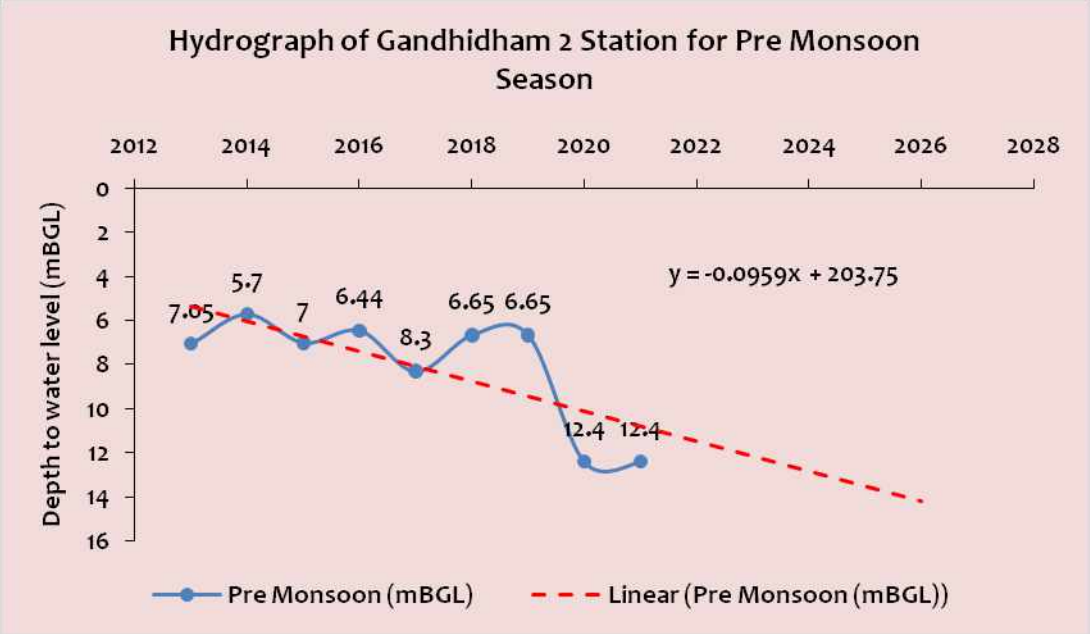


Figure 135: Hydrographs of Nearest CGWB monitoring station (Pre Monsoon-10 Years).

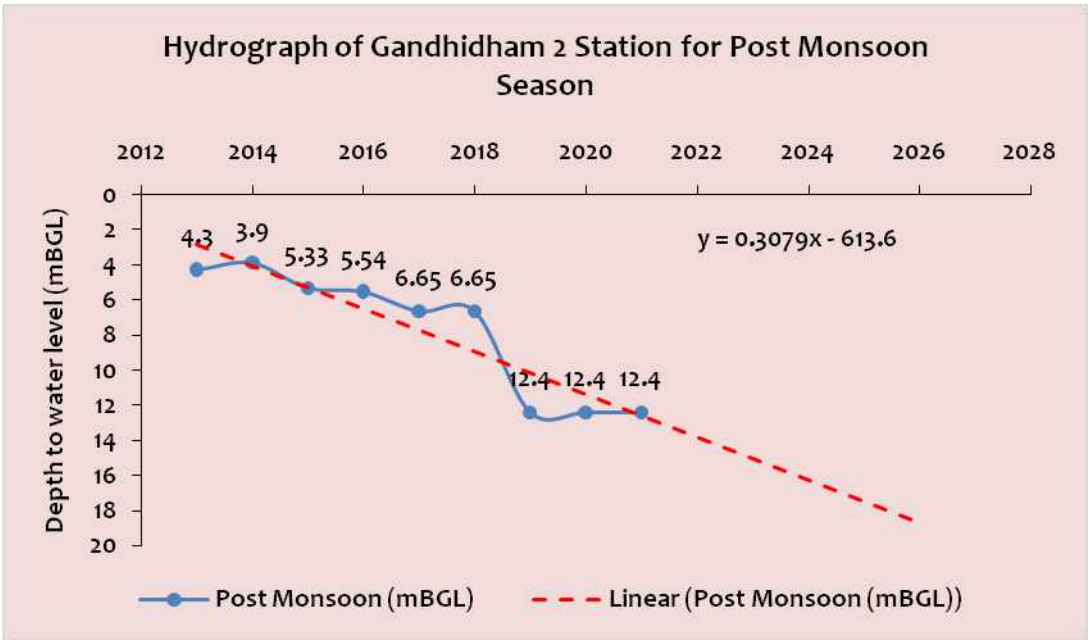


Figure 146: Hydrographs of Nearest CGWB monitoring station (Post Monsson-10 Years).

GROUNDWATER LEVEL TREND:

The groundwater level trend of the monitoring station can be predicted from the slope of the trend line. Since it is depth the water level and the axis is inverted, the interpretation of data reverses. A negative slope of trend line indicates rise in water level and a positive slope indicates fall in water level. Based on this the trend of the Groundwater monitoring station is given in table: 8

Table 8: Trend of groundwater level in the nearest CGWB monitoring station

Site Name	Pre-Monsoon		Post-Monsoon	
	Rise (m/year)	Fall (m/year)	Rise (m/year)	Fall (m/year)
Gandhidham 2	-0.6835			-1.2192

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3.2.5 GROUND WATER QUALITY

Primary sources of potable water in the area are mainly shallow and deep tube wells along with few dug wells. Groundwater samples were collected from the available water resources in and around project site area. The samples were collected and tested from one representative sites through bore wells.

The analysis of the samples have been carried out in J.M. EnviroLab Pvt. Ltd. located in Gurgaon, The lab is NABL certified and has approval from MoEF and state boards.

Results of Ground *Water Analysis are attached as Annexure-I.*

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3.2.6 WATER QUALITY OF NEARBY WATER BODIES

There is few surface water bodies present within 10km radius of the study area. Surface water samples were collected from three locations to know the surface water quality of the area during the study period.

Surface Water analysis is attached as **Annexure-2.**

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CHAPTER – 4 DETAILS OF PROPOSED/EXISTING TUBEWELLS/ BOREWELLS

4.1 DETAILS OF THE PROPOSED & EXISTING BOREWELLS

The existing steel unit has installed 7 tube wells in its land premise for fulfill of ground water requirement. The proposed bore wells will be fitted with water meter for monitoring quantum of groundwater abstraction. The monitoring of groundwater abstraction is done on regular basis. Details of the proposed bore wells are given below:

Table 9: Details location of Proposed Tubewell

Existing Borewell			
S.No	***Borewell Details***	***Latitude***	***Longitude***
1	***Borewell No. 1***	**23°2.544'N**	**70°05.228' E**
2	***Borewell No. 2***	**23°2.552'N**	**70°05.215' E**
3	***Borewell No. 3***	**23°2.553'N**	**70°05.198' E**
4	***Borewell No. 4***	**23°2.562'N**	**70°05.187' E**
5	***Borewell No. 5***	**23°2.578'N**	**70°05.185' E**
6	***Borewell No. 6***	**23°2.608'N**	**70°05.188' E**
7	***Borewell No. 7***	**23°2.610'N**	**70°05.186' E**

Table 90: Details of Proposed Borewell

Proposed Groundwater Abstraction Structures							
S. N	***Type of Structure***	***Depth (m) / Dia (mm)***	***Depth to Water Level (m bgl)***	***Discharge (m^3/Hr)***	***Operational Hrs. (Day) / Days (Year)***	***Mode of Lift***	***Pump Capacity (HP)***
1	Bore well	52/355	30	30	14	Submersible Pump	25
2		76/355	30	20	16		15
3		46/355	30	30	09		25
4		40/254	30	30	10		25
5		76/255	30	30	10		25
6		76/255	30	30	14		25
7		76/255		0	0		

4.2 DETAILS OF THE PROPOSED & EXISTING PIEZOMETERS/PIEZOWELLS

The Plant installed 2 number of Piezometers fitted with automatic water level recorder having telemetry. Locations & Other details of existing Piezometers are given below in ***Table 11.***

Table 10: Locations of the Proposed Piezometers

S.No	***Piezometer Details***	***Latitude***	***Longitude***	***Depth/Diameter***
1	***Piezometer No-1***	**23.043543**	70.086463	76/254
2	***Piezometer No-2***	23.042895	**70.086997**	**52/254**

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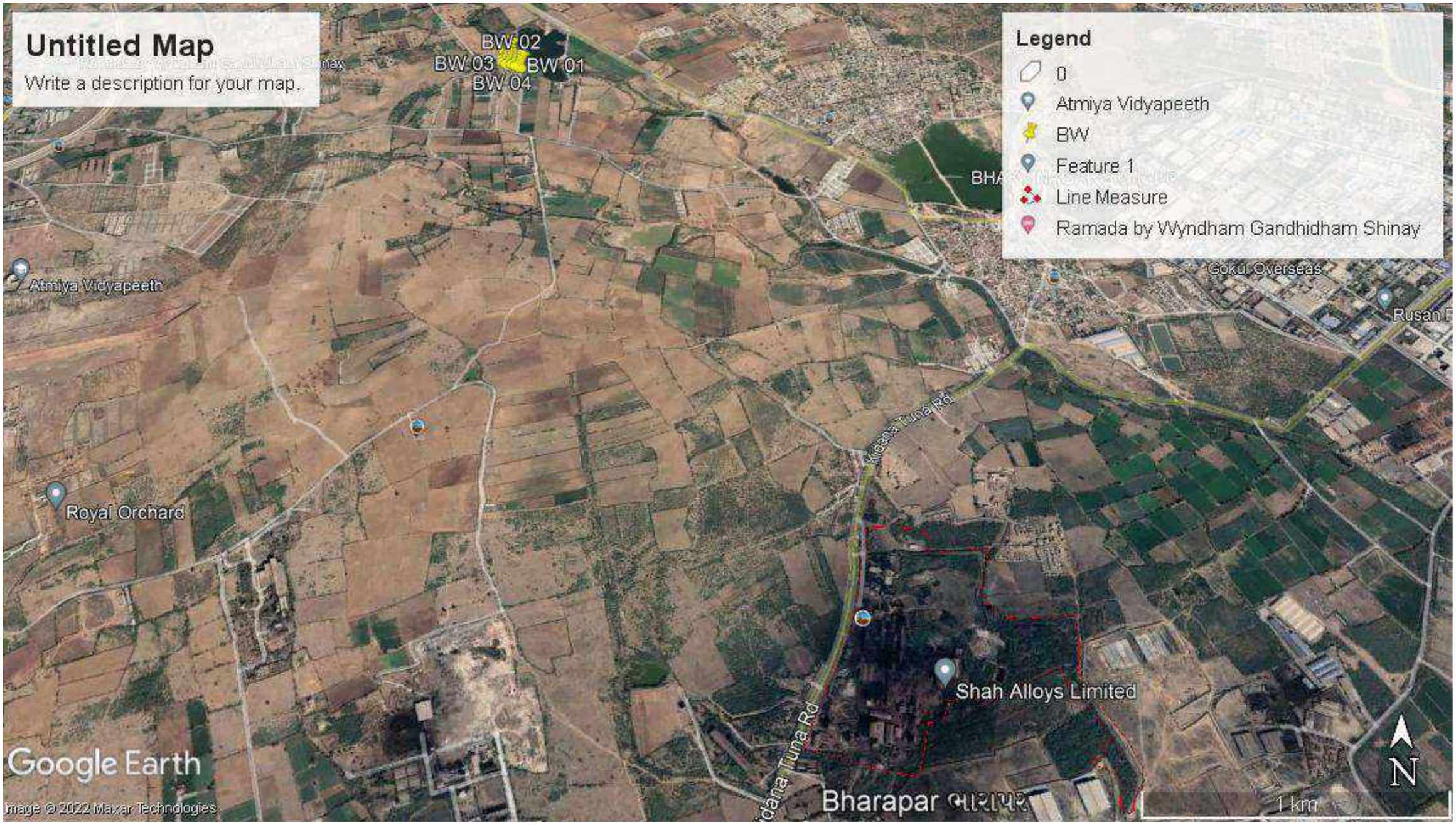


Figure 157: Locations of Borewell, Piezometers marked in the plant site over google Earth of M/s. SAL Steel Ltd.

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CHAPTER – 5 PROPOSED USAGE OF PUMPED WATER INCASE OF INFRASTRUCTURE DEWATERING PROJECTS

M/s. SAL steel Ltd. is categorized as industrial sector. The plant is located at village: Bharapar, Tehsil: Gandhidham, District: Kutcho, State: Gujarat. There is no dewatering. Therefore, no proposed utilization of pumped water is required for this project.

5.1 PLAN FOR DEWATERING: Not Applicable

5.2 USAGE OF PUMPED WATER: Not Applicable

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6.1 IMPACT ON THE GROUND WATER REGIME

GROUND WATER RESOURCES

Groundwater Resources of an area can be distinguished under two categories-

1. Dynamic Ground Water Resources
2. Static Ground Water Resources

DYNAMIC GROUNDWATER RESOURCES

Dynamic groundwater is that amount of water, which is found in the natural zone of fluctuation in an aquifer due to ground water recharge. Total Ground water Recharge (R_t) of the area can be estimated by assessing the various component of the following equation.

Equation: Rt = Rr + Rs+ Ri + Sr +Rc

Where:

Rr= Recharge from Rainfall

Rs = Recharge from irrigation due to surface water

Ri = Recharge from irrigation due to groundwater

Sr = Recharge through surface water bodies

Rc = Recharge to confined aquifer

GROUND WATER RESOURCES FOR BUFFER ZONE

Area of buffer zone is coming about 350.6832 sq.km. (As per land use/land cover map). The area of Buffer zone lies in Tehsil Gandhidham of Kutch district, Gandhidham. This buffer zone has younger alluvium with sandstone of Tertiary formation as the main aquifer. Main recharging factors in this area is recharge due to rainfall, due to return flow from the applied irrigation from surface and groundwater and recharge form the surface water bodies. Geographical area, specific yield and infiltration index are the parameters for determining the amount of water which is stored in the aquifer.

RECHARGE DUE TO RAINFALL

(a) BY GROUNDWATER TABLE FLUCTUATION METHOD

RECHARGE IN BUFFER ZONE BY WATER LEVEL FLUCTUATION METHOD	
Description of items	**Quantity**
1. Area (sq.km)	350.6832
2. Water Table Fluctuation (m)	3
3. Specific Yield	10%
4. Total Groundwater Storage [(1) * (2) * (3)] (M cum)	350.6832*3*0.10
5. Total (M cum)	105.20

(b) BY RAINFALL INFILTRATION FACTOR

RECHARGE IN BUFFER ZONE BY RAINFALL INFILTRATION FACTOR METHOD	
Description of items	**Quantity**
1. Area (sq.km)	350.6832
2. Average Annual Rainfall (mm)	483
3. Rainfall infiltration factor	22%



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4. Rainfall recharge in Buffer zone by Rainfall Infiltration Factor Method	350.6832*0.483*0.22
Gross Rainfall Recharge (Mcum)	37.26

As per the recommendations of Groundwater Estimation Committee (GEC), 2015, if the difference between the two, expressed as a percentage of rainfall infiltration method is greater than or equal to -20% or less than or equal to +20%, then the recharge is taken as the value estimated by the water table fluctuation method. If it is less than -20%, then it is taken as 0.8 times the value estimated by rainfall infiltration factor method. If it is greater than +20%, then recharge is taken as equal to 1.2 times the value estimated by rainfall infiltration factor method.

RAINFALL RECHARGE IN BUFFER ZONE AFTER COMPARING RESULTS FROM WATER LEVEL FLUCTUATION METHOD AND RAINFALL INFILTRATION FACTOR METHOD	
Description of items	**Quantity**
1. Rainfall Recharge during monsoon season in Buffer Zone	
a)By Water Level Fluctuation Method (Mcum)	105.20
b)By Rainfall Infiltration Factor Method (Mcum)	37.26
2. Difference between (1a) and (1b) expressed as a percentage of (1b), 'PD' [{(1a) – (1b)/ (1b)}*100]	182%
3. Rainfall Recharge in the Buffer Zone during monsoon season (Mcum) [= (1a) if 'PD' is between -20 and +20% = 0.8 * (1b) if 'PD' is less than -20% = 1.20 * (1b) if 'PD' is greater than +20%]	44.71

TOTAL RECHARGE OF BUFFER ZONE

NET ANNUAL GROUNDWATER AVAILABILITY IN BUFFER ZONE	
Description of items	**(Mcum)**
1. Rainfall Recharge in Buffer Zone	
Rainfall Infiltration Method	44.71
2. Recharge from 'Other Sources'	
A. Return flow to Groundwater system (30%) through Irrigation (mcm/annum)	1.7
B Recharge through surface water bodies in the buffer zone (40% of water body spread):	12.54
Total Annual [(2a) + (2b)]	14.24
3. Gross Annual Groundwater Recharge	**58.95**
4. Annual Gross Groundwater Draft for all uses in Buffer Zone	13.25
5. Balance Available Annual Groundwater Recharge (Net Annual Groundwater Availability – Gross Annual Groundwater Draft)	45.7

GROUNDWATER DRAFT OF BUFFER ZONE

In the investigated area, groundwater draft will occur mainly due to applied irrigation, domestic and industrial uses. Evapo-transpiration losses are considered nil as they are already taken into account while calculating recharge by water table fluctuation and rainfall infiltration factor method. Hence, groundwater draft can be computed by reducing the equation (B) to:

$$D_{tB} = D_{iB} + D_{dB} + D_{IB} + D_{inB}$$

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GROSS ANNUAL GROUNDWATER DRAFT FOR 'ALL USES' IN BUFFER ZONE	
GROUNDWATER DRAFT	**Mcum**
NET IRRIGATION USE	
For Combined	3.97
Return flow to Groundwater system (30%)	1.7
Net irrigation use	5.67
COMMUNITY USE	
For Domestic Population	5.49
For cattle population (5% of community use):	0.27
Industrial/Mine use (for all industries/mines falling in the buffer zone)	1.82
Total Community use	7.58
GROSS ANNUAL GROUNDWATER DRAFT FOR 'ALL USES' IN BUFFER ZONE	**13.25**

SUMMARY OF BUFFER ZONE WATER BALANCE

DESCRIPTION OF ITEMS	BUFFER ZONE
1.Stageof Groundwater Development	
a. Net Groundwater Availability (Mcum)	58.95
b. Annual Gross Groundwater Draft (Mcum)	13.25
c. Balance Available Annual Groundwater Recharge	45.7
d. Stage of Groundwater Development [{(1b) /(1a)} *100]	22%
e. Category of Groundwater Development	**Safe**

ALLOCATION OF GROUND WATER FOR DOMESTIC USE FOR FUTURE DEVELOPMENT

Domestic use of population within 10 km radius of project site has been projected for year 2041. Considering population growth percentage @25.53% per decade, population in year 2041 is estimated to be 39561 persons. Dependency of population is mainly on the groundwater in this area. Considering 60 litres (0.06 m3) as domestic consumption in rural and semi urban area, the total water withdrawal for domestic use will be:

DdB = 39561 x 0.6 x 365 days

=8.66 mcm/annum

Present draft due to domestic use is 1.53 mcm/annum; hence additional water allocated for future domestic use works out to be 8.66 – 5.49= 3.17 mcm/annum.

Total recharge of the buffer zone is 58.95 mcm/annum while total groundwater draft is 13.25 mcm/annum. The groundwater development in the area is about 22% of total groundwater recharge. Therefore, buffer zone is coming under **Safe** category as per groundwater development status.

In spite of the above clarification the proposed plant lies in Gandhidham Assessment Block of Kutch District which comes under ***Saline*** Category as per GWRA 2020.

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6.1.A LIKELY IMPACTS OF PROPOSED GROUNDWATER WITHDRAWAL ON SURROUNDING AREA IN NEXT FIVE YEARS PERIOD, AFFECTED AREA AND RADIUS OF INFLUENCE.

The main impact of ground water draft by industries is groundwater depletion, a term often defined as long-term water-level declines caused by sustained groundwater pumping is a key issue associated with groundwater use.

The current trend of groundwater levels in the study area is discussed in chapter 3. It is was predicted to be ***decline*** for the next five years. To minimize the impact on ground water, SAL Steel Ltd. adopt rainwater harvesting programmes in and around the company premise.

6.1.B DESCRIPTION OF THE IMPACTS ON ENVIRONMENTAL VALUES THAT HAVE OCCURRED, OR ARE LIKELY TO OCCUR, BECAUSE OF ANY PAST GROUND WATER ABSTRACTION.

There is hardly no to minimum impact of the groundwater abstraction by SAL Steel Ltd. and thus no environmental impact associated with it.

6.1.C IMPACT OF GROUNDWATER ABSTRACTION ON GROUNDWATER RESOURCES

The proposed project is a distillery project, thus no prior structure related to the plant exists in the study area. The existing steel unit located **At Plot No. 245/P, village Bharapar, Tehsil Gandhidham, District kutch, Gujarat by M/s. SAL Steel Ltd.** would require a total of 2436 m3/day water. This need of water would be fulfilled from groundwater extraction. The depth to water level in the study area ranges from 5 to 18 m bgl. The Study area falls under the Gandhidham Assessment block which is in saline category according to CGWB categorization. And according to groundwater resource estimation of the study area, it was found to have a groundwater development of 11% and thus can be put under safe category. Therefore, it can be safely assumed that there will be no to very minimal impact to the groundwater resources of the area with the proposed extraction of groundwater by the proponent. To minimize even the very small impact the extraction might have to the groundwater levels of the study area, SAL Steel ltd. proposes to take up water conservation measures as further mentioned in the report.

As far as the industrial activities of the project and its impact to the groundwater is concerned, it is to be noted that the proposed ethanol plant will be will be utilizing ground water for the operation activities. No discharge of waste water is envisaged from the proposed project as it will be based on ZLD. Hence, no impacts in future are envisaged by the proposed project and the baseline ground water Quality will be maintained. Only a very small quantity of effluent will be released from the living arrangements of the staff. This effluent will be effectively treated in the proposed sewage treatment plant within the plant premises itself. Therefore, the impact to groundwater by any of the industrial activity will be effectively nil.

All the project activity proposed to be carried out in the future will not interfere anywhere with the natural drainage pattern. Moreover, no stored water shall be released directly to streams; hence no possibility of any siltation in natural streams and reduction of vertical percolation. It is therefore apparent that there is hardly any impact of project on the surface water regime.

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6.2 IMPACT OF GROUNDWATER ABSTRACTION ON SURFACE WATER SOURCES

There are very few surface water bodies present in the buffer zone of the project. The existing steel unit located **At Plot No. 245/P, village Bharapar, Tehsil Gandhidham, District kutch, Gujarat by M/s. SAL Steel Ltd.** would require a total of 3055 m3/day water. This need of water would be fulfilled from groundwater extraction and Narmada River. Therefore there is no direct impact on the very few small surface water bodies in the study area.

6.3 IMPACT OF GROUNDWATER ABSTRACTION ON WATER QUALITY

Groundwater abstraction can cause, directly or indirectly, changes in groundwater quality. There is often change in hydraulic gradient due to groundwater abstraction. This causes the intrusion into a freshwater aquifer of low quality surface water or groundwater. This degradation of groundwater quality may not be related to excessive abstraction of groundwater in relation to average natural recharge. There may be other causes responsible, such as return flows from surface-water irrigation, leakage from urban sewers, infiltration ponds for wastewater, septic tanks, urban solid-waste landfills, and mine tailings, etc., not related to groundwater development. There might also be saline water intrusion which is important concern for the development of aquifers adjacent to saline water bodies. This is usually a typical problem in many coastal regions of semiarid or arid areas. Moreover, in this case, the relevance of saline-water intrusion depends not only on the amount of the abstraction in relation to the natural groundwater recharge, but also on well-field location and design, and the geometry and hydrogeological parameters of the pumped aquifer. It is observed that the existing problems are due to uncontrolled and unplanned groundwater development and not to excessive pumping.

The existing steel unit located **At Plot No. 245/P, village Bharapar, Tehsil Gandhidham, District kutch, Gujarat by M/s. SAL Steel Ltd.** is lie in saline category as per CGWB categorization. This need of water would be fulfilled from groundwater extraction. Therefore there is no risk of groundwater or surface water quality degradation due to saline water incursion. The groundwater development in the study area is only 11% and is under safe category. Therefore considering all this factor groundwater and surface water quality is at minimal risk of degradation due to groundwater abstraction in the study area.

6.4 MITIGATION MEASURES

The groundwater abstraction for the project will cause very less impact on the buffer zone, as discussed earlier. Yet to minimize the small impact caused by the abstraction ***M/s SAL Steel Ltd.*** is willing to undertake various mitigation measures. The measures are discussed below.

- Due to not hazardous chemicals in plant, plant has not installed ETP, but all reject water of RO, back wash water of DM and softener plant is sent to waste water collection tank which is use for sprinkling of road and plant.
- Plant has also not installed STP Plant and waste water generated from domestic is send to soak pits. The average domestic consumption of plant and colony is 100 m3/day. **Install new STP (100 KLD) and recycle & reuse in service purpose**

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It is noticed that huge quantity of waste water from plant and colony. The quantity of sewage generated around 100 KL/Day. Therefore, it is recommended to install at least 100 KLD STP to treat sewage available and use treated water for cleaning and gardening purpose. It will reduce the water and result in saving of 90 KLD fresh water. We also recommend further study for feasibility assessment of STP for finalizing treatment technology and actual capacity of STP.

RAINWATER HARVESTING

Rain water harvesting is being considered as the only solution to maintain a balance between the annual recharge and ground water abstraction. By giving emphasis on rain water harvesting both irrigation and enhancement of ground water recharge can be achieved. In addition, land development will automatically occur in the vicinity of such water harvesting structures. For the geological, geohydrological, geomorphological set up of the study area, the following water harvesting structures found most suitable through conservation of the top soil and control of surface runoff. The existing plant will take several steps to minimize the dependence on fresh water and to arrest the declination of ground water level.

Rainwater harvesting practices through roof-top is being/shall be carried out and the available run-off from the same will be used for green belt or dust suppression etc.

The proposal is of distillery so inside the premises artificial recharge is not feasible so we are proposing roof top rainwater harvesting.

The following measures should be taken for the proper harvesting:

- Rooftops from where rainwater are collected will be cleaned periodically every year before rainy season.
- Presence of mesh inside the pipe to filter the water before reaching the storage tanks.
- Periodic maintenance of the recharge structures.

Along with the aforementioned methods judicious planning of groundwater abstraction well will be done. An attempt will be made to tap different aquifers of different depths so that the stress of groundwater abstraction is not upon just one aquifer.

6.5 SALINE WATER DISPOSAL STRATEGIES (IN CASE OF SALINE WATER ABSTRACTION)

As this existing steel unit located at Gandhidham Tehsil, District: Kutch (Gujarat) and this project site fall under saline zone as per CGWA categorization.

There is no discharge of industrial effluent, the effluent generate from cooling is totally reuse for water sprinkling purpose within plant premises and there is no waste water generation.

6.6 GROUNDWATER MODELLING

6.1.1 BRIEF ABOUT THE MODEL AREA

The study area or model area is the 10 km radius buffer area from the SAL Steel Limited plant located in villages- Bharapar, Tehsil Gandhidham, District_Kutch (Gujarat). Table 12 represents the salient features of the model area and Figure 18 shows DEM of the buffer zone.

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Table 11: Details of the modeling Area

S.No	*Particulars*	*Details*
1.	District and State	Kutch & Gujrat
2.	Tehsil	Gandhidham
3.	Village	Bharapar
4.	Toposheet Number	F42E4(41 I/4) & amp; F42K1 (41 J/1)
5.	Site Location	23° 0' 52.01" N & 70° 6' 8.57" E
6.	Minimum Easting of Buffer Zone	602971
7.	Maximum Easting of Buffer Zone	623812
8.	Minimum Northing of Buffer Zone	2534899
9.	Maximum Northing of Buffer Zone	2555875
10.	Water Body (within 5 km radius)	Sang River, Shinai Lake and Gulf of Kutch

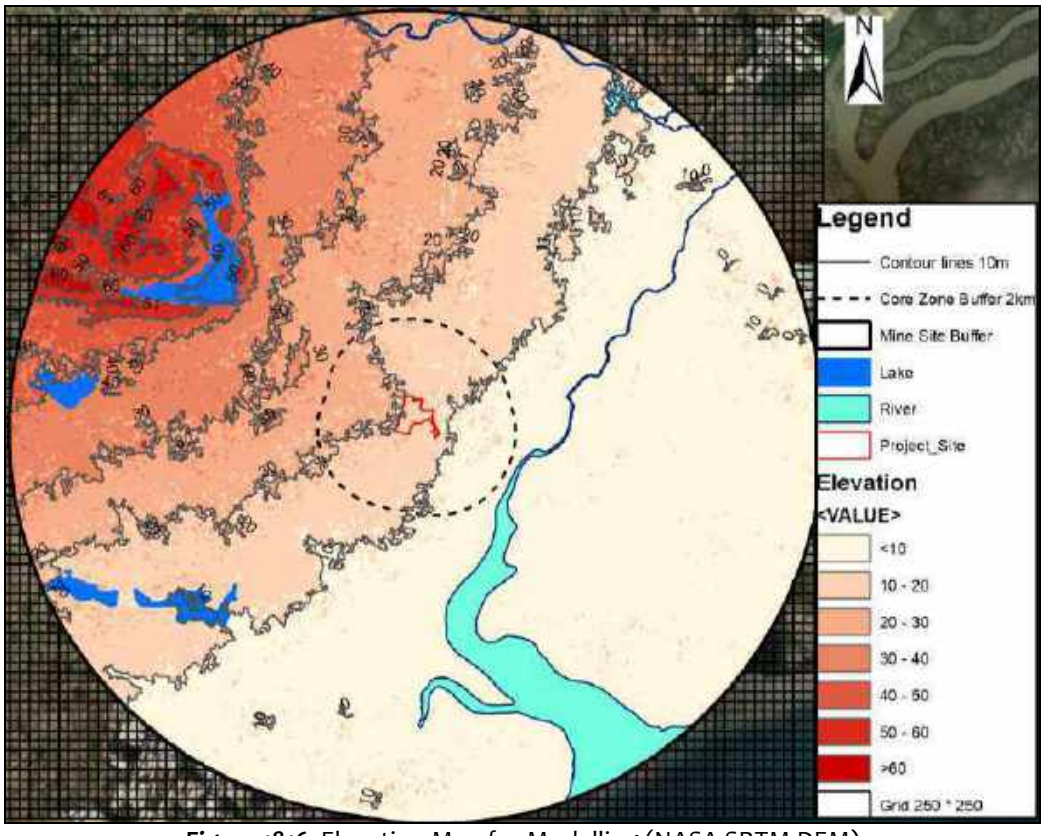


Figure 1816: Elevation Map for Modelling (NASA SRTM DEM)

6.1.2 CONCEPTUAL MODEL

A conceptual model of the study area is developed based on the hydrogeological information and field investigation. The lithologic investigation indicates that an unconfined and confined aquifer exists in the study area. Data on study area boundary, ground and top layer, thickness of the aquifer, aquifer parameters such as hydraulic conductivity, porosity, storativity, transmissivity, specific storage, specific yield, aquifer top and bottom elevation etc., were used to develop conceptual model. The

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conceptual model of the study area has provided a basis for the design and development of the numerical model of the study area using USGS ModelMuse software. The salient features for groundwater modelling are given in Table 13.

The mainland of Kachchh is an undulating country with rugged broken ground and broad plains and is marked by hill ranges and isolated peaks. The other uplands in the main land area are in Wagad area in the east forming part of Bhachau and Rapar Talukas. Kachchh district has about 350 km long coastline and its coastal plain is about 35-45 km wide and attains the elevation up to 80 m amsl. The coast is generally flat and broken by small and big creeks, viz., Kori, Boacha and Godia. The Rann forms a unique and conspicuous landform and has been divided into the Great Rann in the north and Little Rann in the east. The Rann mainly comprises marshy land, salt/mud flats and is devoid of vegetation and habitation and has a very hostile environment.

The plant site in the buffer zone is around the gulf of kutch and as per NASA SRTM Digital Elevation Model, Highest and lowest RL of the buffer zone area is 73 m and 0 m in respectively (Figure 1).

Aquifer-I is occurred upto a depth of 78 m whereas second aquifer occurs upto a depth of 163 m beneath the ground surface (as per CGWB Groundwater years book 2018-19, Gujarat State). Layers have been generated from the reduced level (ground level) data for interpolation through GIS software.

Table 123: Salient Features for Groundwater Modelling

Parameter	Value
Grid	Column X Row: 80 X 80 Grid Size: 250 m x 250 m, Nos of active grid 5024 and Nos of Inactive grid 1376
Top of aquifer (m) range of elevation	-78 to 0 m amsl
Bottom of aquifer (m) range of elevation	-152 to -78 m amsl
Initial Piezometric Heads (m amsl)	Refer Table: 3
Aquifer Type	Layer 1: Unconfined Layer 2: Confined
Boundary Conditions Used	Constant Head Boundary: Rainfall Recharge, evapotranspiration, River and Lake.
K (m/ Day)	Layer 1: 6 Layer 2: 6
Specific yield (%)	Layer 1: 10 Layer 2: 10
Recharge applied	120.973 mm /year
Draft applied	13.25 mcm in buffer zone
Proposed Draft applied for the firm (NOC)	2436 KLD from 6 bore wells , Another borewell is in nonoperational

The conceptual model of the study area has provided a basis for the design and development of the numerical model of the study area using USGS ModelMuse software.

6.1.3 CALIBRATION AND VALIDATION

MODEL CALIBRATION

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Based on hydrogeological and well data, Modflow model muse software has been calibrated and validated. In this simulation study, model is calibrated with the observed data from Mar-2017 to Mar-2022 with 365 days interval, Mar-2017 taken as initial state of the model. Comparison of simulated (model calculated and predicted) and actual water table elevations of all six wells for calibration period showed that there was good match between observed and predicted water table elevation as the R^2 values were closer to one (Figure 19). The model predicted water table elevations matched well with the observed data for validation period.

To calibrate the model and verify the model outputs, the model was run for the existing pumping scenario and site draft of 2436 KLD from the unconfined aquifer. Recharge and evapotranspiration are assumed to be uniformly distributed over entire area of zones. The pumping or recharge values were assigned for both stress periods as net recharge values in meters per second.

The piezometric head calculated with the help of the model are compared with the observed head. Table 3 shows the complete data of observed and calculated heads at the piezometric locations. Graphs are plotted for the observed piezometric heads and the heads calculated with the help of the model for 5 years of stress period (2017-2022). The correlation coefficient (R^2) value generated is more than 0.85 which indicates a positive correlation and sustainability of the model (Figure 19). The predicted head contours for the year 2022 are represented on Figure 4. The groundwater heads are lying between -1 to 30.36 m amsl for Mar 2022.

The values of RMSE (Root mean square error) and Normalised RMSE (NRMSE) is calculated with the observed and calculated MODFLOW head by using the given formulae as shown in the following table.

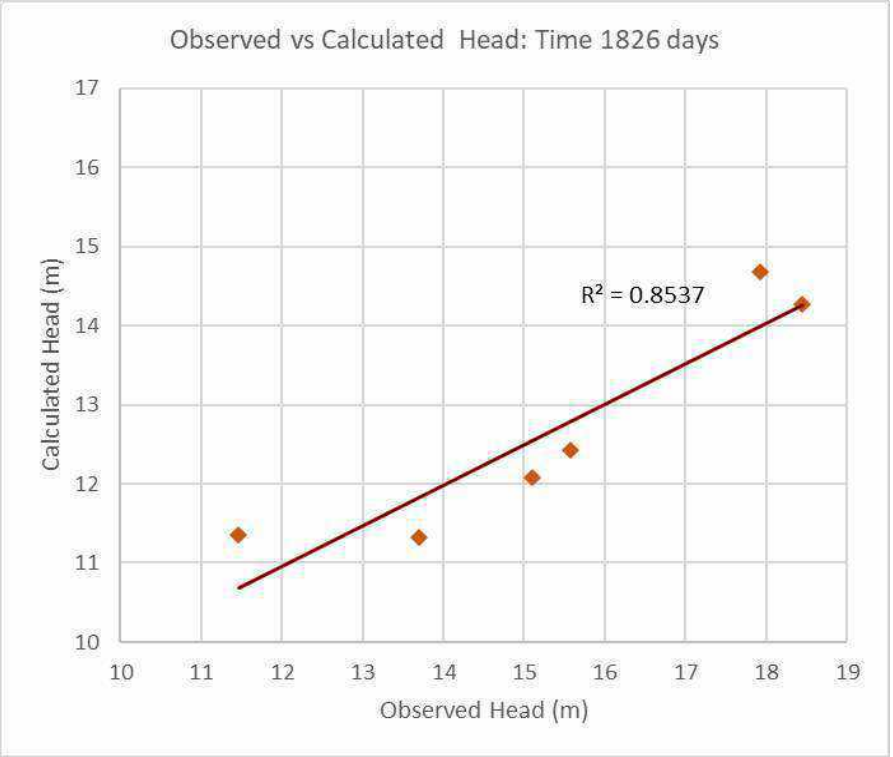
$$RMSE = \sqrt{\frac{\sum_{i=1}^{n} Difference}{n}}$$

$$NRMSE = \frac{RMSE}{Xobs(max) - Xobs(min)}$$

Table 134: *Piezometric water levels in the buffer zone*

Village Name	Latitude (°E)	Longitude (°N)	Observed Head (m)	MODFLOW Calculated Head (m)	
			Mar-22	Mar-22	
Antarjal	23.051928	70.080611	17.92	14.678	RMSE=3.070
Sanghad	22.975861	70.040189	15.57	12.420	
Gopalpur	23.078675	70.132633	18.45	14.262	NRMSE=0.476
B.W-04	23.042667	70.086442	11.47	11.359	
B.W-06	23.043478	70.086414	15.11	12.083	R2=0.8537
Ganesh Nagar	23.052044	70.122953	13.7	11.318	

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Time	R^2	RMSE	NRMSE
1826 days	0.8537	3.070	0.476

Figure 1917: *Observed vs Calculated Graphs for calibration from 2017 to 2022*

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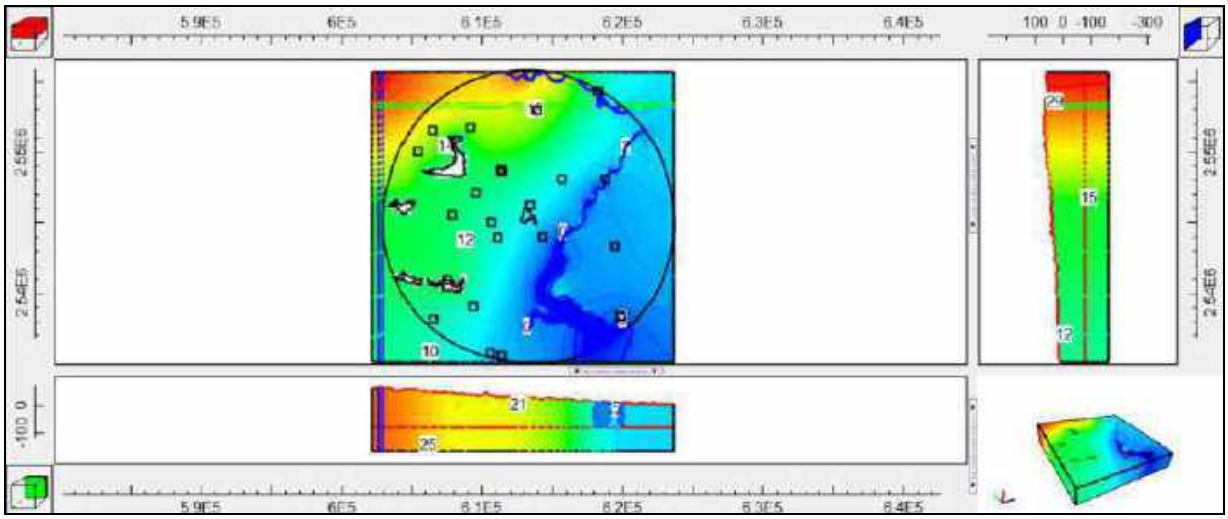


Figure 180: *Model view of Mar 2022 calibration run*

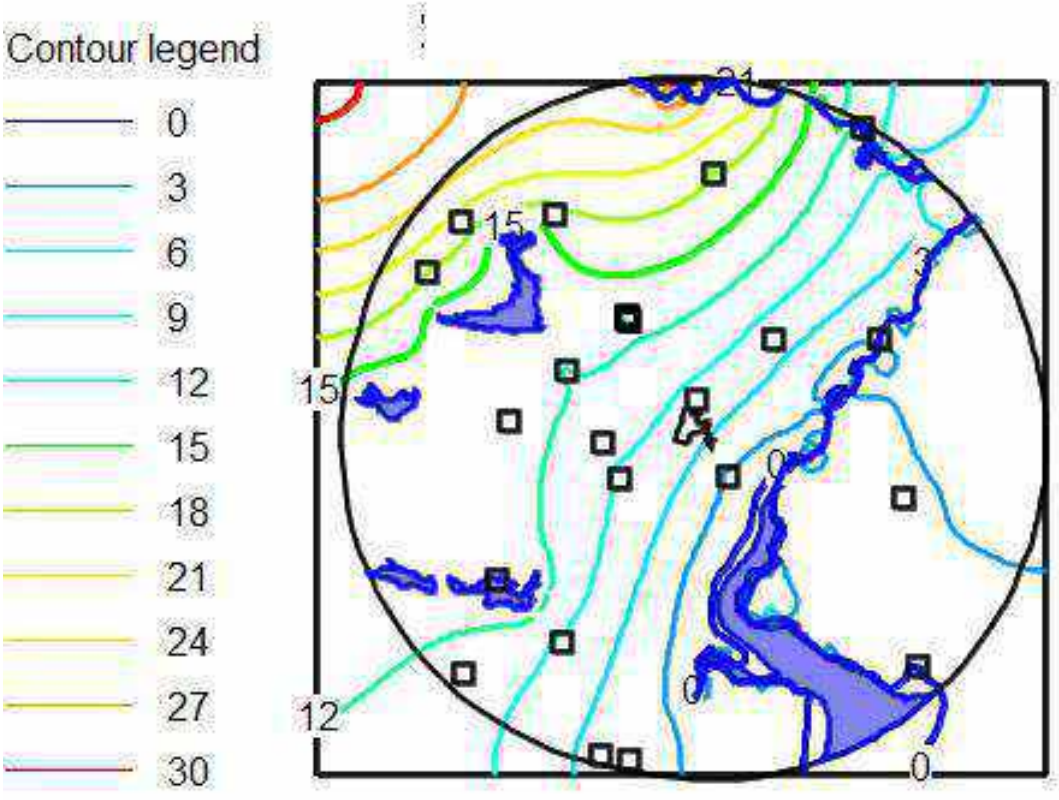


Figure 191: *Contour data for heads of buffer zone of Mar 2022*

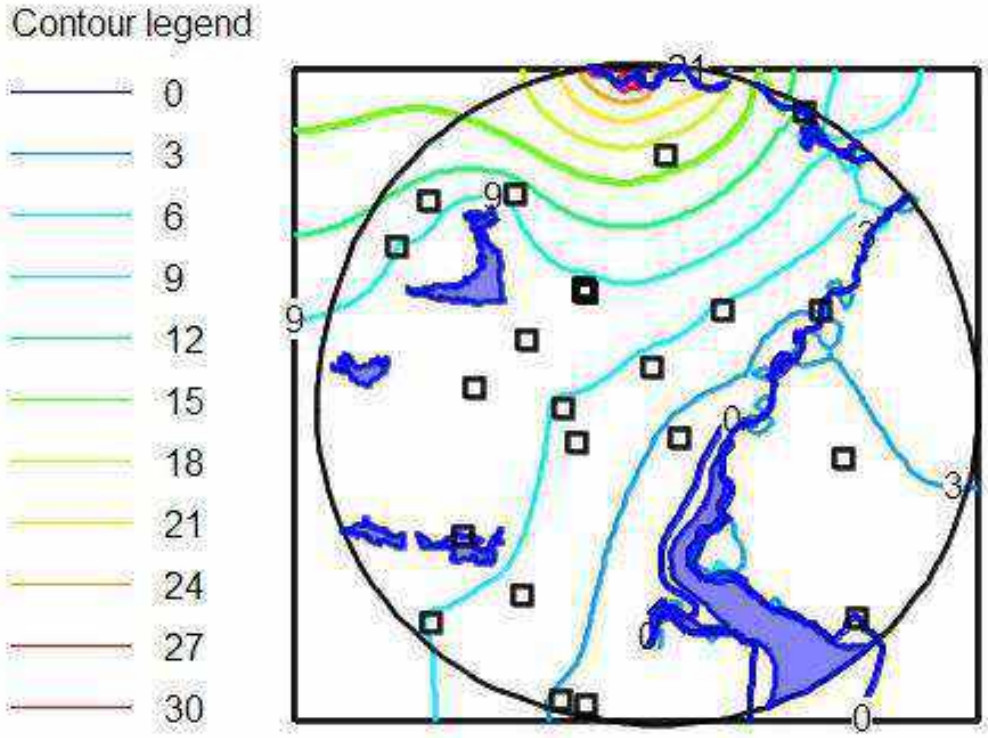
MODEL PREDICTION

After a successful calibration, we predict the scenario of groundwater availability for Mar-2032 using the same calibrated model as shown in Figure 5, where it is showing that the groundwater heads are in range between -1 to 29 m amsl in Mar-2032. The model outputs were received in the form of spatial variation maps of water table elevation, velocity map and water budget map and charts were generated on calculated vs observed head/water level for the different years. Table 15 shows the piezometric wells data comparison of 2032.

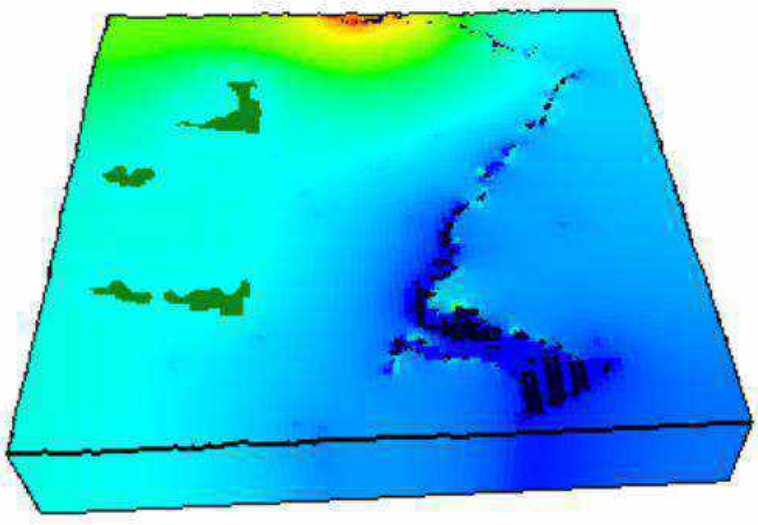
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Table 15
Comparison of observed and predicted head from 2022 to 2032 in the buffer zone

Village Name	Latitude (°E)	Longitude (°N)	Observed Head (m)	MODFLOW calculated Heads(m)
			Mar-22	Mar-32
Antarjal	23.051928	70.080611	17.92	9.708
Sanghad	22.975861	70.040189	15.57	6.795
Gopalpur	23.078675	70.132633	18.45	13.317
B.W-04	23.042667	70.086442	11.47	7.119
B.W-06	23.043478	70.086414	15.11	7.728
Ganesh Nagar	23.052044	70.122953	13.7	9.234



(a)



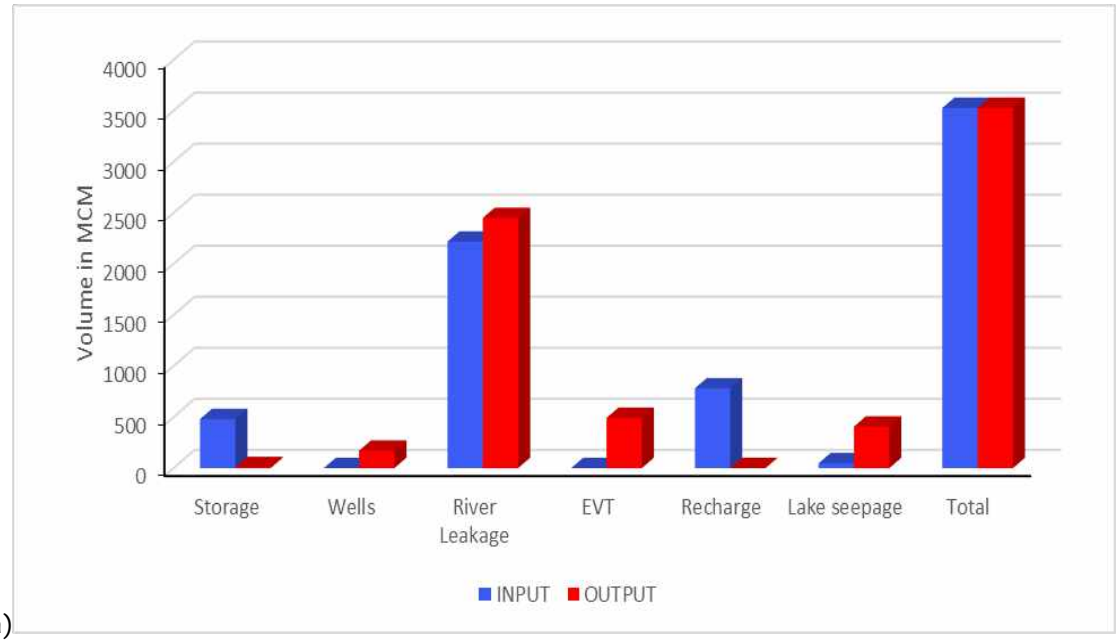
(b)

Figure 22: (a) Contours of predicted head of Mar-2032, (b) 3D view

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GROUNDWATER BUDGET

The regional groundwater budget is estimated using zone budget package in Modflow. The groundwater budget for the entire study area is presented below. The calculated mass balance of Mar 2032 (5472 days from initial start date) and mass balance graph in 365 days interval is shown in Figure 23. The mass balance output table from MODFLOW for 2032 is given in Figure 24. Figure 23 (a) shows the volume of water in million cubic meters for different categories like storage, wells, river leakage, evapotranspiration and recharge with blue color as input (recharge) of water and red as output (draft) of water from the buffer zone.



(a)



(b)

Figure 203: *(a) Calculated mass balance of Mar 2032 (5475 days from initial start date), (b) Mass balance graph in 365 days interval*

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The graph in Figure 23 (b) is between the difference in input and output of water vs time in days. The value of input-output in the mass balance calculated through modelling is coming out to be positive in

all the stress period as shown in the graph above which means there is less extraction of water from the aquifer than the recharge in the aquifer. The prediction of 2032 shows that there will still be availability of groundwater in that year but if input-output is anytime negative then the area will suffer from scarcity of groundwater as it is a semi critical Category. Figure 24 shows the values generated from modelling which are used to make the graphs for Figure 23.

```
 VOLUMETRIC BUDGET FOR ENTIRE MODEL AT END OF TIME STEP    1, STRESS PERIOD  15
 ---------------------------------------------------------------------------

    CUMULATIVE VOLUMES      L**3       RATES FOR THIS TIME STEP      L**3/T
    ------------------                 ------------------------

         IN:                                IN:
         ---                                ---
           STORAGE =   480412000.0000         STORAGE =           0.2660
     CONSTANT HEAD =           0.0000   CONSTANT HEAD =           0.0000
             WELLS =           0.0000           WELLS =           0.0000
     RIVER LEAKAGE =  2219059200.0000   RIVER LEAKAGE =           4.8024
                ET =           0.0000              ET =           0.0000
          RECHARGE =   781598976.0000        RECHARGE =           1.6512
     LAKE  SEEPAGE =    46837092.0000   LAKE  SEEPAGE =       3.4685E-02

          TOTAL IN =  3527907072.0000        TOTAL IN =           6.7542

        OUT:                               OUT:
        ----                               ----
           STORAGE =     8900916.0000         STORAGE =           0.0000
     CONSTANT HEAD =           0.0000   CONSTANT HEAD =           0.0000
             WELLS =   170714000.0000           WELLS =           0.3606
     RIVER LEAKAGE =  2450419712.0000   RIVER LEAKAGE =           5.0336
                ET =   491355488.0000              ET =           0.8625
          RECHARGE =           0.0000        RECHARGE =           0.0000
     LAKE  SEEPAGE =   406880928.0000   LAKE  SEEPAGE =           0.4980

          TOTAL OUT =  3528271104.0000        TOTAL OUT =           6.7548

           IN - OUT =     -364032.0000         IN - OUT =      -5.7745E-04

PERCENT DISCREPANCY =          -0.01     PERCENT DISCREPANCY =          -0.01
```

Figure 21: *Mass balance output from MODFLOW for 2032*

6.1.4 MODEL LIMITATION

MODEL DOMAIN AND GRID

The first step in the simulation is to import a digital image of the site to be modelled. The image is created by scanning the map of the area. To study impact of groundwater pumping on the surface and subsurface water regime a groundwater flow model was simulated, in a buffer area around the plant site covering 10 km diameter was considered to conceptualize a groundwater model. To spatially discretize and translate the conceptual model into numerical model entire area has been discretized into 80 columns and 80 rows measuring 250 m x 250 m model. The input start date and unit for the model are shown in Figure 25.

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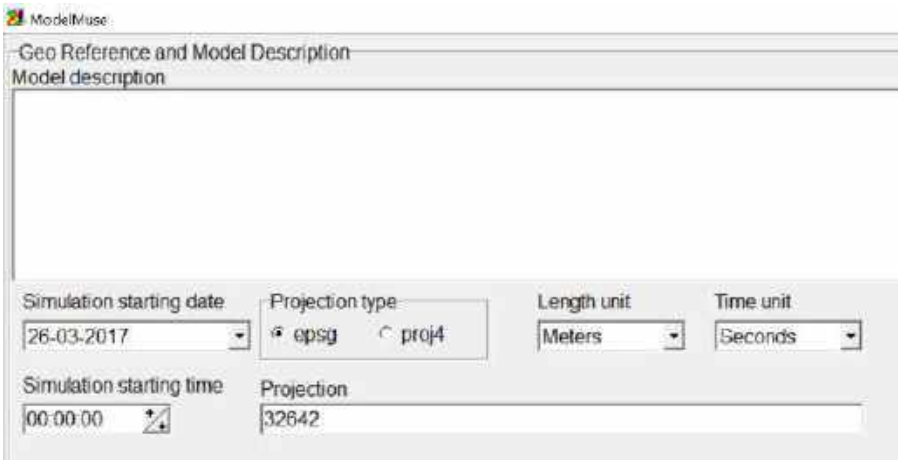
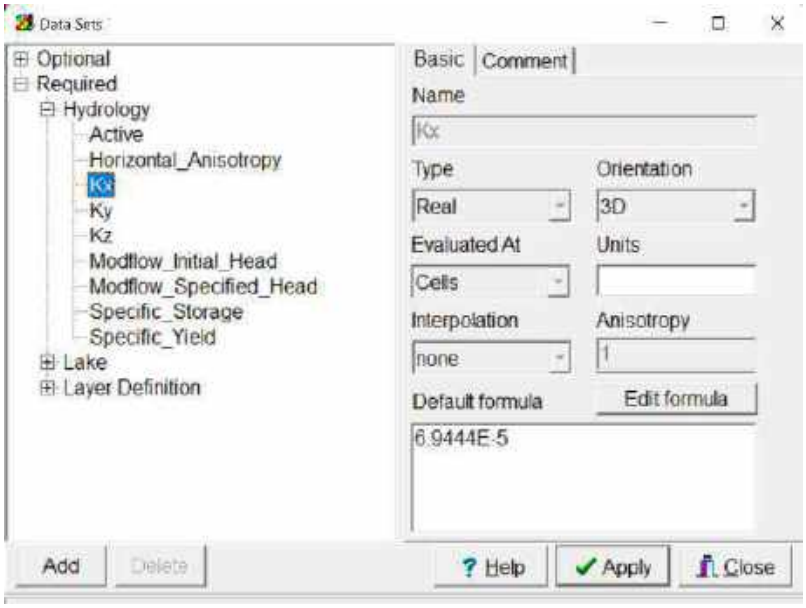


Figure 2522: *Modelling input start date and unit*

INPUT PARAMETERS

Various parameters used in the model have been directly determined from field studies, analysis of pumping test carried out in the area. The sediments belonging to Mesozoic period include both marine and non-marine sedimentary formation and occupy almost 60% of the district. Patcham, Chari and Katrol series belong to Jurassic period where as Umia or Bhuj represent lower Cretaceous. The Gandhidham Taluka of Kutchh belongs to Alluvium, Tertiary, Mesozoic Sandstones formations of groundwater potential. The semi-consolidated sandstone of Patcham series exposed in the lower reaches forms phreatic aquifer and is being developed locally for domestic and irrigation purposes. The value of hydraulic conductivity for the study area is taken as 6 m/day and specific yield is taken as 10% (as per the Impact Assessment Report). The value of hydraulic conductivity is converted into SI unit m/s for input in the model as shown in Figure 26. Several trial runs have been made by varying the input parameters to achieve a good agreement between the observed and computed heads in space and time.

(a)



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(b)

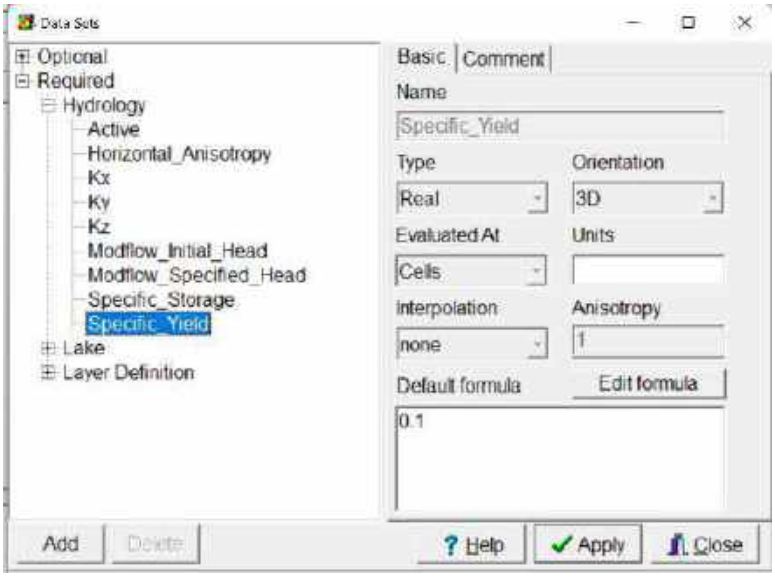


Figure 236: *Data inputs of (a) Hydraulic Conductivity, (b) Specific Yield*

One of the most important input parameters in the entire modelling exercise is the initial Piezometric heads which need to be specified. In the present study, the groundwater level data collected from 6 monitoring wells for Mar-2022 has been used for cell wise interpolation through GIS software.

The study area represents a coastal zone with an average elevation varying from 0 m to 78 m amsl (NASA SRTM DEM). The locations of site, observation wells and pumping wells in the buffer zone along with complete model setup is shown in Figure 27. The 3-dimensional view of single layered model showing river and pumping wells is depicted in Figure 28.

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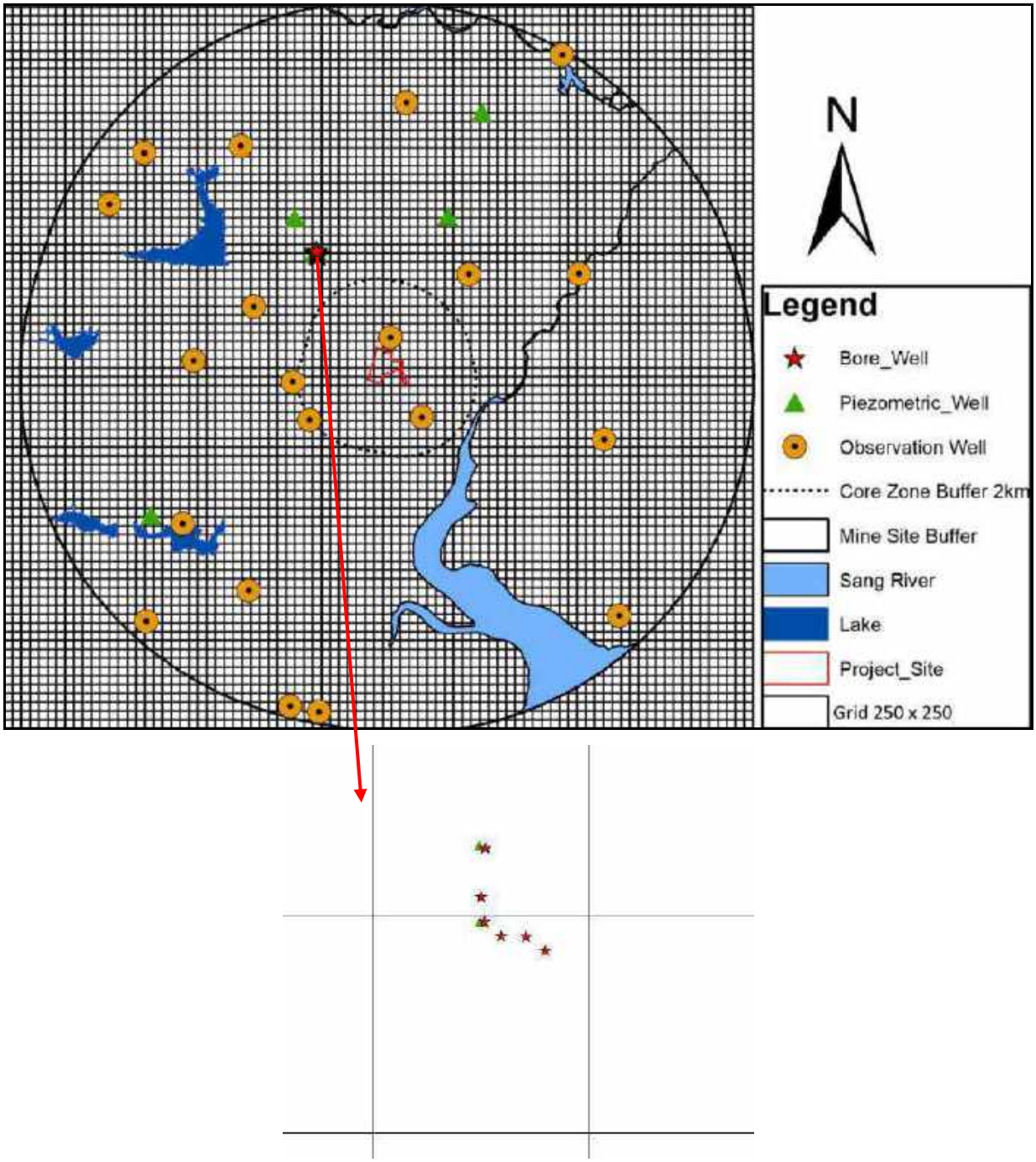


Figure 24: **Model set up in the buffer zone**
(Borewell shown in zoomed image for clarity)

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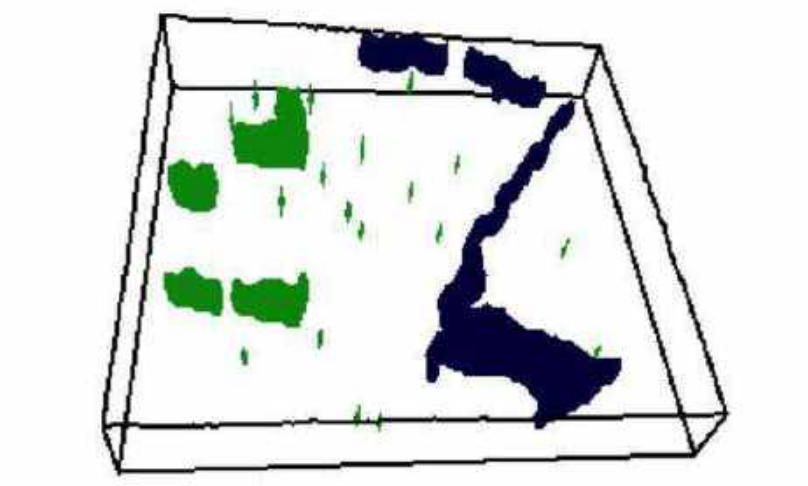


Figure 2825: *3D view of pumping wells location and river*

BOUNDARY CONDITIONS

Initial conditions refer to the head distribution everywhere in the system at the beginning of the simulation and thus are boundary conditions in time. It is a standard practice to select as the initial condition head solution generated by a calibrated model. In this study, field water level data from Mar 2017 to Mar 2022 used for model calibration and predict for Mar 2032.To account the subsurface inflows and outflows, the boundary conditions were specified as river, lake, rainfall recharge, and evapotranspiration (Table 16, Figure 29).

MODFLOW packages (Boundary Conditions):

a) **Specified Flux: Recharge Package, Well Package**

b) **Head Dependent Flux: Evapotranspiration Package, River Package, Reservoir Package**

The boundary conditions are projected through Machine Learning techniques from present dataset. Precipitation data is taken from Indian Meteriological Department and Evapotranspiration(EVT) data from India WRIS and model observations. 22% of rainfall taken as groundwater recharge (RCH) and the rest is runoff. Table 16 shows the average values for rainfall, recharge and evapotranspiration per year used in the model for calibration. There are few water bodies namely, sang river, Shainai Lake and Gulf of Kutch in the buffer zone as shown in Figure 27.

The total draft in the buffer zone as per Impact assessment report is given as 13.25 mcm/ annum. A total of 20 pumping wells and 4 lakes are assumed at village locations and the discharge values of each well is calculated to be 0.0175 m^3/s/well (Figure 10). The draft of the plant site is given as 2436 m^3/day for 6 bore wells i.e., 0.00469 m^3/s for each well, location is shown in Figure 10. The conductance of the Sang River bed is taken as 6 m/day and thickness of the bed is taken as 1m.

The characteristics of lake is calculated using parameters like temperature, humidity, lake surface area, precipitation. The minimum and maximum stage of the lake is taken using the elevation of the lake and water level data available for different years. The lake water evaporation is calculated with the formula given below.

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The Penman formula for the evaporation rate from a lake is simplified to the following:

$$Eo = \frac{700Tm/(100-A)+15(T-Td)}{(80-T)} \text{ (mm/day)}$$

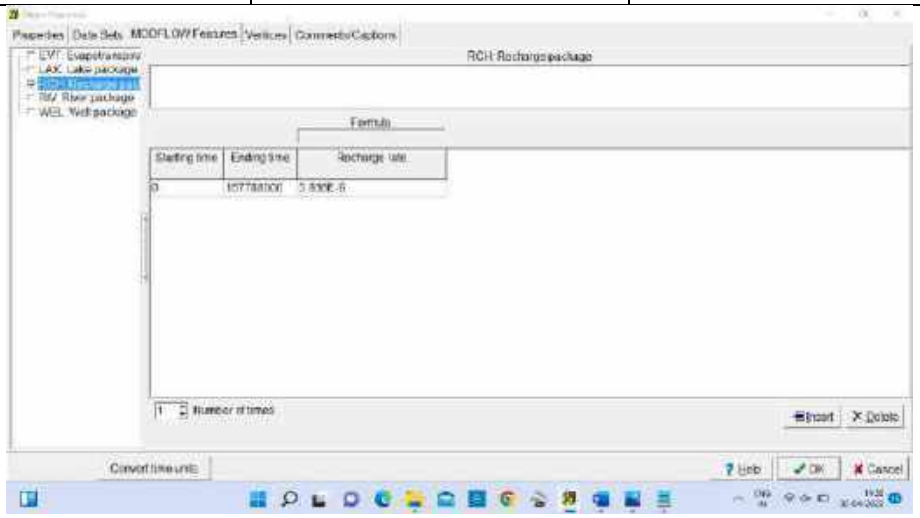
where T is the mean temperature, T_m= T+0.006h, h is the elevation (meters), A is the latitude (degrees) and T_d is the mean dew-point.

(Edward T. Linacre, 1977 *"A simple formula for estimating evaporation rates in various climates, using temperature data alone, Agricultural Meteorology"*, 18 (6)).

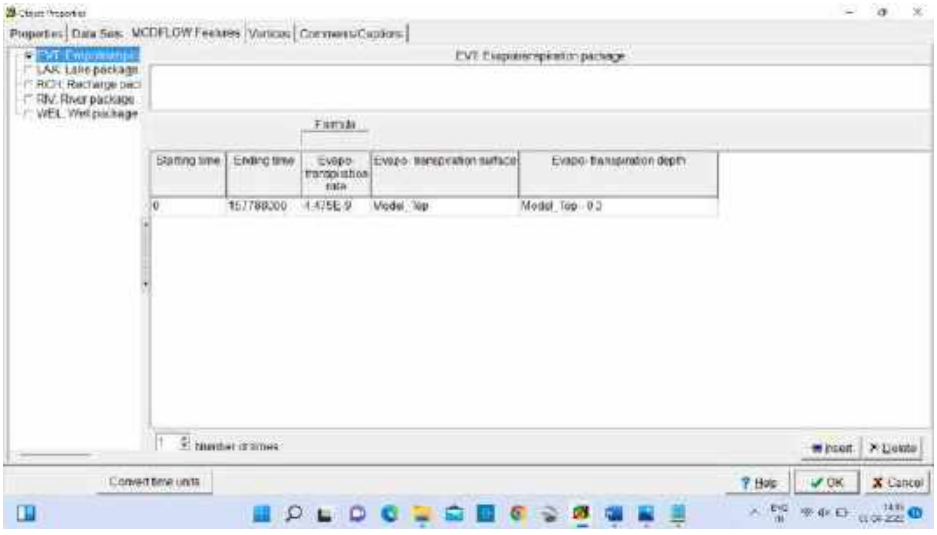
Table 146: *Salient Features for Boundary Conditions*

Boundary condition	Input parameter	Input parameter
Rainfall Recharge (m/s)	120.973 mm/year	3.836 x 10^{-09} m/s
Evapotranspiration (m/s)	141.15 mm/year	4.475 x 10^{-8} m/s
River and Gulf of Kutch	Conductance: 6 m/d	6.944 x 10^{-5} m/s
Lake	Evaporation: 7.748 x 10^{-8} m/s	Overland runoff: 0.0666

(a)



(b)

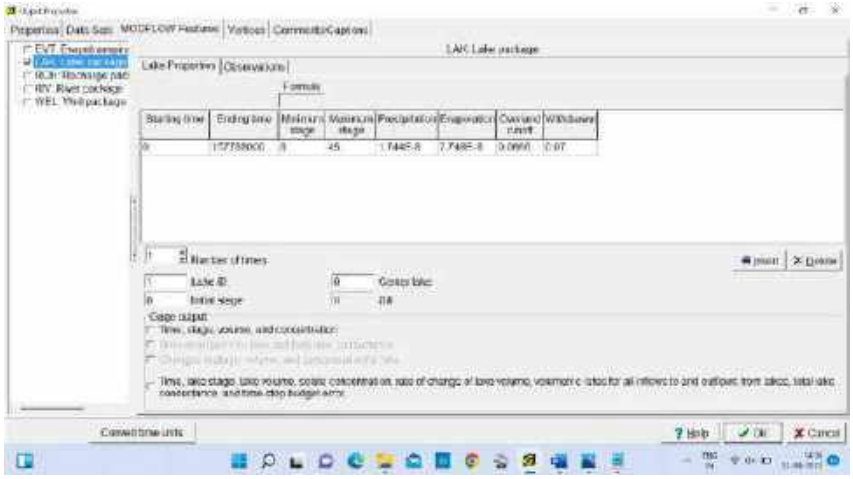


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(c)



(d)



(e)

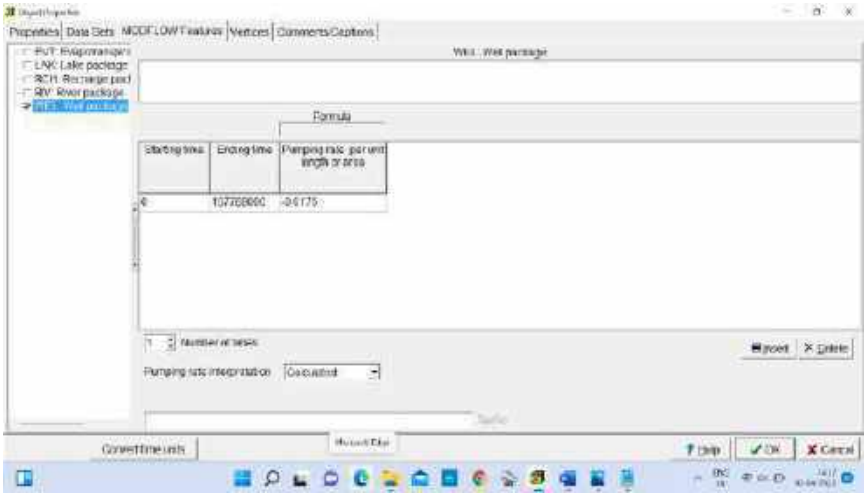


Figure 2926: **Model input parameters of boundary condition (a) Recharge, (b) Evapotranspiration., (C) River (d)Lake and (e) Well.**

6.1.5 CONCLUSION AND RECOMMENDATION

The groundwater modelling calibration gives the value of R^2 0.8537 and RMSE below 3.5 i.e., 3.070 which follows the guidelines of CGWB.

In the groundwater simulation process, pumping well discharge data from the year 2017- Mar is taken as input and groundwater levels for the next five consecutive future years of 2017-22 are simulated to

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find out the relationship between them, or in other words, how strongly the simulated values (observed and calculated) match with each other. Hence the predicted groundwater levels for the years of 2022 to 2032 were generated with the help of USGS MODFLOW 2005 software.

Groundwater recharge has been implemented in project area and its surrounding naturally through rainwater, therefore, there is no major impact envisaged due to the existing project activity. The draft of the plant can be mainly supplemented through the rainwater harvesting and recharge projects.

The plant site is surrounded by Gulf of Kutch and the sea water intrusion ensures groundwater availability throughout the year. The river and lake are effluent as seen in the mass balance and thus they take away the groundwater which leads to reduction in head in the prediction.

The study area is surrounded by a water body and due to this, the effect of the boundary conditions on groundwater levels has been found very significant. The buffer zone has surplus groundwater availability and the reduction in groundwater heads in 2032 is because of natural reasons like evapotranspiration, lake seepage and river seepage.

There is a mild reduction in groundwater levels in the long run (2022-2032). If the existing conditions continue, there is no threat to the groundwater lowering in the study area in the near future. In case of reduction of groundwater levels in future, consideration of the following is suggested:

- Identify capture zones or source protection areas
- Assess mitigation options (Seepage interception, pump & treat etc.)
- Guide future data collection
- Improve the design of monitoring networks (e.g., determine aquifer units and/or specific areas requiring additional monitoring)
- Act as a management tool (e.g., assess different proposed management scenarios in managing a multiple use aquifer), and/or
- Evaluate engineering designs (e.g., phreatic surface in a tailings dam, detailed mitigation designs).

RECOMMENDATIONS

- Lithology of the boreholes should be timely inspected to update the layers of the model.
- The number of observation stations can be increased in the core and buffer areas for effective simulated representation of the zone.
- The observation stations in the core and buffer zones should be monitored regularly for accurate and precise results from the updated model.
- Aquifer Performance Tests should be done periodically for accurate aquifer parameters.
- Regular inspection of surrounding existing pumping wells should be done for updating model.
- The draft of the plant can be supplemented in future by implementing rainwater harvesting and recharge projects.



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CHAPTER-7 WATER BALANCE, RECYCLE AND REUSE

7.1 WATER REQUIREMENT AND WATER BALANCE

M/S. SAL Steel Ltd. is an existing unit. It is involved in producing steel and other steel products and having power plant for captive consumption. The water requirement for the project is 3055 KLD Therefore total water requirement for the proposed project is 3055 KLD, Out of which 2436 will be groundwater.

The breakup of water balance is given below:

Table 157: Water Breakup for the Proposed Project

S.NO.	PARTICULARS	AREA(KLPD)
1.	**Industrial uses**	2800
2.	**Drinking and Domestic Purposes**	75
3.	**Greenbelt Development**	80
4.	**Other Uses**	100
TOTAL		3055

7.2 DETAILS ON CAPACITY AND FLOW CHART OF SEWAGE TREATMENT PLANTS / EFFLUENT TREATMENT PLANTS / COMBINED EFFLUENT TREATMENT PLANTS EXISTING/ PROPOSED WITHIN THE PROJECT

Our ground water and surface water supplies are at risk of overuse in many areas. The demand can be greater than the amount supplied by rain and snowmelt. Water conservation, wastewater recycling, and reuse is becoming more important due to increases in:

- Demand on potable water resources.
- Cost of treating wastewater.
- Regulations requiring greater flows for streams and rivers, which reduces irrigation sources.
- Demand for sustainable building options.

The plant has not installed any ETP/STP yet. The domestic waste water are sent to soak pit.

7.3 DETAILS OF WATER CONSERVATION MEASURES TO BE ADOPTED TO REDUCE/ SAVE THE GROUND WATER

Rain water harvesting is being considered as the only solution to maintain a balance between the annual recharge and ground water abstraction. By giving emphasis on rain water harvesting both irrigation and enhancement of ground water recharge can be achieved. In addition, land development will automatically occur in the vicinity of such water harvesting structures. For the geological, geohydrological, geomorphological set up of the study area, the following water harvesting structures found most suitable through conservation of the top soil and control of surface runoff. The existing plant will take several steps to minimize the dependence on fresh water and to arrest the declination of ground water level.

Rainwater harvesting practices through roof-top is being/shall be carried out and the available run-off from the same will be used for green belt or dust suppression etc.



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Table 18: Area Breakup of the Project Area

S.No.	Particulars	Area (Sq.m)
1	Rooftop Area	25536
2	Open Area	62500
3	Green Belt	15000
	Total Area	***103036***

ROOFTOP CONSERVATION/HARVESTING PLAN WITHIN THE PLANT PREMISES

Rainwater harvesting runoff calculation is based on the catchment area and its corresponding runoff coefficients. The formula for the Runoff is given below:

Runoff = Monsoon rainfall × Area of catchment × Runoff coefficient

Rooftop Rainwater Harvesting

The Proposed Clinker-Grinding Unit having different buildings with RCC and dome / V shaped roof. Drain pipes (4-6 inches) should be constructed to collect water from flat RCC roof. These drain pipes need to be further connected with main rainwater collection pipes, provided with collection chambers. In case of dome / V shaped roof, rainwater is collected through gutters attached at the end of the roof and these gutters must be connected to rainwater pipes. From such roof catchments, almost 80-90% runoff water can be collected

Average rooftop rainwater runoff available:

= A x Rf x AvRc

Where,

A = Roof top area = 25536Sq.m.

Rf = Rainfall = 483 mm (Average annual rainfall, 2012-2021)

AvRc= Average run-off coefficient= 0.85

Average rainwater runoff available = 25536x 0.483 x 0.85

=10483.80 cum ---------- (A)

Average hourly rooftop rainwater runoff available:

= A x Hourly rainfall x AvRc

Where,

A = Roof top area = 25536 Sq.m.

Hourly Rainfall = 30 mm (In order to design the recharge structure, hourly intensity of rainfall is considered to be 30mm/hr has been taken)

AvRc= Average run-off coefficient= 0.85

Average hourly rainwater runoff available = 25536 x 0.030x 0.85

=651.16 cum/hr ---------- (A)

Augmentation of Surface Run-off through Green belt

The Proposed Clinker-Grinding Unit consists around 16500sq. m. of land which will be developed as green belt area. For green belt, runoff coefficient is generally taken as 10-20%. Availability of water from greenbelt is calculated as:

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= A x R_f x A_vR_c

Where,

A = Total greenbelt area= 15000Sq.m.

R_f = Rainfall = 0.483 mm (Average Annual rainfall, 2012-2021)

AvRc= Average run-off coefficient= 0.15

Average rainwater runoff available = 15000x 0.483 x 0.15

= 1086 Cum ---------- (B)

Augmentation of Surface Run-off through Open Land

The Proposed Clinker-Grinding Unit shall consist around 9200 sq. m. of open land which is reserved for future expansion and other purposes. For open land, runoff coefficient is generally taken as 10-15%. Availability of water from green area/open land is calculated as:

= A x R_f x A_vR_c

Where,

A = Total open land= 62500 Sq.m.

Rf = Rainfall = 0.483 mm (Average annual rainfall, 2012-2021)

AvRc= Average run-off coefficient= 0.10

Average rainwater runoff available = 62500x 0.483 x 0.10

= 3018 Cum ---------- (C)

Company will create pond for recharge water inside plant premises. (Company has sufficient area for creating pond).

For company pond, catchment area is taken into account from the whole company premises except rooftop and paved area.

Summarization of Proposed Pond for Rainwater Harvesting

S.No	*Name*	*Particulars*
1	Area 180sqm*200sqm	**36000 m^2**
2	Depth of pond	**3 m**
3	Volume of pond	**10800 m^3**
4	Avg. water level in pond after rainfall	**3 m**
5	Utilizable water level in pond	**3 m**
6	Depth of recharge well	**50 m**
7	Diameter of recharge well	**200 mm**
8	Infiltration rate of recharge	**604.8**
9	Rainwater recharge through 1 recharge well	**25920 m^3/day**
10.	No. of recharge well to be constructed in the pond	**4**
11.	Total amount of water to be recharge from pond	**108000 m^3/year**

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After rejuvenating the village pond, the monsoon runoff water from the catchment of the ponds shall be collected in the pond for groundwater recharge. A certain quantity of impounded water shall be naturally infiltrated down / percolated and join the sub-surface aquifer. There will be 3 season of

fillings. Slope of storm water drains shall be maintained in such a way to facilitate natural flow to RWH pond.

Recharge well details

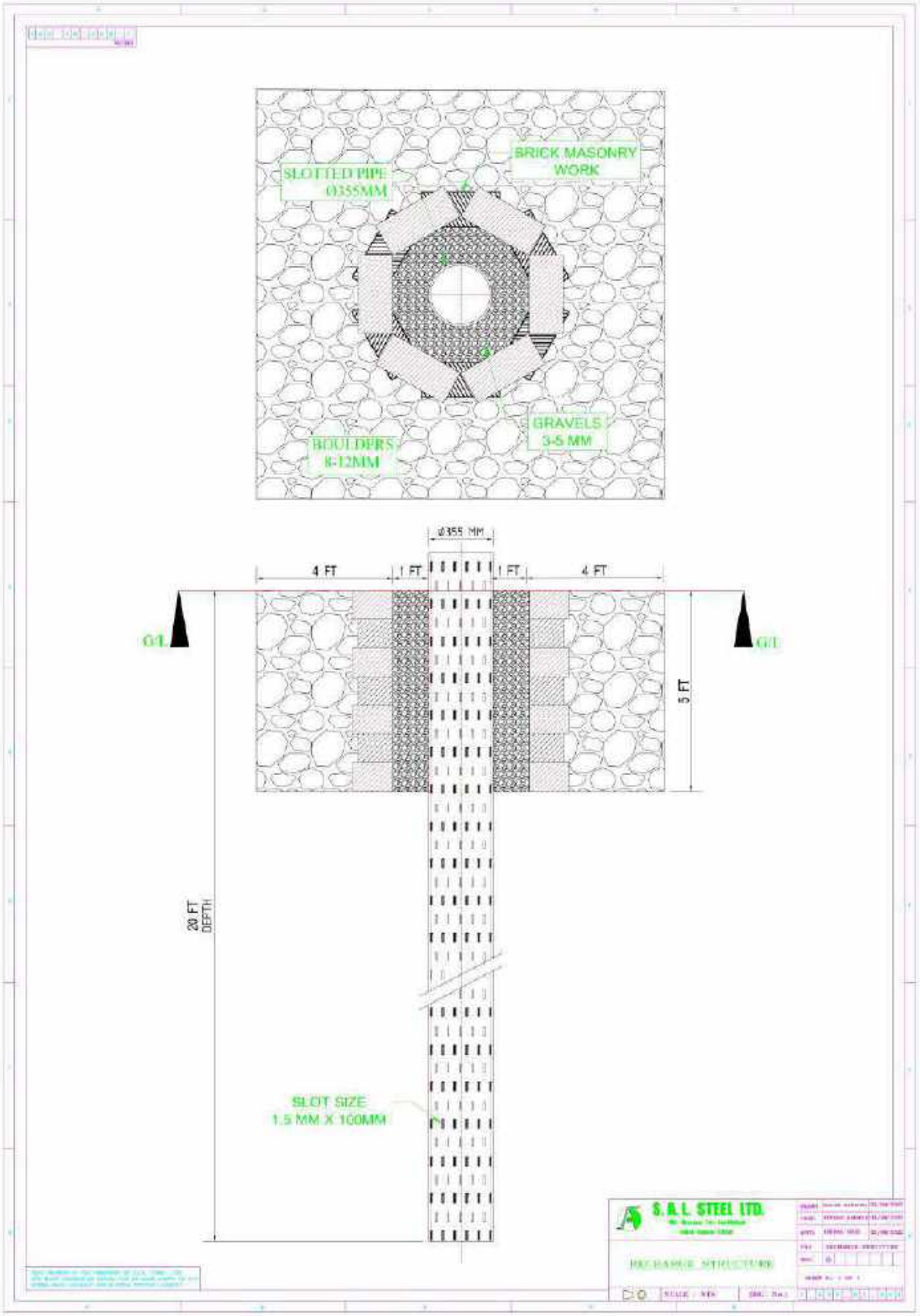
Recharge well depth in company pond	50 m
Recharge type	Artificial recharge
Geological strata at which recharge well to be placed	
Aquifer	Weather rock
Aquifer material	Basalt

Total quantity of recharge to the ground water in different Area by constructing bore well Recharge structure is as below:

S.No.	RECHARGE STRUCTURES	QUANTITY OF WATER RECHARGED	PROPOSED RECHARGED STRUCTURE REQUIRED
1.	Recharge From Roof Top Rain Water Harvesting & Paved Road Through A Recharge Tube Well In The Sal Steel Ltd. Company Premises.	22014.07 m^3	02
2.	Recharge in company premises through proposed pond in sal steel ltd. Company premisers	216000 m^3	04
	Total recharge possible	238014.07 m^3	Total well proposed-06

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RECHARGE STRUCTURE



CHAPTER – 8 SALINE WATER DISPOSAL STRATEGIES (IN CASE OF SALINE GW ABSTRACTION)

8. SALINE WATER DISPOLSAL STRATEGIES

As this existing steel unit located at Gandhidham Tehsil, District: Kutch(Gujarat) and this project site fall under saline zone as per CGWA categorization.

The domestic waste water of the plant has been treated in Soak pit. No other waste water are generated from plant. Hence, Saline water are not disposed.

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CHAPTER – 9 ANY OTHER DETAILS PERTAINING TO THE PROJECT

9. OTHER DETAILS ABOUT THE PROJECT

M/s SAL Steel limited is existing steel unit at Plot No. 245/P, Village Bharapar, Tehsil Gandhidham, District kutch, Gujarat. The aforementioned block according to GWRA 2020 comes under saline category. Yet when the groundwater resource assessment for the particular study area was done it was assessed to be under safe category.

The total groundwater requirement is 2436 m3/day. All the details regarding the unit has been discussed in details in the previous chapters.

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Quality Council of India

National Accreditation Board for Education and Training

ITPI Building, 6th Floor, 4 - A, Ring Road, I P Estate, New Delhi - 110002

CERTIFICATE OF ACCREDITATION

Under the QCI-NABET Scheme
for
Ground Water Consultant Organisation

J.M. EnviroNet Private Limited

Address: Unit No. 1517, Tower - B, EMAAR DIGITAL GREENS, Golf Course Extension Road, Sector-61, Gurugram-122011 (Haryana)

S.No.	SCOPE COVERAGE		
	Industrial Use	Mining Projects	Infrastructure Projects
1	Hydrogeological report: Comprehensive report on groundwater condition/situation		
2	Impact Assessment Reports with modelling studies		

Note: Names of approved Project Coordinators and Technical Area Experts are mentioned in IA AC Minutes dated Sep 09, 2021 on QCI-NABET website.

The Accreditation shall remain in force subject to continued compliance to the terms and conditions mentioned in NABET's letter of accreditation bearing no. QCI/NABET/ENV/GWCO/ACO/21/51 dated Sep 23, 2021. The accreditation needs to be renewed before the expiry date by Sep 08, 2026 following due process of assessment.

Sr. Director, NABET
Issue Date : Sep 23, 2021

Certificate No.
NABET/GWCO/IA/GW018

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Valid Upto
Sep 08, 2026

CIN No. U74...

J.M. ENVIROLAB PVT. LTD.

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TEST REPORT

Sample Number	: GW-01	Report No.	: JME/GW/220329001
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Dugwell)	Party Reference No.	: Nil
Sampling Location	: Tuna	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 22° 59' 52.69" N	Sampling Type	: Grab
Longitude	: 70° 04' 44.80" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	7.44	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	7814.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	866.2	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	186.1	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	97.4	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	2630.39	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	565.2	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	4954.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	1518.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	5.6	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	159.4	mg/l	200	400

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Abhishek Tiwari.
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

Note:
1. This test report has been as your requested test results pertain to the tested sample received.
2. This report is for your reference only and not to be used for any legal purpose.
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CIN No. U74220HR2011PTC065756

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TEST REPORT

Sample Number : GW-01 Report No. : JME/GW/220329001

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	1.01	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	3.25	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.16	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.12	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Abhishek Tiwari
Tested by

Ruchi Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number	: GW-01	Report No.	: JME/GW/220329001/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Dugwell)	Party Reference No.	: Nil
Sampling Location	: Tuna	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 22° 59' 52.69" N	Sampling Type	: Grab
Longitude	: 70° 04' 44.80" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

End of Report

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Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number	: **GW-02**	Report No.	: **JME/GW/220329002**
Name & Address of Unit	: **M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat**	Format No.	: **7.5 F-01**
Sample Description	: **Ground Water (Dugwell)**	Party Reference No.	: **Nil**
Sampling Location	: **Bharapar**	Reporting Date	: **04/04/2022**
Client Representative (Name & Designation)	: **Mr. Dinesh Karmur (Env. Engineer)**	Receipt Date	: **29/03/2022**
Sample collected by (Name & Designation)	: **Mr. Avinash**	Sampling Date	: **27/03/2022**
Latitude	: **23° 00' 24.26" N**	Sampling Type	: **Grab**
Longitude	: **70° 05' 45.37" E**	Preservation	: **Refrigerated**
Sampling & Analysis Protocol	: **IS 3025, APHA 23rd Edition 2017**	Sample Quantity	: **Approx 2 ltr.**
		Parameter Required	: **As per work order**

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	7.55	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	10113.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	801.9	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	164.3	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	95.0	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	3533.7	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	580.0	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	6442.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	2118.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	3.8	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	161.37	mg/l	200	400

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Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number : GW-02

Report No. : JME/GW/220329002

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	1.26	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	2.05	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.81	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.06	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Rajat Tandon
Checked by

Rajkumar Yadav
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TEST REPORT

Sample Number	: GW-02	Report No.	: JME/GW/220329002/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Dugwell)	Party Reference No.	: Nil
Sampling Location	: Bharapar	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 00' 24.26" N	Sampling Type	: Grab
Longitude	: 70° 05' 45.37" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

End of Report

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Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number	: GW-03	Report No.	: JME/GW/220329003
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Kidana	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 01' 31.64" N	Sampling Type	: Grab
Longitude	: 70° 06' 34.26" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	7.59	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	2459.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	440.5	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	85.1	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	55.3	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	599.40	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	546.2	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	1547.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	364.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	1.4	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	51.48	mg/l	200	400

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Abhishek Tiwari,
Tested by

Rajat Tandon
Checked by

Authorized Signatory

Note:
1. This test report has been at your request and test results pertain to the tested sample received.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Total liability of any claim in case of dispute is limited to the invoice raised by the laboratory.
5. The sample will be destroyed after retention time unless otherwise specified specially.
6. Endorsement of the product tested by the laboratory is neither inferred nor implied.
7. Report shall not be reproduce except in full without approval of the laboratory.
8. All disputes are subject to exclusive jurisdiction of Jaipur court only.

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TC-6821

TEST REPORT

Sample Number : GW-03 Report No. : JME/GW/220329003

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	0.30	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	0.92	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.76	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.11	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

Note:
1. The test report is prepared as per request and test results pertain to the tested sample received.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Testing is only on client request in case of disputes is limited to the invoice raised by the laboratory.
5. The sample will be destroyed after retention time unless otherwise specified specially.
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CIN No.

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TEST REPORT

Sample Number	: GW-03	Report No.	: JME/GW/220329003/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Kidana	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 01' 31.64" N	Sampling Type	: Grab
Longitude	: 70° 06' 34.26" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

End of Report

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

Note:
1. This test report has been at your request and test results pertain to the tested sample received.
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TEST REPORT

Sample Number	: GW-04	Report No.	: JME/GW/220329004
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Antarjal	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
		Sampling Type	: Grab
Latitude	: 23° 03' 06.94" N	Preservation	: Refrigerated
Longitude	: 70° 04' 50.20" E	Sample Quantity	: Approx 2 ltr.
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	7.58	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	4828.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	353.08	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	62.84	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	47.67	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	1494.5	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	620.0	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	3085.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	998.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	3.5	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	86.23	mg/l	200	400

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

Note:
1. The sample was received in the laboratory in the condition as mentioned in the received sample condition.
2. This report is for the exclusive use of the client for the purpose mentioned.
3. Any discrepancy in the test results should be brought to our notice within 7 days of the issue of this report.
4. The sample will be disposed as claimed to the customer by the laboratory.
5. Corrections, if any, will be valid only after endorsement in writing by the laboratory and not otherwise specified clearly.
6. Environmental conditions during the laboratory analysis were as per standard requirement.
7. Reproduction of this report is not permitted without approval of the laboratory.
8. All disputes are subject to exclusive jurisdiction of Gurugram courts only.

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TC-6821

TEST REPORT

Sample Number : **GW-04**

Report No. : **JME/GW/220329004**

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	1.15	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	4.08	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.27	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.04	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

Note:
1. The results given herein are only for the sample and test results pertain to the tested sample received.
2. These results are for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any comments regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Total liability in any circumstance of dispute is limited to the invoice raised by the laboratory.
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6. Expression of the product tested by the laboratory is neither warranted nor implied.
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TEST REPORT

Sample Number	: GW-04	Report No.	: JME/GW/220329004/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Antarjal	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 03' 06.94" N	Sampling Type	: Grab
Longitude	: 70° 04' 50.20" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

End of Report

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Abhishek Tiwari,
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number	: GW-05	Report No.	: JME/GW/220329005
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Dugwell)	Party Reference No.	: Nil
Sampling Location	: Wandi	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 22° 59' 02.67" N	Sampling Type	: Grab
Longitude	: 70° 05' 34.27" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	7.68	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	2912.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	274.62	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	23.6	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	52.4	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	843.17	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	460.0	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	1846.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	551.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	2.7	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	85.24	mg/l	200	400

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Ramkumar Yadav
Authorized Signatory

Note:
- Sample(s) as received by the laboratory, as per details provided by client/sampler/agency.
- Test(s) as per scope of accreditation of the laboratory/non-accredited test(s).
- Results relate only to the item(s) tested/sample(s) received.
- Complaints, if any, should be reported within 7 days of the receipt of the report.
- Sample(s) will be disposed off after expiry of retention period unless otherwise requested.
- Uncertainty of measurement is available on request for tests as specified by the laboratory.
- This report shall not be reproduced except in full without the approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur courts only.

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TEST REPORT

Sample Number : GW-05 Report No. : JME/GW/220329005

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	1.35	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	2.99	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.12	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.13	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Page No. 2/2

Abhishek Tiwari
Tested by

Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number	: GW-05	Report No.	: JME/GW/220329005/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Dugwell)	Party Reference No.	: Nil
Sampling Location	: Wandi	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
		Sampling Type	: Grab
Latitude	: 22° 59' 02.67" N	Preservation	: Refrigerated
Longitude	: 70° 05' 34.27" E	Sample Quantity	: Approx 2 ltr.
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

End of Report

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Abhishek Tiwari.
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

Note
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5. The sample will be destroyed after retention time unless otherwise specified specially.
6. Endorsement of the product tested by the laboratory is neither inferred nor implied.
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TEST REPORT

Sample Number	: GW-06	Report No.	: JME/GW/220329006
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Gopalpur	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 04' 43.23" N	Sampling Type	: Grab
Longitude	: 70° 07' 57.18" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	7.15	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	8677.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	941.55	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	125.69	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	152.53	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	2928.2	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	640.0	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	5449.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	1682.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	4.9	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	154.44	mg/l	200	400

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TC-6021

TEST REPORT

Sample Number : **GW-06** Report No. : **JME/GW/220329006**

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	1.22	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	1.23	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.35	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.03	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Abhishek Tiwari
Tested by

Rahul Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number	: GW-06	Report No.	: JME/GW/220329006/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Gopalpur	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
		Sampling Type	: Grab
		Preservation	: Refrigerated
Latitude	: 23° 04' 43.23" N	Sample Quantity	: Approx 2 ltr.
Longitude	: 70° 07' 57.18" E	Parameter Required	: As per work order
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017		

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

End of Report

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number	: GW-07	Report No.	: JME/GW/220329007
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Borewell No. 3	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 02' 33.02" N	Sampling Type	: Grab
Longitude	: 70° 05' 12.15" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	7.18	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	6011.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	831.6	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	128.70	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	123.8	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	1981.8	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	480.0	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	3811.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	1088.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	2.6	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	182.60	mg/l	200	400

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Authorized Signatory

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TC-6821

TEST REPORT

Sample Number : GW-07 Report No. : JME/GW/220329007

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	1.18	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	1.48	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.46	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.03	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Authorized Signatory

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4. Legal jurisdiction in case of dispute is limited to the province raised by the laboratory.
5. Test samples will be disposed after retention time unless otherwise specified specially.
6. Endorsement of the product tested by the laboratory and other inferred non-implied.
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TEST REPORT

Sample Number	: GW-07	Report No.	: JME/GW/220329007/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Borewell)	Party Reference No.	: Nil
Sampling Location	: Borewell No. 3	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 02' 33.02" N	Sampling Type	: Grab
Longitude	: 70° 05' 12.15" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

End of Report

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Abhishek Tiwari
Tested by

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Checked by

Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number	: GW-08	Report No.	: JME/GW/220329008
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Dugwell)	Party Reference No.	: Nil
Sampling Location	: Ganeshnagar	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 03' 07.36" N	Sampling Type	: Grab
Longitude	: 70° 07' 22.63" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	pH	IS : 3025 (Part-11), 2017	6.95	--	6.5-8.5	No Relaxation
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen	5	15
3	Conductivity	IS : 3025 (Part-14), 2019	4009.0	µS/cm	--	--
4	Taste	IS : 3025 (Part-8), 2017	Agreeable	--	Agreeable	Agreeable
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	326.70	mg/l	200	600
7	Calcium as Ca	IS : 3025 (Part-40), 2019	65.30	mg/l	75	200
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	39.70	mg/l	30	100
9	Chloride as Cl	IS : 3025 (Part-32), 2019	1439.27	mg/l	250	1000
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	42.89	mg/l	200	600
11	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Total Dissolved Solid	IS : 3025 (Part-16), 2017	2542.0	mg/l	500	2000
13	Total Suspended Solid	IS : 3025 (Part-17), 2017	BDL(DL 1.0)	mg/l	--	--
14	Sodium as Na	IS : 3025 (Part-45), 2019	854.0	mg/l	--	--
15	Potassium as K	IS : 3025 (Part-45), 2019	3.2	mg/l	--	--
16	Sulphate as So4	IS : 3025 (Part-24), 2019	99.99	mg/l	200	400

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Rajat Tandon
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TC-6821

TEST REPORT

Sample Number : GW-08 Report No. : JME/GW/220329008

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
17	Fluoride as F	APHA (23rd edition) 4500 F-D, 2017	1.35	mg/l	1.0	1.5
18	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	3.89	mg/l	45	No Relaxation
19	Iron as Fe	IS : 3025 (Part-53), 2019	0.13	mg/l	1.0	No Relaxation
20	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.12	mg/l	--	--
21	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l	--	--
22	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l	--	--
23	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l	0.5	2.4
24	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l	0.03	0.2
25	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l	0.2	1.0
26	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l	0.01	No Relaxation
27	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l	0.001	No Relaxation
28	Cadmium	IS : 3025 (Part-41), 2019	BDL(DL 0.002)	mg/l	0.003	No Relaxation
29	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l	0.01	No Relaxation
30	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l	0.02	No Relaxation
31	Total Chromium as Cr	IS : 3025 (Part-52), 2019	BDL(DL 0.002)	mg/l	0.05	No Relaxation
32	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l	5	15
33	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l	0.1	0.3
34	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l	0.05	1.5

Note: BDL - Below Detection Limit, DL - Detection Limit

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TEST REPORT

Sample Number	: GW-08	Report No.	: JME/GW/220329008/N
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Ground Water (Dugwell)	Party Reference No.	: Nil
Sampling Location	: Ganeshnagar	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 03' 07.36" N	Sampling Type	: Grab
Longitude	: 70° 07' 22.63" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2 ltr.
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500:	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1	Odour	IS : 3025 (Part-5), 2018	Agreeable	--	Agreeable	Agreeable

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TC-6821

TEST REPORT

Sample Number	: SW-01	Report No.	: JME/SW/220329001
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Surface Water	Party Reference No.	: Nil
Sampling Location	: Kidana Pond	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 02' 09.36" N	Sampling Type	: Grab
Longitude	: 70° 06' 38.03" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2.0 Litre
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units
1	pH	IS : 3025 (Part-11), 2017	7.45	--
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen
3	Odour	IS : 3025 (Part-5), 2018	Agreeable	--
4	Conductivity	IS : 3025 (Part-14), 2019	7120.0	µS/cm
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	589.05	mg/l
7	Calcium as Ca	IS : 3025 (Part-40), 2019	132.60	mg/l
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	62.58	mg/l
9	Chloride as Cl	IS : 3025 (Part-32), 2019	3027.43	mg/l
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	500.0	mg/l
11	Residual Chlorine	IS : 3025 (Part-26), 2019	BDL(DL 0.2)	mg/l
12	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l
13	Dissolved Oxygen	IS : 3025 (Part-38), 2019	6.8	mg/l
14	Chemical Oxygen Demand (COD)	IS : 3025 (Part-58), 2017	48.0	mg/l
15	Biochemical Oxygen Demand (BOD)	IS : 3025 (Part-44), 2019	12.0	mg/l
16	Total Dissolved Solid	IS : 3025 (Part-16), 2017	5616.0	mg/l
17	Total Suspended Solid	IS : 3025 (Part-17), 2017	25.0	mg/l
18	Sodium as Na	IS : 3025 (Part-45), 2019	1883.0	mg/l
19	Potassium as K	IS : 3025 (Part-45), 2019	8.4	mg/l

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Checked by

Rajkumar Yadav
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TC-6821

TEST REPORT

Sample Number : **SW-01** Report No. : **JME/SW/220329001**

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units
20	Sulphate as So4	IS : 3025 (Part-24), 2019	159.4	mg/l
21	Fluoride (as F)	APHA (23rd edition) 4500 F-D, 2017	0.86	mg/l
22	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	2.8	mg/l
23	Iron as Fe	IS : 3025 (Part-53), 2019	1.2	mg/l
24	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.10	mg/l
25	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l
26	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l
27	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l
28	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l
29	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l
30	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l
31	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l
32	Selenium	IS : 3025 (Part-56), 2019	BDL(DL 0.005)	mg/l
33	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l
34	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l
35	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l
36	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l
37	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l

Note: BDL - Below Detection Limit, DL - Detection Limit

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Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number	: SW-02	Report No.	: JME/SW/220329002
Name & Address of Unit	: M/s.SAL Steel Limited, Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Surface Water	Party Reference No.	: Nil
Sampling Location	: Bharapar Pond	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 00' 25.48" N	Sampling Type	: Grab
Longitude	: 70° 06' 36.65" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2.0 Litre
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units
1	pH	IS : 3025 (Part-11), 2017	7.58	--
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen
3	Odour	IS : 3025 (Part-5), 2018	Agreeable	--
4	Conductivity	IS : 3025 (Part-14), 2019	8200.0	µS/cm
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	856.30	mg/l
7	Calcium as Ca	IS : 3025 (Part-40), 2019	144.54	mg/l
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	120.20	mg/l
9	Chloride as Cl	IS : 3025 (Part-32), 2019	2233.35	mg/l
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	546.2	mg/l
11	Residual Chlorine	IS : 3025 (Part-26), 2019	BDL(DL 0.2)	mg/l
12	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l
13	Dissolved Oxygen	IS : 3025 (Part-38), 2019	6.6	mg/l
14	Chemical Oxygen Demand (COD)	IS : 3025 (Part-58), 2017	56.0	mg/l
15	Biochemical Oxygen Demand (BOD)	IS : 3025 (Part-44), 2019	15.0	mg/l
16	Total Dissolved Solid	IS : 3025 (Part-16), 2017	4318.0	mg/l
17	Total Suspended Solid	IS : 3025 (Part-17), 2017	38.0	mg/l
18	Sodium as Na	IS : 3025 (Part-45), 2019	1254.0	mg/l
19	Potassium as K	IS : 3025 (Part-45), 2019	6.9	mg/l

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TC-6821

TEST REPORT

Sample Number : **SW-02** Report No. : **JME/SW/220329002**

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units
20	Sulphate as So4	IS : 3025 (Part-24), 2019	174.0	mg/l
21	Fluoride (as F)	APHA (23rd edition) 4500 F-D, 2017	0.93	mg/l
22	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	3.9	mg/l
23	Iron as Fe	IS : 3025 (Part-53), 2019	0.39	mg/l
24	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.07	mg/l
25	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l
26	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l
27	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l
28	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l
29	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l
30	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l
31	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l
32	Selenium	IS : 3025 (Part-56), 2019	BDL(DL 0.005)	mg/l
33	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l
34	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l
35	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l
36	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l
37	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l

Note: BDL - Below Detection Limit, DL - Detection Limit

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Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number	: SW-03	Report No.	: JME/SW/220329003
Name & Address of Unit	: M/s.SAL Steel Limited Village- Bharapar, Tehsil- Gandhidham, District- Kutch, Gujarat	Format No.	: 7.5 F-01
Sample Description	: Surface Water	Party Reference No.	: Nil
Sampling Location	: Shinai Lake	Reporting Date	: 04/04/2022
Client Representative (Name & Designation)	: Mr. Dinesh Karmur (Env. Engineer)	Receipt Date	: 29/03/2022
Sample collected by (Name & Designation)	: Mr. Avinash	Sampling Date	: 27/03/2022
Latitude	: 23° 02' 24.49" N	Sampling Type	: Grab
Longitude	: 70° 03' 18.13" E	Preservation	: Refrigerated
Sampling & Analysis Protocol	: IS 3025, APHA 23rd Edition 2017	Sample Quantity	: Approx 2.0 Litre
		Parameter Required	: As per work order

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units
1	pH	IS : 3025 (Part-11), 2017	7.38	--
2	Colour	IS : 3025 (Part-4), 2017	Agreeable	Hazen
3	Odour	IS : 3025 (Part-5), 2018	Agreeable	--
4	Conductivity	IS : 3025 (Part-14), 2019	6850.0	µS/cm
5	Turbidity	IS : 3025 (Part-10), 2017	BDL(DL 1.0)	NTU
6	Total Hardness as CaCo3	IS : 3025 (Part-21), 2019	569.3	mg/l
7	Calcium as Ca	IS : 3025 (Part-40), 2019	134.6	mg/l
8	Magnesium as Mg	IS : 3025 (Part-46), 2019	56.50	mg/l
9	Chloride as Cl	IS : 3025 (Part-32), 2019	1836.0	mg/l
10	Total Alkalinity as CaCo3	IS : 3025 (Part-23), 2019	441.7	mg/l
11	Residual Chlorine	IS : 3025 (Part-26), 2019	BDL(DL 0.2)	mg/l
12	Cyanide	IS : 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l
13	Dissolved Oxygen	IS : 3025 (Part-38), 2019	6.9	mg/l
14	Chemical Oxygen Demand (COD)	IS : 3025 (Part-58), 2017	36.0	mg/l
15	Biochemical Oxygen Demand (BOD)	IS : 3025 (Part-44), 2019	9.0	mg/l
16	Total Dissolved Solid	IS : 3025 (Part-16), 2017	3601.0	mg/l
17	Total Suspended Solid	IS : 3025 (Part-17), 2017	28.0	mg/l
18	Sodium as Na	IS : 3025 (Part-45), 2019	1104.0	mg/l
19	Potassium as K	IS : 3025 (Part-45), 2019	4.9	mg/l

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Rajat Tandon
Checked by

Authorized Signatory

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TC-6021

TEST REPORT

Sample Number : SW-03 Report No. : JME/SW/220329003

TEST RESULTS

Sl. No.	Test Parameters	Test Method	Results	Units
20	Sulphate as So4	IS : 3025 (Part-24), 2019	155.43	mg/l
21	Fluoride (as F)	APHA (23rd edition) 4500 F-D, 2017	0.59	mg/l
22	Nitrogen Nitrate as No3	IS : 3025 (Part-34), 2019	1.3	mg/l
23	Iron as Fe	IS : 3025 (Part-53), 2019	0.81	mg/l
24	Phosphate as Po4	IS : 3025 (Part-31), 2019	0.21	mg/l
25	Phenols	IS : 3025 (Part-43), 2019	BDL(DL 0.001)	mg/l
26	Hexa Chromium as Cr6+	IS : 3025 (Part-52), 2019	BDL(DL 0.03)	mg/l
27	Boron as B	IS : 3025 (Part-57), 2017	BDL(DL 0.2)	mg/l
28	Aluminium as Al	IS : 3025 (Part-55), 2019	BDL(DL 0.03)	mg/l
29	Anionic Surfactant	APHA (23rd edition) 5440 C, 2017	BDL(DL 0.02)	mg/l
30	Arsenic	IS : 3025 (Part-37), 2019	BDL(DL 0.002)	mg/l
31	Mercury	IS : 3025 (Part-48), 2019	BDL(DL 0.001)	mg/l
32	Selenium	IS : 3025 (Part-56), 2019	BDL(DL 0.005)	mg/l
33	Lead	IS : 3025 (Part-47), 2019	BDL(DL 0.008)	mg/l
34	Nickel	IS : 3025 (Part-54), 2019	BDL(DL 0.005)	mg/l
35	Zinc	IS : 3025 (Part-49), 2019	BDL(DL 0.0005)	mg/l
36	Manganese	IS : 3025 (Part-59), 2017	BDL(DL 0.01)	mg/l
37	Copper as Cu	IS : 3025 (Part-42), 2019	BDL(DL 0.02)	mg/l

Note: BDL - Below Detection Limit, DL - Detection Limit

End of Report

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Abhishek Tiwari
Tested by

Rajat Tandon
Checked by

Rajkumar Yadav
Authorized Signatory

Note
1. Tested report has been as your request and test results pertain to the tested sample received.
2. This report is for your information only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Our liability in any claim in case of dispute is limited to the invoice raised by the laboratory.
5. The sample will be destroyed after retention time unless otherwise specified specially.
6. Endorsement of the product listed by the laboratory is neither inferred nor implied.
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Emaar Digital Greens, Tower-B, Unit No.1517,
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1.1 RAINWATER HARVESTING

1.1.1 INTRODUCTION

Rainwater harvesting is a technique of collection and storage of rainwater into natural reservoirs or tanks, or the infiltration of surface water into subsurface aquifers (before it is lost as surface runoff). Uses include water for garden, water for livestock, water for irrigation, water for domestic use with proper treatment, and indoor heating for houses etc. In many places, the water collected is just redirected to a deep pit with percolation. The harvested water can be used as drinking water as well as for storage and other purposes like irrigation.

It makes use of a natural resource and reduces flooding, storm water runoff, erosion, and contamination of surface water with pesticides, sediment, metals, and fertilizers. Also, it is an excellent source of water for landscape irrigation, with no chemicals such as fluoride and chlorine, and any dissolved salts and minerals from the soil.

The basic principal of Rainwater harvesting systems is to channelize rainwater from a catchment surface (roof or other raised solid surface), through a distribution system (gutters, downspouts and pipes) and then into storage tank or recharge system. The storage tank can be above ground or underground and can be made from a variety of materials including plastic and metal. Water storage tanks should be covered to prevent mosquito breeding and to reduce evaporation losses, contamination and algal growth.

1.1.2 NEED FOR RAINWATER HARVESTING / ARTIFICIAL GROUNDWATER RECHARGE

Rainwater harvesting/Artificial groundwater recharge is to be done to minimize the undesirable effect on groundwater status. It is necessary that groundwater storage of an area must be arranged by rainwater harvesting so that the existence of any industry does not adversely affect the groundwater situation.

The artificial recharge to groundwater aims at augmentation of groundwater reservoir by modifying the natural movement of surface water utilizing suitable civil construction techniques. Artificial recharge techniques normally addresses to following issues –

(i) To enhance the sustainable yield in areas where over-development has depleted the aquifer.

(ii) Conservation and storage of excess surface water for future requirements, since these requirements often change within a season or a period.

(iii) To improve the quality of existing groundwater through dilution.

(iv) To remove bacteriological and other impurities from sewage and waste water so that water is suitable for re-use.

The basic purpose of artificial recharge of groundwater is to restore supplies from aquifers depleted due to excessive groundwater development.

The total water requirement for steel Unit will be 2436 KLD. The total water requirement will be sourced from Borewell which is used for domestic, industrial as well as green belt purposes.

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Project site is falling in Village: Bharapar, Tehsil: Gandhidham, District: Kutch (Gujarat) coming under Non-notified and 'Saline' Category (Central Ground Water Board, 2020) therefore, there is no provision for rainwater harvesting/artificial recharge measures. However recharge and water harvesting in and around the project site is proposed for augmentation, betterment and reducing stress on groundwater resources in long run.

1.1.3 FACTORS AFFECTING RUN-OFF POTENTIAL

Rainfall is the only source of water in the area; *"Rainfall and Evapo-transpiration"* are the two major factors controlling the quantum of rainwater available for recharge. The other important factors controlling the natural recharge to groundwater are *"Rainfall Intensity, Hydro-geological conditions and Depth of water level".*

i. **Climate and Rainfall Pattern**

Temperatures vary considerably from season to season. The summers are generally hot and winters are cool. The year may be divided into four seasons. The cold season from December to February is followed by the hot season from March to about middle of June. The period from the middle of June to September is the south-west monsoon season. October and November form the post-monsoon or transition period. The annual average rainfall in the region is around 483.8 mm for last 10 years as per IMD is given in table 1.

The rainfall graph of the district is given in Figure 1

Table 1

Rainfall data in mm for last 10 years as per IMD are given below:

S.No.	*Year*	*Annual Rainfall (mm)*
1.	**2012**	335.26
2.	**2013**	639.58
3.	**2014**	275.68
4.	**2015**	539.65
5.	**2016**	338.29
6.	**2017**	539.61
7.	**2018**	90.27
8.	**2019**	749.13
9.	**2020**	890.83
10.	**2021**	440.67
Average		**483**

ii. **Evaporation Losses**

Some of water, which infiltrates during rainy period, is entrapped in the soil and rest of the water is ultimately lost due to potential Evapo-transpiration. The rates of potential Evapo-transpiration (PET) is very high in the area. Thus any rainwater harvesting by indirect techniques

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should be such that most of the water stored on surface is put to use within the shortest possible time to avoid losses. Temperature profile (°C) of district Kutch as well as Evaporation loses (cm) for the year 2019 is given in **Table 2 and Figure 1.**

Where, Monthly evaporation loss is computed using Khosla's Formula Lm= 0.48 X Tm cm

Where Lm = Evaporation loss (Centimeters)

Tm = Monthly average temperature (°C)

Table 2

Monthly Evaporation Losses (Year: 2019)

Particulars	*Jan*	*Feb*	*Mar*	*Apr*	*May*	*Jun*	*Jul*	*Aug*	*Sep*	*Oct*	*Nov*	*Dec*
Min. Temp. (°C)	14.4	16.6	20.7	23.8	26.2	27.6	26.8	25.7	25.1	23.9	20.3	15.7
Max. Temp(°C)	26.7	29.8	34.6	37.9	37.6	35.4	31.9	30.7	32.5	35.3	32.1	27.9
Avg. Temp (°C)	20.5	23.2	27.6	30.4	31.1	30.9	29	27.8	28.4	29.5	26.3	21.7
Evaporation loss (cm)	9.84	11.13	13.24	14.59	14.92	14.83	13.92	13.34	13.63	14.16	12.62	10.41

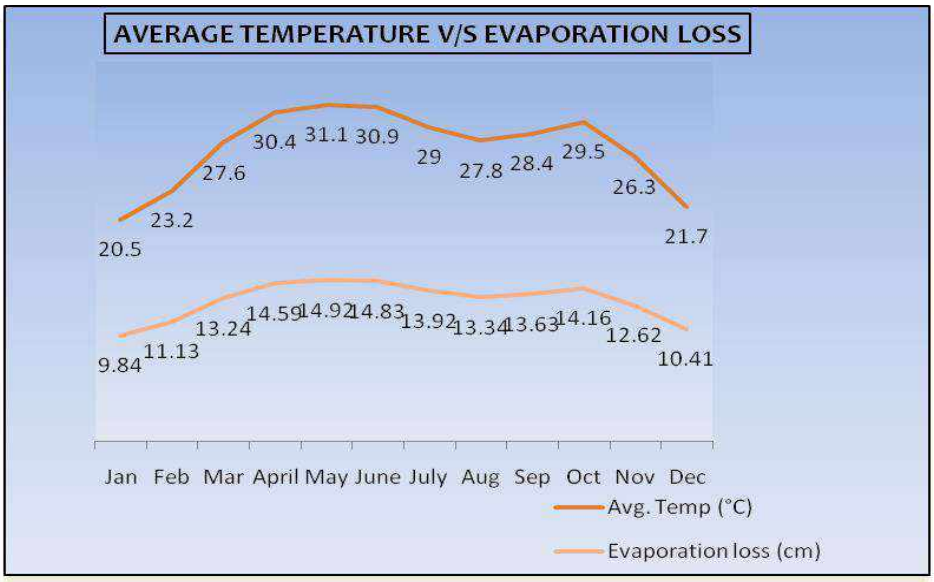


Figure 1: Temperature Profile of Study Area

iii. Geological Formation and Catchment Characteristics

The kutch district covers an area of 45,612 square kilometer area. It stretches between latitude 22° 44'00" & 24°42'00" & 68°10'00" & 71°45'00" E. The oldest rocks exposed in Kutch district are the sedimentary rocks of Jurassic period. Resting comfortably upon this rock is Bhuj formation and infra trappen beds containing soft & stratified clayey and sandey rocks.

Local Geology:

The local geology of the study area is primarily of Pliocene age. The sedimentary rocks are calcerinite, conglomerate, silt, sandstone and clay. The basement rocks in majority of the study area are calcerinite, sandstone, sand, silt and clay, basalt which are part of Sandhan valley formation of Kutch basin.

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1.2 COMPONENTS OF RAINWATER HARVESTING SYSTEM:

A rainwater harvesting system comprises components of various stages - transporting rainwater through pipes or drains, filtration, and storage in tanks for reuse or recharge. The common components of a rainwater harvesting system involved in these stages are illustrated below:

1. **Catchments:** The catchment of a water harvesting system is the surface which directly receives the rainfall and provides water to the system. It can be a paved area like a terrace or courtyard of a building, or an unpaved area like a lawn or open ground. A roof made of reinforced cement concrete (RCC), galvanized iron or corrugated sheets can also be used for water harvesting.

Table 3

Run-off Coefficients for Various Catchment Surfaces

Type of Catchments	*Run-off Coefficients*
Roof Catchments	
• Tiles	0.8-0.9
• Corrugated Metal sheets	0.7-0.9
Ground surface coverings	
• Concrete	0.6-0.8
• Brick pavements	0.5-0.6
Untreated Ground Catchments	
• Soil on slopes less than 10%	0.0-0.3
• Rocky natural catchments	0.2-0.5

2. **Coarse mesh** at the roof to prevent the passage of debris including leaves etc.
3. **Gutters:** Channels all around the edge of a sloping roof to collect and transport rainwater to the storage tank. Gutters can be semi-circular or rectangular and could be made using locally available material such as plain galvanized iron sheet (20 to 22 gauges), folded to require shapes.
   - Semi-circular gutters of PVC material can be readily prepared by cutting those pipes into two equal semi-circular channels.
   - Bamboo or betel trunks cut vertically in half.

   The size of the gutter should be according to the flow during the highest intensity rain. It is advisable to make them 10 to 15 per cent oversize. Gutters need to be supported so they do not sag or fall off when loaded with water. The way in which gutters are fixed depends on the construction of the house; it is possible to fix iron or timber brackets into the walls, but for houses having wider eaves, some method of attachment to the rafters is necessary.
4. **Conduits:** Conduits are pipelines or drains that carry rainwater from the catchment or rooftop area to the harvesting system. Conduits can be of any material like polyvinyl chloride (PVC) or galvanized iron (GI), materials that are commonly available.



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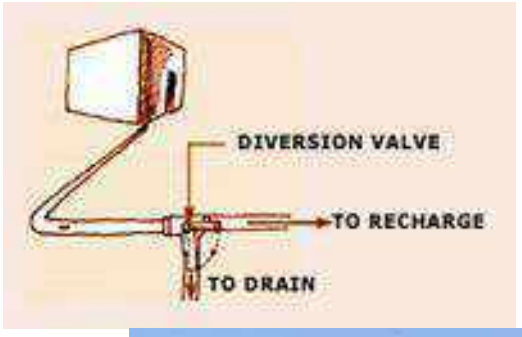
Table 4

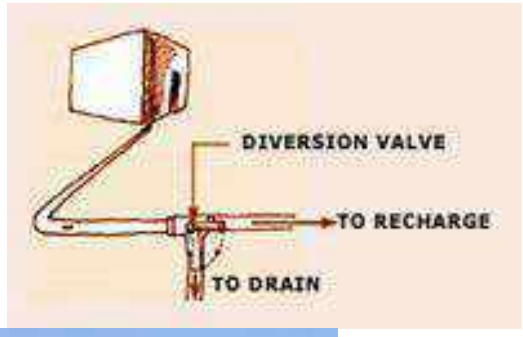
Sizing of Rainwater pipe for Roof Drainage

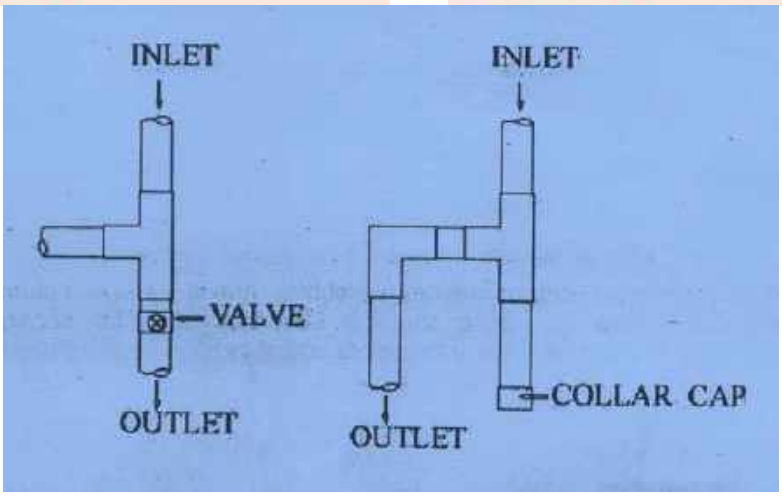
Diameter of Pipe (in mm)	*Roof area (square meter)*					
	50	*75*	*100*	*125*	*150*	*200*
	Average Rate of Rainfall in mm/ hour					
50	13.4	8.9	6.6	5.3	4.4	3.3
65	24.1	16.0	12	9.6	8	6.0
75	40.8	27.0	20.4	16.3	13.6	10.2
100	85.4	57.0	42.7	34.2	28.5	21.3
125			80.5	64.3	53.5	40.0
150					83.6	62.7

(Source: National Building Code)

5. **First-flushing:** A first flush device is a valve that ensures that runoff from the first spell of rain is flushed out and does not enter the system. This needs to be done since the first spell of rain carries a relatively larger amount of pollutants from the air and catchment surface.







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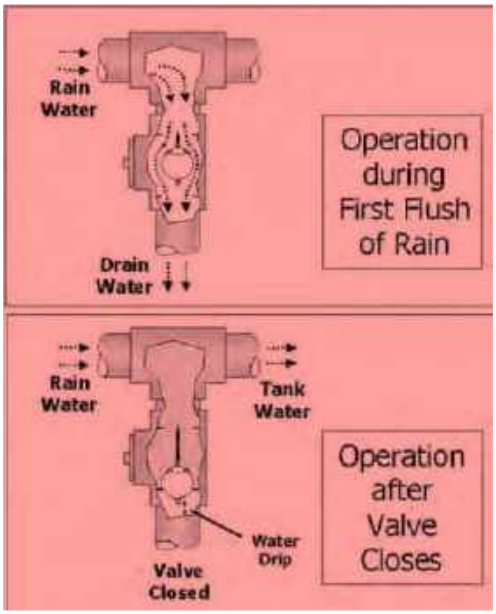


Figure 2: ***Diagrammatic representation of flirt Flushing device***

6. **Filter:** The filter is used to remove suspended pollutants from rainwater collected over roof. A filter unit is a chamber filled with filtering media such as fibre, coarse sand and gravel layers to remove debris and dirt from water before it enters the storage tank or recharges structure.
7. **Storage Facility and Recharge Structures:** Storage tanks may be constructed with respect to the shape, size and the material of construction. Rainwater may be charged into the groundwater aquifers through any suitable structures like dug wells, bore wells, recharge trenches and recharge pits.

1.3 RAINWATER HARVESTING POTENTIAL – RUNOFF ESTIMATION WITHIN CLINKER GRINDING UNIT (INDUSTRIAL COMPLEX)

Rainwater harvesting potential/runoff calculation is based on the catchment area and its corresponding runoff coefficients. The formula for the Runoff is given below:

Runoff = Monsoon rainfall × Area of catchment × Runoff coefficient

Rooftop Rainwater Harvesting

The steel Unit having different buildings with RCC and dome / V shaped roof. Drain pipes (4-6 inches) should be constructed to collect water from flat RCC roof. These drain pipes need to be further connected with main rainwater collection pipes, provided with collection chambers. In case of dome / V shaped roof, rainwater is collected through gutters attached at the end of the roof and these gutters must be connected to rainwater pipes. From such roof catchments, almost 80-90% runoff water can be collected

Average rooftop rainwater runoff available:

= A x Rf x AvRc

Where,

A = Roof top area = 25536Sq.m.

Rf = Rainfall = 483 mm (Average annual rainfall, 2012-2021)

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AvRc= Average run-off coefficient= 0.85

Average rainwater runoff available = 25536x 0.483 x 0.85

=10483.80 cum ---------- (A)

Augmentation of Surface Run-off through Green belt

The steel Unit consists around 16500sq. m. of land which will be developed as green belt area. For green belt, runoff coefficient is generally taken as 10-20%. Availability of water from greenbelt is calculated as:

$= A \times R_f \times A_vR_c$

Where,

A = Total greenbelt area= 15000Sq.m.

R_f = Rainfall = 0.483 mm (Average Annual rainfall, 2012-2021)

AvRc= Average run-off coefficient= 0.15

Average rainwater runoff available = 15000x 0.483x 0.15

= 1086 Cum ---------- (B)

Augmentation of Surface Run-off through Open Land

The steel Unit shall consist around 9200 sq. m. of open land which is reserved for future expansion and other purposes. For open land, runoff coefficient is generally taken as 10-15%. Availability of water from green area/open land is calculated as:

$= A \times R_f \times A_vR_c$

Where,

A = Total open land= 62500 Sq.m.

Rf = Rainfall = 483 mm (Average annual rainfall, 2012-2021)

AvRc= Average run-off coefficient= 0.20

Average rainwater runoff available = 62500x 0.483 x 0.20

= 6037.5 Cum ---------- (C)

Table 5
Summarization of Rainfall Run-off within Industrial Premises

S. No	*Land use type*	*Area (Sq.m.)*	*Average Annual Rainfall (m)*	*Runoff Coefficient (as per CPWD)*	*Quantity of Rainfall Runoff (Cum/annum)*
1.	Roof-top	25536	0.483	0.85	10483
3.	Green Belt	15000	0.483	0.15	1086
4.	Open land	62500	0.483	0.20	6037
Total		***103036***			17606

Table 6
Hourly runoff (www.imd.gov.in)

S. No	*Details*	*Hourly Rainfall (m) x Area (m^2) x run-off coefficient*	*Total Runoff (cum/hr)*
1	Roof top	0.030 * 25536 * 0.85	651
2	Green belt	0.030 * 15000* 0.15	67.5

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3	Open Land	0.030 * 62500 * 0.10	375
Total Runoff water quantity/Hour			***1093.5***

1.4 ARTIFICIAL GROUNDWATER RECHARGE OUTSIDE PLANT PREMISES

Company will create pond for recharge water inside plant premises. (Company has sufficient area for creating pond).

For company pond, catchment area is taken into account from the whole company premises except rooftop and paved area.

The details of the pond adopted for recharge are given in the below table:

Table 7

Summarization of Proposed Pond for Rainwater Harvesting

S. No.	*Name*	*Particulars*
1	**Area 180sqm*200sqm**	**36000 m^2**
2	**Depth of pond**	**3 m**
3	**Volume of pond**	**10800 m^3**
4	**Avg. water level in pond after rainfall**	**3 m**
5	**Utilizable water level in pond**	**3 m**
6	**Depth of recharge well**	**50 m**
7	**Diameter of recharge well**	**200 mm**
8	**Infiltration rate of recharge**	**604.8**
9	**Rainwater recharge through 1 recharge well**	**25920 m^3/day**
10.	**No. of recharge well to be constructed in the pond**	**4**
11.	**Total amount of water to be recharge from pond**	**108000 m^3/year**

Recharge well details

Recharge well depth in company pond	50 m
Recharge type	Artificial recharge
Geological strata at which recharge well to be placed	
Aquifer	Weather rock
Aquifer material	Basalt

Total quantity of recharge to the ground water in different Area by constructing bore well

Recharge structure is as below:

S. No.	RECHARGE STRUCTURES	QUANTITY OF WATER RECHARGED	PROPOSED RECHARGED STRUCTURE REQUIRED
1.	Recharge From Roof Top Rain Water Harvesting & Paved Road Through A Recharge Tube Well In The Sal Steel Ltd. Company Premises.	22014.07 m^3	02
2.	Recharge in company premises through proposed pond in sal steel ltd. Company premises	216000 m^3	04
	Total recharge possible	238014.07 m^3	Total well proposed-06

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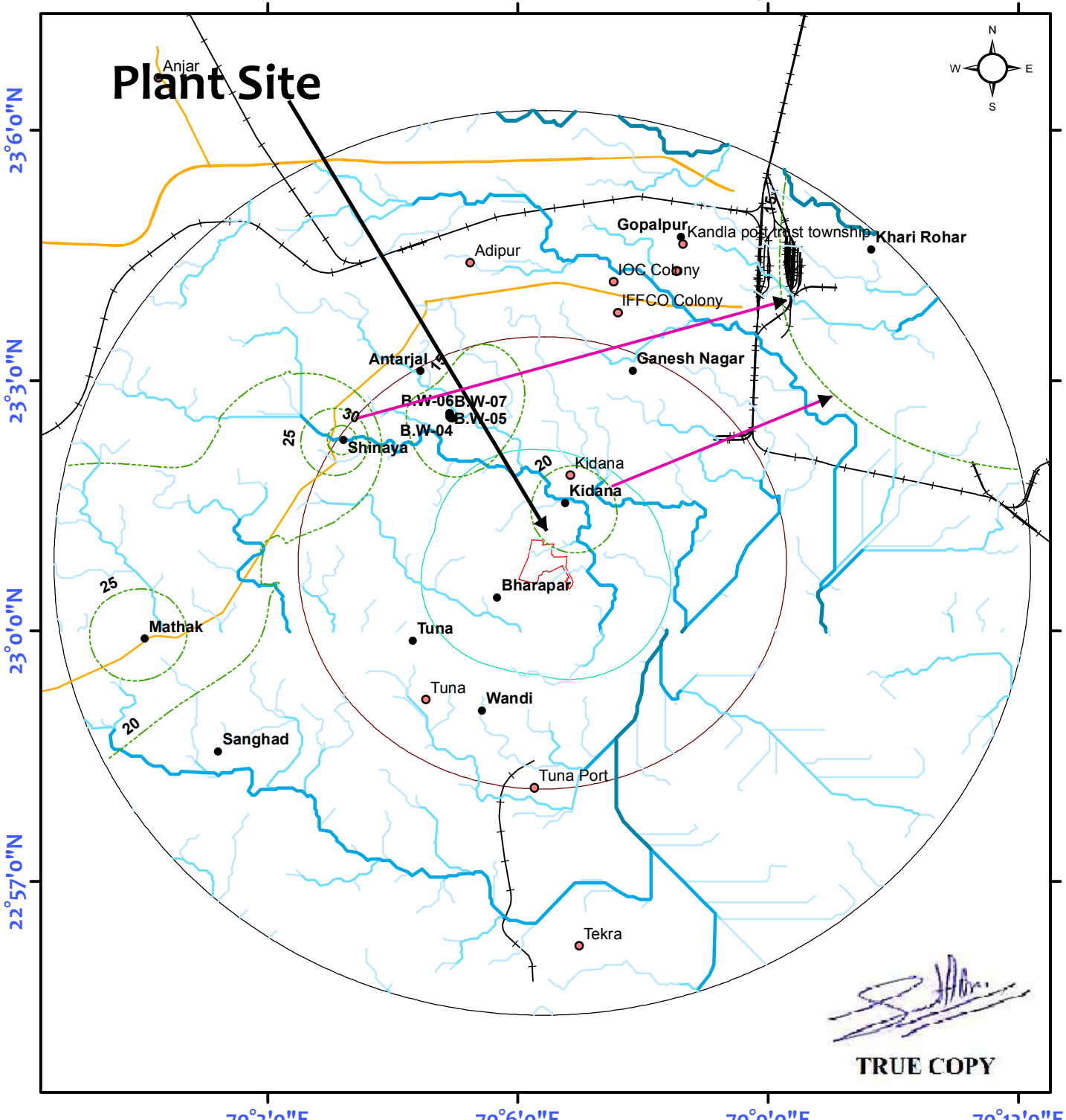
1.5 IMPACT ASSESSMENT OF PROJECT ACTIVITIES IN THE AREA

M/s. SAL Steel Limited has implement rainwater harvesting practices inside the company premises to harvest rainwater from different sections of the steel unit. A total of 238014cum is proposed to be harvested from the steel unit.

Hence, it may be concluded that with progressive project development, the total water requirement shall be made available from rainwater harvesting from steel Unit and excess water availability from the plant maintaining the entire system self-sustaining.

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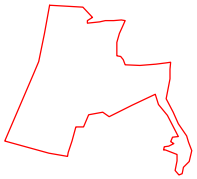


GW FLOW DIRECTION MAP OF (10 KM) STUDY AREA

Graphical Scale

0 2.5 5 7.5 10 Kilometers

Plant Site



- Plant_site
- 10 km Buffer Area
- 5 km Buffer
- 2 km Core Zone
- Water Level contour
- Flow Direction

Drainage Pattern

- Stream Order 1
- Stream Order 2
- Stream Order 3
- Stream Order 4
- GW Level monitoring locations
- Railways
- Roads

Existing Steel unit

M/s. SAL Steel Ltd.

At

Village: Bharapar, Tehsil: Gandhidham, District: Kutch (Gujarat)

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भारत सरकार
जल शक्ति मन्त्रालय
जल ससाधन, नदी विकास
और गगा सरक्षण विभाग
कन्द्रीय भमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भजल निकासी हत अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	Sal Steel Limited		
Project Address:	Plot No.:. 245/p,		
Village:	Bharapar	Block:	Gandhidham
District:	Kachchh	State:	Gujarat
Pin Code:			
Communication Address:	Block No.221,, Shas Alloys Corporate House, Sola -kalol Road, Santej, Kalol, Gandhinagar, Gujarat - 382721		
Address of CGWB Regional Office :	Central Ground Water Board West Central Region, Swami Narayan College, Building, Shah Alam Tolnaka, Ahmadabad, Gujarat - 380022		

1.	**NOC No.:**	CGWA/NOC/IND/REN/1/2022/7072			
2.	Application No.:	21-4/5301/GJ/IND/2019	3.	Category: (GWRE 2020)	Saline
4.	Project Status:	Existing Ground Water	5.	NOC Type:	Renewal
6.	**Valid from:**	13/12/2021	7.	**Valid up to:**	12/12/2024

8. Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
		2436.00	889140.00				

9. Details of ground water abstraction /Dewatering structures

	Total Existing No.:6							**Total Proposed No.:0**					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	6	0	0	0	0	0	0	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps

10. Ground Water Abstraction/Restoration Charges paid (Rs.):

11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.

	No. of Piezometers	Monitoring Mechanism		
		Manual	DWLR**	DWLR With Telemetry
**DWLR - Digital Water Level Recorder	2	0	1	1

(Compliance Conditions given overleaf)

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18/11, **जामनगर हाउस, मानसिह रोड, नई दिल्ली** - 110011 / 18/11, **Jamnagar House, Mansingh Road, New Delhi-110011**
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

पानी बचाय – जीवन बचाय
SAVE WATER - SAVE LIFE

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.
B. 18021-Sal Steel Ltd accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

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Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.

2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.

3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.

4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.

5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.

6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.

7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

8) Industries abstracting ground water in excess of 100 m 3 /d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.

9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.

10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).

12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).

13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.

14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.

15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.

16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.

17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.

18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.

19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.

20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.

21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.

22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.

23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.

24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.

25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.

26) In case of new infrastructure projects having ground water abstraction of more than 20 m3/day, the firm/entity shall ensure implementation of dual water supply system in the projects.

27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.

28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.

29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

CENTRAL GROUND WATER AUTHORITY
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A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.
B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

Annexure 26

GWIL

Gujarat Water Infrastructure Limited

(A Govt. of Gujarat Undertaking)

Dr. Jivraj Mehta Bhavan, Block No. 1, First Floor, Sector-10, Gandhinagar - 382 010.
Phone : (079) 23239537 ✦ Mobile : 9978441147/48 ✦ Fax : (079) 23222396
e-mail : gwilcompany1@gmail.com

Date :

No/GWIL/Kutch/renewal/2021-22/1988 08 /09/2021

To,
Senior Manager,
GWIL,
Anjar

Sub: Renewal of water sales Agreement.

Sal Steel Ltd has executed the Renewal Agreement for Qty. of **0.600 MLD** on **07th September - 2021** for water requirement as **Minimum 0.480 MLD** and **Maximum 0.660 MLD**. The copy of renewal agreement executed by them is enclosed herewith for releasing water connection, for your information and further necessary action in the matter. Minimum chargeable quantity is **0.480 MLD.**

You are requested to ensure that, **Sal Steel Ltd** has to install flow meter. Inline Electromagnetic/Ultrasonic with Data logger, totalizer, and battery operated (5 years life), IP 68 protection. With SMS every 24 hrs. (0.00 hrs.) daily to Manager/DEE/Sr. Manager/EE and Head Office with reading content of –Name of Location, Flow Rate, Totalizer. On tempering high and low flow rate threshold, suitable up to 7 M/S, Line pressure 16/kg/cm2. Integrated design, sealing and tempering alert, AMR specification and calibrated by NABL accredited lab/Institute or the institute as in agreement.

Hence purchaser is requested to take note of the above.

Encl.: Copy of renewal Agreement

General Manager (C)

Copy f.w.c.s. to: **Sal Steel Ltd,** 5/1, Shreeji House, 5th Floor, B/H M.J Library, Ashram Road, Ahmedabad, 380006 (Copy of Renewal Agreement)

Copy to: Company Secretary, GWIL, and Gandhinagar, (Encl.: Original Renewal Agreement)

Copy to: Manager (F) for information.

INDIA NON JUDICIAL

Government of Gujarat

Certificate of Stamp Duty

सत्यमेव जयते

Certificate No.	:	IN-GJ134023458058 62T
Certificate Issued Date	:	02-Sep-2021 12:23 PM
Account Reference	:	IMPACC (FI)/ gjelimp10/ CITY SRO/ GJ-AH
Unique Doc. Reference	:	SUBIN-GJGJELIMP10617921905461 87T
Purchased by	:	SAL STEEL LIMITED
Description of Document	:	Article 5(h) Agreement (not otherwise provided for)
Description	:	Agreement
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SAL STEEL LIMITED
Second Party	:	GWIL
Stamp Duty Paid By	:	SAL STEEL LIMITED
Stamp Duty Amount(Rs.)	:	300 (Three Hundred only)

0010204797

Statutory Alert:

RECITALS:

WHEREAS, the purchaser has executed Water Sales Renewal Agreement dated **10.07.2018** which was effective from **10-10-2016** with the Bulk supplier. As per the terms of agreement, the agreement was effective for the period of 5 years which was expired on **09.07.2021**

AND WHEREAS. the purchaser vide letter dated 14.07.2021 applied to the Bulk supplier for renewal of the Agreement for further period of 5 years **w.e.f. 10.07.2021**

AND WHEREAS, Bulk supplier has agreed to renew the agreement vide letter no CS/Renewal/2021-22/F No. 2355/1890 dated 23.08.2021 for a period from **10.07.2021 to 09.07.2026**

NOW, THEREFORE, in consideration of the mutual promises contained herein, and other good and valuable consideration the receipt and the sufficiency of which is hereby acknowledged, the parties hereby agree as follows:

1. **TERM OF AGREEMENT:**

1.1 **Term**

This Agreement shall come into force on the Effective Date and unless terminated earlier in accordance with the provisions of this Agreement, shall continue to be in force for a period of five (5) years **w.e.f. 10.07.2021**

1.2 **Renewal**

This agreement shall not be automatically renewed for further period of 5 years after expiry of its term. Renewal of this agreement for further period of 5 years shall be done only on receipt of fresh application from purchaser in prescribed form with processing fees before six months of the expiry of this agreement. If no intimation has been received, the agreement shall be automatically cancelled without prior intimation to the purchaser. The supply of Water shall be suspended and purchaser shall not have any right of renewal. However, agreement for the further period shall be executed with the terms & conditions prevailing at the time of such renewal of agreement which shall be binding to the purchaser.

2. Purchaser has been sanctioned to withdraw water of **0.600 MLD**. Therefore, purchaser will purchase a monthly quantity of water that equals to minimum quantity which shall be 80% of sanctioned quantity i.e. **0.480 MLD** and maximum quantity shall be 110% of sanctioned quantity i.e. **0.660 MLD**. In case of additional requirement of water, terms and conditions may be decided mutually subject to availability of water.

3. The purchaser will continue to deposit with the bulk supplier a performance security in the form of a cash deposit of non interest bearing to the Bulk Supplier, which shall be equal to **Rs. 40,50,000/- (Rupees Forty lakh fifty thousand only)** for sanctioned quantity of **0.600 MLD.** Thus, remaining amount lying with GWIL, if any will be liable to be refunded and same shall be refundable to the purchaser upon termination of this Agreement, after adjustment of all dues payable to the bulk supplier by the purchaser. This deposit amount has already been received by the Bulk Supplier.

4. Also the difference in deposit **Rs. 15,06,600/- (Rupees Fifteen lakh six thousand six hundred only)** recovered due to change in rate every year has been paid by Purchaser.

5. Tariff (a) As ra

RENEWAL AGREEMENT

This Agreement is entered into on this the 07th day of **September 2021** and will be effective from 10th day of **July 2021** for further 5 years.

BETWEEN

GUJARAT WATER INFRASTRUCTURE LIMITED, a company registered under the Companies Act, 1956 and having its registered office at Sec-10A, Block no. 1, 1st floor, Dr. Jivraj Mehta Bhavan, Gandhinagar – 382 010 (Gujarat) and wholly owned by the Government of Gujarat, hereafter referred to as the "Bulk Supplier", which expression shall include unless repugnant to the context or the meaning thereof include its successors and assigns.

AND

Sal Steel Ltd a Company registered under the Companies Act, 1956 and having its having its **Regd. Office at 5/1, Shreeji House, 5th Floor, B/H M.J Library, Ashram Road, Ahmedabad, 380006 & Works at Survey No. 245, Paiki, Village - Bharapar, Ta. Gandhidham, Dist. Kutch,** hereafter referred to as the "Purchaser", which expression shall include unless repugnant to the context or the meaning thereof include its successors and assigns.

S.A.L. STEEL LTD.

GUJARAT WATER INFRASTRUCTURE LTD.

5. **Tariff Rate:**

(a) As per state Govt. Resolution No.VWS/102013/167/Kh-4, Dated 03.02.2015, the tariff rate have been revised by state Govt. in terms of provision following clause;

i. Tariff rate @ Rs.42.53 (Rupees forty two and paisa fifty three only) per 1000 ltr is applicable from 1st April - 2019.

ii. The tariff rate @ Rs.46.78 (Rupees forty six and paisa seventy eight only) per 1000 ltr is applicable from 1st April - 2020.

iii. As per state Govt. Resolution No.VWS/102013/167/Kh-4, Dated 16.07.2018, the tariff rate have been revised by state Govt and the tariff rate @ Rs.51.45 (Rupees fifty one and paisa forty five only) per 1000 ltr is applicable from 1st April - 2021 till further revision.

(b) The above rate also will be revised every year/as and when, based on the rate of supply of raw water charged by Sardar Sarovar Narmada Nigam Limited/water resources department of Govt. of Gujarat. Thus Rs. 16.94 per 1000 ltr will be added on the rate of raw water being charged by Sardar Sarovar Narmada Nigam Limited/water resources department of Govt. of Gujarat as per above General Resolution.

(c) Nevertheless, the above rate (s) will be applicable subject to revision of rate for industrial/domestic purpose from time as may be decided by the Government of Gujarat including change in other terms & conditions of the agreement and the same shall be binding on parties to this agreement.

6. **Arbitration**

(i) Any Dispute or differences which is not resolved amicably within a period of forty-five (45) days from the date on which one Party notified the other Party of the Dispute, shall be finally decided by reference to arbitration by sole Arbitrator appointed pursuant to paragraph (ii) below. Such arbitration shall be subject to the provisions of the Arbitration and Conciliation Act, 1996.

(ii) The name of sole Arbitrator shall be decided mutually by both parties within period of 60 days from the date of notice as per clause no (i) of clause no 6. However, if both the parties fail to arrive at the consent for the name of arbitrator then the matter should be referred to high court of Gujarat who shall appoint a Sole Arbitrator.

(iii) The reasoned award of Arbitrator shall be final and binding to both the parties.

(iv) The venue of such arbitration shall be Gandhinagar, Gujarat or Ahmedabad if desired by Arbitrator and the language of such arbitration shall be English.

7. Any modification or amendment to this agreement may be suggested/directed by State Government shall be applicable and accordingly this agreement shall be revised as per suggestion or direction of the State Government from time to time.

8. **ADDITIONAL CONDITIONS:**

Notwithstanding anything contained herein above, the Purchaser agrees and undertakes

a. that M/s Kutch Water Distribution Company Ltd. shall be constructing 150 MLD Sea Water based desalination plant for industrial water supply in Kutch and after completion of the plant, Purchaser shall not claim for Narmada Water and instead shall use

S.A.L. STEEL LTD.

INFRASTRUCTURE

desalination water to be supplied by M/s Kutch Water Distribution Company Ltd. at the rate that may be decided by GIDB/Government of Gujarat.

b. that Purchaser knows that the water is being drawn from longer distance and hence shall not raise any objection for irregular supply by the Supplier nor shall make any claim in this regard.

c. that Purchaser knows that the drinking water has got priority over the water for industrial use and in view of this industrial user shall be supplied water only after meeting requirement of drinking water. Therefore, purchaser shall not take any objection to accept less quantity as provided in this agreement than the agreed quantity as may be decided by the supplier.

d. that the Purchaser shall not use underground water for its requirement and understand that failure to do that shall make the Purchaser liable for termination of this agreement without cost & consequences.

e. That the bulk supplier is not responsible for continuous supply of water. The purchase shall ensure storage of at least 30 days of requirement of water and therefore, shall create facility of storage for this purpose. In case of non-compliance of this condition, the purchaser shall be fully responsible for all consequences.

9. Other terms and conditions of the earlier Renewal Agreement dated **10.07.2018** which was effective from **10-07-2016** including any amendments/additions communicated thereafter shall remain unaltered except as herein above specified.

IN WITNESS WHEREOF THE PARTIES HAVE EXECUTED AND DELIVERED THIS AGREEMENT AS OF THE DATE FIRST ABOVE WRITTEN.

SIGNED SEALED AND DELIVERED

For and on behalf of

Gujarat Water Infrastructure Limited by:

_____ (Signature)

(D.A. Vyas)

General Manager (C)

Common seal affixed as per Board Resolution of GWIL dated. 30.06.2007

In the presence of:

Arvind Gaudana
Consulting Company Secretary

SIGNED, SEALED AND DELIVERED

For and on behalf of

Sal Steel Ltd.

_____ (Signature)

(Mr. M. A. Shaikh)

In the presence of:

Annexure 27

8507/2021/O/o NOC(CGWA)

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RD & GR

CENTRAL GROUND WATER AUTHORITY

Guidelines for Saline Ground water abstraction

Jamnagar House,

Man Singh Road, New Delhi-110011

TRUE COPY

Preamble

As per the guidelines to regulate and control groundwater extraction in India notified vide S.O. 3289 dated 24.09.2020, it is mentioned that detailed guidelines for abstraction of saline ground water shall be issued by the Central Ground Water Authority separately. The detailed draft guideline for saline groundwater abstraction was placed on 45th CGWA board meeting and after incorporating few modifications the same was approved.

Detailed Guidelines for Abstraction of Saline Ground Water

Water having above EC above 5000 µ siemens/cm at 25^0C is saline water. Any user desirous of utilizing saline groundwater is permitted to extract saline ground water and will be exempted from payment of ground water abstraction / restoration charges. However, all such users need to have proper effluent water disposal plan to avoid degrading of environment/ surroundings.

Further, NOC shall not be granted to new major industries in over-exploited assessment units.

No Objection Certificate (NOC) for saline ground water extraction shall be granted subject to the following specific conditions:

1. **Completely Saline Assessment Units**

a) Piezometer shall be constructed and regular monitoring of piezometric level shall be undertaken.

b) All the users shall ensure real time monitoring of groundwater quality especially electrical conductivity.

c) prevailing building bye laws of state/UTs within the premises.

2. **Partially Saline Assessment Units**

In areas where saline water occurs in lenses or fresh, overlies/underlies saline water zones , NOC shall be granted subject to following conditions:

TRUE COPY

(a) The saline water withdrawal shall avoid up coning of saline water into fresh water, mixing or sea water ingress towards land.

(b) Piezometer shall be constructed and regular monitoring of piezometric level shall be undertaken.

(c) All the users shall ensure real time monitoring of groundwater quality especially electrical conductivity.

(d) All the users' need to adopt rain water harvesting as per prevailing building bye laws of state/UTs within the premises.

(e) In case well starts yielding fresh water instead of saline water, project proponent shall immediately inform the Regional Office, CGWB. The project proponent shall have to pay groundwater abstraction /restoration charges as per the guidelines notified vide S.O. 3289 dated 24.09.2020.

3. Document to be submitted with the application

(i) An affidavit on non judicial stamp paper of Rs. 10/- regarding saline groundwater extraction and its source (as per the pro-forma available on NOCAP portal).

(ii) Ground water quality data of existing well from any NABL accredited laboratory or Govt. approved laboratory.

(iii) All projects extracting saline groundwater in excess of 500 m^3/d in complete saline assessment units and 100 m^3/d in partial saline assessment units shall have to submit Impact Assessment Report along with groundwater modeling studies indicating saline - fresh water interface (in case of saline water aquifer overlies/underlies fresh water aquifers), impact of saline ground water abstraction on the ground water regime or impact of saline water pumping on saline water ingress in coastal areas

(iv) Oil and mining companies to submit approved plan by the concerned Govt. agency/department in case of abstraction/dewatering or injection.



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4. Groundwater Abstraction /Restoration Charges

Such industries are exempted from paying groundwater abstraction/restoration charges.

5. Renewal of NOC:

No objection Certificate (NOC) shall be renewed periodically as per the criteria mentioned in the guidelines to regulate and control groundwater extraction in India notified vide S.O.3289 dated 24.09.2020.

6. Other Conditions

i. Sale of ground water by a person/ agency not having valid no objection certificate from CGWA/State Ground Water Authority is not permitted.

ii. Non-compliance of conditions mentioned in the No Objection Certificate may be taken as sufficient reason for cancellation of no objection certificate accorded/ non-renewal of No Objection Certificate.

iii. No application shall be entertained without supporting documents as specified in relevant section.

iv. Abstraction structure(s) should be located inside the premises of project property.

v. Self compliance of conditions laid down in the no objection certificate shall be reported by the users online in the web portal of Central Ground Water Authority/State Ground Water Authority.

vi. Extraction of ground water for commercial use without a valid No Objection Certificate from appropriate authority shall be considered illegal and such entities shall be liable to pay Environmental Compensation for the quantum of ground water so extracted, as per Section 15 of S.O. 3289(E) dated 24.09.2020.

vii. Penalty provision for non Compliance of No Objection Certificate conditions shall be applicable as per Section 16 of S.O. 3289(E) dated 24.09.2020.



TRUE COPY

PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code :** 112605320

KNOXE ENGINEERING

B-10/006, Supertech Eco Village-II, Sector-16B, Greater Noida West,(U.P) 201310 GREATER NOIDA Uttar Pradesh 201310
Ph. 9971247499 / 9911827676
State: 09-Uttar Pradesh
GSTIN: 09GEZPS9649J1ZW
PAN : GEZPS9649J

Order No. : SSL/HO/00878/DOM Dated : 09/08/2022
PR No./Date : SSL/PR/00982/ENG-30/07/2022

Ammendment : 0 Ammendment Date:
Department POLLUTION CONTROL
Payment Terms : Against Proforma Invoice Transport Payment Mode: to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE0581	Fogger- Anti Smog Gun Cannon Anti smog gun cannon (Fogger) Range-10 meter to 30 Meter. 1000 liter water storage capacity. Horizontal and vertical movable.		EACH	1.00	152,000.00	0.00	18.00	152000.00

Remarks :

As per demand by GPCB it is required for dust control at various locations in plant.

Delivery Terms	EX-GREATER NOIDA
Inspection	To be done by us at our end.
Transportation	EXTRA AT ACTUAL
Certificate Requirement	----
Warranty	12 MONTHS FROM DATE OF SUPPLY TO OUR P
Tolerances	Na
Delivery Schedule	4-5 days from PO COPY.
P & F Charges	NIL
Loading Charges	NIL

Sub-Total :		**152,000.00**
IGST	18.000%	27,360.00
Total P.O Value :		**179,360.00**

Amount (in words) : INR One Lakh Seventy Nine Thousand Three Hundred Sixty Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Mayur Shah

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Annexure 28

CPP LIME STONE CONSUMPTION(MT)- FEBRUARY 2022				
DATE	**OPENING STOCK**	**COSUMPTION**	**RECEIVE**	**CLOSING STOCK**
1-Feb-22	61.2	5.4	0	55.8
2-Feb-22	55.845	6.8	0	49.0
3-Feb-22	49.02	8.0	0	41.0
4-Feb-22	40.995	3.9	37.7	74.8
5-Feb-22	74.81	9.0	0	65.8
6-Feb-22	65.84	12.2	38.9	92.5
7-Feb-22	92.545	11.6	0	81.0
8-Feb-22	80.98	11.0	0	70.0
9-Feb-22	70.015	11.0	38.4	97.5
10-Feb-22	97.45	5.9	0	91.6
11-Feb-22	91.6	6.6	0	85.0
12-Feb-22	85	7.7	0	77.4
13-Feb-22	77.35	6.3	0	71.1
14-Feb-22	71.05	7.3	0	63.7
15-Feb-22	63.715	8.3	38.1	93.5
16-Feb-22	93.49	8.8	0	84.7
17-Feb-22	84.7	8.9	0	75.9
18-Feb-22	75.85	6.8	0	69.0
19-Feb-22	69.04	8.8	0	60.3
20-Feb-22	60.265	7.0	0	53.3
21-Feb-22	53.305	8.9	37.7	82.2
22-Feb-22	82.155	6.0	0	76.1
23-Feb-22	76.125	4.0	0	72.1
24-Feb-22	72.105	10.8	0	61.3
25-Feb-22	61.305	10.3	37.6	88.6
26-Feb-22	88.57	10.0	0	78.6
27-Feb-22	78.55	9.7	0	68.8
28-Feb-22	68.845	10.5	0	58.3
TOTAL		**231.3**	**228.4**	

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A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.
B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

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CPP LIME STONE CONSUMPTION(MT)-MARCH 2022				
DATE	**OPENING STOCK**	**COSUMPTION**	**RECEIVE**	**CLOSING STOCK**
1-Mar-22	58.3	11.3	0	47.1
2-Mar-22	47.05	10.5	37.6	74.2
3-Mar-22	74.15	7.1	0	67.1
4-Mar-22	67.1	5.9	0	61.2
5-Mar-22	61.19	8.1	38.6	91.7
6-Mar-22	91.69	8.7	0	83.0
7-Mar-22	82.99	10.6	0	72.4
8-Mar-22	72.37	9.9	0	62.4
9-Mar-22	62.44	6.1	38.4	94.8
10-Mar-22	94.765	1.7	0	93.1
11-Mar-22	93.1	1.6	0	91.5
12-Mar-22	91.525	2.5	0	89.0
13-Mar-22	89.035	2.3	0	86.8
14-Mar-22	86.785	3.3	0	83.5
15-Mar-22	83.485	3.6	0	79.9
16-Mar-22	79.885	6.0	0	73.9
17-Mar-22	73.885	3.4	0	70.5
18-Mar-22	70.51	4.7	0	65.9
19-Mar-22	65.86	4.1	0	61.8
20-Mar-22	61.81	3.8	0	58.1
21-Mar-22	58.06	6.0	0	52.1
22-Mar-22	52.06	6.3	38.4	84.2
23-Mar-22	84.16	6.0	0	78.2
24-Mar-22	78.16	6.0	0	72.2
25-Mar-22	72.16	5.6	0	66.6
26-Mar-22	66.61	5.3	0	61.4
27-Mar-22	61.36	6.3	0	55.1
28-Mar-22	55.06	5.9	0	49.2
29-Mar-22	49.21	6.2	37.7	80.8
30-Mar-22	80.76	6.0	0	74.8
31-Mar-22	74.76	5.7	0	69.1
TOTAL		**179.9**	**190.7**	

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A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.
B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

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CPP LIME STONE CONSUMPTION(MT)- APRIL 2022				
DATE	**OPENING STOCK**	**COSUMPTION**	**RECEIVE**	**CLOSING STOCK**
1-Apr-22	69.1	8.9	38.1	98.4
2-Apr-22	98.35	5.6	0	92.8
3-Apr-22	92.8	5.7	0	87.1
4-Apr-22	87.1	7.0	0	80.1
5-Apr-22	80.095	11.2	0	68.9
6-Apr-22	68.905	13.2	0	55.7
7-Apr-22	55.705	12.0	0	43.7
8-Apr-22	43.705	12.1	0	31.6
9-Apr-22	31.6	12.1	19.3	38.8
10-Apr-22	38.765	6.8	0	32.0
11-Apr-22	31.955	4.7	0	27.3
12-Apr-22	27.275	5.9	0	21.4
13-Apr-22	21.41	5.8	18.8	34.4
14-Apr-22	34.42	6.1	0	28.3
15-Apr-22	28.33	6.3	0	22.1
16-Apr-22	22.06	5.9	0	16.2
17-Apr-22	16.195	5.5	13.6	24.3
18-Apr-22	24.32	5.8	0	18.5
19-Apr-22	18.545	5.6	37.8	50.7
20-Apr-22	50.72	5.0	0	45.8
21-Apr-22	45.77	5.3	0	40.4
22-Apr-22	40.445	5.9	0	34.6
23-Apr-22	34.595	1.8	0	32.8
24-Apr-22	32.825	1.8	0	31.0
25-Apr-22	31.025	8.3	0	22.8
26-Apr-22	22.775	5.9	0	16.9
27-Apr-22	16.925	4.7	0	12.3
28-Apr-22	12.275	5.5	30	36.8
29-Apr-22	36.8	3.2	0	33.7
30-Apr-22	33.65	6.9	30	56.8
TOTAL		**200.0**	**187.6**	

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CPP LIME STONE CONSUMPTION(MT)(MT)- MAY 2022				
DATE	**OPENING STOCK**	**COSUMPTION**	**RECEIVE**	**CLOSING STOCK**
1-May-22	56.8	8.6	0	48.3
2-May-22	48.25	8.4	0	39.9
3-May-22	39.85	8.1	0	31.8
4-May-22	31.75	8.5	0	23.2
5-May-22	23.23	7.1	25.78	42.0
6-May-22	41.96	6.5	28.9	64.4
7-May-22	64.41	7.0	0	57.4
8-May-22	57.435	6.5	0	51.0
9-May-22	50.985	4.7	42.13	88.4
10-May-22	88.39	3.9	30	114.5
11-May-22	114.49	5.7	0	108.8
12-May-22	108.79	4.2	0	104.6
13-May-22	104.59	0.0	0	104.6
14-May-22	104.59	0.0	0	104.6
15-May-22	104.59	0.0	0	104.6
16-May-22	104.59	0.4	0	104.2
17-May-22	104.215	6.3	0	97.9
18-May-22	97.915	7.0	0	91.0
19-May-22	90.955	6.5	0	84.4
20-May-22	84.445	6.2	0	78.3
21-May-22	78.295	6.6	0	71.7
22-May-22	71.695	6.4	0	65.3
23-May-22	65.32	6.8	0	58.5
24-May-22	58.495	6.0	0	52.5
25-May-22	52.495	6.2	0	46.3
26-May-22	46.27	6.2	0	40.1
27-May-22	40.12	5.5	0	34.6
28-May-22	34.63	6.7	0	28.0
29-May-22	27.955	6.8	0	21.2
30-May-22	21.205	6.7	0	14.5
31-May-22	14.53	6.6	25.1	33.0
TOTAL		**169.1**	**126.81**	

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CPP LIME STONE CONSUMPTION(MT)-JUNE 2022				
DATE	**OPENING STOCK**	**COSUMPTION**	**RECEIVE**	**CLOSING STOCK**
1-Jun-22	33	4.4	0	28.7
2-Jun-22	28.65	3.6	0	25.0
3-Jun-22	25.02	7.2	26.37	44.2
4-Jun-22	44.19	8.3	0	35.9
5-Jun-22	35.94	7.1	0	28.9
6-Jun-22	28.89	6.9	0	22.0
7-Jun-22	21.99	6.2	0	15.8
8-Jun-22	15.84	6.2	0	9.7
9-Jun-22	9.69	7.2	0	2.5
10-Jun-22	2.46	5.3	32.48	29.6
11-Jun-22	29.615	5.1	0	24.5
12-Jun-22	24.515	5.3	0	19.3
13-Jun-22	19.265	4.5	35.3	50.1
14-Jun-22	50.065	4.3	0	45.8
15-Jun-22	45.79	4.8	0	41.0
16-Jun-22	40.99	4.9	0	36.1
17-Jun-22	36.115	0.2	39.17	75.1
18-Jun-22	75.12	0.0	0	75.1
19-Jun-22	75.12	3.9	0	71.2
20-Jun-22	71.22	3.2	0	68.1
21-Jun-22	68.07	4.4	0	63.7
22-Jun-22	63.72	4.7	0	59.1
23-Jun-22	59.07	4.5	0	54.6
24-Jun-22	54.57	4.2	0	50.4
25-Jun-22	50.37	3.2	0	47.2
26-Jun-22	47.22	3.6	0	43.6
27-Jun-22	43.62	4.3	0	39.3
28-Jun-22	39.3	4.2	0	35.1
29-Jun-22	35.1	4.1	0	31.1
30-Jun-22	31.05	4.2	0	26.9
TOTAL		**139.5**	**133.32**	

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CPP LIME STONE CONSUMPTION(MT)- JULY 2022				
DATE	**OPENING STOCK**	**COSUMPTION**	**RECEIVE**	**CLOSING STOCK**
1-Jul-22	26.85	4.1	0	22.8
2-Jul-22	22.75	3.2	0	19.6
3-Jul-22	19.55	3.3	0	16.3
4-Jul-22	16.25	3.2	0	13.1
5-Jul-22	13.05	3.1	0	10.0
6-Jul-22	9.95	0.0	0	10.0
7-Jul-22	9.95	0.0	0	10.0
8-Jul-22	9.95	0.0	0	10.0
9-Jul-22	9.95	2.1	0	7.9
10-Jul-22	7.85	2.3	0	5.6
11-Jul-22	5.55	2.4	0	3.2
12-Jul-22	3.15	0.2	0	2.9
13-Jul-22	2.925	0.0	0	2.9
14-Jul-22	2.925	0.0	0	2.9
15-Jul-22	2.925	0.0	0	2.9
16-Jul-22	2.925	0.0	0	2.9
17-Jul-22	2.925	0.0	0	2.9
18-Jul-22	2.925	0.0	0	2.9
19-Jul-22	2.925	0.0	0	2.9
20-Jul-22	2.925	0.0	0	2.9
21-Jul-22	2.925	0.0	0	2.9
22-Jul-22	2.925	0.0	0	2.9
23-Jul-22	2.925	0.5	0	2.5
24-Jul-22	2.475	0.6	0	1.9
25-Jul-22	1.875	0.0	0	1.9
26-Jul-22	1.875	0.0	0	1.9
27-Jul-22	1.875	0.0	13.6	15.5
28-Jul-22	15.475	3.0	0	12.5
29-Jul-22	12.475	5.0	0	7.5
30-Jul-22	7.525	2.8	0	4.7
31-Jul-22	4.725	3.1	0	1.6
TOTAL		**35.7**	**13.6**	

DynamicPDF

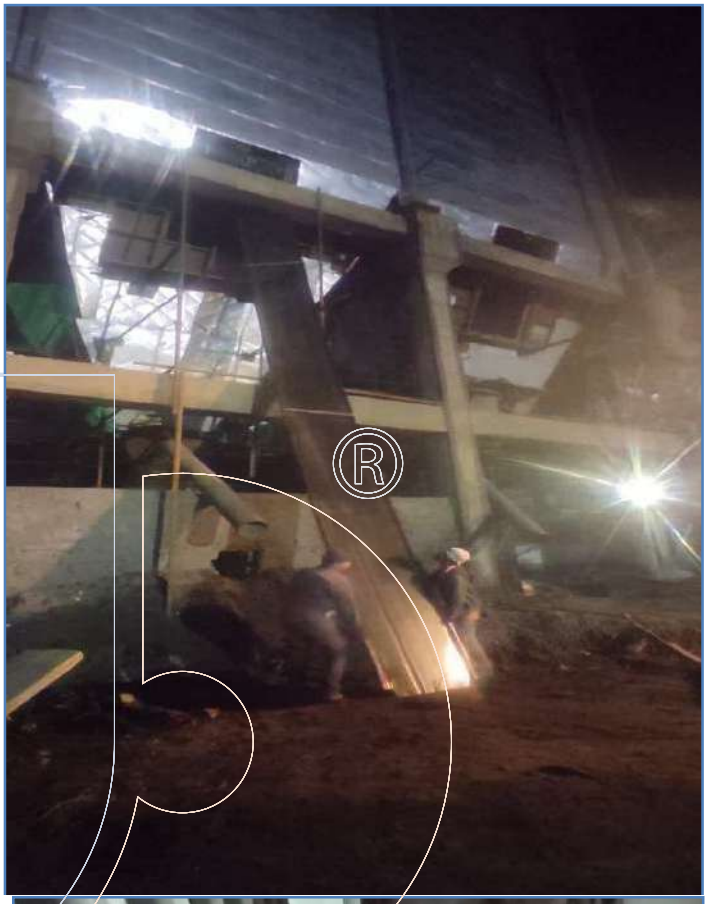
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Annexure 29

Maintenance work and replacement of old collecting sheet and electrodes work of 110 TPH ESP







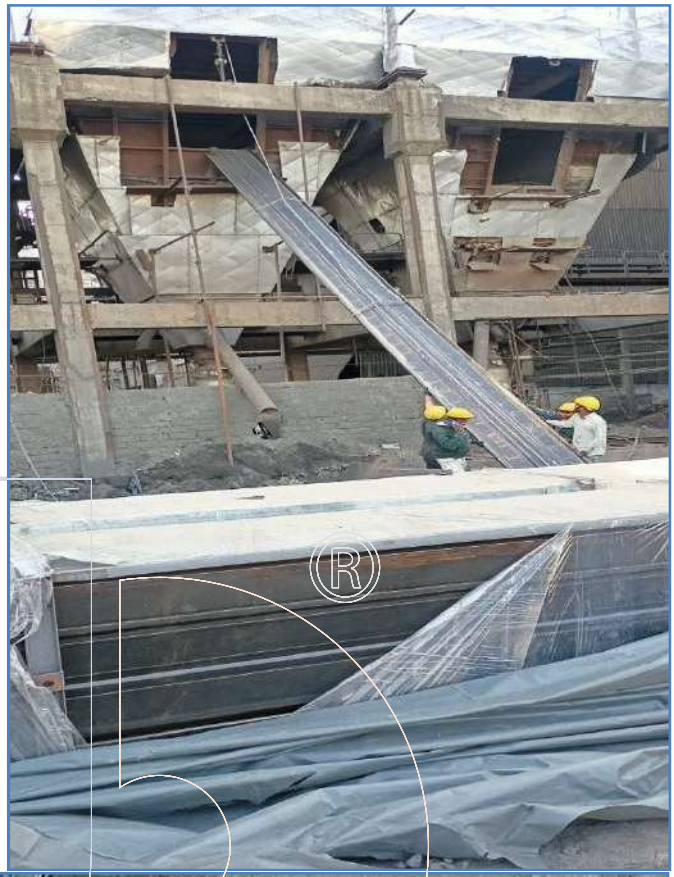


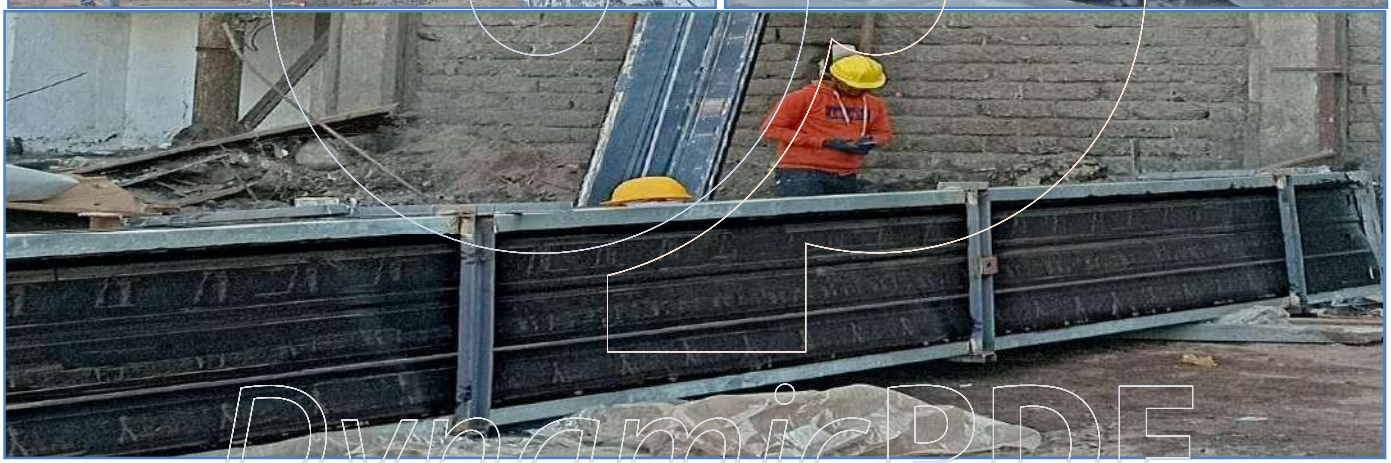
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PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India
Office Phone : 02764861100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
DEHU ENGINEERING INDIA PVT. LTD.
GATE NO : 390, DEHU-ALANDI ROAD, TALAWADE, Pune
Maharashtra 411062
Ph. 8149579733 / 020-64102689
State: 27-Maharashtra
GSTIN: 27AACCD6172H1ZM
PAN : AACCD6172H

Vendor Code : 113839

Order No. : SSL/HO/00651/DOM Dated : 10/06/2022
PR No./Date : SSL/PR/002634/ENG-03/02/2022, SSL/PR/002769/ENG-17/02/2022
Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : 30% ADV Bal Aga. Prof. Invoice
Transport Payment Mode: to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	CPPCVL0258	COLLECTING ELECTRODE Electrode for cethar vessel make 53.2 TPH boiler ESP Type : Modified 'G' Profile MOC : IS 513 CRCA Gr. D with TC Electrode Thickness : 1.25 mm Electrode Width : 750 mm Electrode Height : 12000 mm	84213920	EACH	255.00	10,391.00	1.43	18.00	2611814.22
2	MGWGCM018	EMMITTING ELECTRODES (ESP-53.2 TPH) Type : Spiral MOC : SS 316 L with TC Wire Dia : 2.7 mm No of turns of spring : 45.5 Nos	73063090	EACH	2,200.00	250.00	1.43	18.00	542135.00
3	CPPSPR0667	Discharge Electrode frame top and bottom side of ESp 53.2 tph Material - M.S. C.R Box pipe Size 40x 90 x2 .5 mm thick Discharge Electrode/Emitting Electrod frame top and bottom side of ESp 53.2 tph Material - M.S. C.R Box pipe Size 40x 90 x2 .5 mm thick, LENGTH-4150MM TOTAL LENGTH OF BOX PIPE-50 X 4150= 207. 5 Mtr IS-2062, MS CR- E 250 GRADE		EACH	50.00	950.00	1.43	18.00	46820.75
4	CPPSPR0669	Vertical support post square pipe for ESP 53.2 tph Size-75x75 mm Thk- 2.7 mm Length – 12 mtrs. Material – M.S. C.R. box pipe Vertical support post square pipe for ESP 53.2 tph Size-75x75 mm Thk- 2.7 mm Length – 12 mtrs. Material – M.S. C.R. box pipe IS- 2062 MS CR E 250 GRADE		EACH	10.00	7,560.00	1.43	18.00	74518.92

Y t Pancholi
10/06/22
Prepared By,

Technically Verified By

10/6/2022
Checked By,

10/6/22
Authorised Signatory

Created by : Yashesh Pancholi

BHARATBHAI SHAH

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Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code : 113839**

DEHU ENGINEERING INDIA PVT. LTD.
GATE NO : 390, DEHU-ALANDI ROAD, TALAWADE, Pune
Maharashtra 411062
Ph. 8149579733 / 020-64102689
State: 27-Maharashtra
GSTIN: 27AACCD6172H1ZM
PAN : AACCD6172H

Order No. : SSL/HO/00651/DOM Dated : 10/06/2022
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Department CPP-MECH
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GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
5	MGCRSP0503	COLLECTING RAPPING HAMMER Material for Roller and Holding Pin is EN-8 and Frame -M.S Other Dimensions as per Drawing .	8421	EACH	50.00	891.00	1.43	18.00	43912.93
6	MGCRSP0504	EMMITTING RAPPING HAMMER Material for Roller and Holding Pin is EN-8 and Frame -M.S Other Dimensions as per Drawing .	8421	EACH	50.00	792.00	1.43	18.00	39033.72
7	CPPESP0002	Shock bar(bottom tadpole) For ESP 110 tph and 53.2 tph, Uneven angle of 90 x 60 mm, MOC - MS Shock bar(bottom tadpole) For ESP 53.2 tph, Uneven angle of 90 x 60 X 8 mm THK, MOC - MS		EACH	30.00	4,500.00	1.43	18.00	133069.50
8	MGCRSP0511	SHOCK PAD,SZ: -150MM*90MM*30MM ANVIL PLATE REQUIRE FOR RAPPING OF COLLECTING ELECTRODES MATERIAL FOR SHOCK PAD PLATE -EN8		EACH	50.00	530.00	1.43	18.00	26121.05
9	MGCRSP0509	RAPPER CLAMP Rapper Clamp (Inner Arm) Connecting Link between shaft and hammer MS rapper clamp	8421	EACH	50.00	316.80	1.43	18.00	15613.49
10	MGCRSP0507	BUSH BEARING Rapper Mechanism Shaft of Dia 50 mm	84833000	EACH	20.00	1,976.00	1.43	18.00	38954.86

Y.H. Pancholi
10/06/22
Prepared By,

Technically Verified By

Tejas Desai
10/6/2022
Checked By,

10/6/22
Authorised Signatory

BHARATBHAI SHAH

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Ph. 8149579733 / 020-64102689
State: 27-Maharashtra
GSTIN: 27AACCD6172H1ZM
PAN : AACCD6172H

Vendor Code : 113839

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Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : 30% ADV Bal Agn. Prof. Invoice
Transport Payment Mode: to pay

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GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
11	MGPACK0346	Inlet G.D. screen C type perforated plate (ESP 53.2 tph) stage 1 Inlet G.D. screen C- type perforated plate (ESP 53.2 tph) stage 1, TOTAL NOS- 16 (1ST STAGE) MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223/01		EACH	16.00	13,400.00	1.43	18.00	211334.08
12	MGPACK0347	Inlet G.D. screen C type perforated plate (ESP 53.2 tph) stage 2 Inlet G.D. screen C- type perforated plate (ESP 53.2 tph) stage 2, TOTAL NOS- 14 (2ND STAGE) MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223/02		EACH	14.00	12,000.00	1.43	18.00	165597.60
13	MGPACK0348	Inlet G.D. screen C type perforated (ESP 53.2 tph) stage 3 Inlet G.D. screen C- type perforated plate (ESP 53.2 tph) stage 3, MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223/03		EACH	6.00	9,560.00	1.43	18.00	56539.75

J. L. Pancholi 10/06/22
Prepared By,

Technically Verified By

Tejas Desai 10/6/2022
Checked By,

10/6/22
Authorised Signatory

Created by : Yashesh Pancholi

BHARATBHAI SHAH

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Vendor Code : 113839
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GATE NO : 390, DEHU-ALANDI ROAD, TALAWADE, Pune
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Ph. 8149579733 / 020-64102689
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GSTIN: 27AACCD6172H1ZM
PAN : AACCD6172H

Order No. : SSL/HO/00651/DOM Dated : 10/06/2022
PR No./Date : SSL/PR/002634/ENG-03/02/2022, SSL/PR/002769/ENG-17/02/2022
Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : 30% ADV Bal Aga. Prof. Invoice
Transport Payment Mode: to pay

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GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
14	MGPACK0349	Outlet G.D. screen C type perforated(ESP 53.2 tph) Outlet G.D. screen C type perforated plate (ESP 53.2 tph) MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223 Above all items before manufacturing Drawing will be approved by us.		EACH	11.00	8,150.00	1.43	18.00	88368.01

Remarks :
REQUIRED FOR 53.2 TPH WHRB ESP DAMAGED REPAIRING WORK (POLLUTION CONTROL)

Delivery Terms	Ex.Your Works
Inspection	To be done by us at our end.
Transportation	Extra At Actual
Certificate Requirement	TC Required
Guarantee/Warranty	N/A
Tolerances	N/A
Delivery Schedule	Within 06-08 Weeks
P & F Charges	Inclusive

Sub-Total :		4,093,833.88
IGST	18.000%	736,890.00
Total P.O Value :		4,830,723.88

Amount (in words) : INR Forty Eight Lakh Thirty Thousand Seven Hundred Twenty Three and Eighty Eight Paisa Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

J L Pancholi 10/06/22
Prepared By,

Technically Verified By

Checked By,

10/6/2022
Authorised Signatory

Created by : Yashesh Pancholi

BHARATBHAI SHAH

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SERVICE / WORK ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
S R ENGINEERS
Shed No. 44, Sriram Industrial Park, Shahwadi, Narol
Ahmedabad Gujarat 382405
Ph. 9712920290 / 9327277881
State: 24-Gujarat
GSTIN: 24ACAFS1709A1ZU
PAN : ACAFS1709A

Vendor Code : 1124638

Order No. : SSL/HO/00075/SER Dated : 17/06/2022
PR No./Date : SSL/PR/00088/SER-25/05/2022, SSL/PR/00090/SER-25/05/2022

Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : As per Remarks
Transport Payment Mode paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000674	JOB WORK-1 Service charges for 53.2TPH WHRB Boiler ESP CASING Dismantling, fabrication and erection work	998717	EACH	1.00	450,000.00	0.00	18.00	450000.00
2	3000674	JOB WORK-1 53.2 TPH WHRB ESP INTERNALS OF ALL 3 FIELDS REVAMPING AND RETROFITTING WORKS. SCOPE OF WORK; Collecting /discharge electrodes replacement work Rapping mechanism replacement and repairing work, Shaft/Support insulators replacement work. Internal structures repairing and replacement works. Dismantling and Erection of Inlet/ Outlet	998717	EACH	1.00	1,200,000.00	0.00	18.00	1200000.00

Yk. Pancholi
17/06/22
Prepared By,

Technically Verified By

Checked By,

17/6/22
Authorised Signatory

BHARATBHAI SHAH

Created by : Yashesh Pancholi

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:35 from IP No: 114.31.180.64.
B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
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SERVICE / WORK ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
S R ENGINEERS
Shed No. 44, Sriram Industrial Park, Shahwadi, Narol
Ahmedabad Gujarat 382405
Ph. 9712920290 / 9327277881
State: 24-Gujarat
GSTIN: 24ACAFS1709A1ZU
PAN : ACAFS1709A

Vendor Code : 1124638

Order No. : SSL/HO/00075/SER Dated : 17/06/2022
PR No./Date : SSL/PR/00088/SER-25/05/2022, SSL/PR/00090/SER-25/05/2022
Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : As per Remarks
Transport Payment Mode paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
								Sub-Total :	1,650,000.00
								CGST 9.000%	148,500.00
								SGST 9.000%	148,500.00

Remarks :

Payment Term : 25% advance & 25% after completing the all above 3 jobs & balance 50% within 15 days after completion of work.

S R ENGINEERS SCOPE OF WORKS:
1. All Manpower,Tools & Machinery, Mobilization and Demobilization.
2. All Consumables
3. Govt. Formalities
4. WC Policy for Worker
5. IBR Formalities for Bed Coil tubes only.
6. Radiography for Bed Coil tube
7. All PPE will be provided to your manpower.
8. Scaffolding material
9. APH Leak Test, Bed Coil Hydraulic Test with IBR formalities and ESP Pressure/Smoke Test must done by you.

Note :
1. For ESP Insulation work, S R Engineers will provide the scaffolding material with fixing & dismantling.
2. S R Engineers will mobilize around total 100 manpower for day & night shift.

SAL STEEL LTD SCOPE OF WORKS:
1. Labour Accommodation
2. Food free of cost
3. IBR Annual Inspection Liaison Expense & Legal Charges.
4. Hydra & Crane with Diesel, Electricity, Water Supply,Store & Office Room.
5. Refectory removing & fixing work.
6. Insulation removing & fixing work
7.For Fabrication work of Bed Coil , APH and ESP plate & structure will be provide by us free of cost

ESP 53.2 TPH OUTER CASING REPAIRING AND REPLACEMENT WORK

Delivery Terms	F.C.R. up to Sal Steel Ltd Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Certificate Requirement	NA

Y. b Pancholi
17/06/22
Prepared By,

Technically Verified By

Tejas Desai
17/6/2022
Checked By,

17/6/22
Authorised Signatory

Created by : Yashesh Pancholi

BHARATBHAI SHAH

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Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code : 1124638**
S R ENGINEERS
Shed No. 44, Sriram Industrial Park, Shahwadi, Narol
Ahmedabad Gujarat 382405
Ph. 9712920290 / 9327277881
State: 24-Gujarat
GSTIN: 24ACAFS1709A1ZU
PAN : ACAFS1709A

Order No. : SSL/HO/00075/SER Dated : 17/06/2022
PR No./Date : SSL/PR/00088/SER-25/05/2022, SSL/PR/00090/SER-25/05/2022

Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : As per Remarks
Transport Payment Mode paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
		Guarantee/Warranty NA Tolerances NA Delivery Schedule Within 30 Weeks							

Total P.O Value : 1,947,000.00

Amount (in words) : INR Nineteen Lakh Forty Seven Thousand Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Y.k. Pancholi 17/06/22
Prepared By,

Technically Verified By

Jigar Desai 17/6/2022
Checked By,

17/6/22
Authorised Signatory

Created by : Yashesh Pancholi

BHARATBHAI SHAH

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:35 from IP No: 114.31.180.64.
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SERV RK ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1125976
SHREE BHAVANI FABRICATORS & ENGINEERS(NEW)
2ND FLOOR, NO 701-703, SHREE CHAMBER OFFICE, OPP M.E.M SCHOOL, PORBANDAR Gujarat 360575
Ph. 9824228706
State: 24-Gujarat
GSTIN: 24AEMFS8611P1ZC
PAN : AEMFS8611P

Order No. : SSL/HO/000242/SER Dated : 31/12/2021
PR No./Date : SSL/PR/000324/SER-24/12/2021

Ammendment : 1 Ammendment Date: 24/02/2022
Department CPP-MECH
Payment Terms : AFTER SUBMISSON OF INVOICE
Transport Payment Mode paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000674	JOB WORK-1 Service charges for 110 TPH AFBC boiler ESP Internals retrofitting & revamping work. Scope of works : As per Annexure.	998717	EACH	1.00	465,000.00	0.00	18.00	465000.00

Remarks :
Payment Terms : 20 % advance against mobilization balance 80% after completion of work.

Delivery Schedule : Within 12 days (Team of 20-30 person will be deployed)

Delivery Terms	F.O.R up to Sal Steel Ltd Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Certificate Requirement	NA
Guarantee/Warranty	NA
Tolerances	NA
Delivery Schedule	Within 12 Days
Lodging & Boarding	Bare by us.

Sub-Total :		465,000.00
CGST	9.000%	41,850.00
SGST	9.000%	41,850.00
Total P.O Value :		548,700.00

Amount (in words) : INR Five Lakh Forty Eight Thousand Seven Hundred Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Prepared By, Technically Verified By Checked By, Authorised Signatory

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SAL Steel Limited

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Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1125880

NIMPRA ENTERPRISES
Bldg No : AQ-1, Gala No :124
Rajlaxmi Commercial Complex, Kalher , Bhiwandi Thane Maharashtra 421302
Ph. 9324912606 / 022-40241205
State: 27-Maharashtra
GSTIN: 27ATAPK2388Q1Z2
PAN : ATAPK2388Q

Order No. : SSL/HO/001686/DOM Dated : 03/12/2021
PR No./Date : SSL/PR/001342/ENG-01/09/2021, SSL/PR/001423/ENG-08/09/2021

Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : 10% ADV Bal Aga. Prof. Invoice
Transport Payment Mode: to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	CPPCVL0258	COLLECTING ELECTRODE Electrode for cethar vessel make 110 TPH boiler ESP Type : Modified 'G' Profile MOC : IS 513 CRCA Gr. D with TC Electrode Thickness : 1.25 mm Electrode Width : 750 / 735 mm Electrode Height : 12000 mm	84213920	EACH	100.00	9,790.00	0.00	18.00	979000.00
2	MGWGCM025	EMMITTING ELECTRODE Type : Spiral MOC : SS 316 L with TC Wire Dia : 2.7 mm No of turns of spring : 45.5 Nos	8421	EACH	700.00	207.90	0.00	18.00	145530.00
3	MGCRSP0503	COLLECTING RAPPING HAMMER Outer Arm	8421	EACH	30.00	891.00	0.00	18.00	26730.00
4	MGCRSP0504	EMMITTING RAPPING HAMMER Outer Arm	8421	EACH	30.00	792.00	0.00	18.00	23760.00
5	MGCRSP0509	RAPPER CLAMP Rapper Clamp (Inner Arm) Connecting Link between shaft and hammer MS rapper clamp as per CVPL design	8421	EACH	50.00	316.80	0.00	18.00	15840.00

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PURCHASE ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1125880

NIMPRA ENTERPRISES
Bldg No : AQ-1, Gala No :124
Rajlaxmi Commercial Complex, Kalher , Bhiwandi Thane Maharashtra 421302
Ph. 9324912606 / 022-40241205
State: 27-Maharashtra
GSTIN: 27ATAPK2388Q1Z2
PAN : ATAPK2388Q

Order No. : SSL/HO/001686/DOM Dated : 03/12/2021
PR No./Date : SSL/PR/001342/ENG-01/09/2021, SSL/PR/001423/ENG-08/09/2021

Ammendment : 0 Ammendment Date:
Department CPP-MECH
Payment Terms : 10% ADV Bal Aga. Prof. Invoice
Transport Payment Mode: to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
6	MGPIFT0161	U-clamp for collecting electrodes locking Size –inner width-52mm Height &lengh -50mm each Thk-2.5 mm M.S. plate U Clamp Locking Size : Inner Width : 52 mm Height : 50 mm Length : 57 mm Thickness : 2.5 mm MS Plate All above items before manufacturing drawing will be approved by us.		EACH	300.00	44.55	0.00	18.00	13365.00

Remarks :
REQUIRE FOR 110 TPH BOILER ESP (POLLUTION CONTROL)

Delivery Terms	Ex,Your Works
Inspection	To be done by us at our end.
Transportation	Extra At Actual
Certificate Requirement	NA
Guarantee/Warranty	NA
Tolerances	NA
Delivery Schedule	Within 15-18 days

Sub-Total :		1,204,225.00
IGST	18.000%	216,760.00
Total P.O Value :		1,420,985.00

Amount (in words) : INR Fourteen Lakh Twenty Thousand Nine Hundred Eighty Five Only

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Prepared By, Technically Verified By, Checked By, Authorised Signatory

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SERV K ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1125880
NIMPRA ENTERPRISES
Bldg No : AQ-1, Gala No :124
Rajlaxmi Commercial Complex, Kalher , Bhiwandi Thane
Maharashtra 421302
Ph. 9324912606 / 022-40241205
State: 27-Maharashtra
GSTIN: 27ATAPK2388Q1Z2
PAN : ATAPK2388Q

Order No. : SSL/HO/000208/SER Dated : 16/11/2021
PR No./Date : SSL/PR/000252/SER-19/10/2021

Ammendment : 0 Ammendment Date:
Department CPP Electrical & Instrumenation
Payment Terms : Against Proforma Invoice
Transport Payment Mode to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000758	TRCC controller Precicon-II(S) Ador ESP TR Controller Repairing Charges Sr No : 2621-03-11-2004 & 4986-03-08-2012		EACH	2.00	20,000.00	0.00	18.00	40000.00

Remarks :
Repairing spare part for Adore ESP panel purpose.

Delivery Terms	Ex.Your Works
Inspection	To be done by us at our end.
Transportation	Extra At Actual
Certificate Requirement	----
Guarantee/Warranty	--
Tolerances	Na
Delivery Schedule	Within 1 Week
P & F Charges	N.A
Loading Charges	N.A

Sub-Total :		40,000.00
IGST	18.000%	7,200.00
Total P.O Value :		47,200.00

Amount (in words) : INR Forty Seven Thousand Two Hundred Only

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Prepared By, Technically Verified By Checked By, Authorised Signatory

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Created by : Minal Patel

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Annexure 30

❖ Fugitive emission plan: -

- For the following point we are already taken action.

➢ We are maintaining our solid raw material stack height as per the GPCB Norms.

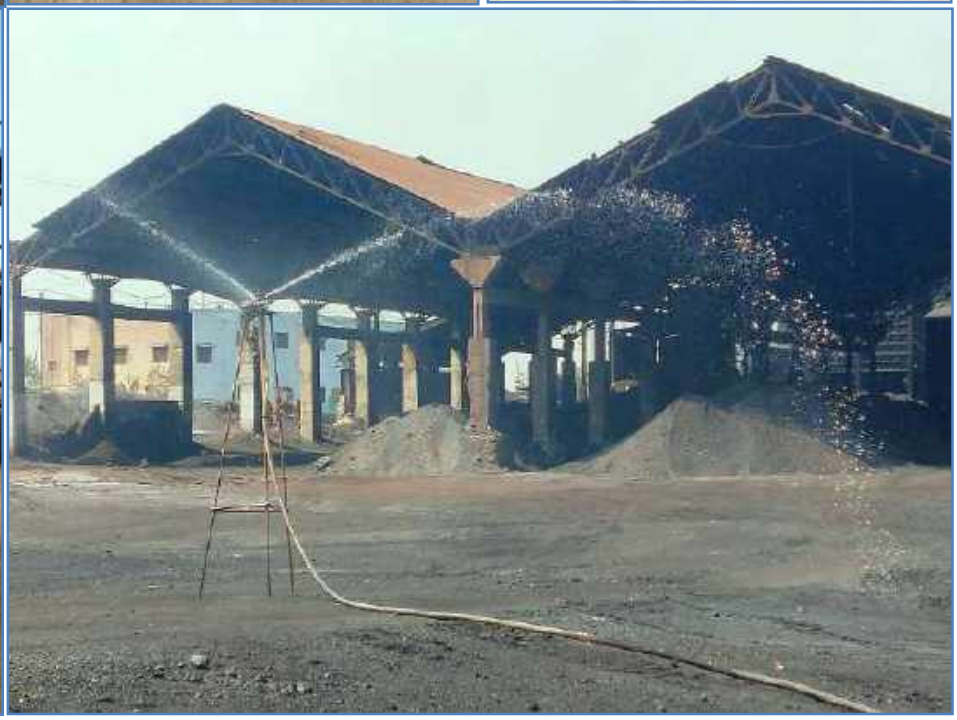
➢ To Control fugitive emissions during vehicle movement, we are sprinkling controlled water the roads and at raw material storage yards.

➢ To control fugitive emission we are sprinkling in plant premises as per our daily schedule.

Water Sprinkling







TRUE COPY

- Control of emission from conveyer system covered our conveyor belt with CANOPY.

CANOPY Work







TRUE COPY

➢ We are operating our APCM efficiently. And we are timely maintenance work of APCM.

APCM Maintenance work











TRUE COPY

- We are water fogging at Coal shed during coal handling to control of pollution.

Water Fogging system





Water fogging at Ground hopper.



TRUE COPY

Water fogging during coal unloading.



Water fogging during fly ash loading in bulker.





TRUE COPY

Water Fogging system installed at coal ground hopper & coal shed





TRUE COPY

- We are regular housekeeping at Raw material handling Area, Coal area, road and in plant premises.

Housekeeping







TRUE COPY

Fly ash utilization in Block plant







TRUE COPY

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Fly ash utilization in Block plant





BLOCK MACHINE



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Annexure 32

- Control of emission from conveyer system covered our conveyor belt with CANOPY.

CANOPY Work







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- We are water fogging at Coal shed during coal handling to control of pollution.

Water Fogging system





Water fogging at Ground hopper.



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Water fogging during coal unloading.



Water fogging during fly ash loading in bulker.





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Water Fogging system installed at coal ground hopper & coal shed





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PURCHASE ORDER

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Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, **Vendor Code** : 112605320

KNOXE ENGINEERING
B-10/006, Supertech Eco Village-II, Sector-16B, Greater Noida West,(U.P) 201310 GREATER NOIDA Uttar Pradesh 201310
Ph. 9971247499 / 9911827676
State: 09-Uttar Pradesh
GSTIN: 09GEZPS9649J1ZW
PAN : GEZPS9649J

Order No. : SSL/HO/00878/DOM Dated : 09/08/2022
PR No./Date : SSL/PR/00982/ENG-30/07/2022

Ammendment : 0 Ammendment Date:
Department POLLUTION CONTROL
Payment Terms : Against Proforma Invoice Transport Payment Mode: to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE0581	Fogger- Anti Smog Gun Cannon Anti smog gun cannon (Fogger) Range-10 meter to 30 Meter. 1000 liter water storage capacity. Horizontal and vertical movable.		EACH	1.00	152,000.00	0.00	18.00	152000.00

Remarks :

As per demand by GPCB it is required for dust control at various locations in plant.

Delivery Terms	EX-GREATER NOIDA
Inspection	To be done by us at our end.
Transportation	EXTRA AT ACTUAL
Certificate Requirement	----
Warranty	12 MONTHS FROM DATE OF SUPPLY TO OUR P
Tolerances	Na
Delivery Schedule	4-5 days from PO COPY.
P & F Charges	NIL
Loading Charges	NIL

Sub-Total :		**152,000.00**
IGST	18.000%	27,360.00
Total P.O Value :		**179,360.00**

Amount (in words) : INR One Lakh Seventy Nine Thousand Three Hundred Sixty Only

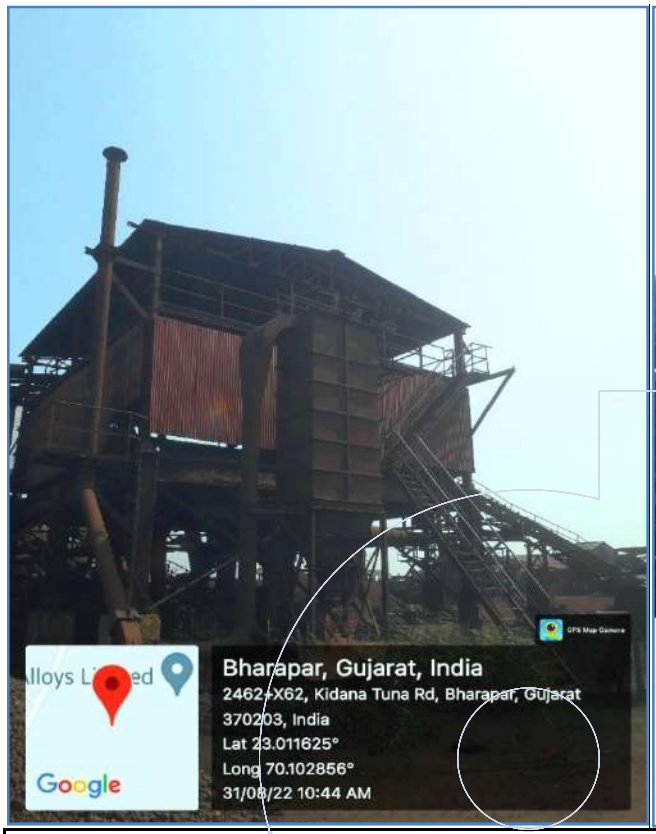
(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

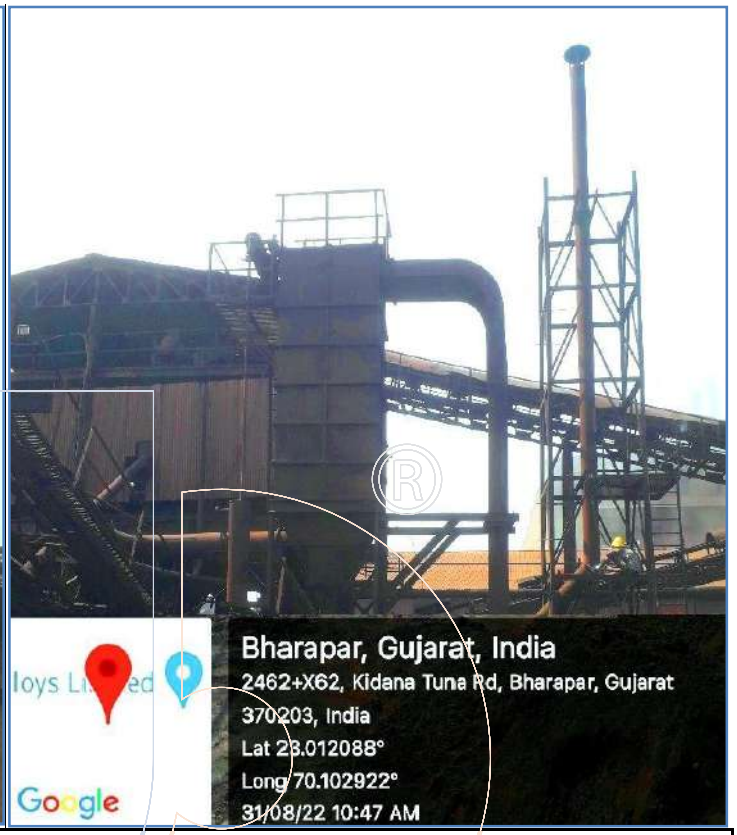
Prepared By, Technically Verified By Checked By, Authorised Signatory

Created by : Mayur Shah

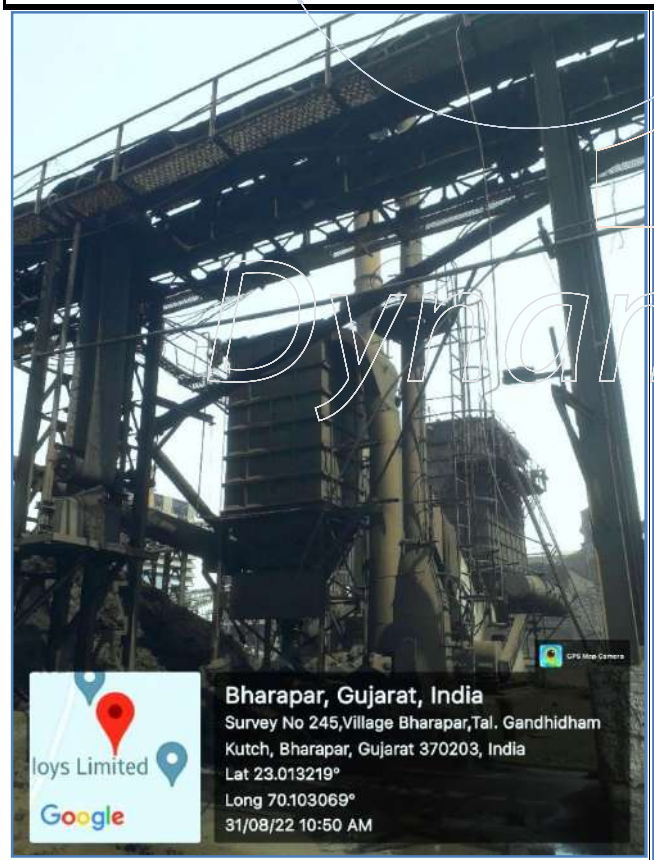
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Annexure 33





At Crushing & screening (coal circuit) & Crushing & screening (iron ore circuit) Bag filter installed for Dust Abstraction.

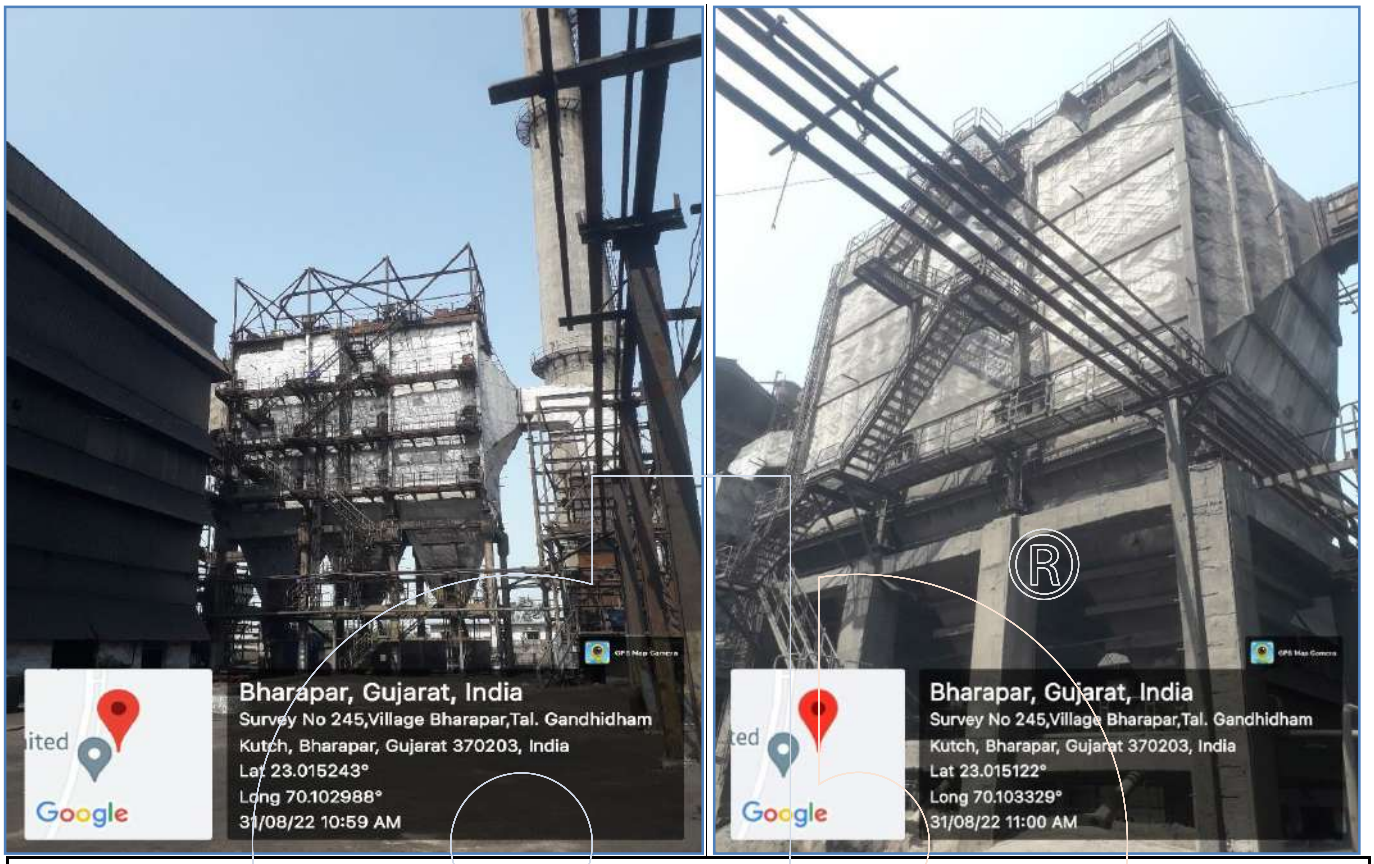




At Coal transfer Point & Product separation point Bag filter installed for Dust Abstraction.

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At AFBC & West heat recovery boiler installed Electrostatic Precipitator.

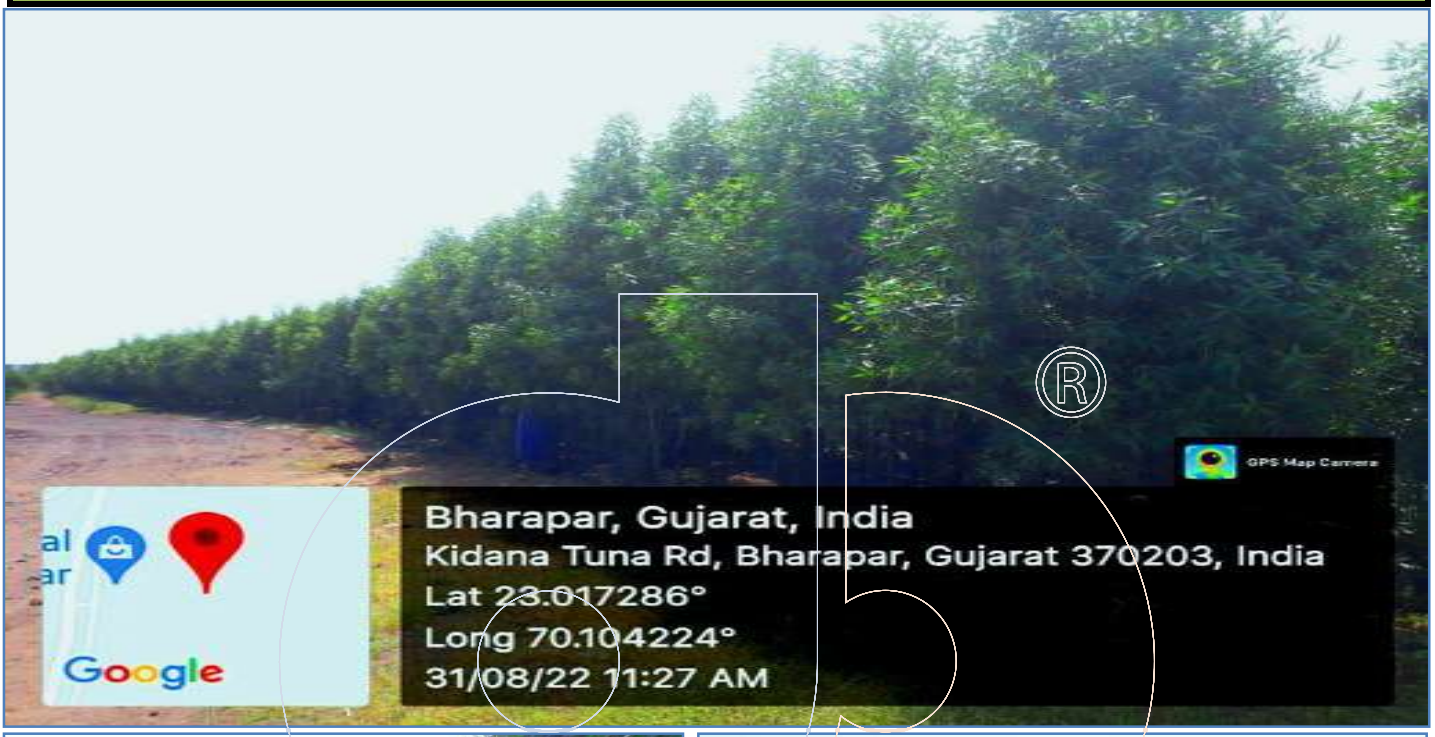
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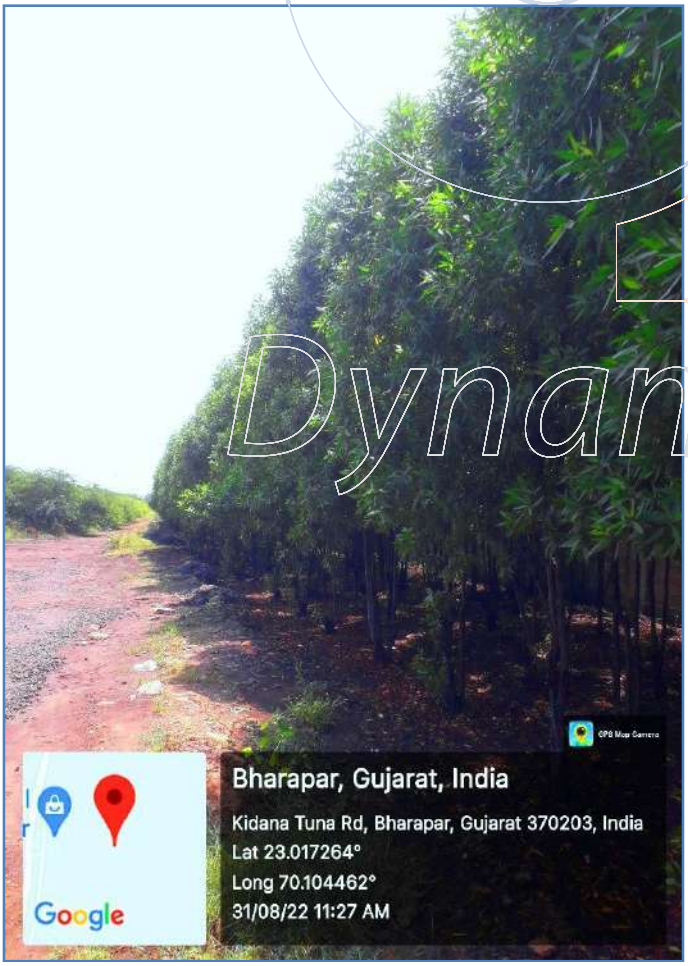
A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:15:43 from IP No: 114.31.180.64.
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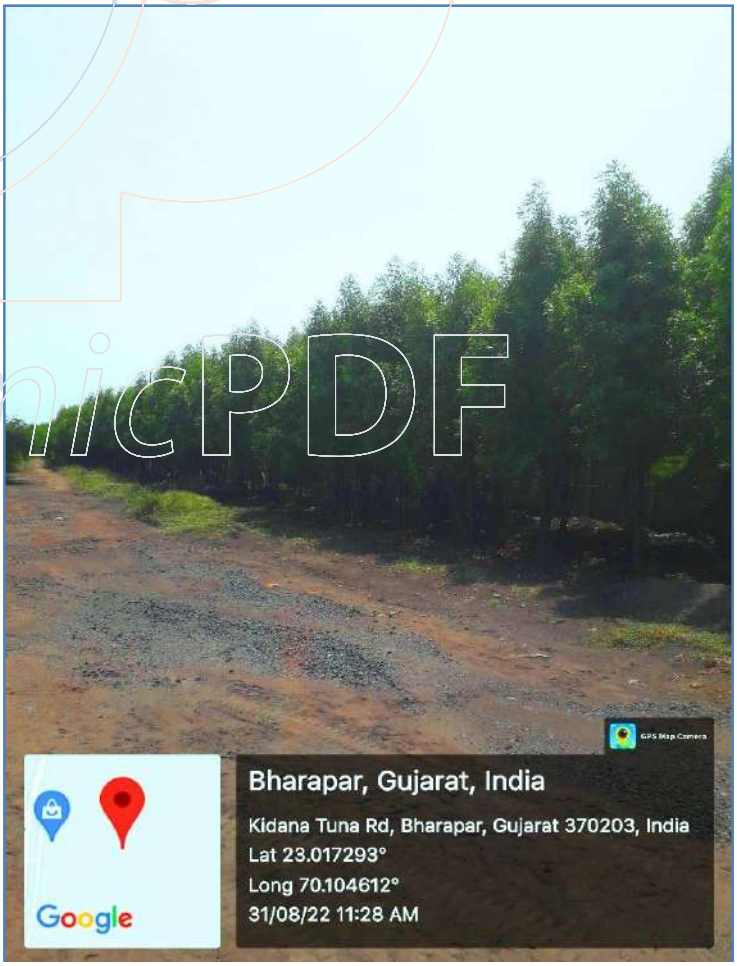
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Annexure 34

THREE TIER PLANTATION ALONG WITH PLANT BOUNDARY AREA





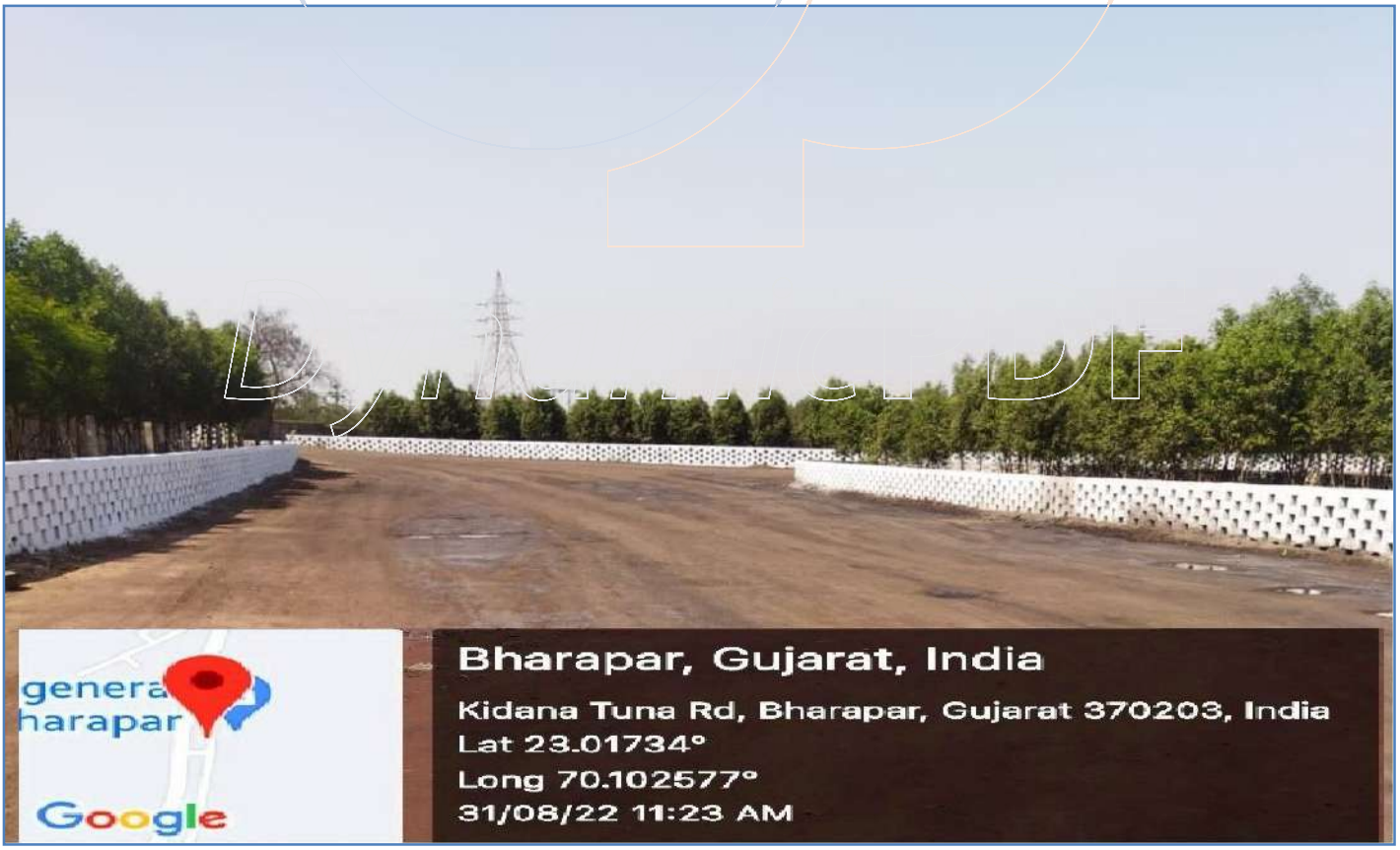


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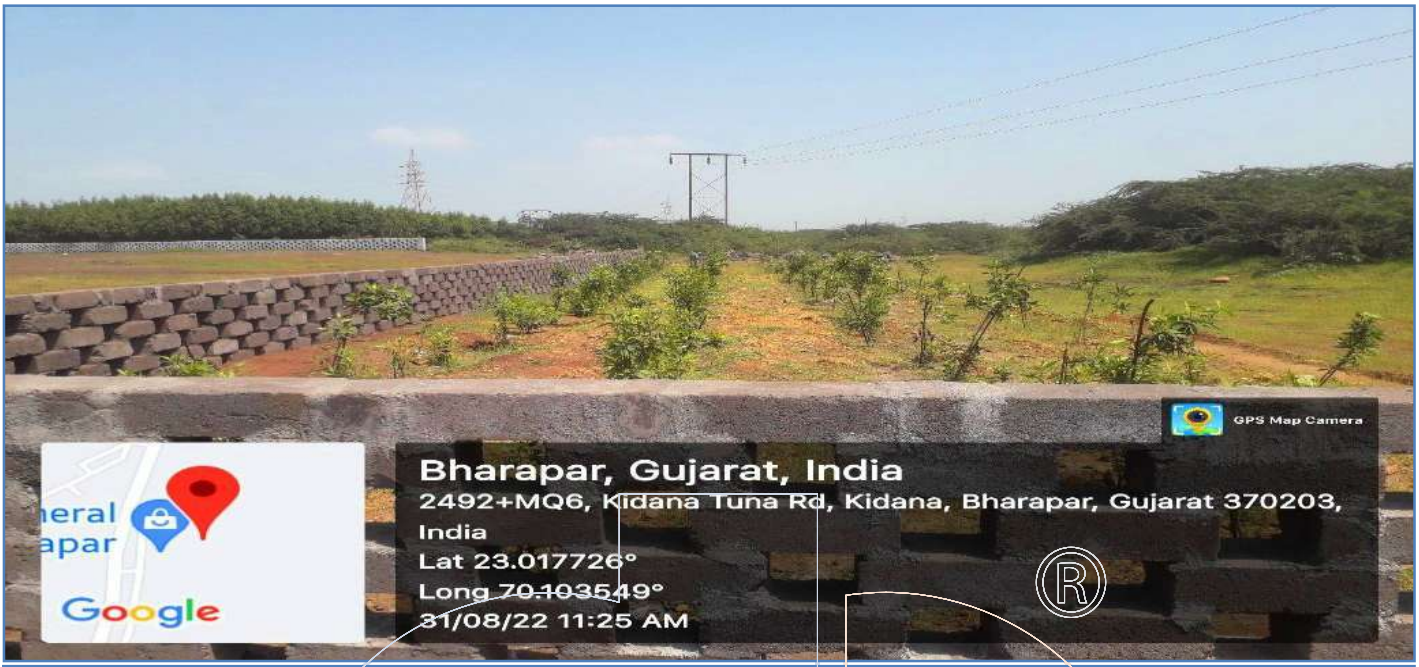
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PU ORDER

Annexure 35

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 114610

ORBIT INDUSTRIES
313, SHIKHAR COMPLEX, GURUKUL ROAD, MEMNAGAR,
Ahmedabad Gujarat 380052
Ph. 9879004424 / 079-30123100
State: 24-Gujarat
GSTIN: 24AAPHS1792E1ZW
PAN : AAPHS1792E

Order No. : SSL/HO/00904/DOM Dated : 12/08/2022
PR No./Date : SSL/PR/00990/ENG-02/08/2022

Ammendment : 2 Ammendment Date: 22/08/2022
Department POLLUTION CONTROL
Payment Terms : As per Remarks Transport Payment Mode: to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE0582	10 KLD - Sewage Treatment Plant For install 10 KLD - Sewage Treatment Plant to treat domestic waste water. ---- ORBIT---MBBR INSTALLATION AND COMMISSIONING & SUPERVISION INCLUSIVE IN ABOVE PRICES.		EACH	1.00	475,000.00	0.00	18.00	475000.00

Prepared By, Technically Verified By, Checked By, Authorised Signatory

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:15:43 from IP No: 114.31.180.64.
B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
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Created by : Mayur Shah

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PU ORDER

SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).
Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006
Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 114610

ORBIT INDUSTRIES
313, SHIKHAR COMPLEX, GURUKUL ROAD, MEMNAGAR,
Ahmedabad Gujarat 380052
Ph. 9879004424 / 079-30123100
State: 24-Gujarat
GSTIN: 24AAPHS1792E1ZW
PAN : AAPHS1792E

Order No. : SSL/HO/00904/DOM Dated : 12/08/2022
PR No./Date : SSL/PR/00990/ENG-02/08/2022

Ammendment : 2 Ammendment Date: 22/08/2022
Department POLLUTION CONTROL
Payment Terms : As per Remarks Transport Payment Mode: to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount

Remarks :

As per mentioned in our GPCB CCA. Required install 10 KLD- STP to treat domestic waste water.

PAYMENT TERMS :-- 30% ADVANCE and 40% against readiness of material & balance 30% against Commissioning and erection MOM as satisfactory.

Delivery Terms	EX-SURAT
Inspection	To be done by us at our end.
Transportation	EXTRA AT ACTUAL
Certificate Requirement	----
Guarantee/Warranty	12 MONTHS from DATE OF ERECTION.
Tolerances	Na
Delivery Schedule	3-4 Weeks.
P & F Charges	NIL
Loading Charges	NIL

Sub-Total :		475,000.00
CGST	9.000%	42,750.00
SGST	9.000%	42,750.00
Total P.O Value :		560,500.00

Amount (in words) : INR Five Lakh Sixty Thousand Five Hundred Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Prepared By, Technically Verified By, Checked By, Authorised Signatory

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Annexure 36

RECHARGE WELL







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PROOF OF SERVICE

Chauhan, Adhiraj

From: Chauhan, Adhiraj
Sent: 13 December 2022 18:50
To: 'eldflegal@gmail.com'
Cc: Attri, Sumit; Anand Vishwakarma, Ritu; Chand, Tara
Subject: Additional Affidavit on behalf of R6 - OA 104 of 2019
Attachments: Additional Affidavit by R6 (OA 104 of 2019) Part 1.pdf

Dear Sir,

Please find attached a copy of the Additional Affidavit filed by Respondent No. 6 by way of advanced service in the captioned matter. We are sending the same in parts due to size constraints.

Kindly acknowledge the receipt of the mails.

Warm Regards,
Adhiraj